

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1445 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/NOT A PARTY TO THE WRIT PETITION:

HASEEB O.P

AGED 26 YEARS

S/O. MAHAMOOD LPST, UMMATHUR MLPS, PARAKKADAV
P.O, KOZHIKODE - 670675

BY ADVS.

R.K.MURALEEDHARAN

ATHIRA A.MENON

AMAL S KUMAR

RESPONDENTS/PETITIONERS & RESPONDENTS IN THE WRIT PETITION:

- 1 MUHAMMAD SUFIYAN V
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM-676 122.
- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI-685 585.
- 3 SARATH U.S,
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA
P.O, THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ M.S,
S/O. MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL, VIA, CALICUT-673 507
- 5 MAHIN C ASAD,
S/O. ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM-686 673
- 6 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,

THIRUVANANTHAPURAM-PIN-695 001

7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001

8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.

9 SECRETARY SOCIAL JUSTICE DEPT,
SECRETARIAT, THIRUVANANTHAPURAM-695 601.

BY ADVS.

P.K.NANDINI

A.P.JAYARAJ (ANJILIKKAL)

SHRI.T.B.HOOD, SPL.G.P. TO A.G

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1459 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES IN THE WRIT PETITION:

- 1 ANAGHA.T.M. ,
AGED 31 YEARS
D/O. P.K.VIJAYAN, LPST (RETIREMENT VACANCY) .
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT (AEO), KANNUR RESIDING AT ANASWARA,
THIRUVONAPURAM, PERAVOOR (PO), KANNUR - 670 673.
- 2 VINEETHA E,
AGED 32 YEARS
D/O. VISWANATHAN, LPST (RETIREMENT VACANCY) .
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT (AEO), KANNUR RESIDING AT EDATHIL
HOUSE, MURINGODI, MELEMURINGODI (PO), PERAVOOR,
KANNUR - 670 673.
- 3 RASNA.K,
AGED 26 YEARS
D/O. RADHAKRISHNAN.C.V. FULL TIME HINDI TEACHER
(RETIREMENT VACANCY), MANATHANA PERAVOOR UP
SCHOOL, PERAVOOR, IRITTY SUB DISTRICT (AEO),
KANNUR RESIDING AT EDATHIL HOUSE, MURINGODI,
MELEMURINGODI (PO), PERAVOOR, KANNUR - 670 673.
- 4 MUBASHIRA K,
AGED 29 YEARS
D/O. ABDUL RAHIMAN, UPST ARABIC (RETIREMENT
VACANCY), C.H.M.K.M.U.P. SCHOOL, KUNDOOR, TANUR
SUB DISTRICT (AEO), MALAPPURAM, RESIDING AT
KARAYILL HOUSE, MANALIPPUZHA, MALAPPURAM -
676320.

- 5 MUHAMMED MUBASHIRALI T.K,
AGED 26 YEARS
S/O. MUHAMMED SHA T.K., LPS ARABIC TEACHER
(ADDITIONAL VACANCY) AMLP SCHOOL, CHERAYI NORTH,
ANDATHODE (PO), CHAVAKKAD SUB DISTRICT (AEO),
THRISSUR, RESIDING AT THONIKKADAVATH, NORTH
PALOOR, PULAMANTHOLE (PO), MALAPPURAM 679 323.
- 6 RAHEES K.K.
AGED 28 YEARS
S/O. ABOOBACKER K.K, HST PHYSICAL SCIENCE
(RETIREMENT VACANCY), CRESCENT HSS VANIMEL,
VATAKARA EDUCATIONAL DISTRICT (DEO), KOZHICKODE
RESIDING AT KOPPANAM KANDI (H), VANIMAL (PO),
KALLACHI (VIA), KOZHICKODE - 673 506.
- 7 SHAMSEER.P.P.
AGED 28 YEARS
S/O. HAMSA, HST MALAYALAM (RETIREMENT VACANCY),
CRESCENT HSS VANIMEL, VATAKARA EDUCATIONAL
DISTRICT (DEO), KOZHICKODE RESIDING AT KEEDAKKATT
HOUSE, NARIPPATTA (PO), KALLACHI, KOZHICKODE -
673 507.
- 8 ASMINA A.K,
AGED 25 YEARS,
D/O. AMMAD, HST MATHEMATICS (PROMOTION VACANCY),
CRESCENT HSS VANIMEL, VATAKARA EDUCATIONAL
DISTRICT (DEO), KOZHICKODE RESIDING AT ACHANKANDY
HOUSE, VISHNUMANGALAM (PO), KALLACHI, KOZHICKODE
- 673 506.
- 9 FATHIMATHUL FASEELA,
AGED 25 YEARS,
D/O. N.KUNHABDULLA, HST NATURAL SCIENCE
(RETIREMENT VACANCY), CRESCENT HSS VANIMEL,
VATAKARA EDUCATIONAL DISTRICT (DEO), KOZHICKODE
RESIDING AT THEKKATH KANDI HOUSE, VANIMAL (PO),
KALLACHI (VIA), KOZHICKODE - 673 506.
- 10 HAJARA,
AGED 34 YEARS,
D/O. SOOPPY C.P, HST NATURAL SCIENCE (RETIREMENT
VACANCY), CRESCENT HSS VANIMEL, VATAKARA
EDUCATIONAL DISTRICT (DEO), KOZHICKODE RESIDING
AT CHEERAMKANDI PUTHAN PURAYIL (HOUSE),
VISHNUMANGALAM (PO), KALLACHI (VIA), KOZHICKODE-
673 506.

- 11 JISHI.R.B,
AGED 30 YEARS
D/O. BALAN,, UPST (ADDITIONAL POST) ,
PATHIRIPPATTA U P SCHOOL, PATHIRIPPATTA,
KOZHIKODE, KUNNUMMAL SUB DISTRICT (AEO) RESIDING
AT ATHIKKOTTU HOUSE, MOKERI, KAKKATTIL,
KOZHIKODE - 673 507.
- 12 ANURAG T.T. ,
AGED 27 YEARS
S/O. ASHOKAN, UPST (ADDITIONAL POST) ,
PATHIRIPPATTA UP SCHOOL, PATHIRIPPATTA,
KOZHIKODE, RESIDING AT VARYMKANDIYIL HOUSE,
VATTOLI, KAKKATTIL, KOZHIKODE - 673 507.
- 13 ANWAR B VATAKKAYIL,
AGED 41 YEARS
S/O. BABU MOULAVI, JUNIOR LANGUAGE TEACHER -
HINDI (RETIREMENT VACANCY) PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KOZHIKODE. RESIDING AT
VATAKAYIL HOUSE, CERAPURAM, KAKKATTIL,
KOZHIKODE - 673 507.
- 14 DRUPATH C,
AGED 23 YEARS,
S/O. ARAVINDAN, LPST (RETIREMENT VACANCY) ,
PATHIRIPPATTA U P SCHOOL, PATHIRIPPATTA,
KOZHIKODE, RESIDING AT CHATHOTH HOUSE,
NARIPPATTAA, KALLACHI, KOZHIKODE - 673 506.
- 15 RAMYA P.P.
AGED 36 YEARS,
D/O. GANGADHARAN K, LPST (RETIREMENT VACANCY)
PATHIRIPPATTA U P SCHOOL, PATHIRIPPATTA,
KOZHIKODE. RESIDING AT PUTHANPURAYIL, MUTTUNGAL
WEST, VATAKARA, KOZHIKODE - 673 106.
- 16 HITHA M HARIDAS,
AGED 37 YEARS
D/O. M.K.HARIDAS, UPST (RETIREMENT VACANCY) ,
VIJAYA AUPS THUYIAM, EDAPPAL SUB DISTRICT (SEO) ,
MALAPPURAM RESIDING AT MUTHIRAPARAMBATH HOUSE,
CHERUTHURUTHY, PERUMTHURUTHY (PO), PAZHANJI,
THRISSUR - 680 542.
- 17 RAJEENA K.
AGED 37 YEARS
D/O. MUHAMMED K. UPST (RESIGNATION VACANCY) ,
PMSAMMUP SCHOOL, CHERUMUKKU, TANUR SUB DISTRICT

- (AEO) RESIDING AT JEELANI NAGAR, CHERUMUKKU (PO).
MALAPPURAM - 676 306.
- 18 SHABEEB RAHMAN K.M,
AGED 29 YEARS
S/O. MOIDEENKUTTY K.M, UPST (RETIREMENT VACANCY),
AMUP SCHOOL, UMMATHUR, MALAPPURAM SUB DISTRICT
(AEO), MALAPPURAM RESIDING AT KILIYAMANNIL
HOUSE, PADINHATTUMURI (PO), MALAPPURAM - 676 506.
- 19 SUHAILATH N.P. ,
AGED 31 YEARS
D/O. ISHAC N.P, LPST (PROMOTION VACANCY), PPTMALP
SCHOOL, PUNNAKKAD, MANKADA SUB DISTRICT (AEO),
MALAPPURAM RESIDING AT NECHITHADATHIL,
PALLIKKARAMMAL, KIZHMURI (PO), PALAKKAD - 679
307.
- 20 MUHAMMED MIRAS K P,
AGED 26 YEARS,
S/O. MUHAMMED BASHEER C, HST ARABIC (RETIREMENT
VACANCY), NNMHSS, CHELEMBRA, PARAPPANANGADI
EDUCATIONAL DISTRICT (DEO) RESIDING AT
KUNNANTHODI HOUSE, VETTUPARA, CHEEKKODE (PO),
MALAPPURAM - 673 645.
- 21 LIJINA A.L,
AGED 30 YEARS
D/O. LOHITHAKSHAN.A, UPST (PROMOTION VACANCY),
CHEEKKILODE AUP SCHOOL, CHEEKKILODE (PO),
BALUSSERY SUB DISTRICT (AEO), KOZHIKKODE,
RESIDING AT PUTHUKKUDI, KOLATHUR (PO), ATHOLY
(VIA), KOZHIKKODE - 673 315.
- 22 CINI. T,
AGED 37 YEARS
D/O. BALAGOPALAN NAIR, UPST (RETIREMENT VACANCY),
PUTHURMADAM AMUP SCHOOL, KOZHIKKODE RURAL SUB
DISTRICT (AEO), KOZHIKKODE, RESIDING AT ILLIKKAL
HOUSE, PERUMANNA (PO), PANTHEERANKAVU (PO),
KOZHIKKODE - 673 019.
- 23 SINAN MUHAMMED K.T,
AGED 21 YEARS,
S/O. ABDUL SALAM K, UPST (RETIREMENT VACANCY),
PUTHURMADAM AMUP SCHOOL, KOZHIKKODE RURAL SUB
DISTRICT (AEO), KOZHIKKODE, RESIDING AT KANDIYIL
THAZHATH HOUSE, PARANNUR (PO), PULLALLOOR,
KOZHIKKODE - 673 585.

24 SEREENA K.
AGED 38 YEARS
D/O. SAITHALIKUTTY, LPST (RETIREMENT VACANCY) ,
NALLUR NARAYANA L P BASIC SCHOOL, FEROKE SUB
DISTRICT (AEO) , KOZHIKODE - 673 631.
BY ADV U.BALAGANGADHARAN

RESPONDENTS/PETITIONERS 1 TO 5 & RESPONDENTS 1 TO 4 IN THE

WRIT PETITION:

- 1 MUHAMMAD SUFIYAN V. ,
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD
P.O. ,MALAPPURAM-676 122.
- 2 AMEER JINNA,
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O. , IDUKKI-685 585.
- 3 SARATH U.S,
S/O UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA
P.O. THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ M.S,
S/O MANIKANDAN, THOLERI HOUSE, AROOR
P.O. ,KAKKATTILVIA, CALICUT-673 507.
- 5 MAHIN C ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET
P.O. ,MOOVATTUPUZHA, VELLORKUNNAM-686 673.
- 6 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-PIN-695 001.
- 7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001.
- 8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.
- 9 SECRETARY SOCIAL JUSTICE DEPT,
SECRETARIAT, THIRUVANANTHAPURAM 695 601.
BY ADVS.
P.K.NANDINI
A.P.JAYARAJ (ANJILIKKAL)
SHRI.T.B.HOOD, SPL.G.P. TO A.G

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON 13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1514 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTY:

- 1 THE MANAGER,
JOHN F. KENNEDY MEMORIAL VOCATION HIGHER
SECONDARY SCHOOL, S.V. MARKET. P.O.,
KARUNAGAPPALLY, KOLLAM DISTRICT - 690 573.
 - 2 MANAGER,
ST. JOHN'S L.P. SCHOOL, UMMANNOOR, KOLLAM
DISTRICT - 691 520.
 - 3 MANAGER,
KUNJURAN KUNJU VAIDHYAN'S U.P. SCHOOL,
MUTTAKKAVU, NEDUMPANA.P.O. PIN - 691580.
 - 4 MANAGER,
M.G.U.P. SCHOOL, KUNNANALLOOR, PIN 691576.
 - 5 MANAGER,
LEKSHMI VILASAM U.P. SCHOOL, THODIYOOR.P.O.,
MUZHANGODI, KARUNAGAPPALLY - 690 523.
- BY ADVS.
KURIAN GEORGE KANNANTHANAM (SR.)
TONY GEORGE KANNANTHANAM
THOMAS GEORGE

RESPONDENTS/PETITIONERS & RESPONDENTS:

- 1 MUHAMMAD SUFIYAN V.,
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD.P.O.
MALAPPURAM - 676 122.

- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUYZHA EAST.P.O., IDUKKI - 685 585.
- 3 SARATH.U.S.,
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLIMMOODU, NEYYATTINKARA.P.O.,
THIRUVANANTHAPURAM - 695 121.
- 4 SOORAJ.M.S.,
S/O. MANIKANDAN, THOLERI HOUSE, AROOR.P.O.,
KAKKATTIL VIA, CALICUT 673 507.
- 5 MAHIN C. ASAD,
S/O. ASAD, CHITTAYAM HOUSE, MARKET. P.O.,
MOOVATTUPUZHA, VELLORKUNNAM - 686 673.
- 6 THE STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM - 695001.
- 7 SECRETARY,
GENERAL EDUCATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM - 695001.
- 8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY.P.O, THIRUVANANTHAPURAM, PIN - 595014.
- 9 SECRETARY SOCIAL JUSTICE DEPT.,
SECRETARIAT, THIRUVANANTHAPURAM - 695001.
- BY ADVS.
P.K.NANDINI
SHRI.T.B.HOOD, SPL.G.P. TO A.G

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1530 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTY:

- 1 THE MANAGER, L.P.G. SCHOOL
VELIYOM, KOTTARAKKARA- 691 540.
- 2 THE MANAGER,
VIDYADHIRAJA MODEL L.P.S., SASTHAMCOTTA, KOLLAM
DISTRICT - 690 521.
- 3 THE MANAGER,
MALAYIL L.P. SCHOOL, KANJIRAMPARA
MYLODE.P.O.,VELIYAM - 691 537.
- 4 THE MANAGER,
S.P.S.S.U.P. SCHOOL, THODIYOOR
SOUTH,KARUNAGAPALLY - 690 523.
BY ADVS.
TONY GEORGE KANNANTHANAM
THOMAS GEORGE
KURIAN GEORGE KANNANTHANAM (SR.)

RESPONDENTS/PETITIONER & RESPONDENTS:

- 1 JASEELA.P.
W/O. ALI K., KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH.P.O., PANDIKKAD, MALAPPURAM
DISTRICT - 676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY SECRETARY, GENERAL EDUCATION
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM -
695001.

- 3 DIRECTOR OF PUBLIC INSTRUCTION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 595014. NOW,
DIRECTOR OF GENERAL EDUCATION, JAGATHI P.O,
THIRUVANANTHAPURAM -695014
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM 676
505.
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM 676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM, - 679 328.
- 7 THE MANAGER,
R.M. HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT
679 328.
- 8 MANAGER,
E.M.E.A.H.S.S.S, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY, MALAPPURAM DISTRICT - 673 638.
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM 676505.
- 10 THE MANAGER,
I.O.H.S.S., EDAVANNA, MALAPPURAM DISTRICT -
676541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT 679328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH (K/000875/2019)
V.A.MUHAMMED
AUGUSTINE JOSEPH
SHRI.T.B.HOOD, SPL.G.P. TO A.G

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1546 OF 2022

AGAINST THE JUDGMENT IN WP(C) 19808/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/RESPONDENTS 88 AND 89:

- 1 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION
STATE COMMITTEE, THIRUVANANTHAPURAM 695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O. OYUR(VIA), KOLLAM DISTRICT-691 510.
- 2 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT- 691 510.
BY ADV K.MOHANAKANNAN

RESPONDENTS/PETITIONER/RESPONDENTS 1 TO 87 AND 90 TO 108:

- 1 K.J.VARGHESE
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VANCHIYOOR P.O, THIRUVANANTHAPURAM
PIN-695635.
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001.
- 3 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014.
- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE
DEPT.SECRETARIAT, THIRUVANANTHAPURAM - 695601.
- 5 P.S.SASIKUMAR,

- MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD DISTRICT-678687.
- 6 RAVEENDRAN.M.K.
S/O. APPU MAOR K.P., MANAGER, AUPS CHEEKKILODE, CHEEKKILOE P.O., ATHOLI VIA, BALUSSERY SUB DISTRICT (AEO), KOZHIKODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA,
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE 673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE DISTRICT.
- 8 SHAMEENA P.,
D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM AUPSCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEENDRAN T.K.,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA, EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE-673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-673507.
- 12 P.SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LPSCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL 673507.
- 13 P.P.ARUVA,
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL, BUDYNABBYR P.O., KAKKATTIL, KOZHIKODE-673507.
- 14 KALLIANI C.,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL, KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-673507.
- 15 V.K.SAROJINI AMMA,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL, CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.
- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LPSCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-

- 673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH
LPSCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-
673507.
- 18 AYISHA BEEVI P.,
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU P.O.,
MALAPPURAM 673634.
- 19 SAIDALAVI M.M.,
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.,
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP
SCHOOL, KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O., PINARAYI VIA, THALASSERY
NORTH, KANNUR DISTRICT-670741.
- 22 DEVI AMMA E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY
VIA, KANNUR DISTRICT-670673.
- 23 T.V.THANKAMANI,
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR
UPSCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA C.P.,
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI,
VILASAM L P SCHOOL, THAVAM P.O., KANNUR DISTRICT
670301, MADAYI VIA.
- 25 SIDDIQ P.,
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA
NORTH, KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.,
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.
- 27 A.K.DINESH KUMAR,
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP
SCHOOL, CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR,
KANNUR-670593.

- 28 V.K.VASUDEVAN NAMBOODIRI,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUPSCHOOL, PANNIYOOR P.O., KANNUR670142.
- 29 A.K.USHA,
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI
AUPSCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC
UPSCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.,
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM
UPSCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED
UPSCHOOL, PERUMTHODI, NEDUMPOYIL P.O., IRITTY,
KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST LP
SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR-670611.
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERAL PERAVPPR P.O.,
MATTANNUR, KANNUR-670702.
- 35 M.RAMACHANDRAN,
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM
AIDEDLP SCHOOL, THILLANKERI, ULIIYIL P.O., KANNUR.
- 36 MOHANAN R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP
SCHOOL, KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O. ANANDAKURUP, MANAGER, KEECHERY LP
SCHOOL, KEECHERY P.O., MTTANNUR, KANNUR 670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA
UPSCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O. NARAYANAN P., MANAGER, NIDUVALOOR AUP
SCHOOL, NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.

- 41 K.K.ABDURAHIMAN HAJI,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALPSCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALPSCHOOL, IRIKKUR P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA
AUPSCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA
UPSCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K.MEENAKSHI,
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUPSCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARY
SCHOOL, IRUTHENPATHY-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD,
PALAKKADDISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-
678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD-678687.
- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR-THIRUVALAYANNUR-680001
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,

- COYALMANNAM, PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY
SCHOOL,ETTICHUVADU, RANNI-689676.
- 56 K.A.SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCADE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY,
PALAKKADDISTRICT-680582.
- 59 P.H.ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM,
ELAVAMPADAM, PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC
SCHOOL, KUZHALMANNAM-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O., PIN-
678543.
- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD-679101.
- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL,
MANGODE, CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP
SCHOOL, KAMBURAM, PERUNTHALMANNA, MALAPPURAM
DISTRICT-679357.
- 65 RAGHU K.P.,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.
- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP
SCHOOL, AZHIYANNUR, CHERPULASSERY, PALAKKAD-
678633..

- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 69 P.K. BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM,
P.O. AMBALAVATTAM, PIN-679522.
- 70 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JBSCHOOL, LAKKIDI, PALAKKAD 679301.
- 71 C. SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP
SCHOOL, SREEKRISHNAPURAM, PALAKKAD 679514.
- 72 ABHIJITH C.S.,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP
SCHOOL, ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH
ALPSCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679506.
- 75 ORASAD K.
S/O APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-
679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA
ALPSCHOOL, OTTAPPALAM, PALAKKAD 679502.
- 77 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD-679506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD
KUTHIPPADATH HOUSE, KALAPPADAM, P.O..
KUMARAMPUTHUR-678583..
- 79 V. DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-678513.

- 80 GINESH P.B. ,
S/O. BALARAJAN, MANAGER, NNNM UP
SCHOOL, KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY,
MANAGER, AUP SCHOOL, ARUMANAM
KURISSI, CHERUPPLASSERY, PALAKKAD-679504.
- 82 JAYASRI P. ,
ALP SCHOOL POTHU, CHERPLASSERY, PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O
KATTAYAD, VELLAMUNDA, WAYANAD, PIN-670 731
- 84 V.V.JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591.
- 85 P.T.GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE
P.O, MANANTHAWADY, WAYANAD DIST., PIN: 670 731.
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL,
SULTHANBATHERY, WAYANAD, PIN: 673 595
- 87 K.P.DEVAKI AMMA,
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM
P.O, WAYANAD, PIN: 670731.
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM
P.O, WAYANAD, PIN: 670 645.
- 89 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR
P.O, KOZHIKODE- 673 585
- 90 SOORAJ.M
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM
P.O, KOZHIKODE- 673 572.
- 91 RUGMINI.P.K,
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA
P.O, KOZHIKODE- 673 019.
- 92 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL,
VILIAPPALLY, VATAKARA TALUK, KOZHIKODE 673 542.
- 93 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL,
VAIKKILASSERY P.O, VADAKARA, KOZHIKODE- 673 104.

- 94 DEEPESH.M
MANAGER, VENGARI U P SCHOOL, VENGARI
P.O,KOZHICODE- 673 572
- 95 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM
P.O,FEROKE, KOZHICODE- 673 631.
- 96 SUSHEELA.M.V.
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O,
KOZHICODE-673 004.
- 97 K.P.SIVANANDAN
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM,KOZHICODE-673 571.
- 98 P. NARAYANAN
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O,
EDACHERI, KOZHICODE- 673 502.
- 99 T.HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA
P:O,KOZHICODE PIN: 673 601.
- 100 S.SABIRA
MANAGER, KEEZHAI U P SCHOOL, KEEZHAI P.O,
KOZHICODE, PIN- 673 104 .
- 101 T.K.SURESH
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL
P.O,KOZHICODE: 673 024.
- 102 HELNA.V.R.
AGED 24 YEARS W/O NIDHEESH.K.ELIAS PRESENTLY
WORKING AS JUNIOR LANGUAGE TEACHER(HINDI) AT AUPS
MANNANNUR P.O, OTTAPALAM, PALAKKAD AND RESIDING
AT KUNNATHUSSERYPUTHENPURAYIL HOUSE,
PULAKODE.P.O, CHELAKKARA-680506.
- 103 SREEJITH C. ,
AGED 35 YEARS, S/O LATE CHANDRAN, HSST
JUNIOR(COMMERCE), MVHSS, ARUMANOOR, POOVAR P.O,
THIRUVANANTHAPURAM-6905525 RESIDING AT
ROHINI,BEACH ROAD, KOVALAM, THIRUVANANTHAPURAM
DISTRICT-695527.
- 104 NOBLE MATHEW
AGED 40 YEARS, S/O MATHEW, HST(SOCIAL SCIENCE),
ST.SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT,
RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY P.O,
MANVETOM, KOTTAYAM DISTRICT, PIN 686 611.
- 105 JAINS C. KURIAN,

- HST (SOCIAL SCIENCE) ST. SEBASTIAN'S HSS, KADANAD,
KOTTAYAM DISTRICT, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI DISTRICT, PIN - 685 532.
- 106 ANJU THOMAS,
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI DISTRICT, PIN - 685 587.
- 107 MANJU JOSEPH,
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU P.O, PALA, KOTTAYAM DISTRICT, PIN-
686651.
- 108 GLANIS BABY,
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING ATNADUKKATTIL HOUSE,
MEKKADAMPU P.O, KADATHY, ERNAKULAM DISTRICT, PIN-
682316.
- BY ADVS.
P.K.NANDINI
SIJI ANTONY
MANOJ GEORGE (K/000584/2009)
A.P.JAYARAJ (ANJILIKKAL)
DR. GEORGE ABRAHAM
SMT. SHAMEENA SALAHUDHEEN
SHRI.T.B.HOOD, SPL.G.P. TO A.G

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1558 OF 2022

AGAINST THE JUDGMENT IN WP(C) 19808/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES IN THE WRIT PETITION:

- 1 ANAGHA T. M.,
AGED 31 YEARS
D/O. P.K.VIJAYAN, LPST (RETIREMENT VACANCY),
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT (AEO), KANNUR RESIDING AT ANASWARA,
THIRUVONAPURAM, PERAVOOR (PO), KANNUR - 670 673.
- 2 VINEETHA. E,
AGED 32 YEARS
D/O. VISWANATHAN, LPST (RETIREMENT VACANCY),
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT (AEO), KANNUR RESIDING AT EDATHIL
HOUSE, MURINGODI, MELEMURINGODI (PO), PERAVOOR,
KANNUR - 670 673.
- 3 RASNA.K,
AGED 26 YEARS
D/O. RADHAKRISHNAN.C.V, FULL TIME HINDI TEACHER
(RETIREMENT VACANCY), MANATHANA PERAVOOR U P
SCHOOL, PERAVOOR, IRITTY SUB DISTRICT (AEO),
KANNUR, RESIDING AT EDATHIL HOUSE, MURINGODI,
MELEMURINGODI (PO), PERAVOOR, KANNUR - 670 673.
BY ADV U.BALAGANGADHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 109 IN THE WRIT

PETITION:

- 1 K.J.VARGHESE.,
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VACHIYOOR P.O, THIRUVANANTHAPURAM,
695635.
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM - 695001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014.
- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM 695601.
- 5 P.S.SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT - 678687.
- 6 RAVEENDRAN.M.K.
S/O. APPU MAOR K.P., MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O., ATHOLI VIA, BALUSSERY SUB
DISTRICT(AEO), KOZHIKODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA,
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE
DISTRICT.
- 8 SHAMEENA P.,
D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM
AUPSCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEENDRAN T.K.,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 K.V.PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDAL P.O., KOZHIKODE-
673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHRIPPATTA, KAKKATTIL, KOZHIKODE-
673507.
- 12 P.SADASIVAN,

- S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LPSCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL, KOZHIKODE-673507.
- 13 P.P.ARU, D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL, BUDYNABBYRP.O., KAKKATTIL, KOZHIKODE673507.
- 14 KALLIANI C., D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL, KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-673507.
- 15 V.K.SAROJINI AMMA, D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL, CHERAPURAM P.O., KAKKATTIL, KOZHIKODE 673507.
- 16 V.KUNHIKELU NAMBIAR, S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LPSCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-673507.
- 17 K.K.KALYANIKUTTY, D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LPSCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-673507.
- 18 AYISHA BEEVI P., W/O. ABDUL KADER, MANAGER, AMLPS, PERUNTHODIPADAM, PULLMKUNNU P.O., MALAPPURAM 673634.
- 19 SAIDALAVI M.M., S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLPSCHOOL, PANTHEERANKAVUP.O., KOZHIKODE673019.
- 20 DAVOOD KHAN M., S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL, KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O., C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL, PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH KANNUR DISTRICT-670741.
- 22 DEVI AMMA E., D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY VIA, KANNUR DISTRICT-670673.
- 23 T.V.THANKAMANI, D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR

- UPSCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA C.P.,
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI
VILASAMLP SCHOOL, THAVAM P.O., MADAYI VIA. KANNUR
DISTRICT-670301.
- 25 SIDDIQ P.,
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA
YATHEEMKHANA LOWER PRIMARY SCHOOL, TALIPARAMBA
NORTH, KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.,
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA,
ALPSCHOOL, KOONAMPANNIYOORP.O., KANNUR 670142.
- 27 A.K.DINESH KUMAR,
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUPSCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA,
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI
AUPSCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC
UPSCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.,
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM
UPSCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED
UPSCHOOL, PERUMTHODI, NEDUMPOYIL P.O., IRITTY,
KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST
LPSCHOOL, ANJARAKANDY, MAMBAP.O., KANNUR-670611.
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERAL PERAVPPR P.O.,
MATTANNUR, KANNUR-670702.
- 35 M.RAMACHANDRAN,
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM

- AIDEDLP SCHOOL, THILLANKERI, ULIIYIL P.O., KANNUR
- 670702.
- 36 MOHANAN R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA
UPSCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O. NARAYANAN P., MANAGER, NIDUVALOOR AUP
SCHOOL, NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K.ABDURAHIMAN HAJI,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNURP.O., KANNUR 670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALPSCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALPSCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA
AUPSCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA
UPSCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K.MEENAKSHI,
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUPSCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O., KANNUR670593.

- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARY SCHOOL,
IRUTHENPATHY, PALAKKAD-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-
678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD-678687.
- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR-680001.
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI, PATHANAMTHITTA-689676.
- 56 K.A.SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCADE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT-680582.
- 59 P.H.ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM, PALAKKAD-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAVASSERY P.O,
PALAKKAD-678543.
- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD -679101.

- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P.,
S/O. K.P. KUNHAN, MANAGER, AMLP
SCHOOL,CHERPLASSERY, PALAKKAD-679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.
- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP
SCHOOL,AZHIYANNUR, CHERPULASSERY, PALAKKAD
678633.
- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP
SCHOOL,CHERPLASSERY, PALAKKAD-679503.
- 69 P.K. BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.
AMBALAVATTAM, PALAKKAD, PIN-679522.
- 70 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JBSCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.
- 72 ABHIJITH C.S.,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP
SCHOOL,ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH
ALPSCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679506.
- 75 PRASAD K.,
S/O.APPUEZHUTHACHAN, MANAGER,AUPSCHOOL, P

- ALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA
ALPSCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE),
PARASSERIHOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP
SCHOOL, KARALMANNA, CHERPLASSERY, MANNARKKAD-
679506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD,
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR-678583.
- 79 V. DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-678513.
- 80 GINESH P.B.,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY,
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKKAD 679504.
- 82 JAYASRI P..
ALP SCHOOL POTHY, CHERPLASSERY,, PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,
VELLAMUNDA, WAYANAD, PIN-670 731.
- 84 V.V.JINARJAN .,
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591.
- 85 P.T.GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE
P.O,MANANTHAWADY, WAYANADDIST., PIN:670731.
- 86 KUNHIRAMAN ,
MANAGER, CHEERAL AUP SCHOOL, CHEERAL,
SULTHANBATHERY, WAYANAD, PIN: 673 595.
- 87 K.P.DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM

- P.O,WAYANAD, PIN: 670731.
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM
P.O,WAYANAD, PIN: 670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K.
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA), KOLLAM DISTRICT-691 510.
- 90 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT-691 510.
- 91 USHA DEVI .,
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR
P.O,KOZHICODE- 673 585.
- 92 SOORAJ.M. ,
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM
P.O,KOZHICODE- 673 572.
- 93 RUGMINI.P.K. ,
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA
P.O,KOZHICODE- 673 019.
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHICODE- 673 542.
- 95 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL,
VAIKKILASSERYP.O, VADAKARA, KOZHICODE-673 104.
- 96 DEEPESH M. ,
MANAGER, VENGARI U P SCHOOL, VENGARI,
P.O,KOZHICODE- 673 572.
- 97 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM
P.O,FEROKE, KOZHICODE- 673 631.
- 98 SUSHEELA.M.V .,
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O,
KOZHICODE-673 004.
- 99 K.P.SIVANANDAN .,
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHICODE-673 571.
- 100 P. NARAYANAN
MANAGER, NARIKUNNU UP SCHOOL, EDACHERI

- P.O,EDACHERI, KOZHIKODE- 673 502.
- 101 T.HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA
P.O,KOZHIKODE, PIN: 673 601.
- 102 S.SABIRA
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL
P.O,KOZHIKODE, PIN- 673 104.
- 103 T.K.SURESH .,
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL
P.O,KOZHIKODE: 673 024.
- 104 HELNAV.R. ,
AGED 24 YEARS
W/O NIDHEESH.K.ELIAS PRESENTLY WORKING AS JUNIOR
LANGUAGE TEACHER(HINDI) AT AUPS MANNANNUR P.O.
OTTAPALAM, PALAKKAD AND RESIDING AT KUNNATHUSSERY
PUTHENPURAYIL HOUSE, PULAKODE.P.O, CHELAKKARA,
THRISSUR - 680506.
- 105 SREEJITH C. ,
AGED 35 YEARS
S/O LATE CHANDRAN, HSSTJUNIOR(COMMERCE), MVHSS,
ARUMANOOR, POOVAR P.O, THIRUVANANTHAPURAM-6905525
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT-695527.
- 106 NOBLE MATHEW
AGED 40 YEARS,
S/O MATHEW, HST(SOCIAL SCIENCE), ST. SEBASTIAN'S
HSS, KADANAD, KOTTAYAM DISTRICT, RESIDING AT
POLACHIRAKUNNUMPURAM, MEMURY P.O, MANVETOM,
KOTTAYAM DISTRICT, PIN - 686 611.
- 107 JAINS C. KURIAN,
HST(SOCIAL SCIENCE) ST. SEBASTIAN'SHSS, KADANAD,
KOTTAYAM DISTRICT, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI DISTRICT,PIN - 685 532.
- 108 ANJU THOMAS ,
UPST, ST.SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI DISTRICT, PIN - 685 587.
- 109 MANJU JOSEPH,
HST(MALAYALAM), ST.MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL
HOUSE,KURUMANNUP.O, PALA, KOTTAYAM DISTRICT, PIN
686651.

110 GLANIS BABY,
UPST, ST.MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING ATNADUKKATTIL HOUSE,
MEKKADAMPU P.O, KADATHY, ERNAKULAM DISTRICT, PIN-
682316.

BY ADVS.
P.K.NANDINI
JIJI THOMAS
GEORGE ABRAHAM
K MOHANAKANNAN
SHAMEENA SALAHUDHEEN
T.B.HOOD, SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1602 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 19808/2021

OF HIGH COURT OF KERALA

APPELLANTS/RESPONDENTS 4 TO 81:

- 1 P.S.SASIKUMAR,
AGED 50 YEARS
MANAGER, AIDED UP SCHOOL VADAKKEPOTTA PALAKKAD
DISTRICT-678 687.
- 2 RAVEENDRAN M.K.
S/O. APPU MAOR K.P., MANAGER AUPS CHEEKKILODE
CHEEKKILODE P.O, ATHOLI (VIA), BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE DISTRICT- 673 315.
- 3 P.P. KRISHNARABHA
D/O. KRISHNAN P.V. MANAGER, PATHIRIPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL KOZHIKODE-673
507 KUNNUMMAL SUB DISTRICT (AEO) KOZHIKODE
DISTRICT.
- 4 SHAMEENA P.
D/O. NARAYANAN P. MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM-P.O, KOZHIKODE-673 507.
- 5 SOUMIEDRAN T.K.,
S/O. KELAPPAN MANAGER, GNANAPRADAYANI ALP SCHOOL,
NANMINDAL-P.O, KOZHIKODE-673 613.
- 6 P.V. PRABHAKARAN NAIR ,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA-P.O, KOZHIKODE-673
613.
- 7 P. RAVEENDRAN ,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHIRIPATTA, KAKKATTIL, KOZHIKODE-673

- 507.
- 8 P. SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP
SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL -673 507
KOZHIKODE DISTRICT.
- 9 P.P. ARUNA,
D/O. NANU.K., MANAGER, NIDUMANNUR LP SCHOOL,
BUDYANABBYR-P.O, KAKKATTIL, KOZHIKODE -673 507.
- 10 KALLIANI. C . ,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL
KAIVELI, CHEEKKONNU P.O, KAKKATTIL, KOZHIKODE-673
507.
- 11 V.K. SAROJINI AMMA ,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM P.O, KAKKATTIL, KOZHIKODE-673 507.
- 12 V. KUNHIKELU NAMBIAR ,
S/O. CHATHU NAMBIAN MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O, KAKKATTIL (VIA), KOZHIKODE-
673 507.
- 13 K.K. KALYANIKUTTY ,
D/O. UNNI VAIDHYAR MANAGER, VATAYAM NORTH LP
SCHOOL, VATAYAM P.O, KAKKATTIL (VIA). KOZHIKODE-
673 507.
- 14 AYISHA BEEVI. P.
W/O. ABDUL KADER MANAGER, AMLPS, PERUNTHODIPADAM,
PULLMKUNNU P.O, MALAPPURAM-673 634.
- 15 SAIDALAVI. M.M.
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU P.O, KOZHIKODE- 673 019.
- 16 DAVOOD KHAN. M.
S/O. MEERAN MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O, KOZHIKODE- 673 655.
- 17 RAMAMANI. K.O . ,
C/O. KUTTYAPPA MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O, PINARAYI (VIA) THALASSERY NORTH,
KANNUR DISTRICT-670 741.
- 18 DEVI AMMA. E.
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O, IRITTY (VIA),
KANNUR DISTRICT- 670 673.
- 19 T.V. THANKAMANI ,

- 20 D/O. P.M. NARAYANAN NAMBIAR MANAGER, UTTANNUR U.P SCHOOL, KOLLOAM, EDAYANNUR P.O, KANNUR- 670 595.
PRIYA C.P.
D/O. KRISHNAN P.V, MANAGER, THAVATH DEVI VILASAM LP SCHOOL, THAVAM P.O, MADAYI (VIA), KANNUR DISTRICT 670 301.
- 21 SIDDIQ P. ,
S/O. ABDURAHIMAN MANAGER, TALIPARAMBA YATHEEM KHANA LOWER PRIMARY SCHOOL, THALIPARMBA NORTH, KANNUR-670 141.
- 22 KUNHIKANNAN NAMBIAR. P.V.
S/O. CHINDAN NAMIBAR. P., MANAGER, KOONAM ALP SCHOOL, KOONAM PANNIYOOR P.O, KANNUR- 670 142.
- 23 A.K. DINESH KUMAR ,
S/O. A.V. KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL, CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-670 593.
- 24 V.K. VASUDEVAN NAMBOODIRI ,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM AUP SCHOOL, PANNIYOOR P.O, KANNUR - 670 142.
- 25 A.K. USHA,
D/O. K.O. PADMANABHAN MANAGER, PERINTHELERI AUP SCHOOL, KOYYAM P.O, KANNUR- 670 142.
- 26 P.C. MADHAVI KUTTY ,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP SCHOOL, PINARAYI, KANNUR- 670 741.
- 27 VASANTHI T.V,
D/O. OTHENAPANIKKAR T.V, MANAGER, PARIYARAM UP SCHOOL, PARIYARAM, KOLARI P.O, KANNUR- 670 050.
- 28 C.M. SHIBU . ,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP SCHOOL, PERUMTHODI, NEDUMPOYIL P.O, IRITTY, KANNUR- 670 650.
- 29 K.E. MEENAKSHI AMMA ,
D/O. C.K. RAMAN NAMBIAR MANAGER, MAMBA EAST LP SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR- 670 611.
- 30 K. ASHOK KUMAR. ,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA VILASAM ALP SCHOOL, KARA PERAVPPR P.O, MATTANNUR KANNUR - 670 702.
- 31 M. RAMACHANDRAN ,

- S/O. KUNHAPPA NAMBIAR MANAGER, VANIVILASAM AIDED LP SCHOOL, THILLANKERI, ULIIYIL P.O, KANNUR- 670 702.
- 32 MOHANAN R.K.
S/O. MNHAMBU NAMBIAR MANAGER, KANAD LP SCHOOL, KANAD P.O, EDAYANNUR, KANNUR- 670 595.
- 33 P. MANIRAJ ,
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL, KEECHERY P.O, MATTANNUR, KANNUR- 670 702.
- 34 P.M. NALINI ,
D/O. C.H. OTHENAN NAMBIAR MANAGER, PORORA UP SCHOOL, PORORA P.O., KANNUR- 670 702.
- 35 K. BABY SYLAJA ,
D/O. N.P. RAGHAVAN MANAGER, THOLAMBRA UP SCHOOL, THOLAMBRA P.O, KANNUR- 670 673.
- 36 CHANDRASEKHARAN P. ,
S/O. NARAYANAN P. MANAGER, NEDUVALOOR AUP SCHOOL, NEDUVALOOR, CHUZHALI P.O, KANNUR- 670 142.
- 37 K.K. ABDURAHIMAN HAJI ,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL, PALOTTUPALLY, MATTANNUR P.O, KANNUR- 670 702.
- 38 A. MUHAMMED KUNHI ,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA ALP SCHOOL, IRIKKUR- P.O, KANNUR- 670 631.
- 39 K. ABDULLA . ,
S/O. EBRAHIM MANAGER, IRSHADUL ISLAM MADRASSA ALP SCHOOL, IRITTI P.O, KANNUR- 670 703.
- 40 P. K. SHAMSUDHEEN ,
S/O. T.C. EBRAHIM, MANAGER, KAMALIYA MADRASSA AUP SCHOOL, IRIKKUR- P.O, KANNUR- 670 593.
- 41 K.K. KADEESSA. ,
D/O. M.N.MAKKI, MANAGER, MERUVAMBAYI MOPLA UP SCHOOL, NEERVELI- P.O, KANNUR- 670 701.
- 42 K.T. DEVIDAS
S/O. KUNHIKAMMARAN MANAGER, KALLIAD AUP SCHOOL, KALLIAD-P.O, KANNUR- 670 503.
- 43 N.K. MEENAKSHI ,
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL AUP SCHOOL, MALAPATTAM- P.O, KANNUR- 670 631.
- 44 P.P. SREEDHARAN ,
S/O. KRISHNAN MANAGER, CHEDICHERY ALP SCHOOL,

- PERUVALATHUPARAMBA- P.O, KANNUR- 670 593.
- 45 K.K. JAYARAJA MENON . ,
MANAGER, S.V.V HIGHER SECONDARY SCHOOL,
IRUTHENPATHY - 678 555.
- 46 R. UMADEVI . ,
MANAGER, V.M. UP SCHOOL, KALLEKKAD- P.O, PALAKKAD
DISTRICT- 678 006.
- 47 K. MADHAVAN
MANAGER, KEM AIDED LP SCHOOL, KAZHANI- P.O,
PALAKKAD DISTRICT 678 687.
- 48 K.K. PEETHAMBARAN ,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM- P.O,
PALAKKAD- 678 687.
- 49 MURALI MOHAN . ,
MANAGER, HIGHER SECONDARY SCHOOL THIRUVALAYANNUR,
THIRUVALAYANNUR- P.O, TRISSUR- 680 001.
- 50 K.O. RAPPAI . ,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM- P.O, PALAKKAD DISTRICT- 678 702.
- 51 GEORGE VARGHESE . ,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU- P.O, RANNI- 689 676.
- 52 K.A. SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY-P.O,
ALATHUR, PALAKKAD-678 681.
- 53 M.K. ASHOK KUMAR ,
MANAGER, K.A. UP SCHOOL, MELARCODE- P.O,
PALAKKAD- 678 703.
- 54 THOMAS MATHEW . ,
MANAGER, M.T.UP SCHOOL, VADAKKANCHERY, PALAKKAD
DISTRICT-680 582.
- 55 P.H. ABDUL KADER . ,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM-
P.O, PALAKKAD- 678 609.
- 56 N.P. SUNIL . ,
MANAGER, BM AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM- P.O, PALAKKAD-678702.
- 57 S. UMMAR FAROOQ
MANAGER, NM UP SCHOOL, AKKARA, KAVASSERY- P.O,
PALAKKAD- 678 543.
- 58 V.G. SATHEESH ,

- S/O. GOPALAKRISHNAN MANAGER, ALP SCHOOL
KARATTUKURSSI, OTTAPALAM, PALAKKAD DISTRICT-679
101.
- 59 SIVASANKARAN ,
S/O. PAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD -. 679 503.
- 60 C. NARAYANAN KUTTY . ,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA, MALAPPURAM DISTRICT-679
357.
- 61 RAGHU K.P. ,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679 122.
- 62 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKURSSY, SHORNUR, PALAKKAD-679 122.
- 63 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-679 503.
- 64 K.P. GOPALAKRISHNAN,
S/O. K.P.K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679 503.
- 65 P.K. BHARATHI ,
MANAGER, PANAMANNA UP SCHOOL, AMBALAVATTAM-P.O,
OTTAPPALAM, PALAKKAD-679 522.
- 66 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) , MANAGER, THEKKUMANGALAM
J.B. SCHOOL, LAKKIDI, PALAKKAD-679 301.
- 67 C. SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679 514.
- 68 ABHIJITH. C.S. ,
S/O. SUBRAMANIAN, MANAGER, S.R.J.A LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679 573.
- 69 VIJAYASANKAR V. ,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679 503.
- 70 MADALA MUHAMMED ALI ,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679 506.
- 71 PRASAD .K. ,

- S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSE, OTTAPPALAM, PALAKKAD-679
501.
- 72 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD-679 502.
- 73 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, THEKKUMMURI-P.O, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKAD-679 506.
- 74 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANARKKAD,
KUTHIPPADATH HOUSE, KALAPPADAM, KUMARAMPUTHUR-
P.O, PALAKKAD DISTRICT-678 583.
- 75 V. DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
"JAYASREE" ATTASSERY-P.O, ATTASSERY,
CHERPLASSERY, PALAKKAD-679 513.
- 76 GINESH P.B.,
S/O. BALARAJAN MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679 506.
- 77 MADHAVIKUTTY,
MANAGER, AUP SCHOOL, KARUMANAM KURISSI,
CHERPLASSERY, PALAKKAD-679 504.
- 78 JAYASRI. P,
MANAGER, ALP SCHOOL, POTHU, CHERPLASSERY,
PALAKKAD-679 503.
- BY ADV GEORGE ABRAHAM

RESPONDENTS/PETITIONER/ RESPONDENTS 1 TO 3 AND 82 TO 109:

- 1 K.J. VARGHESE.,
S/O. LATE K.L. JOSEPH, PRESIDENT, KERALA
FEDERATION OF THE BLIND, VANCHIYOOR-P.O,
THIRUVANANTHAPURAM-695 635.
- 2 THE STATE OF KERALA,
REPRESENTED BY SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM-695 001 .
- 3 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM-695 014.
- 4 THE STATE OF KERALA,

REPRESENTED BY SECRETARY, SOCIAL JUSTICE
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM-695
601.

- 5 V.M. MURALEEDHARAN,
MANAGER, VELLAMUNDA AUP SCHOOL, KATTAYAD-P.O,
VELLAMUNDA, WAYANAD-670 731.
- 6 V.V. JINARAJAN ,
MANAGER, AUP SCHOOL, VARADOOR-P.O, VARADOOR,
WAYANAD-673 591.
- 7 P.T. GEETHA,
MANAGER, VANHODE AUP SCHOOL, VANHODE-P.O,
MANANTHAWADY, WAYANAD DISTRICT -670 731.
- 8 KUNHIRAMAN ,
MANAGER, CHEERAL AUP SCHOOL, CHEERAL-P.O,
SULTHANBATHERY, WAYANAD-673 595.
- 9 K.P. DEVAKI AMMA,
MANAGER, KUNHOME AUP SCHOOL, MATTILAYAM-P.O,
WAYANAD-670 731.
- 10 C.K. ANANDARAM,
MANAGER, ANMUP SCHOOL, EDAVAKA, ELLUMANNAM-P.O,
WAYANAD-670 645.
- 11 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION
STATE COMMITTEE,
THIRUVANANTHAPURAM-695 001 REPRESENTED BY ITS
GENERAL SECRETARY, MONY. K, RESIDING AT KAVADIYIL
VILLA, CHERIYAVELINALLOOR-P.O, OYUR (VIA), KOLLAM
DISTRICT-691 510.
- 12 MANAGER ,
KPM HIGHER SECONDARY SCHOOL, OYOOR,
KOLLAM DISTRICT-691 510.
- 13 USHA DEVI ,
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR-P.O,
KOZHIKODE-673 572.
- 14 SOORAJ.M. ,
MANAGER, AUP SCHOOL, MANIPURAM-P.O, MANIPURAM,
KOZHIKODE-673 019.
- 15 RUGMINI. P.K. ,
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA-P.O,
KOZHIKODE-673 542.
- 16 KARUNAKARAKURUP. ,
MANAGER, VILIAPPALLY U.P SCHOOL, VILIAPPALLY-P.O,

- VATAKARA TALUK, KOZHIKODE-673 542.
- 17 GOPALAKRISHNAN. C.
MANAGER, VAIKKILASSERY U.P SCHOOL, VAIKKILASSERY-
P.O, VADAKARA, KOZHIKODE-673 104.
- 18 DEEPESH. M. ,
MANAGER, VENGARI U.P SCHOOL, VENGARI-P.O,
KOZHIKODE-673 572.
- 19 AJIN. M. SASI . ,
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM-P.O,
FEROKE, KOZHIKODE-673 631.
- 20 SUSHEELA. M.V. ,
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA-P.O,
KOZHIKODE-673 004.
- 21 K.P. SIVANANDAN ,
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673 571.
- 22 P. NARAYANAN ,
MANAGER, NARIKUNNU U.P SCHOOL, EDACHERI-P.O,
EDACHERI, KOZHIKODE-673 502.
- 23 T. HARIDASAN ,
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA-P.O,
KOZHIKODE-673 104.
- 24 S. SABIRA,
MANAGER, KEEZHAL U.P SCHOOL, KEEZHAL-P.O,
KOZHIKODE-673 104.
- 25 T.K. SURESH . ,
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL-P.O,
KOZHIKODE-673 024.
- 26 HELNA. V.R.
AGED 24 YEARS
W/O. NIDHEESH. K.ELIAS PRESENTLY WORKING AS
JUNIOR LANGUAGE TEACHER (HINDI) AT AUPS,
MANNANNUR-P.O,OTTAPPALAM, PALAKKAD AND RESIDING
AT KUNNATHUSSERY, PUTHENPURAYIL HOUSE, PULAKODE-
P.O, CHELAKKARA-680 506.
- 27 SREEJITH. C.
AGED 35 YEARS
S/O.LATE CHANDRAN, HSST JUNIOR (COMMERCE), MVHSS,
ARUMANOOR, POOVAR-P.O,THIRUVANANTHAPURAM-690 525,
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT-695 527.

- 28 NOBLE MATHEW,
S/O. MATHEW, HST (SOCIAL SCIENCE), ST.
SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT,
RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY-P.O,
MANVETOM, KOTTAYAM DISTRICT- 686 611.
- 29 JAINS C. KURIAN,
HST (SOCIAL SCIENCE) ST. SEBASTIAN'S HSS,
KADANAD, KOTTAYAM DISTRICT, RESIDING AT
VALLOCHERIL HOUSE, PALOORKAVU-P.O, IDUKKI
DISTRICT-685 532.
- 30 ANJU THOMAS,
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM-P.O, IDUKKI DISTRICT-685 587.
- 31 MANJU JOSEPH,
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU-P.O, PALA, KOTTAYAM DISTRICT-686 651.
- 32 GLANIS BABY
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEKKADAMPU-P.O, KADATHY, ERNAKULAM
DISTRICT-682 316.
- BY ADVS.
P.K.NANDINI
JIJI THOMAS
K.MOHANAKANNAN
T.R.JAGADEESH
SIJI ANTONY
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.66/2023, 1618/2022 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1618 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTY:

- 1 K.V.SOSHYA
AGED 36 YEARS
H.S.S.T. (JR), BOTANY, M.R. RAMAN MEMORIAL HIGHER
SECONDARY SCHOOL, CHAVAKKAD, TRICHUR DISTRICT,
PIN - 680506
- 2 JEENA.C.P.
AGED 33 YEARS
H.S.S.T. (JR), ZOOLOGY, M.R. RAMAN MEMORIAL
HIGHER SECONDARY SCHOOL, CHAVAKKAD, TRICHUR
DISTRICT, PIN - 680506
- 3 O.S.SREEKALA
AGED 30 YEARS
H.S.S.T. (JR), SANSKRIT, M.R. RAMAN MEMORIAL
HIGHER SECONDARY SCHOOL, CHAVAKKAD, TRICHUR
DISTRICT, PIN - 680506
- 4 K.B. JYOTHI
AGED 35 YEARS
H.S.S.T. (PHYSICS), M.R. RAMAN MEMORIAL HIGHER
SECONDARY SCHOOL, CHAVAKKAD, TRICHUR DISTRICT,
PIN - 680506
- 5 JISMY P. JOSE
AGED 32 YEARS
H.S.S.T. (CHEMISTRY), M.R. RAMAN MEMORIAL HIGHER
SECONDARY SCHOOL, CHAVAKKAD, TRICHUR DISTRICT,
PIN - 680506
- 6 P.J. NEENA

- AGED 39 YEARS
H.S.S.T. (JR), ECONOMICS, ST. MARY'S HIGHER
SECONDARY SCHOOL, KALLANODE, KOZHIKODE, PIN -
673526
- 7 DONA ABRAHAM
AGED 32 YEARS
H.S.S.T. (JR), MATHS, ST. GEORGE H.S.S.,
KULATHUVAYAL, CHAKKITTAPPARA, CALICUT, PIN -
673526
- 8 JOSNA MARIA JOSE
AGED 37 YEARS
H.S.S.T (JR), COMPUTER SCIENCE, ST. SEBASTIAN'S
H.S.S., KODARANHI, KOZHIKODE DISTRICT, PIN -
674581
- 9 JIJI JOSEPH
AGED 40 YEARS
H.S.S.T (JR), BOTANY, HOLY FAMILY H.S.S.,
VENAPPARA, KOZHIKODE, PIN - 673582
- 10 JITHIN P. JOSE
AGED 41 YEARS
H.S.S.T. (JR), COMMERCE, HOLY FAMILY H.S.S.,
VENAPPARA, KOZHIKODE, PIN - 673582
- 11 SUMIYATH AMBIDANKANDIYIL
AGED 41 YEARS
H.S.S.T. (STATISTICS), KPES, HSS, KAYAKKODI,
KOZHIKODE DISTRICT, PIN - 673508
- 12 SUMAYYA.A.K
AGED 35 YEARS
H.S.S.T. (JR), COMPUTER SCIENCE, KPES H.S.S.,
KAYAKKODI, KOZHIKODE DISTRICT, PIN - 673508
- 13 V.V. SAJEER
AGED 33 YEARS
H.S.S.T. (COMMERCE), K.P.E.S. H.S.S, KAYAKKODI,
KOZHIKODE DISTRICT, PIN - 673508
- 14 P.K. THULASI
AGED 46 YEARS
H.S.S.T (ECONOMICS), KPES H.S.S., KAYAKKODI,
KOZHIKODE DISTRICT, PIN - 673508
- 15 FATHIMATH NUSAIBA.V
AGED 38 YEARS
H.S.S.T. (JR), COMMERCE, K.P.E.S. H.S.S,
KAYAKKODI, KOZHIKODE DISTRICT, PIN - 673508

- 16 NIDHU M. JOSEPH
AGED 38 YEARS
H.S.S.T. (COMPUTER SCIENCE), PROVIDENCE GIRLS
H.S.S., KOZHIKODE, PIN - 673011
- 17 ANJALY KRISHNA
AGED 34 YEARS
H.S.S.T. SOCIOLOGY, KPMSM HIGHER SECONDARY
SCHOOL, ARIKKULAM, KRALLOOR.P.O., KOZHIKODE, PIN
- 673620
- 18 ADITHYA.E.S
AGED 38 YEARS
H.S.S.T. (JR), BOTANY, SNM HIGHER SECONDARY
SCHOOL, CHAZHUR.P.O., TRICHUR DISTRICT, PIN -
680571
- 19 HENA BABU
AGED 36 YEARS
H.S.S.T. (JR), ZOOLOGY, SNM HIGHER SECONDARY
SCHOOL, CHAZHUR.P.O., TRICHUR DISTRICT, PIN -
680571
- 20 K.V. PREELA
AGED 33 YEARS
H.S.S.T. (JR), HINDI, SNM HIGHER SECONDARY
SCHOOL, CHAZHUR.P.O., TRICHUR DISTRICT, PIN -
680571
- 21 HONEY K. NANDAKUMAR
AGED 33 YEARS
H.S.S.T. (PHYSICS), SNM HIGHER SECONDARY SCHOOL,
CHAZHUR.P.O., TRICHUR DISTRICT, PIN - 680571
- 22 C.G. NITHA
AGED 34 YEARS
H.S.S.T. (CHEMISTRY), SNM HIGHER SECONDARY
SCHOOL, CHAZHUR.P.O., TRICHUR DISTRICT, PIN -
680571
- 23 E.A. SHINY
AGED 41 YEARS
H.S.S.T. (MATHS), SNM HIGHER SECONDARY SCHOOL,
CHAZHUR.P.O., TRICHUR DISTRICT, PIN - 680571
- 24 SHIKA MOHAN
AGED 34 YEARS
H.S.S.T. (PHYSICS), S.M.H.S.S., CHERAI, ERNAKULAM
DISTRICT, PIN - 683514
- 25 BLONDY XAVIER

AGED 38 YEARS
H.S.S.T. (COMPUTER SCIENCE), ST. MARY'S H.S.S,
VALLARPADAM, ERNAKULAM DISTRICT, PIN - 682504
BY ADVS.
ALEX GEORGE (CHAMAPPARAYIL)
KURIAN GEORGE KANNANTHANAM (SR.)
THOMAS GEORGE
TONY GEORGE KANNANTHANAM

RESPONDENTS/PETITIONER & RESPONDENTS:

- 1 JASEELA.P.,
W/O. ALI K., KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH.P.O., PANDIKKAD, MALAPPURAM
DISTRICT, PIN - 676521
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY, GENERAL EDUCATION
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695001
- 3 DIRECTOR OF PUBLIC INSTRUCTION
JAGATHY, THIRUVANANTHAPURAM, PIN-595014. NOW,
DIRECTOR OF GENERAL EDUCATION, JAGATHI P.O
TRIVANDRUM., PIN - 695014
- 4 DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM,
PIN - 676505
- 5 ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM - 676505.
- 6 ASSISTANT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM,, PIN - 679328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT,
PIN - 679328
- 8 MANAGER
E.M.E.A.H.S.S.S, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY, MALAPPURAM DISTRICT, PIN -
673638
- 9 THE MANAGER
M.S.P. HIGH SCHOOL, MALAPPURAM - 676505
- 10 THE MANAGER
I.O.H.S.S., EDAVANNA, MALAPPURAM DISTRICT -

676541.

11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM DISTRICT - 679328
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
M.SAJJAD
JOHN JOSEPH (K/000875/2019)
T.B.HOOD, SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1619 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANT/NOT A PARTY IN WP(C) :

P.S.SASIKUMAR
AGED 50 YEARS, MANAGER, AIDED UP SCHOOL
VADAKKEPOTTA PALAKKAD DISTRICT-678 684.
BY ADVS.
GEORGE ABRAHAM
JOSEPH GOPURAN
JOBY D JOSEPH
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONERS/RESPONDENTS :

- 1 MUHAMMAD SUFIAN.V
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD-P.O,
MALAPPURAM-676 122.
- 2 AMEER JINNA
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST -P.O, IDUKKI - 685 585.
- 3 SARATH. U.S
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA-P.O,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ. M.S
S/O. MANIKANDAN, THOLERI HOUSE, ARROR-P.O,
KAKKATTIL (VIA), CALICUT-673 507.
- 5 MAHIN C ASAD
S/O. ASAD, CHITTAYAM HOUSE, MARKET-P.O,
MOOVATTUPUZHA, VELLORKUNNAM, ERNAKULAM DISTRICT

-686 673.

- 6 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM- 695 014.
- 9 SECRETARY,
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM-695 601.
- BY ADVS.
P.K.NANDINI
A.P.JAYARAJ (ANJILIKKAL)
T.B.HOOD, SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1620 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN WP(C):

- 1 SANDHYA K.S.
AGED 36 YEARS
D/O. K.N. SUDHAKARAN, L.P.S.A, H.L.P. SCHOOL,
MALESAMANGALAM, THIRUVILWAMALA-P.O, THRISSUR
DISTRICT-680 588, KERALA.
- 2 PRINSHA. K.S.,
AGED 33 YEARS
D/O. SUDEVAN. M., L.P.S.A., B.M.A.J.B SCHOOL,
CHITHALI-P.O, KUZHALMANNAM, PALAKKAD DISTRICT-678
702, KERALA.
- 3 AKSHAY. U.,
AGED 24 YEARS
S/O. V.M. UNNIKRISHNAN, OFFICE ASSISTANT, A.U.P.
SCHOOL, MUTTIKULANGARA-P.O PALAKKAD DISTRICT-678
594, KERALA.
- 4 TIFY GEORGE,
AGED 27 YEARS
D/O. GEORGE JOSEPH, U.P.S.A, A.U.P. SCHOOL,
VADAKKENCHERY-P.O, PALAKKAD-678 683, KERALA.
- 5 SAUMYA. K.S.,
AGED 32 YEARS,
D/O. SWAMINATHAN. K.P, U.P.S.A, K.A.U.P. SCHOOL,
MELARCODE-P.O, PALAKKAD DISTRICT-678 703, KERALA.
- 6 VINEETHA. N.,
AGED 32 YEARS,
D/O. C. NARAYANAN, U.P.S.A, K.A.U.P. SCHOOL,

- MELARCODE-P.O, PALAKKAD DISTRICT-678 703, KERALA.
- 7 PRAMADA.T.,
AGED 32 YEARS,
D/O.C. THAMBU, L.P.S.A. K A.U.P SCHOOL, MELARCODE
P.O., PALAKKAD DISTRICT 678 703, KERALA.
- 8 SNIGDHA I.J.,
AGED 30 YEARS
W/O. RAHUL. R. L.P.S.A, K.A.U.P. SCHOOL,
MELARCODE-P.O, PALAKKAD DISTRICT-678 703, KERALA.
- 9 SHANYA. R.,
AGED 31 YEARS
W/O. PRAJEESH. P.R., L.P.S.A, K.A.U.P. SCHOOL,
MELARCODE-P.O, PALAKKAD DISTRICT-678 703, KERALA.
- 10 VINEETHA. V.,
AGED 35 YEARS,
D/O. SEKHAR. T.P. OFFICE ATTENDANT, K.A.U.P.
SCHOOL, MELARCODE-P.O, PALAKKAD DISTRICT-678 703,
KERALA.
- 11 VIJI.K.,
AGED 26 YEARS
D/O. T.V. UNNIKRISHNAN NAIR, L.P.S.A, BHARATH
L.P. SCHOOL, MARYAMANGALAM SOUTH-P.O, NELLAYA,
PALAKKAD-679 335, KERALA.
- 12 SREEJA. T.S.,
AGED 30 YEARS
D/O. SREEDHARAN. T.K., JUNIOR LANGUAGE TEACHER
HINDI, T.M.H.U.P. SCHOOL, MANJAPARA-P.O, PALAKKAD
DISTRICT- 678 685, KERALA.
- 13 MANISHA BEEGAM. A,
AGED 25 YEARS
D/O. ABDUL MAJEED, L.P.S.A, N.U.P.SCHOOL,
MANAPPADAM- P.O, PALAKKAD DISTRICT-678 687,
KERALA.
- 14 ANILA. C.,
AGED 24 YEARS,
D/O. SUKUMARAN. P., L.P.S.A, N.U.P.SCHOOL,
MANAPPADAM- P.O, PALAKKAD DISTRICT-678 687,
KERALA.
- 15 SHREEJA SUKUMARAN,
AGED 32 YEARS
D/O. C.P. SUKUMARAN, L.P.S.A, N.U.P.SCHOOL,
MANAPPADAM- P.O, PALAKKAD DISTRICT-678 687,

KERALA.

- 16 ASWATHY. K,
AGED 36 YEARS
D/O. K. VIJAYAN, U.P.S.A, N.U.P.SCHOOL,
MANAPPADAM- P.O, PALAKKAD DISTRICT-678 687,
KERALA.
- 17 NISHAD. N. ,
AGED 23 YEARS
S/O. NAZER. K.M. , L.P.S.A, N.U.P.SCHOOL,
MANAPPADAM- P.O, PALAKKAD DISTRICT-678 687,
KERALA.
- 18 ABHIJITH. T. ,
AGED 20 YEARS
S/O. NARAYANAN. T. , L.P.S.A, A.B.U.P.SCHOOL,
PARASSERY- P.O, PALAKKAD DISTRICT-678 631,
KERALA.
- 19 THARUN KUMAR. S. ,
AGED 30 YEARS
S/O. SURESH KUMAR. T. , L.P.S.A, C.A.U.P.SCHOOL,
MAMPAD-P.O, PALAKKAD DISTRICT-678 684, KERALA.
- 20 VINOJ. V. ,
AGED 35 YEARS
S/O. VIJAYAN. V.A, OFFICE ATTENDANT,
C.A.U.P.SCHOOL, MAMPAD-P.O, PALAKKAD DISTRICT-678
684, KERALA.
- 21 NAVANEETH. E.V.
AGED 29 YEARS
S/O. VIJAYAN. E, H.S.A, N.N.M.H.S.S. , CHELEMBRA-
P.O, MALAPPURAM DISTRICT-673 634, KERALA.
- 22 AISWARYA. P. ,
AGED 26 YEARS
D/O. MANOHARAN. P, H.S.A, N.N.M.H.S.S. ,
CHELEMBRA-P.O, MALAPPURAM DISTRICT-673 634,
KERALA.
- 23 ANJANA. P. ,
AGED 28 YEARS
D/O. E.K. VENUGOPAL, L.P.S.A, NEDUMANNUR L.P.
SCHOOL, NEDUMANNUR-P.O, KUNNUMMAL, KOZHIKODE
DISTRICT-673 506, KERALA.
- 24 GANA. C.P. ,
AGED 28 YEARS
D/O. MOHANAN. C.P. , L.P.S.A, NEDUMANNUR L.P.

- SCHOOL, NEDUMANNUR-P.O, KUNNUMMAL, KOZHIKODE
DISTRICT-673 506, KERALA.
- 25 MUHSINA. K.,
AGED 30 YEARS
D/O. ABDUL LATHEEF. K., L.P.S.A, PUTHURMADAM
A.M.U.P. SCHOOL, PANTHEERANKAVU-P.O, KOZHIKODE
DISTRICT-673 019, KERALA.
- 26 SRUTHY. P.S.,
AGED 22 YEARS
D/O. A. SUNDARAN, L.P.S.A, P.K.M.A.U.P. SCHOOL,
CHITTIAMCHERRY-P.O, PALAKKAD DISTRICT-678 704,
KERALA.
- 27 DALIA. V.,
AGED 41 YEARS
D/O. VIJAYA KUMAR, U.P.S.A, N.M.U.P. SCHOOL,
AKKARA, KAVASSERY-P.O, PALAKKAD DISTRICT-678 543,
KERALA.
- 28 SHIJI. V.,
AGED 41 YEARS
D/O. VELAYUDHAN, U.P.S.A, N.M.U.P. SCHOOL,
AKKARA, KAVASSERY-P.O, PALAKKAD DISTRICT-678 543,
KERALA.
- 29 SAJEENA. H,
AGED 34 YEARS
D/O. ANVER SATHI U.P.S.A, N.M.U.P. SCHOOL,
AKKARA, KAVASSERY-P.O, PALAKKAD DISTRICT-678 543,
KERALA.
- 30 HARITHA. R.K.,
AGED 36 YEARS,
D/O. RADHAKRISHNAN, L.P.S.A, N.M.U.P. SCHOOL,
AKKARA, KAVASSERY-P.O, PALAKKAD DISTRICT-678 543,
KERALA.
- 31 SAJITHA. P.R.,
AGED 34 YEARS,
D/O. RAMACHANDRAN, L.P.S.A, E.M.A.M.L.P. SCHOOL,
MUNNURKKDOE- P.O, PALAKKAD DISTRICT-679 502,
KERALA.
- 32 FARZEENA SHARIFF,
AGED 28 YEARS
L.P.S.A, A.U.P. SCHOOL, THRIPPANNUR, THRIPPANNUR-
P.O, PALAKKAD DISTRICT-678 682, KERALA.
- 33 SHANI. M.,

- AGED 40 YEARS
D/O. MADHAVAN, U.P.S.A, A.U.P. SCHOOL,
THRIIPPANNUR, THRIIPPANNUR-P.O, PALAKKAD DISTRICT-
678 682, KERALA.
- 34 ANUSHA H. ,
AGED 25 YEARS
D/O. HAMSAKUTTY. H, L.P.S.A, A.U.P. SCHOOL,
THRIIPPANNUR, THRIIPPANNUR-P.O, PALAKKAD DISTRICT-
678 682, KERALA.
- 35 SHIYAS. S. ,
AGED 25 YEARS
S/O. SHAMSUDEEN. M, L.P.S.A, P.K.M.A.U.P. SCHOOL,
CHITTIMLAMCHERRY-P.O, PALAKKAD DISTRICT-678 704,
KERALA.
- 36 RAMSEENA. A. ,
AGED 26 YEARS
D/O. ABDUL RAHIMAN, L.P.S.A, S.R.U.P. SCHOOL,
KUNISSERY-P.O, PALAKKAD DISTRICT-678 681, KERALA.
- 37 RAGENDU. K. ,
AGED 31 YEARS
S/O. KRISHNANKUTTY, U.P.S.A, S.R.U.P. SCHOOL,
KUNISSERY-P.O, PALAKKAD DISTRICT-678 681, KERALA.
- 38 SAJITHA. S. ,
AGED 39 YEARS
D/O. A SETHUMADHAVAN U.P.S.A, S.R.U.P. SCHOOL,
KUNISSERY-P.O, PALAKKAD DISTRICT-678 681, KERALA.
- 39 VIGNESH. S. ,
AGED 26 YEARS
S/O. SOMASUNDARAN, OFFICE ATTENDANT, S.R.U.P.
SCHOOL, KUNISSERY-P.O, PALAKKAD DISTRICT-678 681,
KERALA.
- 40 SHIJI. V. ,
AGED 31 YEARS
D/O. VIJAYAN. K, U.P.S.A, S.R.U.P. SCHOOL,
KUNISSERY-P.O, PALAKKAD DISTRICT-678 681, KERALA.
- 41 SAFEENA. M. ,
AGED 39 YEARS,
D/O. A.M.MUHAMMED, L.P.S.A, A.U.P. SCHOOL,
KANNAMBRA-P.O, PALAKKAD DISTRICT-678 686, KERALA.
- 42 SAJNA. J.P. ,
AGED 31 YEARS
JANARDHANAN. M,L.P.S.A, C.A.U.P. SCHOOL, MAMPAD-

- P.O, PALAKKAD DISTRICT-678 684, KERALA.
- 43 NEENU SIMON,
AGED 24 YEARS,
D/O. SIMON. N.J, L.P.S.A, C.A.U.P. SCHOOL,
MAMPAD-P.O, PALAKKAD DISTRICT-678 684, KERALA.
- 44 VAISHNAVI. M.B.,
AGED 26 YEARS
S/O. BABURAJ. M.S., JUNIOR LANGUAGE TEACHER FULL
TIME, C.A.U.P. SCHOOL, MAMPAD-P.O, PALAKKAD
DISTRICT-678 684, KERALA.
- 45 SHAMNA. R.,
AGED 26 YEARS
D/O. RAZAK. P.K. U.P.S.A, C.A.U.P. SCHOOL,
MAMPAD-P.O, PALAKKAD DISTRICT-678 684, KERALA.
- 46 SREYA ANTONY,
AGED 26 YEARS
D/O. P.J. ANTONY, U.P.S.A, MOTHER TERESA U.P.
SCHOOL KORENCHIRA-P.O, KIZHAKKENCHERRY PALAKKAD
DISTRICT-678 684, KERALA.
- 47 ROSHNA. M.,
AGED 27 YEARS,
D/O. K.S. MAKKI, U.P.S.A, MOTHER TERESA U.P.
SCHOOL KORENCHIRA-P.O, KIZHAKKENCHERRY PALAKKAD
DISTRICT-678 684, KERALA.
- 48 SHANI. M.,
AGED 34 YEARS
D/O. MOHAMMAD ABDUL KADHER, L.P.S.A, MOTHER
TERESA U.P. SCHOOL KORENCHIRA-P.O,
KIZHAKKENCHERRY PALAKKAD DISTRICT-678 684,
KERALA.
- 49 SAJNA. P.M.,
AGED 30 YEARS
L.P.S.A, S.K.V.L.P. SCHOOL, POTTA, KUMBALACODE-
P.O, THRISSUR DISTRICT-680 587, KERALA.
- 50 SREEJITHA. T.U.,
AGED 29 YEARS
S/O. SREEDAS. C.K., L.P.S.A, S.K.V.L.P. SCHOOL,
POTTA, KUMBALACODE-P.O, THRISSUR DISTRICT-680
587, KERALA.
- 51 SHEENA. K.,
AGED 38 YEARS
D/O. HARIDASAN. K., L.P.S.A, E.M.A.M. L.P.

- SCHOOL, MUNNURKODE-P.O, PALAKKAD DISTRICT-679
502, KERALA.
- 52 PRIYA. U. ,
AGED 32 YEARS
D/O. UNNIKRISHNAN ,L.G. HINDI TEACHER, S.R.U.P.
SCHOOL, KUNISSERY-P.O, PALAKKAD DISTRICT-678 681,
KERALA.
- 53 MANZOOR. C.A,
AGED 36 YEARS
S/O. ABDUL MUTHALIF, H.S.A, ARABIC, C.A. HIGHER
SECONDARY SCHOOL, COYALMANNAM-P.O, PALAKKAD
DISTRICT-678 010, KERALA.
- 54 MUHSIN. M. ,
AGED 23 YEARS
S/O. MUHAMMED IBRAHIM, L.P.S.A, A.L.P. SCHOOL,
PAZHAMBALACODE-P.O, PALAKKAD DISTRICT-678 544,
KERALA.
- 55 SHAMNA. B. ,
AGED 25 YEARS
D/O. BASHEER. M. ARABIC TEACHER FULL TIME, A.L.P.
SCHOOL, PAZHAMBALACODE-P.O, PALAKKAD DISTRICT-678
544, KERALA.
- 56 NISHA. M.K. ,
AGED 42 YEARS
D/O. CHATHUKKUTTY M.K. , U.P.S.A, C.H.M.K.U. U.P.
SCHOOL, KUNDOOR-P.O, PALAKKAD DISTRICT-678 583,
KERALA.
- 57 ANU BABU. M,
AGED 33 YEARS
D/O. BABU. M.J. L.P.S.A, A.M.L.P. SCHOOL, CHERAYI
NORTH, ANDATHOOD-P.O, THRISSUR DISTRICT-679 564,
KERALA. .
- 58 ASWANI. S. ,
AGED 21 YEARS
D/O. SIVARAMAN. M.N. L.P.S.A, SARIGA PUBLIC
SCHOOL, ANIKODE, KARIYAMKODE-P.O, KOTTAYI,
PALAKKAD DISTRICT-678 572, KERALA.
- BY ADVS.
GEORGE ABRAHAM
JOBY D JOSEPH
JOSEPH GOPURAN
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONER AND RESPONDENTS:

- 1 JASEELA P.
AGED 40 YEARS
W/O. ALI. K., KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH-P.O, PANDIKKAD, MALAPPURAM
DISTRICT -676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
JAGATHY, THIRUVANANTHAPURAM-695 014.
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM-676
505.
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM- 676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOD, MALAPPURAM-679 328.
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT-
679 328.
- 8 THE MANAGER
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT- 673 638.
- 9 THE MANAGER
M.S.P. HIGH SCHOOL, MALAPPURAM- 676 505.
- 10 THE MANAGER
I.O.H.S.S. EDVANNA, MALAPPURAM DISTRICT 676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOD, MALAPPURAM DISTRICT 679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH(K/000875/2019)
V.A.MUHAMMED
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD,SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON 13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1622 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/NOT A PARTY TO THE WRIT PETITION:

HASEEB O.P

AGED 26 YEARS

S/O. MAHAMOOD LPST, UMMATHUR MLPS, PARAKKADAV

P.O, KOZHIKODE - 670675.

BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 6 & ADDITIONAL

RESPONDENTS 7 TO 10 IMPEADED IN THE WRIT PETITION:

- 1 JASEELA P,
AGED 40 YEARS,
W/O. ALI K, KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH P.O, PANDIKKAD, MALAPPURAM
DISTRICT 676 521.
- 2 STATE OF KERALA,
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS ,
(NOW DIRECTOR OF GENERAL EDUCATION) JAGATHY,
THIRUVANANTHAPURAM, PIN- 695 014.
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM,
PIN - 676 505.
- 5 ASSISTANT EDUCATIONAL OFFICER

- MANJERI, UPHILL, MALAPPURAM, PIN- 676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM, PIN- 679 328.
- 7 THE MANAGER,
R.M HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT,
PIN - 679 328
- 8 MANAGER,
E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT, PIN-673638.
- 9 THE MANAGER,
M.S.P HIGH SCHOOL, MALAPPURAM-676505.
- 10 THE MANAGER,
I.O.H.S.S, EDAVANNA, MALAPPURAM DISTRICT, PIN-
676541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT, PIN-679328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH (K/000875/2019)
V.A.MUHAMMED
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD,SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1623 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN WRIT PETITION:

- 1 T.O BHASKAR,
AGED 57 YEARS, S/O. KESAVAN NAIR, MANAGER,
M.G.L.P. SCHOOL, M. PUDUR, GOVINDAPURAM-P.O,
PALAKKAD DISTRICT-678 507, KERALA.
- 2 T.K. GOPINATHAN,
AGED 63 YEARS, S/O. K.P. BHASKARA MENON, MANAGER,
D.M.S.B. SCHOOL, KAKKAYUR-P.O, PALAKKAD DISTRICT-
678 512, KERALA.
- 3 M.S. SWAMINATHAN,
82 YEARS, S/O. A.M. SIVASANKARA MANNADIAR,
MANAGER, M.M.S.B. SCHOOL, KODUVAYUR-P.O, PALAKKAD
DISTRICT-678 501, KERALA.
- 4 M. RADHAKRISHNAN,
AGED 59 YEARS, S/O. C.K. MANIKKEN, MANAGER,
E.K.E.M.UP SCHOOL, THALLOOR, PALLAVOOR-P.O,
PALAKKAD DISTRICT-678 688, KERALA.
- 5 P. SUMANGALA MENON,
AGED 66 YEARS, W/O. K. VIJAYAGOPAL, MANAGER,
V.R.C.M.U.P. SCHOOL, VALLANGHY, NEMMARA-P.O,
PALAKKAD DISTRICT-678 508, KERALA.
- 6 M. RAMANKUTTY,
AGED 60 YEARS, S/O. MADHAVAN EZHUTHACHAN,
MANAGER, V.M.G SCHOOL, KANIMANGALAM, NEMMARA-P.O,
PALAKKAD DISTRICT-678 508, KERALA.
- 7 VIVEK. V.,
S/O. VENKITARAMAN MANAGER, V.A.L.P. SCHOOL,
ALUVASSERY, NEMMARA-P.O, PALAKKAD DISTRICT-678

- 508, KERALA.
- 8 K.N. TYAGARAJAN,
AGED 68 YEARS, S/O. NATARAJA IYER (LATE),
MANAGER, P.K.D.U.P. SCHOOL, KOLLENGODE-P.O,
PALAKKAD DISTRICT-678 506.
- 9 K. SETHUMADHAVAN,
AGED 67 YEARS, S/O. M. KRISHNAN, MANAGER, A.L.P
SCHOOL, NAGARPADAM, MEENKARADAM-P.O, PALAKKAD
DISTRICT -678 507, KERALA.
- 10 V. VASUDEVAN,
AGED 72 YEARS, S/O. VELAYDHAN, MANAGER,
V.M.H.S.S., VADAVANNUR, VADAVANNUR-P.O, PALAKKAD
DISTRICT-678 504, KERALA.
- 11 U. SANTHAKUMAR,
AGED 71 YEARS, S/O. UNNIKRIISHNAN, MANAGER, A.L.P.
SCHOOL, ETHANUR, ETHANUR- P.O, PALAKKAD DISTRICT-
678 502, KERALA.
- 12 A.V. ABDUL JALEEL,
AGED 68 YEARS, S/O. VELLAPPA ROWTHER, MANAGER,
MUSLIM HIGH SCHOOL, PUDUNAGARAM P.O, PALAKKAD
DISTRICT- 678 503, KERALA.
- 13 N.N. SALEEM,
S/O. N.J. NOORMOHAMED, MANAGER, C.H.M.K.S.M. U.P
SCHOOL, NANDANKIZHAYA & A.L.P. SCHOOL, NENMENI,
RESIDING AT N.J.MANZIL, NANDANKIZHAYA, ANAMARI-
P.O, PALAKKAD DISTRICT-678 506, KERALA.
- 14 M.S. KRISHNAKUMARAN,
S/O. A.M.S. MANNADIAR, MANAGER, J.B.S.,
VADAKKUMPADAM, KODUVAYUR-P.O, PALAKKAD DISTRICT-
678 501, KERALA.
- 15 K.V. KRISHNANKUTTY,
AGED 78 YEARS, S/O. VISWANATHA MANNADIAR,
MANAGER, V.G.M.J.B. SCHOOL, VETTUMPULLY-P.O,
PALAKKAD DISTRICT- 678 501, KERALA.
- 16 P.V. MAHESH,
AGED 45 YEARS, S/O. SIVASANKARAN, MANAGER,
P.K.M.L.P SCHOOL, PALLASSANA-P.O, PALAKKAD
DISTRICT-678 505, KERALA.
- 17 P. DEVIDAN,
AGED 38 YEARS, S/O. SIVASANKARAN, MANAGER, A.L.P.
SCHOOL, PALLASSANA- P.O, PALAKKAD DISTRICT-678
505, KERALA.

- 18 K. RAMACHANDRAN,
AGED 63 YEARS, S/O. P. KESAVA MENON, MANAGER,
S.L.L.P. SCHOOL, PILAPULLI, VADAVANNUR-P.O,
PALAKKAD DISTRICT- 678 504, KERALA.
- 19 GEETH ANUP.
MANAGER, K.S.B. SCHOOL, KARIPODE- P.O, PALAKKAD
DISTRICT-678 503, KERALA.
- 20 K. DIVAKARAN,
AGED 53 YEARS, S/O. KASINATHAN, MANAGER, A.L.P.
SCHOOL, MALAYAMPALLAM- P.O, PALAKKAD DISTRICT-678
504, KERALA.
- 21 P. GOPALAKRISHNAN,
S/O. KESAVAN NAIR MANAGER, AIDED U.P. SCHOOL,
VALLIKKODE-P.O, PALAKKAD DISTRICT-678 594,
KERALA.
- 22 J. JAYA KRISHNAN,
S/O. KESAVAN NAIR, MANAGER, AIDED U.P. SCHOOL,
VALLIKKODE, PALAKKAD DISTRICT-678 594, KERALA.
- 23 M.G. RADHAKRISHNAN,
S/O. M.K. GOPALA VAIDYAN, MANAGER, A.U.P. SCHOOL,
MUTTIKULANGARA-P.O, PALAKKAD DISTRICT-678 594.
- 24 M. GOPAKUMAR,
AGED 58 YEARS, S/O. A.V. MADHAVAN, MANAGER,
A.K.V.M. L.P.SCHOOL, ERATTAKULAM-P.O, PALAKKAD
DISTRICT-678 622, KERALA.
- 25 M. SIVASANKARAN,
AGED 59 YEARS, S/O. C.P. MANIYAN, MANAGER, A.L.P.
SCHOOL, MUDAPPALLUR SOUTH, MUDAPPALLUR-P.O,
PALAKKAD DISTRICT-678 705, KERALA.
- 26 RAJALAKSHMI. N.K. ,
AGED 83 YEARS, D/O. K.V. SHANKUNNI, MANAGER,
VANIVILASAM L.P. SCHOOL, THRIKKANNAPURAM,
POOKKODE-P.O, KANNUR DISTRICT-670 691, KERALA.
- 27 PADMANABHAN. K.K. ,
AGED 68 YEARS, S/O. KUNHIKANNAN, MANAGER,
MEETHALE PUNNAD U.P. SCHOOL, PUNNAD-P.O, KANNUR
DISTRICT- 670 703, KERALA.
- 28 BALAKRISHNAN. V. ,
AGED 68 YEARS, S/O. OTHENAN VYDYAR. P.P. ,
MANAGER, KODALLUR A.L.P. SCHOOL, KODALLUR P.O,
KANNUR DISTRICT - 678 688.
- 29 GOURI. V.M. ,

- AGED 58 YEARS, D/O. NARAYANAN NAMBOODIRI,
MANAGER, PULLANHIOD A.L.P. SCHOOL, KURUMATHUR-
P.O., KANNUR DISTRICT- 670 142, KERALA.
- 30 M. RAMACHANDRAN,
AGED 67 YEARS, S/O. KUNHAPPA NAMBIAR, MANAGER,
NARAYANA VILASAM L.P. SCHOOL, PERUMANNU- P.O,
KANNUR DISTRICT-670 503, KERALA.
- 31 CHITRALEKHA. K.,
AGED 60 YEARS, D/O. KUNHIRAMAN NAIR, MANAGER,
PILATHARA U.P. SCHOOL, PILATHARA- P.O, KANNUR
DISTRICT- 670 501, KERALA.
- 32 SAJEEV. K.,
AGED 51 YEARS, S/O. RAMAKRISHNAN NAMBOODIRI,
MANAGER, METTADI L.P. SCHOOL, PORORA- P.O,
MATTANNUR, KANNUR DISTRICT-670 702, KERALA.
- 33 REMESHAN. A.,
AGED 56 YEARS, S/O. P.C. KUNHIRAMAN NAMBIAR,
MANAGER, VENGAD L.P. SCHOOL, VENGAD-P.O, KANNUR
DISTRICT-670 612.
- 34 RAVINDRAN. K.E.,
AGED 75 YEARS, S/O. GOPALAN NAMBIAR, MANAGER,
PATHIRIYAD J.B. SCHOOL, SANKARANELLUR- P.O.,
KANNUR DISTRICT- 670 643, KERALA.
- 35 VINODAN AYILLIATH,
AGED 65 YEARS, S/O. SUKUMARAN NAYANAR, MANAGER,
KURIYOT L.P. SCHOOL, VENGAD-P.O, ANJARAKKANDY
(VIA), KANNUR DISTRICT-670 612, KERALA.
- 36 T.K. SARASWATHY AMMAL,
D/O. SIVARAM KRISHNAN, MANAGER, A.U.P SCHOOL,
CHEMBRAKULAM, KOTTAYI-P.O, PALAKKAD DISTRICT- 678
572, KERALA.
- 37 M.C. RAJA GOPALAN,
S/O. A.C. CHELLAN, MANAGER, C.A.U.P. SCHOOL,
MAMPAD, KIZHAKKENCHERY-P.O, PALAKKAD DISTRICT-678
684, KERALA.
- 38 N. VALSALA,
W/O. P. MURALEEDHARAN, MANAGER, P.K.M.A.U.P.
SCHOOL, CHITILANCHERY- P.O, PALAKKAD DISTRICT-
678 704, KERALA.
- 39 P.A. ABDUL RAZAK MUSLIYAR,
MANAGER, A.U.P SCHOOL, KANNAMBRA-P.O, PALAKKAD
DISTRICT-678 686, KERALA.

- 40 ABDURAHIMAN. M.K.
AGED 81 YEARS, S/O. IMBICHIMAMMAD, MANAGER,
PUNNASSERY A.M.U.P SCHOOL, PUNNASSERY-P.O,
NARIKKUNI (VIA), KOZHIKODE DISTRICT-673 585,
KERALA.
- 41 KAROL PRAKASH,
AGED 61 YEARS, S/O. K. DAMODARAN, MANAGER,
S.M.M.A.U.P. SCHOOL, SIVAPURAM-P.O, KOZHIKODE
DISTRICT- 673 612, KERALA.
- 42 PATHUMMA. T.K.,
AGED 63 YEARS, D/O. MUHAMMED HAJI, MANAGER,
NALLUR NARAYANA L.P BASIC SCHOOL, FEROKE-P.O,
KOZHIKODE- 673 631, KERALA.
- 43 LATHIKA. T.V.,
AGED 50 YEARS, MANAGER, PODUVACHERY EAST U.P
SCHOOL, PARAL- P.O, KANNUR DISTRICT-670 671,
KERALA.
- 44 C.P. PATHMAVATHI AMMA,
AGED 72 YEARS, D/O. K. GOPALAN NAMBIAR, MANAGER,
KANHILERI A.L.P. SCHOOL, CHERIKKODE- P.O, KANNUR
DISTRICT-670 631, KERALA.
- 45 ISMAIL,
MANAGER, S.K.V.L.P SCHOOL, POTTA, KUMBALACODE-
P.O, PAZHAYANNUR, THRISSUR DISTRICT - 680 587.
- 46 GEETHALAKSHMI. K,
AGED 54 YEARS, D/O. GOVINDAN NAMBIAR, MANAGER,
KALLAD L.P SCHOOL, KALLAD, ADUKKATH-P.O,
KUTTIADI, KOZHIKODE DISTRICT- 673 508, KERALA.
- 47 ILYAS THACHARAKKAL,
AGED 51 YEARS, S/O. KAMMU KUTTY MOULAVI, MANAGER,
C.H.M.K.M.U.P. SCHOOL, KUNDOOR, NANNAMBRA-P.O,
MALAPPURAM DISTRICT 676 320, KERALA.
- BY ADVS.
GEORGE ABRAHAM
JOSEPH GOPURAN
JOBY D JOSEPH
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONERS/RESPONDENTS:

- 1 MUHAMMAD SUFIAN. V. ,
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD-P.O,
MALAPPURAM-676 122.

- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST -P.O, IDUKKI - 685 585.
- 3 SARATH. U.S.,
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA-P.O,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ. M.S.,
S/O. MANIKANDAN, THOLERI HOUSE, ARROR-P.O,
KAKKATTIL (VIA), CALICUT-673 507.
- 5 MAHIN C ASAD,
S/O. ASAD, CHITTAYAM HOUSE, MARKET-P.O,
MOOVATTUPUZHA, VELLORKUNNAM, ERNAKULAM DISTRICT
-686 673.
- 6 THE STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM- 695 014.
- 9 SECRETARY, SOCIAL JUSTICE DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695 601.
- BY ADVS.
P.K.NANDINI
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1624 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2023

OF HIGH COURT OF KERALA

APPELLANT/NOT PARTY TO THE WRIT PETITION:

DEEPAK R

AGED 37 YEARS

S/O. RAVEENDRAN NAIR M. M., HSST, BOTANY, MMM HSS
KUTTAYI, TIRUR, MALAPPURAM - 676562.

BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONERS & RESPONDENTS IN THE WRIT PETITION:

- 1 MUHAMMAD SUFIYAN V
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM-676 122.
- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI-685 585.
- 3 SARATH U.S.
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ M.S,
S/O. MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL, VIA, CALICUT-673 507.
- 5 MAHIN C ASAD,
S/O. ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM-686 673 .
- 6 STATE OF KERALA

REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-PIN-695 001.

7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001.

8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.

9 SECRETARY SOCIAL JUSTICE DEPT,
SECRETARIAT, THIRUVANANTHAPURAM-695 601.

BY ADVS.

P.K.NANDINI

T.B.HOOD, SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1625 OF 2022

AGAINST THE JUDGMENT IN WP(C) 19808/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 DEEPAK R.
AGED 37 YEARS
S/O. RAVEENDRAN NAIR M. M, HSST, BOTANY, MMM HSS
KUTTAYI, TIRUR, MALAPPURAM - 676562.
- 2 SREEKANTH K.K,
AGED 34 YEARS,
S/O. BALAKRISHNAN, HSST CHEMISTRY, PAVANDOOOR
HIGHER SECONDARY SCHOOL, PAVANDOOOR, KOZHIKODE -
673613.
- 3 DR. MANJUSHA HARIHARAN,
AGED 42 YEARS
HSST CHEMISTRY, SNV SKT HSS, NANTHIATTUKUNNAM,
NORTH PARAVOOR, ERNAKULAM - 683513.
- 4 ARUN KUMAR V. K,
AGED 29 YEARS
S/O. DAMODARAN. V.K, HSST MALAYALAM, PAVANDOOOR
HIGHER SECONDARY SCHOOL, PAVANDOOOR, KOZHIKODE -
673613.
- 5 REMYA B,
AGED 36 YEARS
HSST MATHEMATICS (JR) SNV SKT HSS,
NANTHIATTUKUNNAM, NORTH PARAVOOR, ERNAKULAM -
683513.
- 6 ASWATHY E. B,
AGED 37 YEARS,
HSST MALAYALAM (JR) ,SNV SKT HSS,

- NANTHIATTUKUNNAM, NORTH PARAVOOR, ERNAKULAM - 683513.
- 7 DILEEP S.D,
AGED 30 YEARS,
S/O. DAMODARN T. P, HSST PSYCHOLOGY, VALANCHERY
GIRLS HIGHER SECONDARY SCHOOL, VALANCHERY,
MALAPPURAM - 676552.
- 8 CERIN C. GEORGE,
AGED 39 YEARS
HSST MATHEMATICS TT HSS, KAVUMKARA, MUVATTUPUZHA,
ERNAKULAM - 686673.
- 9 JAMSHEER K. K
AGED 33 YEARS
S/O. ASSAIN K. K, HSST HISTORY, VMHM HSS,
ANAYAMKUNNU MUKKAM, KOZHIKODE - 673602.
- 10 BIPIN DAS V. K,
AGED 31 YEARS
S/O. VELAYUDHAN V. K, HSST SOCIOLOGY, A. R NAGAR
HSS, CHENDAPPURAYA, MALAPPURAM - 676305.
- 11 RENUKA JYOTHI K. S,
AGED 39 YEARS
D/O. VENUGOPALAN V, HSST (JR.) MALAYALAM, HSS
THIRUVALAYANNUR, THIRUVALAYANNUR HIGHER SECONDARY
SCHOOL, VADEKKEKADU, THRISSUR - 679562.
- 12 SUMA E. R,
HSST (JR) MATHEMATICS, HSS PANANGAD, PANANGAD,
KODUNGALLUR, THRISSUR - 680665.
- 13 SAMAH K,
HSST (JR) ARABIC, HSS PANANGAD, PANANGAD,
KODUNGALLUR, THRISSUR-680665.
- 14 SRUTHY K LINZY,
AGED 25 YEARS,
D/O. K. K LINZY, HSST (JR.) ZOOLOGY, ST. GEORGE'S
HSS PUTHENPALLY, VARAPPUZHA, ERNAKULAM-683517.
- 15 LAKSHMI K. S
AGED 42 YEARS
W/O. VINOD, HSST (JR) COMMERCE, VALANCHERY GIRLS
HIGHER SECONDARY SCHOOL, VALANCHERY MALAPPURAM -
676552.
- 16 SANKARANKUTTY V,
AGED 39 YEARS
S/O. SANKUNNI V, HSST, POLITICAL SCIENCE HDPS HSS

- EDATHIRINJI, IRINJALAKKUDA, THRISSUR - 680122.
- 17 NOUSHAD K,
AGED 30 YEARS
S/O. MOIDEEN V. A, HSST CHEMISTRY, IQBAL HSS
AJANUR, KANHANGAD, KASARGODE - 671531.
- 18 JIJO P SEBASTIAN,
AGED 41 YEARS
HSST (JR) PHYSICS, SANTHOME HSS KOLAKKAD,
KOLAKKAD, KANNUR DISTRICT - 670673.
- 19 ASWATHI P,
AGED 27 YEARS
HSST ZOOLOGY, IQBAL HSS AJANUR, KANHANGAD,
KASARGODE - 671531.
- 20 MUHAMMED YASIR P.V,
AGED 34 YEARS
S/O. ABDURAHMAN, HSST PHYSICS, IQBAL HSS AJANUR,
KANHANGAD, KASARGODE - 671531.
- 21 GEETHU M. R,
AGED 36 YEARS
W/O. ABHILASH P, HSST (JR) CHEMISTRY),
NAVAMUKUNDA HSS, THIRUNAVAYA KUTTIPPURAM,
MALAPPURAM DISTRICT - 676301.
- 22 SINDHYA A,
AGED 36 YEARS
D/O. ASHOKAN, HSST (JR) PHYSICS, NAVAMKUNDA HSS,
THIRUNNAVAYA, KUTTIPPURAM, MALAPPURAM DISTRICT -
676301.
- 23 ARCHANA K. ,
AGED 34 YEARS
D/O. K. C DAMUMANOHRAN, HSST (JR) CHEMISTRY, MS
NSS HSS CHAKKALAKUTH, NILAMBUR, MALAPPURAM -
679329.
- 24 SOUMYA K,
AGED 40 YEARS,
D/O. K RAMAKRISHNAN, HSST (JR) PHYSICS, MS NSS
HSS CHAKKALAKUTH, NILAMBUR, MALAPPURAM - 679329.
- 25 SIBA A,
AGED 35 YEARS
D/O. V BALACHANDRAN, HSST (JR) COMPUTER SCIENCE,
MS NSS HSS CHAKKALAKUTH, NILAMBUR, MALAPPURAM -
679329
- 26 SAJULA E. V,

- AGED 41 YEARS,
D/O. VIJAYAKUMAR K, HSST (JR) MATHEMATICS, MS NSS
HSS CHAKKALAKUTH, NILAMBUR, MALAPPURAM - 679329.
- 27 DEEPA P. K,
AGED 39 YEARS
W/O. AJAY BALASUBRAMANYAN, HSST (JR) MATHEMATICS
NAVAMUKUNDA HSS, THIRUNAVAYA, KUTTIPPURAM,
MALAPPURAM DISTRICT - 676301.
- 28 SAJITHA P,
AGED 36 YEARS
D/O. K KANNAN (LATE), HSST (SR) BOTANY,
NAVAMUKUNDA HSS, THIRUNAVAYA, KUTTIPPURAM,
MALAPPURAM DISTRICT - 676301.
- 29 KAVITHA P,
AGED 34 YEARS
D/O. C. P GOPINATHAN, HSST (JR) COMMERCE),
NAVAMUKUNDA HSS, THIRUNAVAYA KUTTIPPURAM,
MALAPPURAM DISTRICT - 676301.
- 30 RAKHI RAVI,
AGED 30 YEARS
D/O. RAVEENDRAKUMAR M, HSST ENGLISH VALANCHERY
GIRLS HIGHER SECONDARY SCHOOL, VALANCHERY,
MALAPPURAM - 676522.
- 31 BHAGYALAKSHMY A,
AGED 37 YEARS
D/O. ASOKA KUMAR K, HSST (JR) CHEMISTRY, SMM HSS
RAYIRIMANGALAM, TANUR P.O, MALAPPURAM - 676302.
- 32 PRASOB C. S,
AGED 38 YEARS
S/O. SIVADASAN C, HSST (JR) PHYSICS SMM HSS
RAYIRIMANGALAM, TANUR P.O, MALAPPURAM - 676302.
- 33 ANISH CHANDRAN,
AGED 38 YEARS
S/O. JAYACHANDRAN, HSST (JR) COMPUTER SCIENCE,
SMM HSS RAYIRIMANGALAM, TANUR P.O, MALAPPURAM -
676302.
- 34 JAMSHID KALANGODAN,
AGED 36 YEARS
S/O. MOHAMMED KUTTY, HSST GEOGRAPHY, P.TMY HSS,
EDAPPALAM, VILAYUR EDAPPALAM P.O, PALAKKAD
DISTRICT - 679309.
- 35 AFSAL V. K,

- AGED 28 YEARS
S/O. RAYINKUTTY V. K. HSST (JR) GEOGRAPHY, P. TM Y
HSS, EDAPPALAM, VILAYUR EDAPPALAM P.O, PALAKKAD
DISTRICT - 679309.
- 36 ASHID V,
AGED 26 YEARS
D/O. NASAR M. V, HSST (JR) ARABIC, CB HSS
VALLIKKUNNU, MALAPPURAM - 676523.
- 37 SIKHA T,
AGED 27 YEARS
D/O. BALAKRISHNAN T, HSST ECONOMICS (JR),
VALANCHERY GIRLS HIGHER SECONDARY SCHOOL,
VALANCHERY, MALAPPURAM - 676522.
- 38 KARTHIKA SURENDRAN M. K,
AGED 32 YEARS
HSST ECONOMICS (JR), VALANCHERY GIRLS HIGHER
SECONDARY SCHOOL, VALANCHERY, MALAPPURAM-676522.
- 39 SHILPA P,
AGED 30 YEARS
W/O. SARATH, HSST (JR) COMMERCE, MMM HSS KUTTAYI,
KUTTAY P.O, TIRUR, MALAPURAM - 676562.
- 40 SREELAKSHMI M,
AGED 27 YEARS
D/O. SADASIVAN M, HSST (SR) ZOOLOGY, MMM HSS
KUTTAYI, KUTTAY P.O, TIRUR, MALAPURAM - 676562.
- 41 GREESHMA K.K,
AGED 40 YEARS
D/O. PRABHAKARAN K.K, HSST (JR) MALAYALAM, MMM
HSS KUTTAYI, KUTTAY P.O. TIRUR, MALAPURAM -
676562.
- 42 NAEEM GAFOOR N.K.,
AGED 30 YEARS
S/O ABDUL GAFOOR N K., HSST(JR) CHEMISTRY , MMM
HSS KUTTAYI, KUTTAY P.O., TIRUR MALAPURAM 676
562.
- 43 SIJU.V.S.,
AGED 40 YEARS
S/O.V. SUKUMARAN HSST (JR) PORLITICAL SCIENCE,
VHSS VALANCHERY, VALANCHERY PO MALAPPURAM 676552.
- 44 SIRAJUDHEEN.M.,
AGED 33 YEARS
S/O. MOOSA HAJI NVT IN COMMERCE BYK VHSS

- VALAVANNUR VALAVANNUR P.O. MALAPPURAM - 676551.
- 45 RATHEESH K.R. ,
AGED 34 YEARS
S/O. K S RAJU, HSST MALAYALAM, VHSS VALANCHERY,
VALANCHERY PO MALAPPURAM-676552.
- 46 ANUMOL MATHEW.
AGED 26 YEARS
D/O. SIBI ,NVT IN BOLOGY, PMSA VHSS CHAPPANANGADI
(VHSE) CHAPPANANGADI, MALAPPURAM 676503.
- 47 SHAMNA V.P. ,
AGED 36 YEARS
HSST (JR) COMMERCE, VALANCHERY HIGHER SECONDARY
SCHOOL VALANCHERY PO, MALAPPURAM - 676552.
- 48 ARDRA.K. ,
AGED 35 YEARS
HSST (JR) COMPUTER SCIENCE VALANCHERY HIGHER
SECONDARY SCHOOL VALANCHERY PO, MALAPPURAM-
676552.
- 49 SREEBIN O,
HSST SOCIOLOGY, M.V HIGHER SECONDARY SCHOOL,
ARIYALLUR, MALAPPURAM DISTRICT - 676312.
- 50 JANCY K.I,
HSST (JR) ECONOMICS, M.V HIGHER SECONDARY SCHOOL,
ARIYALLUR, MALAPPURAM DISTRICT -676312.
- 51 SEETHA LAKSHMI C,
HSST BOTANY, M.V HIGHER SECONDARY SCHOOL,
ARIYALLUR, MALAPPURAM DISTRICT -676312.
- 52 IRSHAD K,
AGED 29 YEARS
S/O. HAMZA K, HSST (JR) COMMERCE, AM HSS VENGOOR,
VENGOOR, MALAPPURAM - 679325.
- 53 ROOPASREE P.V,
AGED 29 YEARS
D/O. PAVITHRAN K.P, HSST (JR) PHYSICS, NNM HSS
CHELEMBRA, PALLIPARAMBA P.O, MALAPPURAM - 673634.
- 54 SHEENA P.A,
AGED 39 YEARS
D/O. P ACHUTHAN NAIR, HSST (JR) CHEMISTRY NNM HSS
CHELEMBRA, PALLIPARAMBA P.O, MALAPPURAM - 673634.
- 55 KIRAN M.S,
AGED 27 YEARS
S/O. SUDHAKARAN E, HSST (JR) ENGLISH,NNM HSS

- CHELEMBRA, PALLIPARAMBA P.O, MALAPPURAM - 673634
- 56 AKHILESH N. ,
AGED 34 YEARS
S/O. SREEDHARAN N., HSST COMMERCE, NNM HSS
CHELEMBRA, PALLIPARAMBA P.O., MALAPPURAM 673 634
- 57 VIJAYALAKSHMI V.
HSST (JR) HINDI, SVHSS, ALOOR, MALA,
MUKUNDAPURAM. THRISSUR -680683.
- 58 KRISHNA PRIYA S.
HSST (JR) BOTANY, SVHSS, ALOOR, MALA
MUKUNDAPURAM, THRISSUR-680683.
- 59 MANJU MANOHARAN,
HSST (JR) CHEMISTRY, SVHSS. ALOOR, MALA,
MUKUNDAPURAM, THRISSUR -680683.
- 60 REMYA K CHANDRAN,
HSST (JR) MATHEMATICS, SVHSS. ALOOR, MALA,
MUKUNDAPURAM, THRISSUR - 680683.
- 61 NIMISHA K.S.
HSST (JR) ZOOLOGY, SVHSS, ALOOR, MALA,
MUKUNDAPURAM, THRISSUR - 680683.
- 62 PRASEETHA C.N
HSST (SR) ECONOMICS, VCSHSS PUTHENVELIKKARA
ELENTHIKKARA, CHENDAMANGALAM, ERNAKULAM - 683594.
- 63 SWETHA P.S
AGED 30 YEARS
HSST (JR) COMMERCE, VCSHSS PUTHENVELIKKARA
ELENTHIKKARA, CHENDAMANGALAM, ERNAKULAM 683 594.
- 64 HANNA M SHAJI,
AGED 29 YEARS
HSST (JR) HINDI, ST. JOSEPH'S KIZHAKKAMBALAM,
KIZHAKKAMBALAM, ERNAKULAM 683 562.
- 65 NIYATHA ALEXANDER,
HSST (JR) ECONOMICS, ST. JOSEPH'S HSS MELOOR,
THRISSUR DISTRICT - 680311.
- 66 PREETHI A.M,
HSST ZOOLOGY, ST. MARY'S HSS THALACODE THALACODE-
CHOTTANIKARA, ERNAKULAM - 682314.
- 67 SAILAL N.V,
AGED 32 YEARS
HSST ENGLISH, SABTM HSS, THAYINERI PAYYANNUR,
KANNUR DISTRICT - 670307.

- 68 SWATHI BHARATHAN,
AGED 31 YEARS
HSST (JR) BOTANY, SABTM HSS, THAYINERI PAYYANNUR,
KANNUR DISTRICT - 670307.
- 69 SREELAKSHMI BABU,
AGED 26 YEARS
HSST MATHEMATICS, SABTM HSS, THAYINERI PAYYANNUR,
KANNUR DISTRICT - 670307.
- 70 BIGINA T. M,
AGED 37 YEARS
W/O. SNEJU C. M, HSST HINDI (JR), MAMBARAM HIGHER
SECONDARY SCHOOL, MAMBARAM, KANNUR DISTRICT -
670641.
- 71 SEENA M V,
AGED 42 YEARS
W/O. SANTHOSH KUMAR P, HSST ZOOLOGY (JR),
KUTHUPARAMBA HIGHER SECONDARY SCHOOL, THALASSERY
- COORG HWY, KUTHUPARAMBA, KANNUR DISTRICT -
670643
- 72 RASHMI M,
AGED 41 YEARS
W/O. NANDAKUMAR M HSST MATHEMATICS, SAT HSS,
MANJESHWARA, HASABETTU, KASARGODE - 671323.
- 73 DEEPAK M,
AGED 41 YEARS
HSST PHYSICS, SAT HSS, MANJESHWARA, HASABETTU,
KASARGODE - 671323.
- 74 SHYJU V.V,
HSST ZOOLOGY (JR) SAT HSS, MANJESHWARA,
HASABETTU, KASARGODE - 671323.
- 75 AMBILY V. K,
AGED 41 YEARS
HSST CHEMISTRY SAT HSS, MANJESHWARA, HASABETTU,
KASARGODE - 671323.
- 76 SHEENA T. V,
AGED 42 YEARS
HSST MALAYALAM (JR), SAT HSS, MANJESHWARA,
HASABETTU, KASARGODE - 671323.
- 77 REMYA K,
AGED 32 YEARS
HSST BOTANY (JR) SAT HSS, MANJESHWARA, HASABETTU,
KASARGODE - 671323.

- 78 SACHIN SURENDRAN,
AGED 31 YEARS,
HSST COMMERCE (JR), SAT HSS, MANJESHWARA,
HASABETTU, KASARGODE - 671323.
- 79 PRATHEESH.T.,
AGED 40 YEARS
HSST COMMERCE, SAT HSS, MANJESHWARA, HASABETTU
KASARGODE - 671323.
- 80 SINI.M.,
AGED 34 YEARS
W/O PRASANTHAKUMAR HSST COMPUTER APPLICATION, SAT
HSS, MANJESHWARA, HASABETTU, KASARGODE - 671323.
- 81 SHANTHARAMA S
AGED 42 YEARS
HSST ECONOMICS, SAT HSS, MANJESHWARA, HASABETTU,
KASARGODE - 671323.
- 82 JOMISH THOMAS ,
AGED 40 YEARS
HSST COMMERCE (JR). ST. THOMAS HSS, KILIYANTHARA,
KANNUR DISTRICT-670706.
- 83 BAIJU JOSEPH C,
AGED 43 YEARS
HSST COMPUTER APPLICATION (JR), ST. THOMAS HSS,
KILIYANTHARA, KANNUR DISTRICT - 670706.
- 84 SHIJINA K,
AGED 32 YEARS
HSST (JR.) HINDI, SACRED HEART HIGHER SECONDARY
SCHOOL, ANGADIKADAVU, ANGADIKADAVI P.O. KANNUR
DISTRICT - 670706.
- 85 RAJAN T. N.
AGED 39 YEARS
HSST (JR) ECONOMICS, SACRED HEART HIGHER
SECONDARY SCHOOL, ANGADIKADAVU, ANGADIKADAVI P.O.
KANNUR DISTRICT - 670706.
- 86 BINESH K.V. ,
AGED 35 YEARS
S/O. KAYANI NARAYANAN, HSST ECONOMICS, VK PKHM
MRVHSS PADNE, PADNE P.O, KASARGODE - 671312.
- 87 SUDHEESH P,
AGED 41 YEARS
HSST SOCIOLOGY, VK PKHM MRVHSS PADNE, PADNE P.O,
KASARGODE - 671312.

- 88 ANITHA K. P,
AGED 44 YEARS
HSST (JR) MALAYALAM, VK PKHM MRVHSS PADNE, PADNE
P.O, KASARGODE - 671312.
- 89 VINEETH T,
AGED 34 YEARS
S/O. BALAKRISHNAN M.P, HSST POLITICAL SCIENCE VK
PKHM MRVHSS PADNE, PADNE P.O, KASARGODE - 671312.
- 90 SHIJO ANTONY,
AGED 33 YEARS
HSST (JR) ECONOMICS, NIRMALA HSS, CHEMPERI,
CHEMPERI P.O, KANNUR - 670632.
- 91 REMYA P.V,
AGED 35 YEARS
HSST POLITICAL SCEINCE CHEMBILODE HSS THALAVIL,
PODUVANCHERY P.O, KANNUR - 670621.
- 92 DHANEESHA K.K,
AGED 36 YEARS
W/O. VINESH P, HSST (JR) CHEMISTRY, KPC HSS
PATTANNUR, PATTANNUR PO, KANNUR - 670602.
- 93 AMBILY THOMAS,
AGED 40 YEARS
W/O. DILEEP T JOSEPH, HSST(JR) PHYSICS, ST.
JUDE'S HSS VELLARIKUNDU, VELLARIKKUNDU P.O,
KASARAGOD - 671533.
- 94 JOMY JOSEPH V,
AGED 39 YEARS
W/O. JOSEPH N.T. HSST (JR) HINDI, ST. JOHN'S HSS
PALAVAYAL, PALAVAYAL P.O. KASARAGOD DISTRICT -
670511.
- 95 JASMINE THOMAS
AGED 38 YEARS
W/O. NYGIL THOMAS, HSST(JR) CHEMISTRY. ST.
JOSEPH'S HSS VAYATTUPARAMBA, VAYATTUPARAMBA P.O.
KANNUR - 670582.
- 96 JIBI BOSE,
AGED 33 YEARS
HSST (JR) MATHEMATICS, ST. JOSEPH'S HSS
VAYATTUPARAMBA, VAYATTUPARAMBA P.O, KANNUR -
670582.
- 97 DEEPTHI P. JOSEPH,
AGED 33 YEARS

- HSST (JR) CHEMISTRY, ST. THOMAS HSS KILİYATHARA,
KILİYATHARA P.O, KANNUR - 670706.
- 98 ROBIN T,
AGED 43 YEARS
HSST (JR) COMMERCE, ST. THOMAS HSS KILİYATHARA,
KILİYATHARA P.O, KANNUR - 670706.
- 99 VANAJA C. K
HSST (JR) HINDI, ST. THOMAS HSS KILİYATHARA,
KILİYATHARA P.O, KANNUR - 670706.
- 100 NOBLE PHILIP,
HSST (JR) MATHEMATICS ST. THOMAS HSS KILİYATHARA,
KILİYATHARA P.O, KANNUR - 670706.
- 101 ANJANA P.V,
AGED 34 YEARS
D/O. V RAJAN, HSST (JR) BOTANY, KOOTHUPARAMBA
HSS, THALASSERY - COORG HWY, KUTHUPARAMBA, KANNUR
- 670643.
- 102 RASITHA V,
AGED 48 YEARS
D/O. RAGHAVAN, HSST (JR) HINDI, KOOTHUPARAMBA HSS,
THALASSERY - COORG HWY, KUTHUPARAMBA, KANNUR -
670643.
- 103 VIJINA V,
AGED 35 YEARS
D/O. P.K VIJAYAN, HSST PHYSICS KOOTHUPARAMBA HSS,
KUTHUPARAMBA, KANNUR - 670643.
- 104 AKSHAYA VINOD,
AGED 26 YEARS
D/O. N VINODAN, HSST MATHEMATICS, KOOTHUPARAMBA
HSS, KUTHUPARAMBA, KANNUR - 670643.
- 105 BABY JISHA K.P,
AGED 42 YEARS
D/O. C. BHASKARAN, HSST SOCIOLOGY, KOOTHUPARAMBA
HSS, KUTHUPARAMBA, KANNUR - 670643.
- 106 NAVYA CHANDRAN,
AGED 40 YEARS
D/O. N. CHANDRAN, HSST CHEMISTRY, KOOTHUPARAMBA
HSS. KUTHUPARAMBA, KANNUR - 670643.
- 107 AINES GEORGE,
AGED 31 YEARS
W/O. SUBIN P.C. HSST MATHEMATICS, ST. JOHN'S HSS,
PALAVAYAL, PALAVAYAL PO KASARAGOD-670511.

- 108 JISMA JAMES,
AGED 38 YEARS
HSST (JR) ZOOLOGY. ST. THOMAS HSS MANIKKADAVE,
MANIKKADAVE PO, KANNUR-670705.
- 109 RESHMA ROBERT,
AGED 32 YEARS
HSST (JR) BOTANY, ST. THOMAS HSS MANIKKADAVE,
MANIKKADAVE P.O, KANNUR - 670705.
- 110 KAVITHA V. V.
AGED 31 YEARS
HSST HINDI (JR). ST. THOMAS HSS MANIKKADAVE,
MANIKKADAVE PO, KANNUR - 670705.
- 111 SUDHISH K.R.
AGED 44 YEARS
HSST MALAYALAM (JR), ST. THOMAS HSS MANIKKADAVE,
MANIKKADAVE PO, KANNUR - 670705.
- 112 JERIN JOSE,
AGED 31 YEARS
HSST HISTORY, NIRMALA HSS CHEMPERI, ,CHEMPERI P O.
KANNUR - 670632.
- 113 TINI P JOSE,
AGED 35 YEARS
HSST (JR) CHEMISTRY,NIRMALA HSS CHEMPERI,
CHEMPERI P.O., KANNUR 670 632.
- 114 SHANA P.V.
AGED 34 YEARS
D/O PRASADAN K. HSST HINDI, SARVODAYA HIGHER
SECONDARY SCHOOL, EACHOME PO, PANAMARAM, WAYANAD
- 670721
- 115 NABEELA BEEGAM K.T. ,
AGED 30 YEARS
D/O. SAIDALAVI K.T. HSST HINDI, FAROOK HIGHER
SECONDARY SCHOOL, FAROOK COLLEGE P.O, KOZHIKODE -
673632.
- 116 HABEEBA K.V. ,
AGED 29 YEARS
D/O. MOOSSA K.V. HSST (JR) PHYSICS, SI HSS
UMMATHUR, P.O PARAKKADAVU, KOZHIKODE DISTRICT -
673509.
- 117 SANDRA BABY,
AGED 34 YEARS
W/O. JUBIN, HSST PHYSICS, ST. JOSEPH'S HSS

- KODENCHERI, KOZHIKODE DISTRICT - 673582.
- 118 TREESA MARIA CHACKO,
AGED 29 YEARS
W/O. SHINU K THANKACHAN, HSST ENGLISH, HOLY
FAMILY HSS VENAPPARA, VENAPPARA P.O, KOZHIKODE -
673582.
- 119 ARYA RAJAN K.M,
AGED 29 YEARS
D/O. RAJAN K.M HSST MALAYALAM, VELOM HIGHER
SECONDARY SCHOOL, CHERAPURAM P.O, KOZHIKODE -
673507.
- 120 AMRUTHA S,
AGED 31 YEARS
D/O. SASIDHARAN K, HSST CHEMISTRY, THIRUVANGOOR
HIGHER SECONDARY SCHOOL, CHEMANCHERI P.O,
KOZHIKODE DISTRICT 673304.
- 121 SHEEN P JOCOB,
AGED 35 YEARS
S/O. BABY JACOB, HSST CHEMISTRY, ST. JOSEPH'S
HIGHER SECONDARY SCHOOL, KODANCHERY, KODANCHERY
P.O, KOZHIKODE DISTRICT - 673580.
- 122 AKHIL TOM MATHEW,
AGED 32 YEARS
S/O. MATHEW GEROGGE, HSST ENGLISH, ST. JOSEPH'S
HIGHER SECONDARY SCHOOL, KODANCHERY, KODANCHERY
P.O, KOZHIKODE DISTRICT - 673580.
- 123 RILEENA A.S,
AGED 43 YEARS
W/O. KRISHNADAS, HSST HINDI PERAMBRA HIGHER
SECONDARY SCHOOL, PERAMBRA, KOZHIKODE - 673515.
- 124 CHINMAYAKRISHNAN V.R.,
AGED 27 YEARS
S/O. RAMAKRISHNAN A, HSST (JR) COMMERCE, KC PHSS
KAVASSERY, PAZHAYANNUR ROAD, KAVASSERI, PALAKKAD
DISTRICT - 678543.
- 125 SHEENA K.B,
AGED 45 YEARS
D/O. K BALACHANDRAN, HSST POLITICAL SCIENCE, HSS
PERINGODE, PERINGODE P.O, PALAKKAD - 679535.
- 126 ATHULYA N.S,
AGED 42 YEARS
D/O. N. N SADASIVAN, HSST SOCIOLOGY HSS

- PERINGODE, PERINGODE P.O, PALAKKAD - 679535.
- 127 SOUMYA VARRIAR M,
AGED 36 YEARS
D/O V MURALEEDHARAN, HSST HISTORY HSS PERINGODE,
PERINGODE P.O. PALAKKAD - 679535.
- 128 SHYNI C.
AGED 36 YEARS
D/O THAMBI C. K. HSST (JR) ECONOMICS HSS
PERINGODE, PERINGODE P.O. PALAKKAD - 679535,
- 129 ANJU J.
AGED 36 YEARS
D/O. P. V JAYAPRAKASH. HSST (JR) MATHS, KK MHSS,
VANDITHAVALAM CHITTUR, PALAKKAD- 678534.
- 130 NEETHU M.G,
AGED 37 YEARS
S/O. MANOMOHANAN P.M. HSST (JR) CHEMISTRY,
PULIYAMPARAMB HIGHER SECONDARY SCHOOL.
KODUNTHIRAPULLY, PALAKKAD -678006.
- 131 PRAVIJA V NAIR,
AGED 30 YEARS
D/O. VIJAYAN C. J. HSST BOTANY, MAR ELIAS HSS,
KOTTAPPADY KOTTAPPADY, ERNAKULAM - 686692.
- 132 NISHA T.S,
AGED 30 YEARS
D/O. T. G SASI, HSST ECONOMICS, SREE NARAYANA
HIGHER SECONDARY SCHOOL, OKKAL, OKKAL, ERNAKULAM
- 683550.
- 133 NIRMALA JOSEPH K,
AGED 34 YEARS
W/O. SUNNY KURIAN, HSST (JR) COMMERCE. ST.
JOSEPH'S HSS PERVAOOR THONDIYIL, KANNUR - 670673.
- 134 FAZIL P.
AGED 35 YEARS
S/O. UNNI MOHAMMED, HSST POLITICAL SCIENCE.
CALICUT HIGHER SECONDARY SCHOOL FOR THE
HANDICAPPED KOLATHARA, KOZHIKODE DISTRICT
-673055.
- 135 NAILY GEORGE
AGED 39 YEARS
D/O. GEORGE KUTTY C, HSST ZOOLOGY, ST.
GREGORIOUS, HIGHER SECONDARY SCHOOL, ST.
GREGORIOUS MOUT, PULAMON P.O, KOTTARAKKARA,

- KOLLAM-691531.
- 136 JEBIN C ALEX MUTHALY,
AGED 42 YEARS
S/O. LATE A C ALEXANDER MUTHALY, HSST(JR)
COMPUTER APPLICATION, ST. GREGORIOUS, HIGHER
SECONDARY SCHOOL, ST. GREGORIOUS MOUT, PULAMON
P.O, KOTTARAKKARA, KOLLAM-691531.
- 137 SHEENA PHILIP,
AGED 32 YEARS
D/O. PHILIP D, HSST COMMERCE, ST. GREGORIOUS,
HIGHER SECONDARY SCHOOL, ST. GREGORIOUS MOUT,
PULAMON P.O, KOTTARAKKARA, KOLLAM-691531.
- 138 MERIN ABRAHAM,
AGED 34 YEARS
D/O. ABRAHAM O, HSST SYRIAC, ST. GREGORIOUS,
HIGHER SECONDARY SCHOOL, ST. GREGORIOUS MOUT,
PULAMON P.O, KOTTARAKKARA, KOLLAM-691531.
- 139 VILCY THOMAS
AGED 40 YEARS,
D/O. A. K THOMAS, HSST ECONOMICS (JR), ST.
GREGORIOUS, HIGHER SECONDARY SCHOOL, ST.
GREGORIOUS MOUT, PULAMON P.O, KOTTARAKKARA,
KOLLAM-691531.
- 140 SHAJU THAMPY,
AGED 33 YEARS
HSST (JR) COMMERCE, DR. C.T EAPEN MEMORIAL HSS,
MUTHUPILAKKAD P.O, SASTHAMCOTTA, KOLLAM-690521.
- 141 ASHA BREZHENI M,
AGED 39 YEARS
D/O. A MANI, HSST PHYSICS, ST. GREGORIOUS, HIGHER
SECONDARY SCHOOL, ST. GREGORIOUS MOUT, PULAMON
P.O. KOTTARAKKARA, KOLLAM-691531.
- 142 IVY LUKE MATHEWS,
AGED 43 YEARS
D/O. L. MATHEW, HSST CHEMISTRY, MAM HSS
CHENGAMANDU, CHENGAMANDU, KOLLAM DISTRICT -
691557.
- 143 JAYA JOHN,
AGED 47 YEARS
D/O. JOHN DANCEL, HSST ZOOLOGY, MAM HSS
CHENGAMANDU, CHENGAMANDU, KOLLAM DISTRICT-691557.
- 144 BINCY T,

- AGED 37 YEARS
HSST (JR) BOTANY, MAM HSS CHENGAMANDU,
CHENGAMANDU, KOLLAM DISTRICT - 691557.
- 145 NISHA THANKACHAN,
AGED 41 YEARS
HSST MATHEMATICS MAM HSS CHENGAMANDU,
CHENGAMANDU, KOLLAM DISTRICT - 691557.
- 146 REEBA RACHEL MATHEW,
AGED 40 YEARS
HSST (JR) COMMERCE, MAM HSS CHENGAMANDU,
CHENGAMANDU, KOLLAM DISTRICT - 691557.
- 147 SILPA B NAVAMATH,
AGED 29 YEARS
D/O. BABU RAJ P.K, HSST ZOOLOGY, K.K V M PHSS,
PANOOR, KANNUR 670 692.
- 148 PRASEETHA P,
AGED 36 YEARS
HSST ZOOLOGY, P.RM HSS, PANOOR, KANNUR - 670692.
- 149 RENUKA DEVI K. K
AGED 37 YEARS
W/O. SAJI K.K, HSST (JR) IN ECONOMICS KPMSM HS
ARIKKULAM, URALLOOR P.O, KOZYILANDY, KOZHIKODE
DISTRICT -673620.
- 150 BINDU C,
AGED 33 YEARS
W/O. RAJESH, HSST (MATHS), CHALAVARA HSS, P.O
CHALAVARA, PALAKKAD DISTRICT - 679505.
BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 3 & ADDITIONAL

RESPONDENTS 4 TO 109 IMPEADED IN THE WRIT PETITION:

- 1 K.J.VARGHESE.,
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VACHIYOOR P.O, THIRUVANANTHAPURAM,
PIN - 695635.
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001.
- 3 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014.

- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM - 695601.
- 5 P.S.SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-678687.
- 6 RAVEENDRAN M K
S/O. APPU MAOR KP, MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE PO, ATHOLI VIA, BALUSSERY SUB DISTRICT
(AEO), KOZHIKODE DISTRICT 673315 .
- 7 P.P. KRISHNARABHA,
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE
DISTRICT.
- 8 SHAMEENA P.,
D/O. NARAYANAN P., MANAGER PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O., KOZHIKODE 673507.
- 9 SOUMEENDRAN T.K.,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR,
S/O, GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE
673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHRIPPATTA, KAKKATTIL, KOZHIKODE
673507.
- 12 P.SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP
SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL 673507.
- 13 P.P.ARUVA,
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL
BUDYNABBYR PO, KAKKATTIL KOZHIKODE 673507
- 14 KALLIANI C
D/O KOMAPAN, MANAGER, CHEEKKONNU UP SCHOLL,
KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE
673 507.
- 15 V.K.SAROJINI AMMA,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.

- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-
673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-
673507.
- 18 AYISHA BEEVI P.,
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU P.O., MALAPPURAM-
673634.
- 19 SAIDALAVI M.M.,
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.,
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH,
KANNUR DISTRICT-670741.
- 22 DEVI AMMA E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY VIA,
KANNUR DISTRICT-670673
- 23 T.V.THANKAMANI,
D/O P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR
UP2022 SCHOOL, KOLOLAM, EDAYANNUR P.O. KANNUR 670
595.
- 24 PRIYA C.P .,
D/O.KRISHNAN P.V. MANAGER, THAVATH DEVI VILASAM
LP SCHOOL THAVAM P.O. KANNUR DISTRICT-670301,
MADAYI VIA.
- 25 SIDDIQ.P.,
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL TALPARAMBA NORTH,
KANNUR 670 141.
- 26 KUNHIKANNAN NAMBIAR P V.
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.
- 27 A.K DINESH KUMAR,

- S/O. A.V.KUNHAPPA MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI.
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA.
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI. KANNUR-670741.
- 31 VASANTHI T.V. ,
D/O OTHENAPANIKKAR T.V., MANAGER, PANIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU . ,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP
SCHOOL, PERUMTHODI. NEDUMPOYIL P. O. IRITTY.
KANNUR-670650
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K RAMAN NABIAR, MANAGER, MAMBA EAST LP
SCHOOL ANJARAKANDY, MAMBA PO, KANNUR-670611.
- 34 K ASHOK KUMAR,
SO CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERAL PERAVPPR PO, MATTANNUR
KANNUR-670702 .
- 35 M RAMACHANDRAN,
S/O KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED
LP SCHOOL, THILLANKERI, ULIIYIL P.O., KANNUR
670702.
- 36 MOHANAN R.K.,
S/O MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP
SCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,

- THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O NARAYANAN P., MANAGER, NIDUVALOOR AUP SCHOOL,
NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K ABDURAHIMAN HAJI,
S/O PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A. MUHAMMED KUNHI,
S/O SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA ALP
SCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K. MEENAKSHI,
W/O.K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARY SCHOOL,
IRUTHENPATHY-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-
678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD-678687.
- 53 MURALI MOHAN,

- MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR-THIRUVALAYANNUR-680001.
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI-689676.
- 56 K.A.SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCADE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT-680582.
- 59 P.H.ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O.,
PIN-678543.
- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD-679101.
- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O.P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P.,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.

- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-678633.
- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 69 P.K. BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.,
AMBALAVATTAM, PIN-679522.
- 70 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.
- 72 ABHIJITH C.S.,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI,
S/O HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD 679 506.
- 75 ORASAD K.,
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-
679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD-679506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD-
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR-678583.
- 79 V. DURGAVATHI,

- D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-678513.
- 80 GINESH P.B.,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY,
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKKAD-679504
- 82 JAYASRI P.,
ALP SCHOOL POTHY, CHERPLASSERY, PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,
VELLAMUNDA, WAYANAD, PIN-670 731.
- 84 V.V.JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591
- 85 P.T. GEETHA,
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O.
MANANTHAWADY, WAYANAD DIST., PIN: 670 731.
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD, PIN: 673 595.
- 87 K.P.DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,
WAYANAD, PIN: 670731.
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM P.O,
WAYANAD, PIN: 670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA), KOLLAM DISTRICT-691 510
- 90 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT-691 510.
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR
P.O,KOZHICODE- 673 585.
- 92 SOORAJ M

- MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM P.O,
KOZHIKODE- 673 572.
- 93 RUGMINI.P.K
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O,
KOZHIKODE- 673 019.
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE- 673 542.
- 95 GOPALAKRISHNAN C.,
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O. VADAKARA, KOZHIKODE- 673 104.
- 96 DEEPESH.M
MANAGER, VENGARI UP SCHOOL, VENGARI P.O,
KOZHIKODE-673 572.
- 97 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE- 673 631.
- 98 SUSHEELA.M.V
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O, KOZHIKODE
-673 004.
- 99 K.P.SIVANANDAN .,
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673 571.
- 100 P. NARAYANAN
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O,
EDACHERI, KOZHIKODE- 673 502.
- 101 T.HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O,
KOZHIKODE PIN: 673 601.
- 102 S.SABIRA
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O,
KOZHIKODE, PIN- 673 104.
- 103 T.K.SURESH
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE: 673 024.
- 104 HELNA V.R.
AGED 24 YEARS, W/O NIDHEESH.K.ELIAS., PRESENTLY
WORKING AS JUNIOR LANGUAGE TEACHER (HINDI), AT
AUPS MANNANNUR .P.O., OTTAPALAM, PALAKKAD AND
RESIDING AT KUNNATHUSSERY, PUTHENPURARYIL HOUSE,
PULAKODE P.O., CHELAKKARA 680 506.

- 105 SREEJITH C. ,
AGED 35 YEARS
S/O. LATE CHANDRAN, HSST JUNIOR (COMMERCE), MVHSS,
ARUMANOOR, POOVAR P.O, THIRUVANANTHAPURAM-690525
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT-695527.
- 106 NOBLE MATHEW
AGED 40 YEARS
S/O. MATHEW, HST (SOCIAL SCIENCE), ST. SEBASTIAN'S
HSS, KADANAD, KOTTAYAM DISTRICT, RESIDING AT
POLACHIRAKUNNUMPURAM, MEMURY P.O, MANVETOM,
KOTTAYAM DISTRICT, PIN - 686 611.
- 107 JAINS C. KURIAN,
HST (SOCIAL SCIENCE) ST. SEBASTIAN'S HSS, KADANAD,
KOTTAYAM DISTRICT, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI DISTRICT, PIN 685 532.
- 108 ANJU THOMAS,
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI DISTRICT, PIN - 685 587.
- 109 MANJU JOSEPH,
HST (MALAYALAM), ST.MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU P.O, PALA, KOTTAYAM DISTRICT, PIN-
686651.
- 110 GLANIS BABY,
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEKKADAMPU P.O, KADATHY, ERNAKULAM
DISTRICT - 682316.
- BY ADVS.
P.K.NANDINI
GEORGE ABRAHAM
T.R.JAGADEESH
SIJI ANTONY
SHAMEENA SALAHUDHEEN
K.MOHANAKANNAN
T.B.HOOD, SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1626 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/NOT PARTY TO THE WRIT PETITION:

ABDU NNAZEER V.K
AGED 59 YEARS
S/O. KUNHAMMAD, MANAGER, KPES HSS, KAYAKKODI,
P.O. KAYAKKODI, KOZHIKKODE DISTRICT.
BY ADVS.
T.T.MUHAMOOD
A.RENJITH
V.E.ABDUL GAFOOR
A.MOHAMMED SAVAD
NAZEER HUZAIN.H
T.R.VISHNU

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 6 & ADDITIONAL

RESPONDENTS 7 TO 10 IMPEADED IN THE WRIT PETITION:

- 1 JASEELA P.
AGED 40 YEARS
W/O. ALI K, KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH P.O, PANDIKKAD, MALAPPURAM
DISTRICT-676 521.
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS

- (NOW DIRECTOR OF GENERAL EDUCATION) JAGATHY,
THIRUVANANTHAPURAM, PIN- 695 014
- 4 DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM,
PIN - 676 505
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM, PIN- 676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOOR, MALAPPURAM, PIN- 679 328.
- 7 THE MANAGER
R.M HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT,
PIN - 679 328.
- 8 MANAGER
E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT, PIN-673638.
- 9 THE MANAGER
M.S.P HIGH SCHOOL, MALAPPURAM-676505.
- 10 THE MANAGER
I.O.H.S.S, EDAVANNA, MALAPPURAM DISTRICT, PIN-
676541.
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOOR, MALAPPURAM DISTRICT, PIN-679328.
BY ADVS.
JAYASREE.K.P
JOHN JOSEPH (K/000875/2019)
V.A.MUHAMMED
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1627 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/NOT PARTY TO THE WRIT PETITION:

DEEPAK R.

AGED 37 YEARS

S/O. RAVEENDRAN NAIR M. M, HSST, BOTANY, MMM HSS
KUTTAYI, TIRUR, MALAPPURAM - 676562.

BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 6 & ADDITIONAL

RESPONDENTS 7 TO 10 IMPEADED IN THE WRIT PETITION:

- 1 JASEELA P.
AGED 40 YEARS
W/O. ALI K, KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH P.O, PANDIKKAD, MALAPPURAM
DISTRICT-676 521.
- 2 STATE OF KERALA,
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
(NOW DIRECTOR OF GENERAL EDUCATION) JAGATHY,
THIRUVANANTHAPURAM, PIN- 695 014.
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM, PIN
- 676 505
- 5 ASSISTANT EDUCATIONAL OFFICER,

- MANJERI, UPHILL, MALAPPURAM, PIN-676505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM, PIN- 679 328
- 7 THE MANAGER,
R.M HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT,
PIN-679 328
- 8 THE MANAGER,
E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT, PIN-673638.
- 9 THE MANAGER,
M.S.P HIGH SCHOOL, MALAPPURAM-676505.
- 10 THE MANAGER,
I.O.H.S.S, EDAVANNA, MALAPPURAM DISTRICT, PIN-
676541
- 11 THE DISTRICT EDUCATIONAL OFFICER, WANDOOR,
MALAPPURAM DISTRICT, PIN-679328
- BY ADVS.
JAYASREE.K.P
JOHN JOSEPH (K/000875/2019)
V.A.MUHAMMED
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1629 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTY:

- 1 VISHNU.K.M
AGED 26 YEARS, LAB ASSISTANT, MRRM HSS,
CHAVAKKAD, THRISSUR DISTRICT, PIN - 680506
- 2 PREETHAKUMARI
AGED 44 YEARS
LAB ASSISTANT, MRRM HSS, CHAVAKKAD, THRISSUR
DISTRICT, PIN - 680506
- 3 NITHYA.G.
AGED 30 YEARS
LAB ASSISTANT, CFD HSS, MATHOOR, PALAKKAD
-678571, PIN - 678571
- 4 ANITHA.G.
AGED 36 YEARS
LAB ASSISTANT, CFD HSS, MATHOOR, PALAKKAD, PIN -
678571
- 5 BITHU PRAKASAN.P,
AGED 37 YEARS
LAB ASSISTANT, SNGS HSS, KARAMUKKU, THRISSUR
DISTRICT, PIN - 680613
- 6 NIJIN K. THOLATH
AGED 31 YEARS
LAB ASSISTANT, ST. GEORGE HSS, THOZHIYOOR,
THRISSUR DISTRICT, PIN - 680613
- 7 SIGHY K. VARGHESE
AGED 38 YEARS
LAB ASSISTANT, ST. GEORGE H.S.S, THOZHIYOOR,

- TRISSUR DISTRICT, PIN - 680613
- 8 ALLEN ANTONY
AGED 29 YEARS
LAB ASSISTANT, HOLY FAMILY HSS, VENAPPARA,
KOZHIKODE, PIN - 673582
- 9 DIKSON AUGUSTINE
AGED 32 YEARS
LAB ASSISTANT, HOLY FAMILY H.S.S, VENAPPARA,
KOZHIKODE, PIN - 673582
- 10 SOBIN JOY
AGED 34 YEARS
LAB ASSISTANT, ST. THOMAS H.S.S. THOTTUMUKKAM,
KOZHIKODE, PIN - 673639
- 11 ABHIROOP.A.S
AGED 25 YEARS
LAB ASSISTANT, SNM H.S.S., CHAZHOOR, TRICHUR, PIN
- 680571
BY ADVS.
ALEX GEORGE (CHAMAPPARAYIL)
KURIAN GEORGE KANNANTHANAM (SR.)
TONY GEORGE KANNANTHANAM
THOMAS GEORGE

RESPONDENTS/PETITIONERS & RESPONDENTS:

- 1 MUHAMMAD SUFIYAN.V.
S/O.HAMZA, VADAKKANGARA HOUSE, PAYYANAD.P.O.
MALAPPURAM, PIN - 676122
- 2 AMEER JINNA
S/O.MUHAMMED ALI JINNA
PALLATHUPARAMBIL HOUSE, THODUPUZHA EAST.P.O.,
IDUKKI, PIN - 685585
- 3 SARATH.U.X
S/O.UNNIKRISHNAN NAIR
SHIRDHI, MOONNUKALLIMMOODU, NEYYATTINKARA.P.O.,
THIRUVANANTHAPURAM, PIN - 695121
- 4 SOORAJ.M.S
S/O.MANIKANDAN
THOLERI HOUSE, AROOR.P.O., KAKKATTIL VIA.
CALICUT, PIN - 673507
- 5 MAHIN C. ASAD

S/O.ASAD
CHITTAYAM HOUSE, MARKET.P.O., MOOVATTUPUZHA,
VELLORKUNNAM, PIN - 686673

6 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001

7 SECRETARY
GENERAL EDUCATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001

8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM,, PIN - 695014

9 SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM - 695001

BY ADVS.

A.P.JAYARAJ (ANJILIKKAL)

P.K.NANDINI

T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1630 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 OF HIGH COURT OF
KERALA

APPELLANTS/THIRD PARTIES:

- 1 C.B.M. H.S, NOORANAD, NOORANAD P O
ALAPPUZHA - 690504, REPRESENTED BY ITS MANAGER.
- 2 S.K.V.U.P.SCHOOL, AROOR P O, EVOOR P.O, EVOOR
NORTH, CHEPPAD, HARIPAD, ALAPPUZHA, REPRESENTED
BY ITS MANAGER
- 3 MOOLASSERIL DEVASWOM LPS, KEERIKADU SOUTH,
KAYAMKULAM, AMBALAPPUZHA, ALAPPUZHA, REPRESENTED
BY ITS MANAGER
- 4 SNVTTI, KAKKAZHOM, ALAPPUZHA-689622, REPRESENTED
BY ITS MANAGER
- 5 NAIR SAMAJAM SCHOOL, MANNAR, ALAPPUZHA - 689622,
REPRESENTED BY ITS MANAGER
- 6 NADUVATTOM VOCATIONAL HIGHER SECONDARY SCHOOL,
NADUVATTOM P O, PALLIPPAD, ALAPPUZHA 690512,
REPRESENTED BY ITS MANAGER
- 7 T.M.VARGHESE MEMORIAL HIGH SCHOOL, VETTIYAR P O,
MAVELIKKARA, ALAPPUZHA - 690588, REPRESENTED BY
ITS MANAGER
- 8 MANNARASSALA U.P.SCHOOL, MANNARASSALA P.O.,

- HARIPPAD, ALAPPUZHA - 690514, REPRESENTED BY ITS
MANAGER
- 9 S.N.D.P SANSKRIT HIGH SCHOOL, VALLIKUNNAM P.O,
ALAPPUZHA - 690501, REPRESENTED BY ITS MANAGER
- 10 N.S.S. HIGH SCHOOL, PULLIKKANAKKU P.O,
KAYAMKULAM, ALAPPUZHA-690537, REPRESENTED BY ITS
MANAGER
- 11 KERALA KALIDASA KERALA VARMA MEMORIAL HIGHER
SECONDARY SCHOOL, POTHAPPALLY, KUMARAPURAM,
ALAPPUZHA - 690548, REPRESENTED BY ITS MANAGER
- 12 K.A.M.L.P & U.P.SCHOOL, MUTHUKULAM SOUTH P.O,
ALAPPUZHA - 690506, REPRESENTED BY ITS MANAGER
- 13 S.N.D.S.Y.U.P SCHOOL, PANAVALLY, SREEKANDESWARAM,
POOCHAKKAL P O, CHERTHALA, ALAPPUZHA - 688526,
REPRESENTED BY ITS MANAGER
- 14 R.V.S.H.M.HIGHER SECONDARY SCHOOL, PRAYAR,
OACHIRA, KOLLAM - 690547, REPRESENTED BY ITS
MANAGER
- 15 S.N.M.U.P.SCHOOL, MUTHUKULAM, ALAPPUZHA-690537,
REPRESENTED BY ITS MANAGER
- 16 V.V.HIGHER SECONDARY SCHOOO, THAMARAKULAM,
CHARUMMOOD, ALAPPUZHA - 690505, REPRESENTED BY
ITS MANAGER
- 17 V.H.S.S.KALLISSERY, KALLISSERY P.O,CHENGANNUR,
ALAPPUZHA-689124, REPRESENTED BY ITS MANAGER
- 18 SREE NARAYANA MEMORIAL HIGHER SECONDARY SCHOOL,
PURAKKAD, AMBALAPUZHA, REPRESENTED BY ITS MANAGER
- 19 V.H.S.S.CHATHIYARA, THAMARAKULAM P.O, ALAPPUZHA-
690530, REPRESENTED BY ITS MANAGER

- 20 ST.MARY'S L.P.S, CHERUTHANA, AYAPARAMBU P.O,
VIA.KARUVATTA, ALAPPUZHA-690517, REPRESENTED BY
ITS MANAGER
- 21 P.J.U.P SCHOOL, KALAVOOR P.O, ALAPPUZHA-688527,
REPRESENTED BY ITS MANAGER

BY ADVS.
M.R.ANISON
V.BHARGAVI (PANANGAD)
P.A.RINUSA
A.MEENAKSHI

RESPONDENTS/PETITIONERS 1 TO 5 & RESPONDENTS:

- 1 MUHAMMAD SUFIYAN V
S/O.HAMZA, VADAKKANGARA HOUSE, PAYYANAD P O,
MALAPPURAM - 676122
- 2 AMEER JINNA, S/O.MUHAMMED ALI JINNA,
PALLATHUPARAMBIL HOUSE, THODUPUZHA EAST P.O,
IDUKKI - 685 585
- 3 SARATH U.S. S/O.UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA,
P.O.THIRUVANANTHAPURAM - 695121
- 4 SOORAJ M.S, S/O.MANIKANDAN, THOLERI HOUSE, AROOR
P.O, KAKKATTIL VIA, CALICUT-673507
- 5 MAHIN C ASAD, S/O.ASAD, CHITTAYAM HOUSE, MARKET
P.O, MOOVATTUPUZHA, VELLORKUNNAM - 686673
- 6 STATE OF KERALA REPRESENTED BY CHIEF SECRETARY,
SECRETARIAT, THIRUVANANTHAPURAM-695001
- 7 SECRETARY TO GENERAL EDUCATION, SECRETARIAT,
THIRUVANANTHAPURAM-695001
- 8 DIRECTOR OF GENERAL EDUCATION, JAGATHY,
THIRUVANANTHAPURAM - 695014

9 SECRETARY SOCIAL JUSTICE DEPT, SECRETARIAT,
THIRUVANANTHAPURAM - 695601

BY ADVS.
P.K.NANDINI
A.P.JAYARAJ (ANJILIKKAL)
T.B.HOOD, SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1631 OF 2022

AGAINST THE JUDGMENT IN WP(C) 19808/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTY:

- 1 GENCY MATHEW
AGED 42 YEARS
H.S.S.T. (JR) BOTANY, ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT - 673639
- 2 APARNA M. NAIR
AGED 39 YEARS
H.S.S.T. PHYSICS, ST.THOMAS H.S.S., THOTTUMUKKAM,
KOZHIKODE DISTRICT, PIN - 673639
- 3 ADORIS LUKOSE
AGED 34 YEARS
H.S.S.T. CHEMISTRY, ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT - 673 639.
- 4 ANITHA P. THOMAS
AGED 38 YEARS
H.S.S.T. (MATHS), ST.THOMAS H.S.S., THOTTUMUKKAM,
KOZHIKODE DISTRICT, PIN - 673639
- 5 ROSE MARY K. BABY
AGED 38 YEARS
H.S.S.T. (JR), ZOOLOGY, ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT, PIN - 673639
- 6 LEENA CHANDY
AGED 41 YEARS
H.S.S.T. COMPUTER APPLICATION, ST. GEORGE H.S.S.,
THOZHIYOOR, THRISSUR DISTRICT, PIN - 680520
- 7 LEESHMA.K.K
AGED 4 YEARS

- H.S.S.T. (ENGLISH), ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT -673639
(*CORRECTED)
- 8 FEMY FRANCIS
AGED 34 YEARS
H.S.S.T. (PHYSICS), ST.THOMAS H.S.S.,
THOTTUMUKKAM KOZHIKODE DISTRICT - 673639
(*CORRECTED)
- 9 JINCE JOSE.P
AGED 32 YEARS
H.S.S.T. (MATHS), ST.THOMAS H.S.S., THOTTUMUKKAM
KOZHIKODE DISTRICT - 673639(*CORRECTED)
- 10 MERIN JOSE.C
AGED 28 YEARS
H.S.S.T. (COMMERCE), ST.THOMAS H.S.S.,
THOTTUMUKKAM KOZHIKODE DISTRICT - 673639
(*CORRECTED)
- 11 JISHI C. GEORGE,
AGED 34 YEARS
H.S.S.T. (ECONOMICS), ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT, PIN - 673639
(*CORRECTED - THE ADDRESSES OF APPELLANTS 7 TO 11
IS CORRECTED AS "ST.GEORGE
H.S.S,THOZHIYOOR,TRICHUR DISTRICT-680520" IN THE
PLACE OF "ST.THOMAS H.S.S,THOTTUMUKKAM,KOZHIKODE
DISTRICT-673639" AS PER ORDER DATED 13/12/2022 IN
I.A.NO.4/2022 IN W.A.NO.1631/2022.)
- 12 SOUMYA JOSE.P
AGED 40 YEARS
H.S.S.T. (JR), ZOOLOGY, ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT, PIN - 673639
- 13 MARY SRUTHY WILSON
AGED 36 YEARS
H.S.S.T. (JR), ZOOLOGY, ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT, PIN - 673639
- 14 DIVIA.K.S
AGED 36 YEARS
H.S.S.T. (CHEMISTRY), ST.THOMAS H.S.S.,
THOTTUMUKKAM, KOZHIKODE DISTRICT, PIN - 673639
- 15 LIBI THOMAS.K
AGED 38 YEARS
H.S.S.T. (JR), BOTANY, ST.THOMAS H.S.S.,

- THOTTUMUKKAM, KOZHIKODE DISTRICT, PIN - 673639
- 16 DIVYA.J.S.
AGED 36 YEARS
H.S.S.T (JR) BOTANY, CFD H.S.S., MATHUR, PALAKKAD
DISTRICT, PIN - 678571
- 17 ANJANA.A.M
AGED 37 YEARS
H.S.S.T. (JR), ZOOLOGY, CFD H.S.S., MATHUR,
PALAKKAD DISTRICT, PIN - 678571
- 18 ISHACK.S
AGED 37 YEARS
H.S.S.T. (PHYSICS), CFD H.S.S., MATHUR, PALAKKAD
DISTRICT, PIN - 678571
- 19 SREEDHI.R
AGED 33 YEARS
H.S.S.T. (MATHS), CFD H.S.S., MATHUR, PALAKKAD
DISTRICT, PIN - 678571
- 20 SREEREKHA.P.R
AGED 34 YEARS
H.S.S.T. (MATHS), CFD H.S.S., MATHUR, PALAKKAD
DISTRICT, PIN - 678571
- 21 SOWMYA DEVASSY
AGED 38 YEARS
H.S.S.T. (PHYSICS), S.N.G.S H.S.S; KARAMUCK,
KANDASANKADAVU.P.O., TRICHUR DISTRICT, PIN -
680613
- 22 SANDHYA CHANDRAN K.
AGED 35 YEARS
H.S.S.T. (CHEMISTRY), S.N.G.S H.S.S; KARAMUCK,
KANDASANKADAVU.P.O., TRICHUR DISTRICT, PIN -
680613
- 23 RISHI.V.P
AGED 43 YEARS
H.S.S.T. (MATHS), S.N.G.S H.S.S; KARAMUCK,
KANDASANKADAVU.P.O., TRICHUR DISTRICT, PIN -
680613
- 24 SHEEJA.M.K
AGED 44 YEARS
H.S.S.T. (JR), HINDI, S.N.G.S H.S.S; KARAMUCK,
KANDASANKADAVU.P.O., TRICHUR DISTRICT, PIN -
680613
- 25 DEEPA.V

- AGED 39 YEARS
H.S.S.T. (JR), COMPUTER SCIENCE, S.N.G.S H.S.S;
KARAMUCK, KANDASANKADAVU.P.O., TRICHUR DISTRICT,
PIN - 680613
- 26 ASHA MOHANLAL.C
AGED 38 YEARS
H.S.S.T. (JR), COMMERCE, ST. JOSEPH H.S.S.,
KODANCHERRY, CALICUT, PIN - 673582
- 27 LINTA THOMAS
AGED 35 YEARS
H.S.S.T. (JR), CHEMISTRY, SACRED HEART H.S.S.,
THIRUVAMPADY, CALICUT - 673603, PIN - 673603
- 28 ANU JOHN
AGED 38 YEARS
H.S.S.T (JR) PHYSICS, SACRET HEART H.S.S.,
THIRUVAMPADY, CALICUT, PIN - 673603
BY ADVS.
ALEX GEORGE (CHAMAPPARAYIL)
TONY GEORGE KANNANTHANAM
THOMAS GEORGE

RESPONDENTS/PETITIONER & RESPONDENTS:

- 1 K.J. VARGHESE
S/O.K.L.JOSEPH
PRESIDENT - KERALA FEDERATION OF THE BLIND,
VANCHIYOOR.P.O., THIRUVANANTHAPURAM, PIN - 695635
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THRIUVANANTHAPURAM, PIN - 695001
- 3 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 4 STATE OF KERALA
REPRESENTED BY SECRETARY SOCIAL JUSTICE
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695601
- 5 P.S. SASIKUMAR
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT, PIN - 678687
- 6 RAVEENDRAN.M.K
S/O.APPU MAOR K.P

- MANAGER, AUPS CHEEKKILODE, CHEEKKILODE.P.O,
ATHOLI VIA. BALUSSERY SUB DISTRICT (AEO),
KOZHIKODE DISTRICT - 673315, PIN - 673315
- 7 P.P.KRISHNAPRABHA
D/O.KRISHNAN P.V.
MANAGER, PATHIRIPPATTA UP SCHOOL, PATHIRIPPATTA,
KAKKATTIL, KOZHIKODE - 673507, KUNNUMMAL SUB
DISTRICT (AEO), KOZHIKODE DISTRICT., PIN - 673505
- 8 SHAMEENA.P
D/O.NARAYANAN P
MANAGER, GNANAPRADAYANI ALP SCHOOL,
NANMINDAL.P.O., KOZHIKODE, PIN - 673613
- 9 SOUMEENDRAN.T.K
S/O.KELAPPAN, MANAGER
GNANAPRADAYABNI ALP SCHOOL, NANMINDAL.P.O.
KOZHIKODE, PIN - 673613
- 10 P.V. PRABHAKARAN NAIR
S/O.GOVINDAN KUTTY KIDAVU,
MANAGER, NANMINDA, EZHUKULAM AUP SCHOOL,
NANMINDA.P.O. KOZHIKODE., PIN - 673613
- 11 P.RAVEENDRAN, S/O.KUNHIKANNAN
MANAGER, CHEEKKONNU EAST MLP SCHOOL,
PATHRIPPATTA, KAKKATTIL, KOZHIKODE - 673 507.
- 12 P.SADASIVAN, S/O.T.K.KUNHIRAMAN NAIR
MANAGER, VATTOLI LP SCHOOL, VATTOLI, KAKKATTIL,
KUNNUMMAL, PIN - 673507
- 13 P.P. ARUNA, D/O.NANU K
MANAGER, NIDUMANNUR LP SCHOOL, BUDYNABBYR.P.O.
KAKKATTIL, KOZHIKODE, PIN - 673507
- 14 KALLIANI.C, D/O.KOMAPPAN
MANAGER, CHEEKKONNU UP SCHOOL, KAIVELI,
CHEEKKONNU.P.O., KAKKATTIL, KOZHIKODE, PIN -
673507
- 15 V.K. SAROJINI AMMA
D/O.RYRY KURUP,
MANAGER, CHERAPURAM UP SCHOOL, CHERAPURAM.P.O.,
KAKKATTIL, KOZHIKODE, PIN - 673507
- 16 V.KUNHIKELU NAMBIAR
S/O.CHATHU NAMBIAN,
MANAGER, VATAYAM SOUTH L.P. SCHOOL, VATAYAM.P.O.
KAKKATTIL VIA., KOZHIKODE, PIN - 673507
- 17 K.K.KALYANIKUTTY, S/O.UNNI VAIDHYAR,

- MANAGER, VATAYAM SOUTH LP SCHOOL, VATAYAM P.O.
KOZHIKODE, PIN - 673507
- 18 AYISHA BEEVI.P
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU.P.O., MALAPPURAM, PIN
- 673634
- 19 SAIDALAVI.M.M, S/O.MOHAMMED KUTTY
MANAGER, KAILAMADAM AMLP SCHOOL,
PANTHEERANKAVU.P.O., KOZHIKODE, PIN - 673019
- 20 DAVOOD KHAN M, S/O.MEERAN
MANAGER, KEEZHATHUR UP SCHOOL, PATHIRIYAD.P.O.
PINARAYI VIA. THALASSERY NORTH, KANNUR DISTRICT,
PIN - 670673
- 21 RAMAMANI.K.O
C/O. KUTTYAPPA, MANAGER, MANATHANA PERAVOOR UP
SCHOOL, PERAVOOR.P.O., IRITTY VIA. KANNUR
DISTRICT, PIN - 670741
- 22 DEVI AMMA.E, D/O.KUNHIKRISHNAN NAIR,
MANAGER, MANATHANA, PERAVOOR UP SCHOOL,
PERAVOOR.P.O., IRITTY VIZ. KANNUR DISTRICT, PIN -
670673
- 23 T.V.THANKAMANI, D/O.P.M.NARAYANAN NAMBIAR
MANAGER, UTTANNUR UP SCHOOL, KOLOLAM,
EDAYANUR.P.O. KANNUR, PIN - 670595
- 24 PRIYA.C.P, D/O.KRISHNAN P.V,
MANAGER, THAVATH DEVI VILASAM LP SCHOOL,
THAVAM.P.O., KANNUR DISTRICT - 670301, VIA.
MADAYI.
- 25 SIDDIQ.P, S/O.ABDURAHIMAN,
MANAGER, TALUPARAMBA YATHEEM KHANA LOWER PRIMARY
SCHOOL, THALIPARAMBA NORTH, KANNUR, PIN - 670141
- 26 KUNHIKANNAN NAMBIAR.P.V, S/O.CHINDAN NAMBIAR P,
MANAGER, KOONA, ALP SCHOOL, KOONAM
PANNIYOOR.P.O., KANNUR, PIN - 670142
- 27 A.K. DINESH KUMAR, S/O.A.V.KUNHAPPA
MANAGER, DESAMITRAM UP SCHOOL, CHEDICHERYU,
PERUVALATHUPARAMBA, IRIKKUR, KANNUR, PIN - 670593
- 28 V.K. VASUDEVAN NAMBOODIRI, S/O.NARAYANAN
NAMBOODIRI
MANAGER, POOMANGALAM AUP SCHOOL, PANNIYOOR.P.O.,
KANNUR, PIN - 670142

- 29 A.K. USHA, D/O.K.O.PADMANABHAN
MANAGER, PERINTHELERI AUP SCHOOL, KOYYAM.P.O,
KANNUR, PIN - 670142
- 30 P.C.MADHAVI KUTTY, D/O. KELU NAIR
MANAGER, R.C. AMALA BASIC UP SCHOOL, PINARAYI,
KANNUR, PIN - 670741
- 31 VASANTHI.T.V
MANAGER, PARIYARAM U.P. SCHOOL, PERUMTHODI,
NEDUMPOYIL.P.O., IRITTY, KANNUR, PIN - 670650
- 32 C.M. SHIBU, S/O.C.K.MATHAI
MANAGER, VEKKALAM AIDED UP SCHOOL, PERUMTHODI,
NEDUMPOYIL.P.O. IRITTY, KANNUR, PIN - 670650
- 33 K.E.MEENAKSHI AMMA
MANAGER, MAMBA EAST LP SCHOOL, ANJARAKANDY,
MAMBA.P.O. KANNUR, PIN - 670611
- 34 K.ASHOK KUMAR
MANAGER, SREE RAMA VILASAM ALO SCHOOL, KERAL
PERAVOOR.P.O., MATTANNUR, KANNUR, PIN - 670702
- 35 M.RAMACHANDRAN
MANAGER, VANIVILASAM AIDED LP SCHOOL,
THILLANKERI, ULIYIL.P.O. KANNUR, PIN - 670795
- 36 MOHANAN.R.K
MANAGER, KANAD LP SCHOOL, KEECHERY.P.O.
MATTANNUR, KANNUR, PIN - 670702
- 37 P.MANIRAJ
MANAGER, KANAD LP SCHOOL, KANAD.P.O., EDAYANNUR,
KANNUR, PIN - 670595
- 38 P.M.NALINI
MANAGER, PORORA UPSCHOOL, PORARA.P.O., KANNUR,
PIN - 670673
- 39 K.BABY SYLAJA
MANAGER, THOLAMBRA UP SCHOOL, THOLAMBRA.P.O.
KANNUR, PIN - 670673
- 40 CHANDRASEKHARAN.P.
MANAGER, NIDUVALOOR AUP SCHGOOL, NIDUVALOOR,
CHUZHALI.P.O., KANNUR, PIN - 670142
- 41 K.K.ABDURAHIMAN HAJI
MANAGER, NISLP SCHOOL, PALOTTUPALLY,
MATTANNUR.P.O., KANNUR, PIN - 670702
- 42 A.MUHAMMED KUNHI
MANAGER, SREEKANDAPURAM MOPLA ALP SCHOOL,

- IRIKKLUR, KANNUR, PIN - 670631
- 43 K.ABDULLA
MANAGER, IRSHADUL ISLAM MADRASSA ALP SCHOOL,
IRITTI.P.O., KANNUR, PIN - 670703
- 44 P.K.SHAMSUDHEEN
MANAGER, KAMALIYA MADRASSA AUP SCHOOL,
IRIKKUR.P.O., KANNUR, PIN - 670593
- 45 K.K. KADEESSA
MANAGER, MERUVAMBAYI MOPLA UP SCHOOL,
NEERVELI.P.O., KANNUR, PIN - 670701
- 46 K.T.DEVIDAS
MANAGER, KALLAIAD AUP SCHOOL, KALLIAD.P.O.,
KANNUR, PIN - 670503
- 47 N.K.MEENAKSHI
MANAGER, RAMAR GURU MEMORIAL AUP SCHOOL,
MALAPPATTAM.P.O., KANNUR, PIN - 670631
- 48 P.P. SREEDHARAN
MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPRAMBA.P.O. KANNUR, PIN - 670593
- 49 K.K.JAYARAJA MENON
MANAGER, SVV HIGHER SECODNARY SCHOOL,
IRUTHENPATHY, PIN - 678555
- 50 R. UMADEVI
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT, PIN - 678006
- 51 K.MADHAVAN
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD,
PIN - 678543
- 52 K.K. PEETHAMBARAN
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD, PIN - 678768
- 53 MURALI MOHAN
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR - THIRUVALAYANUR, PIN -
680001
- 54 K.O. RAPPAI
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT, PIN - 678702
- 55 GEORGE VARGHESE
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI, PIN - 689676

- 56 K.A. SEETHARAMAN
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD, PIN - 678681
- 57 M.K. ASHOK KUMAR
, MANAGER, KA UP SCHOOL, MELARCADE, PIN - 678703
- 58 THOMAS MATHEW
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT, PIN - 680582
- 59 P.H. ABDUL KADER
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELKAVAMPADAM,
PALAKKAD - 678 702.
- 60 N.P. SUNIL
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM, PIN - 678702
- 61 S. UMMAR FAROOQ
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY.P.O., ,
PIN - 678543
- 62 V.G. SATHEESH
MANAGER, ALP SCHOOL, KARATTUKURSSI, OTTAPALAM,
PALAKKAD, PIN - 679101
- 63 SIVASANKARAN
S/O RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD, PIN - 679503
- 64 C. NARAYANAN KUTTY
MANAGER, AMLP SCHOOL, KAMBURAM, PERUNTHALMANNA,
MALAPPURAM DISTRICT, PIN - 679537
- 65 RAGHU.K.P.
MANAGER, AMLP SCHOOL , CHERPLASSERY, PALAKKAD,
PIN - 679503
- 66 V.M. ABOOBACKER
MANAGER, AMUP SCHOOL, MUNDAKKOTTUKKURISSY,
SHORNUR, PALAKKAD, PIN - 679122
- 67 C. GOPINATHAN
MANAGER, AUP SCHOOL, AZHIYANNUR, CHERPULASSERY,
PALAKKAD, PIN - 678633
- 68 K.P. GOPALAKRISHNAN
MANAGER, ADLP SCHOOL, AZHIYANNUR, CHERPULASSERY,
PALAKKAD, PIN - 678633
- 69 P.K. BHARATHI
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM,
P.O. AMBALAVATTAM, , PIN - 679522

- 70 V.VENUGOPALAN
MANAGER, THEKKUMANGALAM JB SCHOOL, LAKKIDI,
PALAKKAD, PIN - 679301
- 71 C.SUBRAMANIAN
MANAGER, AUP SCHOOL, SREEKRISHNAPURAM, PALAKKAD,
PIN - 679514
- 72 ABHIJITH.C
MANAGER, SRJA LP SCHOOL, ESWARAMANGALAM,
PALAKKAD, PIN - 679573
- 73 VIJAYASANKAR.V
MANAGER, SOUTH ALP SCHOOL, CHERPLASSERY,
PALAKKAD, PIN - 679503
- 74 MADALA MUHAMMED ALI
MANAGER, ALP SCHOOL, TYHEKKUMMURI, PALAKKAD, PIN
- 679506
- 75 ORASAD.K
MANAGER, AUP SCHOOL, PALAKKODE, KOTHAKURUSSI,
OTTAPPALAM, PALAKKAD, PIN - 679501
- 76 P. MOIDUKUTTY HAJI
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD, PIN - 679502
- 77 P.N. HARISANKARAN
PARASSERI HOUSE.P.O., THEKKUMMURI, MANAGER, BVA
LP SCHOOL, KARALMANNA, CHERPLASSERY, MANNARKKAD,
PIN - 679506
- 78 M. SULOCHANA
MANAGER, SVA LP SCHOOL, KULIKKILIYAD,
CHERPLASSERY, MANNARKKAD - KUTHIPPADATH HOUSE,
KALAPPADAM.P.O. KUMARAMPUTHUR, PIN - 678583
- 79 V. DURGAVATHI
MANAGER, AMLP SCHOOL, JAYASREE, ATTASSERY.P.O.,
CHERPLASSERY, PALAKKAD, PIN - 678513
- 80 GINESH.P.B
MANAGER, NNNM UP SCHOOL, KARALMANNA, PALAKKAD,
PIN - 679506
- 81 MADHAVKUTTY
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKAD, PIN - 679504
- 82 JAYASRI.P
ALP SCHOOL POTHY, CHERPLASSERY, PALAKKAD, PIN -
679503

- 83 V.M. MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P. SCHOOL, P.O. KATTAYAD,
VELLAMUNDA, MAYANAD, PIN - 670731
- 84 V.V. JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, WAYANAD , PIN -
673591
- 85 P.T. GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE.P.O.,
MANANTHAWADY, WAYANAD DISTRICT, PIN - 670731
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD, PIN - 673595
- 87 K.P. DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM.P.O.,
WAYANAD, PIN - 670731
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM.P.O.,
WAYANAD, PIN - 670645
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM - 695001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA,
CHERIYAVELINALLOOR.P.O., OYUR (VIA), KOLLAM
DISTRICT, PIN - 691510
- 90 MANAGER
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT, PIN - 691510
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL,
ERAVANNUR.P.O.,KOZHIKODE, PIN - 673585
- 92 SOORAJ.M
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM.P.O.,
KOZHIKODE, PIN - 673572
- 93 RUGMINI.P.K
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA.P.O,
KOZHIKODE, PIN - 673019
- 94 KARUNAKARA KURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE, PIN - 673542
- 95 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL,

- VAIKKILASSERY.P.O., VADAKARA, KOZHIKODE, PIN - 673104
- 96 DEEPESH.M
MANAGER, VENGARI UP SCHOOL, VENGARI.P.O.,
KOZHIKODE, PIN - 673572
- 97 AJIN M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM.P.O.,
FEROKE, KOZHIKODE, PIN - 673631
- 98 SUSHEELA.M.V
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA.P.O.,
KOZHIKODE, PIN - 673004
- 99 K.P. SIVANANDAN
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE, PIN - 673571
- 100 P.NARAYANAN,
MANAGER, NARIKUNNU U.P. SCHOOL, EDACHERI.P.O.,
KOZHIKODE, PIN - 673502
- 101 T.HARIDASAN
MANAGER, MALAYAMMA A.U.P. SCHOOL, MALAYAMMA.P.O.,
KOZHIKODE, PIN - 673601
- 102 S.SABIRA
MANAGER, KEEZHAL UP SCHOOL, KEEZHAL.P.O.,
KOZHIKODE, PIN - 673104
- 103 T.K. SURESH
MANAGER, KAYALAM A.L.P. SCHOOL, PERUVAYAL.P.O.,
KOZHIKODE, PIN - 673024
- 104 HELNA.V.R
PRESENTLY WORKING AS JUNIOR LANGUAGE TEACHER
(HINDI), AT AUPS MANNANNUR.P.O., OTTAPALAM,
PALAKKAD AND RESIDING AT KUNNATHUSSERY,
PUTHENPURAYIL HOUSE, PULAKODE.P.O., CHELAKKARA,
PIN - 680506
- 105 SREEJITH.C
HSST JUNIOR (COMMERCE), MVHSS, ARUMANOOR,
POOVAR.P.O., THIRUVANANTHAPURAM - 695 525.,
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT 695525
- 106 NOBLE MATHEW
S/O. MATHEW, HST (SOCIAL SCIENCE), ST.
SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT,
RESIDING AT POLACHIRAKUNNUPURAM, MEMURY.P.O.,
MANVETOM, KOTTAYAM DISTRICT, PIN - 686611

- 107 JAINS C. KURIAN
HST (SOCIAL SCIENCE), ST. SEBASTIAN'S HSS,
KADANAD, KOTTAYAM DISTRICT, RESIDING AT
VALLOCHERIL HOUSE, PALOORKAVUY.P.O., IDUKKI
DISTRICT, PIN - 685532
- 108 ANJU THOMAS
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM.P.O., IDUKKI DISTRICT, PIN - 685587
- 109 MANJU JOSEPH
HST (MALAYALAM), ST.MARY'S GHSS, PALA, KOTTAUYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU.P.O., PALA, KOTTAYAM DISTRICT, PIN -
686651
- 110 GLANIS BABY
UPST, ST.MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEMMADAMPU.P.O., KADATHY, ERNAKULAM
DISTRICT, PIN - 682316
BY ADVS.
P.K.NANDINI
S.MANU
GEORGE ABRAHAM
JIJI THOMAS
ELVIN PETER P.J.
GOURI BALAGOPAL
SREELEKSHMI A.S.
ANU JOSEPH
ABHIJITH.K.ANIRUDHAN
K.R.GANESH
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1632 OF 2022

AGAINST THE JUDGMENT IN WP(C) 19808/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 ADARSH P.,
AGED 25 YEARS
S/O. VINODAN P.V, LPST, PALAD LP SCHOOL, KODOLIPRAM,
PATTANNUR P.O, KANNUR -670595.
- 2 RASHMI N.S.
AGED 25 YEARS, W/O. SREERAMPRASAD K, LPST, SRI
GOPALAKRISHNNA HIGH SCHOOL, KUDLU, RAMDAS NAGAR,
KASARGODE -671124.
- 3 DONNA C. C,
AGED 25 YEARS, D/O. JOHN CHACKO, HST, MATHEMATICS, ST.
CONELIUS HSS, KOLAYAD, KOLAYAD P.O, KANNUR - 670650.
- 4 NUSRATH K.K,
AGED 26 YEARS, D/O. MOHAMMED, LPST, AM UPS PARAKKAL
KANMANAM THEKKUMURI P.O, MALAPPURAM - 676551.
- 5 HABEEBA V. K,
AGED 25 YEARS, D/O. MOHAMMED MUBARAK V, UPST, AMUPS
PARAKKAL, KANMANAM THEKKUMURI P.O, MALAPPURAM - 676551.
- 6 ABDUL RAZAQ T.,
AGED 31 YEARS, S/O. MUHAMMAD MUSLIYAR, LPSA ARABIC,
ALPS PATHIRAMANNA, PAZHAKKATTRI P.O, MALAPPURAM -
679321.
- 7 FARSANA PARVEEN CHORAPPULAKKAL,
AGED 34 YEARS, D/O. MOHAMED C. H, UPST, AUPS PARAPPUR,
PARAPPUR P.O, KOTTAKKAL, MALAPPURAM - 676503.
- 8 ISMAYIL K.P.,
AGED 38 YEARS, S/O. MOHAMED K.P., UPST, AUMPS PARAKKAL

- KANMANAM, THEKKUMURI P.O MALAPPURAM-676551
- 9 NOUFIYA K.,
AGED 31 YEARS, D/O. MUHAMMADALI K LPST, AMLPS
TRIKKULAM, CHEMMAD, TIRURANGADI P.O, MALAPPURAM-670306
- 10 PRAJILA P.,
AGED 31 YEARS, W/O. SUDHEESH P P HST BIOLOGY,
PARASSINIKADAVU HSS PARASSINIKADAVU P.O, KANNUR -
670563.
- 11 SRUTHI S.,
AGED 30 YEARS, D/O. SUBRAMANIAN UPST, KVMMUPS
VADAVANNUR, VADAVANNUR P.O, PALAKKAD - 678504
- 12 ANOOP.C.,
S/O. RAVEENDRAN.C FTM, AZHIKODE HSS VANKULATHVAYAL,
AZHIKODE, KANNUR - 670009.
- 13 MIDHUN T.V.,
AGED 26 YEAR, S/O. MURALEEDHARAN TV HST (DRAWING),
PARASSINIKADAVU HSS, PARASSINIKADAVU (P.O), KANNUR -
670563
- 14 DILSHA K.P.,
AGED 30 YEARS, D/O. RAVINDRAN K HST MATHEMATICS,
PARASSINIKADAVU HSS, PARASSINIKADAVU P.O, KANNUR -
670563
- 15 HARIKRISHNAN P.V.,
AGED 28 YEARS, S/O. RAJAGOPALAN K.P LPST, PARAMBATH
BHAGAVATHI KSHETRAM LP SCHOOL KUNIYAN, KARIVELLUR P.O,
KANNUR DISTRICT -670521
- 16 SUBIN M.,
AGED 31 YEARS, S/O. CHANDRAN MATTAPPADAN HST
MATHEMATICS, VH MHSS MORAYUR. MORAYUR P.O, MALAPPURAM -
673642.
- 17 MOHAMMED HANEEFA C.T.,
AGED 26 YEARS, S/O. MUHAMMED C T UPST, VHMHSS MORAYUR,
MORAYUR P.O, MALAPPURAM - 673642
- 18 MOHAMED NUSHAN K.,
AGED 25 YEAR'S, S/O. ABDUL MAJEED K JUNIOR LANGUAGE
TEACHER FULL TIME IN ARABIC TTKMA LPS, THEKKEKULAMBA,
PARAPPUR P.O, KOTTAKKAL, MALAPPURAM - 676503
- 19 ZAINUL ABID M.,
AGED 28 YEARS, S/O. ABDU RAHMAN KOYA THANGAL M P, UPST
ARABIC, VP AUPS VENDALLOOR P.O, MALAPPURAM - 679572.
- 20 YAKKOUB P. ,

- AGED 29 YEARS, S/O ABOO P JUNIOR ARABIC TEACHER
UMMATHUR MLP SCHOOL, PARAKKADAVU P.O, KOZHIKODE -
673509.
- 21 MANOJ K. V.,
UPST NERUVAMBRAM UP SCHOOL PAYANGADI, KANNUR - 670303.
- 22 RUKSANA THASNI T.,
AGED 22 YEARS, D/O. KUNHABDULLA LPSA (ARABIC), AZHIYOOR
EAST UPS, AZHIYOOR (PO), KOZHIKODE- 673309.
- 23 MUHAMMED RAFEEK R.,
S/O. M RAHIM LPST, MSM LPS, KAYAMKULAM PO, ALAPPUZHA -
690502.
- 24 SAFEERA KTK,
LPST, VEVAM L.P SCHOOL, PARAKKADAVU P,O NADAPURAM,
KOZHIKODE - 673509
- 25 SHERIN R.V,
D/O. MOHAMMED ALI LPST, SALP SCHOOL, MANATHALA BABY
ROAD CHAVAKKAD P.O, THRISSUR, 680506.
- 26 MUHAMED AJMAL. E.M.,
S/O. E. K MOOSA JUNIOR ARABIC TEACHER S.A.L.P SCHOOL
MANATHALA BABY ROAD, CHAVAKKAD, CHAVAKKAD P.O, THRISSUR
- 680506
- 27 NIKHITHA CHANDRAN,
AGED 33 YEARS, D/O. CHANDRAN K K LPST, MITAVILODE LP
SCHOOL KAVINMOOLA, MAMBA P.O, KANNUR - 670611.
- 28 ADITHYA. P. K,
AGED 25 YEARS, D/O. P. K. PURUSHOTHAMAN LPST,
MITAVILODE LP SCHOOL KAVINMOOLA, MAMBA P.O KANNUR -
670611
- 29 ANJALI S NARAYANAN,
AGED 25 YEARS, W/O. KIRANLAL. K UPST, AUPS MANIPURAM,
MANIPURAM P.O, KODUVALLY, KOZHIKODE: 673572.
- 30 SOORAJ M.,
AGED 28 YEARS, S/O. VALSAN P UPST, KOLAVALLOOR UPS,
THUVAKKUNNU POKANNUR, KANNUR - 670693.
- 31 ANUSREE RAJEEVAN,
AGED 24 YEARS, D/O. RAJEEVAN.P LPST, KADAMBOOR SOUTH
L.P SCHOOL, KADAMBOOR, P.O EDAKKAD, KANNUR - 670663
- 32 JASNA C.C.,
AGED 21 YEARS, D/O.SREENIVASAN K, LPST, MULLAKKODI
MOPILA A.LP.SCHOOL, MULLAKKODI P.O, KANNUR - 670602
- 33 AMAL DEV P P,

- AGED 28 YEARS, S/O. JAYADEVAN P P LPST, BAVODE EAST UPS, BAVODE, BAVODE P.O, KANNUR - 670622
- 34 MEGHA P.M.,
AGED 38 YEARS, W/O. SHIJITH T UPST, KOTT AMUP SCHOOL, TIRUR, MALAPPURAM-676101
- 35 DAISY M.,
AGED 29 YEARS, W/O. SANDEEP. T UPST, KOTT AMUP SCHOOL, TIRUR, MALAPPURAM-676101.
- 36 ATHUL V.C.,
AGED 25 YEARS, S/O. VINODAN M K LPST, THATTOLIKKARA. U. P SCHOOL, THATTOLIKKARA CHOMBALA P.O, VATAKARA (VIA) KOZHIKODE DISTRICT - 673308.
- 37 SRUTHI K.P.,
AGED 30 YEARS, D/O. RAJAN P, UPST, AZHIKODE SOUT UP SCHOOL, POOTHAPPARA, KANNUR - 670009
- 38 KUBERAN BHATTATHIRIPPAD N.A.,
AGED 24 YEARS, S/O.RAMAN BHATTATHIRIPPAD, OFFICE ATTENDANT, AUPS PULASSERIKKARA, MARUTHUR P.O., PATTAMBI, PALAKKAD - 679 306.

BY ADVS.
K.B.GANGESH
SMITHA CHATHANARAMBATH
ATHIRA A.MENON
AMAL S KUMAR

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 3 & ADDITIONAL
RESPONDENTS 4 TO 109 IMPLEADED IN THE WRIT PETITION:

- 1 K.J.VARGHESE,
S/O.K.L.JOSEPH, PRESIDENT-KERALA FEDERATION OF THE BLIND, VANCHIYOOR P.O., THIRUVANANTHAPURAM, PIN - 695635.
- 2 THE STATE OF KERALA,
REPRESENTED BY SECRETARY TO GENERAL EDUCATION, SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695 014.
- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT., SECRETARIAT, THIRUVANANTHAPURAM-695601.

- 5 P.S.SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-678687.
- 6 RAVEENDRAN M.K.
S/O. APPU MAOR K.P., MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O., ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE
DISTRICT.
- 8 SHAMEENA P.,
D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEENDRAN T.K.,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE-
673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507.
- 12 P.SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP
SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL-673507.
- 13 P.P.ARUVA,
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL,
BUDYANABBYR P.O., KAKKATTIL, KOZHIKODE-673507.
- 14 KALLIANI C.,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL,
KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-
673507.
- 15 V.K.SAROJINI AMMA,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.
- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-

- 673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-
673507.
- 18 AYISHA BEEVI P.,
W/O. ABDUL KADER, MANAGER, ALPS, PERUNTHODIPADAM,
PULLMKUNNU P.O., MALAPPURAM-673634.
- 19 SAIDALAVI M.M.,
S/O. UHAMMED KUTTY, MANAGER, KALLAMADAM AMLP
SHCOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.,
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH,
KANNUR DISTRICT-670741.
- 22 DEVI AMMA E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY VIA,
KANNUR DISTRICT-670673.
- 23 T.V.THANKAMANI,
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA C.P.,
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O., KANNUR DISTRICT-670301,
MADAYI VIA.
- 25 SIDDIQ P.,
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA NORTH,
KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.,
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.
- 27 A.K.DINESH KUMAR
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI,

- S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM AUP SCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA,
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP SCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP SCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM UP SCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.N.SHIBU,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP SCHOOL, PERUMTHODI, NEDUMPOYIL P.O., IRITTY, KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST LP SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR-670611.
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA VILASAM ALP SCHOOL, KERAL PERAVPPR P.O., MATTANNUR, KANNUR-670702.
- 35 M.RAMACHANDRAN,
S/O. KUHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED LP SCHOOL, THILLANKERI, ULIYIL P.O., KANNUR.
- 36 MOHANAN R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL, KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O. ANANADAKURUP, MANAGER, KEECHERY LP SCHOOL, KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP SCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL, THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O. NARAYANAN P., MANAGER, NIDUVALOOR AUP SCHOOL, NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K.ABDURAHIMAN HAJI,

- S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K.MEENAKSHI,
W/O. K.P. VIJAYAN, MANGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARYS CHOOOL,
IRUTHENPATHY-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-
678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD-678687.
- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR-THIRUVALAYANNUR-680001.
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT-678702.

- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI-689676.
- 56 K.K. SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCODE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT-680582.
- 59 P.H.ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O.,
PIN-678543. (ADDITIONAL R4 TO R60 ARE IMPLEADED
AS PER ORDER DATED 13/12/2021 IN IA 1/2021 IN WPC
19808/2021)
- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURISSI, OTTAPALAM, PALAKKAD-679101.
- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, KANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KUMBURAM, PERUNTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P.,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 66 V.M.ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.
- 67 C.GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-678633.

- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 69 P.K.BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.
AMBALAVATTAM, PIN-679522.
- 70 V.VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.
- 72 ABHIJITH C.S.,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679506.
- 75 ORASAD K.,
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-
679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N. HARISANAKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD-679506.
- 78 M.SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD-
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR-678583.
- 79 V.DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-678513.

- 80 GINESH P.B. ,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY ,
MANAGER, AUP SCHOOL, ARUMANAM KURISSI ,
CHERPLASSERY, PALAKKAD-679504.
- 82 JAYASRI P. ,
ALP SCHOOL POTHU, CHERPLASSERY, PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN,
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,
VELLAMUNDA, WAYANAD, PIN-670 731
- 84 V.V.JINARJAN,
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591
- 85 P.T.GEETHA,
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591
- 86 KUMHIRAMAN,
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD, PIN: 673 595
- 87 K.P. DEVAKI AMMA,
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,
WAYANAD, PIN: 670731.
- 88 C.K.ANANDARAM,
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM P.O,
WAYANAD, PIN: 670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA) , KOLLAM DISTRICT-691 510.
- 90 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT- 691 510.
- 91 USHA DEVI,
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR P.O,
KOZHIKODE- 673 585.
- 92 SOORAJ M. ,
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM P.O,
KOZHIKODE- 673 572
- 93 RUGMINI P.K. ,

- MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O,
KOZHIKODE- 673 019
- 94 KARUNAKARAKURUP,
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE- 673 542.
- 95 GOPALAKRISHNAN C.,
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O, VADAKARA, KOZHIKODE- 673 104.
- 96 DEEPESH M.,
MANAGER, VENGARI U P SCHOOL, VENGARI P.O,
VADAKARA, KOZHIKODE- 673 572.
- 97 AJIN M. SASI,
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE- 673 631.
- 98 SUSHEELA M.V.,
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O,
KOZHIKODE- 673 004.
- 99 K.P.SIVANANDAN,
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673 571.
- 100 P.NARAYANAN,
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O,
EDACHERI, KOZHIKODE- 673 502.
- 101 T.HARIDASAN,
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O,
KOZHIKODE PIN: 673 601.
- 102 S.SABIRA,
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O,
KOZHIKODE, PIN- 673 104.
- 103 T.K.SURESH,
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE: 673 024.
- 104 HELNA V.R.,
W/O NIDHEESH.K.ELIAS PRESENTLY WORKING AS JUNIOR
LANGUAGE TEACHER(HINDI) AT AUPS MANNANNUR P.O,
OTTAPALAM, PALAKKAD AND RESIDING AT KUNNATHUSSERY
PUTHENPURAYIL HOUSE, PULAKODE.P.O, CHELAKKARA-
680506.
- 105 SREEJITH C., AGED 35 YEARS,
S/O. LATE CHANDRAN, HSST JUNIOR(COMMERCE), MVHSS,
ARUMANOOR, POOVAR P.O, THIRUVANANTHAPURAM-6905525

- RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT-695527.
- 106 NOBLE MATHEW,
AGED 40 YEARS, S/O. MATHEW, HST (SOCIAL SCIENCE),
ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT,
RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY P.O,
MANVETOM, KOTTAYAM DISTRICT, PIN - 686 611.
- 107 JAINS C. KURIAN,
HST (SOCIAL SCIENCE) ST. SEBASTIAN'S HSS, KADANAD,
KOTTAYAM DISTRICT, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI DISTRICT, PIN-685 532
- 108 ANJU THOMAS,
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI DISTRICT, PIN - 685 587
- 109 MANJU JOSEPH,
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU P.O, PALA, KOTTAYAM DISTRICT, PIN-
686651
- 110 GLANIS BABY,
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEKKADAMPU P.O, KADATHY, ERNAKULAM
DISTRICT - 682316.
- BY ADVS.
SIJI ANTONY
GEORGE ABRAHAM
P.K. NANDINI
JIJI THOMAS
T.R. JAGADEESH
K. MOHANAKANNAN
SHAMEENA SALAHUDEEN
T.B. HOOD SPL. GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1636 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/6TH RESPONDENT IN THE WPC:

THE MANAGER
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679328.
BY ADVS.
AUGUSTINE JOSEPH
K.S.ROCKEY
TONY AUGUSTINE
GEORGE RENOY

RESPONDENTS/PETITIONER & RESPONDENTS IN THE WP (c):

- 1 JASEELA P.
AGED 40 YEARS
W/O.ALI.K, KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH P.O, PANDIKKAD, MALAPPURAM-
676521.
- 2 STATE OF KERALA,
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
JAGATHY, THIRUVANANTHAPURAM-695014.
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM-
676505.
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676505.

- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679328.
- 7 THE MANAGER,
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM-673638.
- 8 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM-676505.
- 9 THE MANAGER,
I.O.H.S.S. EDAVANNA, MALAPPURAM DISTRICT-676 541
- 10 DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328
- BY ADVS.
JAYASREE
V.A.MUHAMMED
MUHAMMED SHAFI
T.B.HOOD SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1644 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 19808/2021

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 HASEEB O.P.,
AGED 26 YEARS
S/O. MAHAMOOD LPST, UMMATHUR MLPS, PARAKKADAV
P.O, KOZHIKODE - 670675.
- 2 VIDYA.M,
W/O ARUN.K.P JUNIOR LANGUAGE TEACHER (SANSKRIT)
AZHIKODE SOUTH UP SCHOOL, AZHIKODE, KANNUR -
670009.
- 3 SUDHEESH.P.P ,
S/O A.CHANDRAN, UPST, ERUVATTY UP SCHOOL,
KOTTAYAM POIL(PO), KANNUR - 670691.
- 4 ATHULYA P,
D/O. RAMESHAN P UPST, ERUVATTY UPS KOTTAYAM POIL
P.O, KANNUR -670691.
- 5 SREESHA RAVI K,
D/O RAVI K UPST, IVERKULAM GPI-JPS MUNDALUR PO,
KANNUR-670622.
- 6 HARSHITHA S,
AGED 25 YEARS
W/O. PURUSHOTHAMAN M, LPST SRI. GOPALA KRISHNA ,
HIGH SCHOOL, KUDLU, RAMDAS NAGAR P.O, KASARAGOD
671 124.
- 7 SUBINA RAJ S B,
AGED 37 YEARS
D/O BABURAJAN LPST, CHORODE LP SCHOOL CHORODE EAST
PO KOZHIKIODE-6731069.

- 8 DIVYA SHREE D,
AGED 30 YEARS
W/O. MANESH UPST, SGKH SCHOOL KUDLU, RAMDAS NAGAR
PO KASARGODE-671124.
- 9 UNAIS T Y,
AGED 24 YEARS
S/O. YOONUS T A JUNIOR LANGUAGE TEACHER (ARABIC),
MMLPS, PANAYAPPILLY PO ERNAKULAM-682002.
- 10 FOUSIYA.A.S
W/O NAJEEB LPST, ALPS KOTTARASSERY, THEKKEPOTTA,
PUTHUCODE PO, PALAKKAD- 678687.
- 11 SURAJA K,
AGED 36 YEARS
W/O. DEEPESH P LPST, AUPS MANIPURAM, MANIPURAM PO
KOZHIKODE-673572.
- 12 MANJU C M,
AGED 30 YEARS
W/O. ARUN KK LPST, TAJBS PARALI, PARALI PO,
PALAKKAD- 678612.
- 13 ABHINAV P ANAND,
AGED 21 YEARS
S/O. PREMANANDAN N V LPST, CHELERI AL-JPS CHELERI
PO, KANNUR-670604.
- 14 REMYA NARAYANAN,
AGED 36 YEARS
D/O. NARAYANAN T UPST, MANANTHERI
UPS, MANANTHERI PO, KANNUR- 670643.
- 15 PRATHYUSHA V NAIR,
D/O. VASUDEVAN M.C LPST, AUPS MANIPURAM,
MANIPURAM PO, KODUVALLY, KOZHIKODE-673572.
- 16 PRABEESH N,
AGED 41 YEARS
S/O. BALAKRISHNAN UPST, PMSAPTHSS, KAKKOVE,
VAZHAYOOR PO MALAPPURAM-673633.
- 17 SAFVANA P,
AGED 26 YEARS
D/O. ABOOBACKER HST MALAYALAM IUHSS PARAPPUR,
PARAPPUR PO MALAPPURAM-676503.
- 18 NOUFAL K M,
AGED 37 YEARS
S/O. MUHAMMED HANEEFA, JUNIOR LANGUAGE TEACHER
(ARABIC), ST. THOMAS UPS MULLANKOLLY PO, WAYANAD-

- 673579.
- 19 ANWAR SALIM M P,
S/O. ABDUL KHADER JUNIOR LANGUAGE TEACHER
(ARABIC), AL-JPS MANIPURAM, MANIPURAM PO,
KOZHIKODE- 673572.
- 20 RAHIM K,
AGED 41 YEARS
S/O. MUHAMMMED, HST URDU HIGH SCHOOL
KATAMPAZHIPURAM PALAKKAD 678633.
- 21 MISHAL GONSALVES,
AGED 28 YEARS
S/O. SIPSON GEORGE HST NATURAL SCIENCE, i»¿STHSS
KOLAYAD, KOLAYAD P.O KANNUR- 670650.
- 22 NAMITHA K K,
D/O. NARAYANAN K K, HST MALAYALAM, ST CORNELIUS
HSS KOLAYAD, KOLAYAD PO KANNUR- 670650.
- 23 DIVYA K V,
AGED 31 YEARS
D/O. K.V BALAKRISHNAN LPST, KAMEL ALPS, ANNUR
P.O, KANNUR- 670307.
- 24 SHAMSA T,
AGED 33 YEARS
D/O. ABDUL JABBAR T UPST, AMUPS PARAKKAL,
KANMANAM THEKKUMURI P.O, MALAPPURAM - 676551.
- 25 SHABNA P.
AGED 32 YEARS
D/O. MUSTHAFA P LPST, AMI-JPS PARAKKAL, KANMANAM
THEKKUMURI P.O, MALAPPURAM - 676551.
- 26 DEEPA P,
AGED 37 YEARS
D/O. NARAYANAN NAIR HST MATHS, AR NH S S
CHENDAPPURAYA, ABDURAHIMAN NAGAR PO MALAPPURAM-
676305.
- 27 AMEEN IHSAN K C,
AGED 22 YEARS
S/O. ABDUL LATHEEF K.C JUNIOR LANGUAGE TEACHER
(ARABIC), MADRASATHUL MANAR LP SCHOOL, CHALIYAM
P.O, KOZHIKODE- 673301.
- 28 RASHA MARIYAM A.T.,
AGED 27 YEARS
D/O KAMARUDHEEN, LPST, MADRASATHUL MANAR L P
SCHOOL, CHALIYAM PO KOZHIKODE- 673301.

- 29 MANSOOR THAYYIL,
AGED 36 YEARS
S/O.KUNHIMOIDEEN, UPST, AMUPS KANMANAM, KANMANAM
PO KALPAKANCHERY, MALAPPURAM-676551.
- 30 ABDUL GAFOOR K U,
AGED 35 YEARS
S/O. YOUSUF, HST URUDU, ST JOSEPH'S HSS
MATHILAKAM, MATHILAKAM PO THRISSUR-680685.
- 31 SREEBHA P.
AGED 36 YEARS
W/O V M BIBIL, GEETHANJALI HOUSE UPST, AUPS
AZHINHILAM, AZHINHILAM P.O, MALAPPURAM-673632.
- 32 ASHITHA ANAND,
D/O. ANAND KUMAR K LPST, PATHIRIYAD WEST LP
SCHOOL PATHIRIYAD P.O, KUZIYIL PEEDIKA, KANNUR -
670741.
- 33 SHYNI K,
AGED 43 YEARS
D/O. KANNAN, NHATTOTHIN UPST, AR NAGAR HSS
CHENDAPPURAYA, ABDURAHIMAN NAGAR P.O, MALAPPURAM
-676305.
- 34 JINISHA K.K,
AGED 37 YEARS
D/O. UNNIKRISHNAN K UPST, AR NAGAR HSS
CHENDAPPURAYA, ABDURAHIMAN NAGAR P.O, MALAPPURAM
676 305.
- 35 DIVYA P R,
AGED 39 YEARS
D/O. PADMANABHA PILLAI MATHS, AR NAGAR HSS
CHENDAPPURAYA, ABDURAHIMAN NAGAR P.O, MALAPPURAM
-676305.
- 36 FUAD V,
AGED 28 YEARS
S/O. UMMAR V JUNIOR LANGUAGE TEACHER (ARABIC),
AUPS PARAPPUR PARAPPUR P.O KOTTAKKAL - 676503.
- 37 AVINASH K,
AGED 34 YEARS
S/O. K. KRISHNAN NAIR, UPST, AUPS, MANIPURAM,
MANIPURAM PO KOZHIKODE-673572.
- 38 HRIDYA RAJAN,
AGED 32 YEARS
W/O. UMESH P, UPST, AZHIKODE SOUTH UPS,

- POOTHAPPANAM, AZHIKODE PO, KANNUR- 670009.
- 39 DEEPA C,
AGED 41 YEARS
D/O. BALAKRISHNAN C UPST, AZHIKODE SOUTH UPS,
POOTHAPPANAM, AZHIKODE PO, KANNUR- 670009.
- 40 VINSHI V,
AGED 40 YEARS
D/O. VIJAYAN V,, HST- MALAYALAM, IUHSS PARAPPUR,
PARAPPUR PO MALAPPURAM-676503.
- 41 DIVYAA V,
AGED 37 YEARS
D/O. P.K BHASKARAN NAMBIAR UPST, AZHIKODE HSS,
VANKULATH VAYAL, AZHIKODE SOUTH P.O, KANNUR -
670009.
- 42 SREELEKHA T. V,
AGED 42 YEARS
W/O. SASIKUMAR, JUNIOR LANGUAGE TEACHER (HINDI)
AMUPS, KUTTITHARAMMAL, IRINGALLUR P.O, MALAPPURAM
- 676304.
- 43 MUHAMMAD ALI A K,
AGED 21 YEARS
S/O. ABDUL BASHEER P, LPST, KALLACHIMMAL MLPS,
KALLACHI P.O, KOZHIKODE- 673506.
- 44 ABHILASH R,
AGED 28 YEARS
S/O. RAGHAVAN T K, LPST, CHENGINIPPADY UP SCHOOL
KANNUR PO, KANNUR - 670002.
- 45 ATHIRA K,
AGED 23 YEARS
D/O. LEENA P,, LPST, AZHINHILAM AL-JP SCHOOL,
AZHINHILAM P.O MALAPPURAM-673632.
- 46 IRSHADALI. K.C,
AGED 33 YEARS
S/O. HASSAN KUTTY, UPST, VHMHSS MORAYUR, MORAYUR
P.O, MALAPPURAM-673642.
- 47 AFSAL E.S,
AGED 32 YEARS
S/O. SADIQUE, HST URUDU, PART TIME CMMHSS
THALAKKULATHUR THALAKKULATHUR P.O, KOZHIKODE-
673317.
- 48 VISHNUPRIYA P S,
AGED 25 YEARS

- D/O. PAVITHRAN K, LPST, ALP SCHOOL PALLIPPURAM,
THAMARASSERY, THACHAMPOYIL P.O, KOZHIKODE-673573.
- 49 VIDYA C,
AGED 34 YEARS
D/O. CHANDRA SEKHARA KURUP, LPST, AMI-JPS
VETATHUR, VETATHUR PO MALAPPURAM-679326.
- 50 LINTA P,
AGED 29 YEARS
D/O. ASOKAN P, UPST, KOLAVALLOOR UP SCHOOL
THUVAKKUNNU (PO), KUNNOTHUPARAMBA, KANNUR 670693.
- 51 AMALDEV P P,
AGED 24 YEARS
S/O. ACHUTHAN P P. JUNIOR LANGUAGE TEACHER
(HINDI), KOLAVALLOOR UPS, THUVAKKUNNU P.O, KANNUR
- 670693.
- 52 MINUDAS M.N,
AGED 33 YEARS
D/O. E.N MADHAVADAS, UPST, KOLVALLOOR U.P SCHOOL
THUVAKKUNNU (PO) KUNNOTHUPARAMBA, KANNUR- 670693.
- 53 ANU KRISHNA.C,
AGED 28 YEARS
D/O. CHANDRAN.C.H UPST, KOLAVALLOOR UP SCHOOL
THUVAKKUNNU (PO) KUNNOTHUPARAMBA, KANNUR -
670693.
- 54 SHERJEL M A,
AGED 36 YEARS
S/O. M ABOOBACKER,, UPST, FAROOK HIGHER SECONDARY
SCHOOL. FAROOK COLLEGE PO KOZHIKODE-673632.
- 55 SHAMSHER P.V,
AGED 41 YEARS
S/O. ABDURAHMAN, HST MALAYALAM, EMJAY VHSS,
VILLIAPPALLY PO KOZHIKODE- 673542.
- 56 AKHILJITH M P,
AGED 22 YEARS
S/O. MUKUNDAN M P, LPST, MUTHALATH ALPS,
VATTOLIPPARAMB, MANASSERY P.O, KOZHIKODE- 673602.
- 57 MUHAMMED HARI S A,
AGED 25 YEARS
S/O. AKBAR JUNIOR LANGUAGE TEACHER (ARABIC),
PKMHMUP SCHOOL, VATTEKAD P.O, THRISSUR- 678506.
- 58 RASHIDA N N,
AGED 26 YEARS

- D/O. ABDUL RAZAK N N UPST, AL-JPS PARAPPUR,
PARAPPUR P.O, MALAPPURAM-676503.
- 59 THEZNEEM P.M,
AGED 34 YEARS
S/O. MUHAMMED ISMAYIL, LPST, POONATH NELLISSERY
AUPS, POONATH PO KOZHIKODE-673614.
- 60 ASMA C P,
AGED 23 YEARS
D/O. MUHAMMED C.P, UPST, AUPS PARAPPUR, PARAPPUR
PO, MALAPPURAM- 676503.
- 61 AFSEERAP,
D/O. ASHRAF PANGAT, JUNIOR LANGUAGE TEACHER
(HINDI), AUPS PARAPPUR, PARAPPUR PO MALAPPURAM-
676503.
- 62 NEETHU T T,
AGED 30 YEARS
D/O. CHANDRAN UPST, KOLAVALLOOR U P SCHOOL
THUVAKKUNNU PO, KANNUR - 670693.
- 63 RINCY. K,
AGED 30 YEARS
D/O. PAVANAN. UPST, KOLAVALLOOR UP SCHOOL,
THOOVAKKUNNU PO, KANNUR 670693.
- 64 DIVYA K,
AGED 36 YEARS
UPST, CHENGINIPPADI UP SCHOOL, KANNUR- 670002.
- 65 REMISHA N P,
AGED 33 YEARS
W/O. SUBEESH K P, JUNIOR LANGUAGE TEACHER
(HINDI), VALLIAYI UPS VALLIAYI, MUTHIYANGA P.O,
KANNUR- 670691.
- 66 FATHIMATH SHASIYA.K,
AGED 28 YEARS
D/O. KUNHIMOOSA, UPST, KOLAVALLOOR U P SCHOOL
THUVAKKUNNU (PO), KANNUR - 670693.
- 67 VIGNESWAR P S,
AGED 31 YEARS
S/O. PAVITHRAN V K, LPST, PANOOR UP SCHOOL,
PANOOR P.O, KANNUR- 670692.
- 68 DARSANA R P,
AGED 40 YEARS
D/O. POKKER P.K HST - MALAYALAM FAROOK HIGHER
SECONDARY SCHOOL, FAROOK COLLEGE P.O, KOZHIKODE-

- 673632.
- 69 RUBEENA K M,
AGED 35 YEARS
D/O. BEERANKUTTY K M, UPST, POONATH NELLISSERI
AUPS, POONATH P.O, KOZHIKODE- 673614.
- 70 MUHAMMED KABEER P K,
AGED 70 YEARS
S/O. CHEKKUNHI, UPST, FMHSS KOOMBARA, KOOMBARA P.
O, KOZHIKODE-673604.
- 71 SHAMNA P,
AGED 31 YEARS
D/O. MAMMED P, UPST, FMHSS KOOMBARA, KOOMBARA
P,O, KOZHIKODE- 673604.
- 72 AKSHAYA.R
AGED 24 YEARS
D/O. V.K RAJAN JUNIOR LANGUAGE TEACHER (HINDI) ,
KOLAVALLOOR UP SCHOOL THUVAKKUNNU (PO) ,
KUNNOTHUPARAMBA, KANNUR 670693.
- 73 JASEERA K P. ,
AGED 37 YEARS
D/O. SAIDALAVI K P, HST HINDI, ARNHSS
CHENDAPPURAYA ABDURAHIMAN NAGAR P.O, MALAPPURAM
-676305.
- 74 JAZA NOWRIN,
AGED 25 YEARS
UPST, FARPOOK HIGHER SECONDARY SCHOOL, FAROOK
COLLGE P.O, KOZHIKODE- 673632.
- 75 SOUDA EDAKKANDAN,
AGED 36 YEARS
D/O. HUSSAIN E.K, UPST, AR NAGAR HSS
CHENDAPPURAYA, AR NAGAR P.O, MALAPPURAM-676305.
- 76 NIDHIN N K,
S/O. PADMANABHAN N K,, LPST, EAST KADIRUR UP
SCHOOL, EAST KADIRUR P.O, KANNUR- 670642.
- 77 NASREENA P.P,
D/O. ABDUL RADER, HST PHYSICAL SCIENCE NAM HIGH
SCHOOL, PERINGATHUR P.O KANNUR - 670675.
- 78 SHAMEENA.A,
AGED 34 YEARS
HST SOCIAL SCIENCE,, NAM HSS PERINGATHUR P.O
KANNUR - 670675.
- 79 AMAL RAJ K,

- AGED 27 YEARS
S/O. M P RAJAN, LPST, KOONHANCODE UP SCHOOL,
MAMBA P.O, KANNUR- 670611.
- 80 SHABNA V,
AGED 30 YEARS
D/O. SURESHAN, LPST, KOONHANCODE UP SCHOOL, MAMBA
P.O, KANNUR- 670611.
- 81 SHUBHA V,
AGED 32 YEARS
D/O. BHASKARAN, LPST, KOONHANCODE UP SCHOOL,
MAMBA P.O, KANNUR- 670611.
- 82 MEENU M S,
AGED 36 YEARS
D/O. MOHANAN PILLAI G,, UPST, ARN HSS
CHENDAPPURAYA, ABDURAHIMAN NAGAR P.O, MALAPPURAM
-676305.
- 83 ANEES K,
AGED 28 YEARS
S/O. MUHAMMED M.K, JUNIOR LANGUAGE TEACHER
(ARABIC), PATHIRIYAD WEST LP SCHOOL PATHIRIYAD
P.O, KANNUR 670741.
- 84 MUHAMMAD FASIL K C
AGED 26 YEARS
S/O. EBRAHIM, LPST, KATAMERI MUP SCHOOL KATAMERI
POST KOZHIKODE - 673542.
- 85 HASEERA CHEROOMPRATH ,
D/O. KUNHABDULLA LPST, KATAMERI MUP SCHOOL
KATAMERI POST, KOZHIKODE - 673542.
- 86 FARHANA P,
AGED 22 YEARS
D/O. AMMAD, LPST, KATAMERI MUP SCHOOL KATAMERI
POST KOZHIKODE -673542.
- 87 SONY THOMAS,
AGED 34 YEARS
S/O. THOMAS THOMAS, HST-MATHS, ST. CORNELIUS HSS,
KOLAYAD P.O, KANNUR-670650.
- 88 SANDHYA K G,
AGED 34 YEARS
W/O. ANTONY SHAJU, HST MATHS, ST. CORNELIUS HSS
KOLAYAD P.O, KANNUR - 670650.
- 89 THUSHARA.T.P.,
AGED 42 YEARS

- W/O. AJAYAKUMAR .T.K, LPST, S.P SABHA
L.P.S.,EDAVANAKAD PO, ERNAKULAM-682502.
- 90 ATHUL RAJ,
AGED 24 YEARS
S/O. RAJAN C.R., LPST, ST. MARY'S H.S.S.
THALACODE, THALACODE P.O., MULANTHURUTHY (VIA),
ERNAKULAM - 682314.
- 91 NASITHA C,
AGED 30 YEARS
D/O. NOOR MOHAMMED. C, HST- URUDU, TMVHSS
PERUMPILAVU KADAVALLUR P. O, PERUMPILAVU,
THRISSUR 680543
- 92 SESH C SELVIN,
AGED 28 YEARS
D/O. SELVIN C C, UPST, TMVHSS PERUMPILAVU
KADAVALLUR P.O, THRISSUR -680543.
- 93 TEENAANTONY,
D/O. C E ANTONY, LPST, HIBHS VARAPUZHA LANDING P.
O, VARAPUZHA, EDAMPAADAM, ERNAKULAM -683517.
- 94 JEBU JOSEPH.
AGED 31 YEARS
S/O. E. J JOSEPH, HST (SOCIAL SCIENCE) MSHSS
RANNI P O RANNI, PATHANAMTHITTA-689672.
- 95 MUHAMMAD ASHIM P M,
AGED 30 YEARS
S/O. ASHRAF, UPST, CHETTIATH UP SCHOOL,
PUDUPPANAM P.O,KOZHICODE - 673105.
- 96 GOKUL P.G
AGED 27 YEARS
S/O. PRABHAKARAN M, LPST, CHETTIATH UP SCHOOL
PUDUPPANAM PO, KOZHICODE -673105.
- 97 SARATH V P,
AGED 30 YEARS
S/O. RAJAN V P UPST, CHETTIATH U P SCHOOL
PUTHUPPANAM POST, VATAKARA KOZHICODE - 673105.
- 98 SRUTHI K,
AGED 36 YEARS
D/O. N KUTTYKRISHNAN HST MATHEMATICS VP ORIENTAL
HIGH SCHOOL, CHOKLI, CHOKLI P.O,KANNUR- 670672.
- 99 ANAND M,
AGED 25 YEARS
S/O. G S MONY LPST, JAWAHAR LPS, KURAKKODU,

KOLLAYIL P.O CHITHARA, KOLLAM-691559.
BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 3 AND ADDITIONAL
RESPONDENTS 4 TO 109 IMPLEADED IN THE WRIT PETITION:

- 1 K.J.VARGHESE.,
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VACHIYOOR P.O, THIRUVANANTHAPURAM,
PIN - 695635.
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014.
- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM - 695601.
- 5 P.S.SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-678687.
- 6 RAVEENDRAN.M.K. ,
S/O. APPU MAOR K.P., MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O., ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA,
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE
DISTRICT.
- 8 SHAMEENA P. ,
D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEENDRAN T.K. ,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE-
673613.
- 11 P.RAVEENDRAN,

- S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP SCHOOL, PATHRIPPATTA, KAKKATTIL, KOZHIKODE-673507.
- 12 P.SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL-673507.
- 13 P.P.ARUVA,
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL, BUDYNABBYR P.O., KAKKATTIL, KOZHIKODE-673507.
- 14 KALLIANI C.,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL, KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-673507.
- 15 V.K. SAROJINI AMMA,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL, CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.70595.
- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-673507.
- 18 AYISHA BEEVI P.,
W/O. ABDUL KADER, MANAGER, AMLPS, PERUNTHODIPADAM, PULLMKUNNU P.O., MALAPPURAM-673634.
- 19 SAIDALAVI M.M.,
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP SCHOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.,
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL, KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL, PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH, KANNUR DISTRICT-670741.
- 22 DEVI AMMA E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY VIA,

KANNUR DISTRICT-670673.

- 23 T.V.THANKAMANI,
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA. C.P.,
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O., KANNUR DISTRICT-670301,
MADAYI VIA.
- 25 SIDDIQ P.,
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA NORTH,
KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.,
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.
- 27 A.K.DINESH KUMAR,
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA,
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.,
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP
SCHOOL, PERUMTHODI, NEDUMPOYIL P.O., IRITTY,
KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K. RAMAN NABBIAR, MANAGER, MAMBA EAST LP
SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR-670611.
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERAL PERAVPPR P.O.,

MATTANNUR, KANNUR-670702.

- 35 M.RAMACHANDRAN,
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED
LP SCHOOL, THILLANKERI, ULIIYIL P.O., KANNUR
670702.
- 36 MOHANAN R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP
SCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O. NARAYANAN P., MANAGER, NIDUVALOOR AUP
SCHOOL, NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K.ABDURAHIMAN HAJI,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K.MEENAKSHI,
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O., KANNUR-670631.

- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP
SCHOOL, PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARY SCHOOL,
IRUTHENPATHY-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-
678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD-678687.
- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR-THIRUVALAYANNUR-680001.
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI-689676.
- 56 K.A.SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCADE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT-680582.
- 59 P.H.ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O.,
PIN-678543.

- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD-679101.
- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P. ,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.
- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-678633.
- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 69 P.K. BHARATHI ,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O. ,
AMBALAVATTAM, PIN-679522.
- 70 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.
- 72 ABHIJITH C.S. ,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V. ,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI ,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679506.
- 75 ORASAD K. ,

- S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL, PALAKKODE, KOTHAKURUSI, OTTAPPALAM, PALAKKAD-679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP SCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL, KARALMANNA, CHERPLASSERY, MANNARKKAD-679506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL, KULIKKILIYAD, CHERPLASSERY, MANNARKKAD-KUTHIPPADATH HOUSE, KALAPPADAM, P.O. KUMARAMPUTHUR-678583.
- 79 V. DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL, JAYASREE, ATTASSERY P.O., ATTASSERY, CHERPLASSERY, PALAKKAD-678513.
- 80 GINESH P.B.,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL, KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY,
MANAGER, AUP SCHOOL, ARUMANAM KURISSI, CHERUPPLASSERY, PALAKKAD-679504.
- 82 JAYASRI P.,
ALP SCHOOL POTHY, CHERPLASSERY, PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD, VELLAMUNDA, WAYANAD, PIN-670 731.
- 84 V.V.JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD, PIN: 673 591.
- 85 P.T.GEETHA.,
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O, MANANTHAWADY, WAYANAD DIST., PIN: 670 731.
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN BATHERY, WAYANAD, PIN: 673 595.
- 87 K.P.DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,

- WAYANAD, PIN: 670731.
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM P.O,
WAYANAD, PIN: 670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA), KOLLAM DISTRICT-691 510.
- 90 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT-691 510.
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR
P.O, KOZHIKODE-673 585.
- 92 SOORAJ M
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM P.O,
KOZHIKODE-673 572.
- 93 RUGMINI.P.K
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O.
KOZHIKODE-673 019.
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE-673 542.
- 95 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O, VADAKARA, KOZHIKODE- 673 104.
- 96 DEEPESH.M
MANAGER, VENGARI UP SCHOOL, VENGARI P.O,
KOZHIKODE- 673 572.
- 97 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE-673 631.
- 98 SUSHEELA. M.V
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O, KOZHIKODE
-673 004.
- 99 K.P.SIVANANDAN
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673 571.
- 100 P. NARAYANAN
MANAGER, NARIKUNNU UP SCHOOL, EDACHERI P.O,

- EDACHERI, KOZHIKODE- 673 502.
- 101 T.HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O,
KOZHIKODE PIN: 673 601.
- 102 S.SABIRA
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O,
KOZHIKODE, PIN- 673 104.
- 103 T.K.SURESH
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE: 673 024.
- 104 HELNA V.R.
AGED 24 YEARS
W/O NIDHEESH.K.ELIAS PRESENTLY WORKING AS JUNIOR
LANGUAGE TEACHER(HINDI) AT AUPS MANNANNUR
P.O,OTTAPALAM, PALAKKAD AND RESIDING AT
KUNNATHUSSERY PUTHENPURAYIL HOUSE, PULAKODE.P.O,
CHELAKKARA-680506.
- 105 SREEJITH C. ,
AGED 35 YEARS
S/O. LATE CHANDRAN, HSST JUNIOR(COMMERCE) , MVHSS,
ARUMANOOR, POOVAR P.O, THIRUVANANTHAPURAM-690525
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT-695527.
- 106 NOBLE MATHEW
AGED 40 YEARS
S/O. MATHEW, HST (SOCIAL SCIENCE) , ST.SEBASTIAN'S
HSS, KADANAD, KOTTAYAM DISTRICT, RESIDING AT
POLACHIRAKUNNUMPURAM, MEMURY P.O, MANVETOM,
KOTTAYAM DISTRICT, PIN - 686 611.
- 107 JAINS C. KURIAN,
HST (SOCIAL SCIENCE) ST.SEBASTIAN'S HSS, KADANAD,
KOTTAYAM DISTRICT, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI DISTRICT, PIN 685 532
- 108 ANJU THOMAS,
UPST, ST.SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI DISTRICT, PIN - 685 587.
- 109 MANJU JOSEPH,
HST (MALAYALAM) , ST.MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU P.O, PALA, KOTTAYAM DISTRICT, PIN-
686651.

110 GLANIS BABY,
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEKKADAMPU P.O, KADATHY, ERNAKULAM
DISTRICT - 682316.

BY ADVS.
SIJI ANTONY
GEORGE ABRAHAM
P.K.NANDINI
JIJI THOMAS
T.R.JAGADEESH
K.MOHANAKANNAN
SHAMEENA SALAHUDEEN
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1667 OF 2022

AGAINST THE JUDGMENT DATED 31.08.2022 IN WP(C) 8090/2022 OF
HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN WP(C):

- 1 R. SANGEETHA,
AGED 38 YEARS
D/O. P. THULASEEDHARAN HSST (HISTORY), AVM HIGHER
SECONDARY SCHOOL., CHUNANGAD-P.O, OTTAPPALAM
(VIA), PALAKKAD DISTRICT-679 511.
- 2 C.K. KAVITHA.,
D/O. C.M. KRISHNAN HSST (MALAYALAM) APSMS HIGHER
SECONDARY SCHOOL, VARODE-P.O, OTTAPPALAM,
PALAKKAD DISTRICT- 679 102.
BY ADVS.
GEORGE ABRAHAM
JOBY D JOSEPH
JOSEPH GOPURAN
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONERS & RESPONDENTS:

- 1 HARIKRISHNAN.M.K.,
AGED 27 YEARS
S/O. VIJAYAKUMAR M.K., MANAKANDIYIL HOUSE,
VELLIPARMBA-P.O, KOZHIKODE DISTRICT-673 008.
- 2 KABBAB BEERAN T.K.
S/O. ABDURAHMAN, THAVARAM KUNNATHU HOUSE,
VENGALLOOR -P.O, MALAPPURAM DISTRICT-676 102.
- 3 FATHIMATH MUSFIRA. V.
D/O. UMMER,VAZHANGODAN HOUSE, KARIKKIDAMKUNNU-
P.O, PALAKKAD DISTRICT-678 601.

- 4 YASER YASEEN. P.
S/O. KUNHIMHAMMED, POOLAKUNNAN HOUSE,
THRIKKALANGODE-P.O, MALAPPURAM DISTRICT-676 123.
- 5 RAHIYANATH. E. ,
D/O. MOOSA, ELAYAD HOUSE, CHANDAKUNNU-P.O,
NILAMBUR, MALAPPURAM DISTRICT - 679 329.
- 6 THE STATE OF KERALA
REPRESENTED BY SECRETARY, GENERAL EDUCATION
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM-695
001.
- 7 DIRECTOR OF GENERAL EDUCATION ,
HIGHER SECONDARY EDUCATION, HOUSING BOARD
BUILDING, SANTHI NAGAR, THIRUVANANTHAPURAM-695
001.
- 8 REGIONAL DEPUTY DIRECTION,
THIRUVANANTHAPURAM, HIGHER SECONDARY EDUCATION,
UNIVERSITY OF KERALA SENATE HOUSE CAMPUS,
PALAYAM, THIRUVANANTHAPURAM-695 033.
- 9 REGIONAL DEPUTY DIRECTOR CHENGANNUR,
HIGHER SECONDARY EDUCATION, CHENGANNUR-689 121.
- 10 REGIONAL DEPUTY DIRECTOR,
KOTTAYAM, HIGHER SECONDARY EDUCATION, KOTTAYAM-
686 001.
- 11 REGIONAL DEPUTY DIRECTOR ERNAKULAM,
HIGHER SECONDARY EDUCATION, EDAPPALLY RAGHAVAN
PILLAI ROAD, DEVANKULANGARA, ERNAKULAM-682 024.
- 12 REGIONAL DEPUTY DIRECTOR MALAPPURAM,
HIGHER SECONDARY EDUCATION, MALAPPURAM-676 505.
- 13 REGIONAL DEPUTY DIRECTOR KOZHIKODE,
HIGHER SECONDARY EDUCATION, KOZHIKODE-673 001.
- 14 REGIONAL DEPUTY DIRECTOR KANNUR,
HIGHER SECONDARY EDUCATION, PAYYAMBALAM,
KANNUR-670 002.
- 15 STATE OF KERALA
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT. ,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 16 STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM 695 001.
BY ADV.
P.K.NANDINI

T.B.HOOD SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1668 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTY TO THE WRIT PETITION:

- 1 JYSHA O P.,
AGED 35 YEARS
D/O KRISHNAN K V, LPST, MUYIAM A U P SCHOOL,
THALIPARAMBA, KANNUR DISTRICT (RESIDING AT
PANCHAMI, KARIMBAM (PO), THALIPARAMBA, KANNUR
(DT), PIN- 670142).
- 2 HAINAMOL M P,
AGED 42 YEARS
D/O. PRAKASH K N, LPST, MUYIAM A UP SCHOOL,
THALIPARAMBA, KANNUR DISTRICT (RESIDING AT
HAREEMA, MALAPPATTAM (PO), KANNUR DIST-670631.
- 3 VYSHNAV K.K.,
AGED 22 YEARS
S/O. MUTHURAJAN M V., L P S T. KOONAM A L P
SCHOOL, THALIPARAMBU NORTH, KANNUR DISTRICT,
(RESIDING AT MOOPPIL VEEDU, PERINKUNNU,
CHENGALAVYI (PO), KANNUR, 670 631.
- 4 ATHIRA.R
AGED 34 YEARS
D/O RAJAN.P C, LPST. CHEEKKILODE A.U.P SCHOOL
CHEEKKILODE.P.O, BALUSSERY KOZHICKODE DISTRICT
(RESIDING AT PUTHIYEDATH CHEEKKILODE.P.O, ATHOLY
VIA KOZHICKODE -673 315.
- 5 RESHMA T.,
AGED 27 YEARS
D/O. NARAYANANKUTTY, L.P.S.T A.M.L.P.S.

- KADUVALLUR, TANUR MALAPPURAM DISTRICT (RESIDING AT NADUVEETIL HOUSE, THEYYALINGAL PO,VELLIYAMPURAM, MALAPPURAM RAM (DT), 676320.
- 6 AQUIB JAVID T P.,
AGED 25 YEARS
S/O. JALEEL T P, L.P.S.T, VISHNUVILASAM U.P. SCHOOL, PULLOOKKARA CHOCKLI SUB DISTRICT KANNUR DISTRICT, (RESIDING AT T P HOUSE, PERINGATHUR (PO), KANNUR(DT), PIN-670675.
- 7 JYOTHISHA V,
AGED 34 YEARS
D/O. M KUNHIKRISHNAN, LPST, MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY SUB DISTRICT, KANNUR DISTRICT (RESIDING AT PADMASREE, THIRUVONAPURAM, THONDAYIL (PO), PERAVOOR, KANNUR-670673).
- 8 ARUN .V.NAIR
AGED 29 YEARS
S/O VASU NAIR, LPST CHEEKKILODE A.U.P SCHOOL CHEEKKILODE.P.O, BALUSSERY SUB DISTRICT KOZHIKKODE DISTRICT (RESIDING AT THOTTAKANDI, NANMINDA.P.O KOZHIKKODE-673613.
- 9 PRADEEPA M V,
AGED 40 YEARS
D/O. VENUGOPAL, LPST, N M U P SCHOOL, AKKARA, KAVASSERI, 678 543, ALATHUR SUB DISTRICT, PALAKKADU, (RESIDING AT ATTALATH (H) KOTTEKAD).
- 10 MRIDUL RAVINDRAN,
AGED 25 YEARS
S/O RAVINDRANATHAN, LPST, CHEEKKILODE AUP SCHOOL, CHEEKKILODE BALUSSERY SUB DISTRICT, KOZHIKKODE (RESIDING AT SUDHARMA, KONGANNUR.P.O ATHOLI VIA, KOZHIKKODE).
- 11 SHABANA JASMIN P.,
AGED 28 YEARS
D/O IDRUP, L.P.S.T A.L.P.SCHOOL KOTTOPPADAM EAST MANNARKKAD SUB DISTRICT PALAKKAD DISTRICT (RESIDING AT PULASSERI (H), PADINHATTUMURI (PO), MALAPPURAM, 676506).
- 12 ABDUL HADI,
AGED 21 YEARS
LPST, THIRUVAL U P SCHOOL, PANOOR, PANOOR SUB

- DISTRICT (RESIDING AT THAYYULLATHIL (H), PARAD, PUTHUR (PO), PANOOR(VIA), KANNUR (DT), 670693).
- 13 ASHIK.AHAMMED.K.N.,
AGED 22 YEARS
S/O ABDURAZAK, LPST, PUTHURMADAM AMUP SCHOOL
KOZHIKKODE RURAL SUB DISTRICT KOZHIKKODE
(RESIDING AT KIZHAKKE NAIARKULANGARA (H)
VELLIPARAMBA, MAYANAD.P.O, KOZHIKKODE-673 008).
- 14 ARAVIND N,
AGED 39 YEARS
S/O. BALAKRISHNAN NAIR P K, U.P.S.T GANAPATH
A.U.P.S KIZHISHERI AREACODE KIZHISSERI MALAPPURAM
DISTRICT (RESIDING AT KRISHNA VILLAS, PALAPETTA,
PANNIAPARA (PO) EDAVANNA (VIA), MALAPPURAM (DT),
676541).
- 15 SUMA K,
AGED 39 YEARS, D/O K K BHASKARAN, UPST
VAZHUNNAVAR, U P SCHOOL, IRITTY SUB DISTRICT,
KANNUR DISTRICT (RESIDING AT KUNJUMPIDUKKA (H),
PARIKKALAM(PO), ULIKKAL, KANNUR- 670705).
- 16 ANISHA M,
AGED 34 YEARS, D/O PRABHAKARAN C V, U P S T,
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT, KANNUR (RESIDING AT PARVATHY
NILAYAM, MURINGODI, MELMURUNGODI (PO),
KANNUR, 670673).
- 17 MAJAR K V,
AGED 40 YEARS, S/O BALAKRISHNAN K V, U P S T,
DESAMITHRAM U P SCHOOL, CHEDICHERY, IRIKKUR SUB
DISTRICT, KANNUR DISTRICT (RESIDING AT KELOTH
VEETIL, KURUMATHUR (PO), KARIMBAM(VIA),
KANNUR (DT), 670142).
- 18 JIJI MOHAN K,
AGED 31 YEARS, D/O V V MOHANAN, U P S T,
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT, KANNUR DISTRICT (RESIDING AT
THAYYULLATHIL (H), PERAVOOR (PO),
KANNUR (DT), 670673).
- 19 SRUTHI C K .,
AGED 27 YEARS, D/O. SREEDHARAN M P, HST
MALAYALAM, CRESCENT HSS VANIMEL VATAKARA
EDUCATIONAL DISTRICT KOZHIKODE (DT), (RESIDING AT

- CHEMBUKUZHIYIL (H) , KALLIKKANDY (PO) , KANNUR-670693) .
- 20 VYSHNAV. P V,
AGED 27 YEARS,S/O SASINDRAN K, H SA HINDI, ST
MICHAEL'S ANGLO-INDIAN HSS, KANNUR, (RESIDING AT
VISMAYA NR. PUTHIYA KAVU, PAPPINISSRI WEST (PO)
KANNUR, 670561) .
- 21 SARJUNA K P,
AGED 29 YEARS, D/O. KHALID, H S T (PS), T I M
GIRLS HSS, NADAPURAM, VADAKARA EDUCATIONAL
DISTRICT, KOZHICKODE (RESIDING AT ERANHOLI THAZHE
KUNIYIL (H) , IRINGANNUR (PO) , TUNERI (VIA) ,
KOZHICKODE DISTRICT, 673505) .
- 22 ARSHAD C K,
AGED 28 YEARS, S/O. P A ASSU, FULL TIME ARABIC
TEACHER-L P, MANATHANA PERAVOOR UP SCHOOL,
PERAVOOR, IRITTY SUB DISTRICT, KANNUR DISTRICT
(RESIDING AT KOLATTIL, PARAMBAYI (PO) ,
MAMBARAM,KANNUR- 670741) .
- 23 ARUN KUMAR E,
AGED 36 YEARS
S/O. BALAN C K, OFFICE ATTENDANT, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR, IRITTY SUB
DISTRICT, KANNUR DISTRICT (RESIDING AT PARVATHY
NILAYAM, MURINGODI, MELMURUNGODI (PO) , KANNUR,
670673) .
- 24 MITHUN T P,
AGED 23 YEARS
S/O MOHANAN M C, L P S T, KAMBIL A L P SCHOOL,
THALIPRAMBU SOUTH SUB DISTRICT, (RESIDING AT MINI
NIVAS, KAMBIL, NR CHERUKUNNU L P SCHOOL,
KOLENCHERY, KANNUR DISTRICT.
- 25 JULLA. M C,
AGED 23 YEARS
D/O. PHALGUNAN, L P S T, THILLENKERY U P SCHOOL,
IRITTY SUB DISTRICT ,KANNUR (RESIDING AT MADHAVI
NIVAS, THILLENKERY, KANNUR- 670643) .
- BY ADVS.
T.T.MUHAMOOD
V.E.ABDUL GAFOOR
A.MOHAMMED SAVAD
T.R.VISHNU

RESPONDENTS/PETITIONERS 1 TO 5 AND RESPONDENTS 1 TO 4 IN
THE WRIT PETITION:

- 1 MUHAMMAD SUFIYAN .V.,
AGED 26 YEARS
S/O.HAMZA VADAKKANGARA HOUSE, PAYYANAD
PO,MALAPPURAM DISTRICT-676 122.
- 2 AMEER JINNA,
S/O.MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O, IDUKKI-685 585.
- 3 SARATH U S,
S/O. UNNIKRISHNAN NAIR
SHIRDHI,MOONNUKALLINMOODU,NEYATTINKARA P.O,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ M S,
S/O.MANIKANDAN THOLERI HOUSE, AROOR P.O,
KAKKATTIL VIA,CALICUT-673 507.
- 5 MAHIN C. ASAD,
S/O.ASAD, CHITTAYAM HOUSE, MARKET P O,
MOOVATTUPUZHA, VELLORKUNNAM-686 673.
- 6 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN-695 001.
- 7 SECRETARY TO GOVERNMENT,
GENERAL EDUCATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM 695 001.
- 8 DIRECTOR OF GENERAL EDUCATION,
THIRUVANANTHAPURAM, JAGATHY, PIN-695 014.
- 9 SECRETARY TO GOVERNMENT,
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, PIN-695 601.
BY ADV.
P.K.NANDINI
T.B.HOOD SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1669 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN W.P(C) :

P.S.SASIKUMAR,
AGED 50 YEARS
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-678 684.

BY ADVS.

GEORGE ABRAHAM

JOSEPH GOPURAN

JOBY D JOSEPH

MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONER/RESPONDENTS:

- 1 JASEELA P.,
AGED 40 YEARS W/O.ALI, KAREKKADAN
HOUSE, THAMPANANGADI, VALLUVANANGAD SOUTH
P.O., PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM-695 014.
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM-676
505.
- 5 ASSISTANT EDUCATIONAL OFFICER,

- MANJERI, UPHILL, MALAPPURAM-676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY, MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM-676 505.
- 10 THE MANAGER,
I.O.H.S.S. EDAVANNA, MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT-679 328.
- BY ADVS.
JAYASREE K.P.
V.A.MUHAMMED
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD, SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1679 OF 2022

AGAINST THE JUDGMENT IN WP(C) 8090/2022 DATED 31.08.2022 OF

HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 DEEPAK R
AGED 37 YEARS
S/O.RAVEENDRAN NAIR M M,
HSST, BOTANY, MMM HSS KUTTAYI, TIRUR,
MALAPPURAM - 676562
- 2 HABEEB RAHMAN
AGED 30 YEARS, S/O.SHARAFUDHEEN P V
HSST HISTORY, DARUL ULOOM HIGHER SECONDARY SCHOOL
MALAPPURAM 676519
- 3 ANEESH N B
AGED 33 YEARS, S/O.BEERAN (LATE)
HSST ARABIC (JR)
MAR THOMAS HSS, CHUNGATHARA PO
NILAMBURM, MALAPPURAM DISTRICT - 679334
- 4 CHRISTEENA T GEORGE
AGED 35 YEARS, W/O. LIJO C GEORGE
HSST BOTANY (JR)
AR HIGHER SECONDARY SCHOOL FOR GIRLS PAVITTAPURAM
OTHALUR PO, MALAPPURAM - 679591
- 5 SHIJU MATHEW,
AGED 41 YEARS, S/O. MATHEW (LATE)
HSST COMMERCE (JR)
MAR THOMA HSS, CHUNGATHARA P O
NILAMBURM, MALAPPURAM DISTRICT 679334
- 6 ASHA PAUL
AGED 36 YEARS, W/O.SHYMJITH M

- HSST MATHEMATICS (JR)
BEM HSS, PARAPPANANGADI
MALAPPURAM - 676303
- 7 ANS SREE S
AGED 30 YEARS, D/O.SURESH T C
NON VOCATIONAL TEACHER IN CHEMISTRY
VOCATIONAL HIGHER SECONDARY SCHOOL KALLISSERY
KALLISSERY, CHENGANNUR, ALAPPUZHA 689124
- 8 VINDYA RAMESH
AGED 38 YEARS. D/O.A RAMESH
HSST CHEMISTRY (JR)
BEM HSS, PARAPPANANGADI, MALAPPURAM 676303
- 9 PRATHYUSH DS
AGED 32 YEARS, S/O.DIVAKARAN K V
HSST COMMERCE
BEM HSS PARAPPANANGADI, NEAR RAILWAY STATION
PARAPPANANGADI P O, MALAPPURAM 676303
- 10 RASMI A G
AGED 41 YEARS, W/O. BIJU GOPINATH
HSST PHYSICS, CKHSS MANIMOOLY
MANIMOOLY, VAZHIKKADAVU, MALAPPURAM 679333
- 11 LITTY VARGHESE
AGED 35 YEARS, W/O.JOBY FRANCIS
HSST BOTANY, CKHSS MANIMOOLY
MANIMOOLY, VAZHIKKADAVU, MALAPPURAM 679333
- 12 TREESA ASSUMPTA,
AGED 37 YEARS, W/O.JAYAN ANTONY
HSST ZOOLOGY, CKHSS MANIMOOLY
MANIMOOLY, VAZHIKKADAVU, MALAPPURAM - 679333
- 13 DAINY K GEORGE
AGED 42 YEARS, W/O.JAYAN ANTONY
HSST MATHEMATICS, CKHSS MANIMOOLY
MANIMOOLY, VAZHIKKADAVU MALAPPURAM 679333
- 14 SUBHASH ABEL K
AGED 40 YEARS, S/O. MANOHARAN
HSST MALAYALAM, BEMHSS PARAPPANANGADI
MALAPPURAM 676303
- 15 MARY GLADYS K S
AGED 36 YEARS, W/O.VARGHESE M A
HSST (JR) COMMERCE, ST FRANCIS FOR GIRLS HSS,
ALUVA, ERNAKULAM DISTRICT 683101
- 16 TEENA JOSE

- AGED 39 YEARS, W/O.BINOJ PHILIP
HSST, MATHEMATICS, CARDINAL HSS, THRIKKAKARA
ERNAKULAM DISTRICT 682021
- 17 PRADEEP K
AGED 35 YEARS, S/O.KRISHNANKUTTY,
HSST CHEMISTRY, SN HSS OKKAL,
ERNAKULAM DISTRICT 683550
- 18 JISHINA K K
AGED 42 YEARS, D/O.MOOSAKKUTTY
HSST ECONOMICS (JR) RAC HSS KATAMERI
KOZHIKODE 673542
- 19 EBIN JAMES
AGED 38 YEARS, S/O.JAMES N T
HSST POLITICAL SCIENCE, SJHSS VAYATTUPARAMBA
VAYATTUPARAMBA P O, KANNUR 670582
- 20 FAZEELA MUTHU T C
AGED 33 YEARS, W/O.SHIYAS T P
HSST PHYSICS, JDT ISLAM VHSS, KOZHIKODE 673012
BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONERS & RESPONDENTS IN THE WRIT PETITION:

- 1 HARIKRISHNAN.M.K. ,
AGED 27 YEARS, S/O. VIJAYAKUMAR M.K. ,
MANAKANDIYIL HOUSE, VELLIPARAMBA P.O. ,
KOZHIKODE 673 008.
- 2 KABBAB BEERAN, T.K. ,
S/O. ABDURAHMAN, THAVARAM KUNNATHU HOUSE,
VENGALLOOR P.O. , MALAPPURAM 676 102.
- 3 FATHIMATH MUSFIRA V. ,
D/O. UMMER, VAZHANGODAN HOUSE,
KARIKKIDAMKUNNU P.O. , PALAKKAD 678 601.
- 4 YASER YASEEN .P. ,
S/O. KUNHIMUHAMMED,
POOLAKUNNAN HOUSE, TRIKKALANGODE P.O. ,
MALAPPURAM 676 123.
- 5 RAHIYANATH.E,
D/O. MOOSA, ELAYAD HOUSE,
CHANDAKUNNU P.O. , NILAMBUR 679 329.
- 6 THE STATE OF KERALA
REPRESENTED BY SECRETARY,
GENERAL EDUCATION DEPARTMENT,

- SECRETARIAT, THIRUVANANTHAPURAM 695 001.
- 7 DIRECTOR OF GENERAL EDUCATION,
HIGHER SECONDARY EDUCATION),
HOUSING BOARD BUILDING, SANTHI NAGAR,
THIRUVANANTHAPURAM 695 001.
- 8 REGIONAL DEPUTY DIRECTOR,
THIRUVANANTHAPURAM, HIGHER SECONDARY EDUCATION,
UNIVERSITY OF KERALA SENATE HOUSE CAMPUS,
PALAYAM, THIRUVANANTHAPURAM 695 033.
- 9 REGIONAL DEPUTY DIRECTOR CHENGANNUR,
HIGHER SECONDARY EDUCATION,
CHENGANNUR 689 121.
- 10 REGIONAL DEPUTY DIRECTOR KOTTAYAM.
HIGHER SECONDARY EDUCATION,
KOTTAYAM 686 001.
- 11 REGIONAL DEPUTY DIRECTOR ERNAKULAM,
HIGHER SECONDARY EDUCATION,
EDAPPALLY RAGHAVAN PILLAI ROAD,
DEVANKULANGARA, ERNAKULAM 682 024.
- 12 REGIONAL DEPUTY DIRECTOR MALAPPURAM,
HIGHER SECONDARY EDUCATION,
MALAPPURAM 676 505.
- 13 REGIONAL DEPUTY DIRECTOR KOZHIKODE,
HIGHER SECONDARY EDUCATION,
KOZHIKODE 673 001.
- 14 REGIONAL DEPUTY DIRECTOR KANNUR,
HIGHER SECONDARY EDUCATION,
PAYYAMBALAM, KANNUR 670 002.
- 15 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM 695 001.
- 16 STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY,
SECRETARIAT, THIRUVANANTHAPURAM 695 001.
BY ADVS.
P.K.NANDINI
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1680 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN WP(C):

- 1 E.P.SHAMSUDHEEN,
AGED 55 YEARS
S/O. UMMER , MANAGER, NISLP SCHOOL PALOTTUPALLY,
MATTANNUR-P.O, KANNUR DISTRICT-670 702.
- 2 K. KASIM,
S/O. KUNHAMU HAJI, MANAGER, KEECHERY LP SCHOOL,
KEECHERY-P.O, KANNUR DISTRICT- 670 702.
- 3 ABDUL MAJEED K.M. ,
S/O. AHAMMED HAJI, MANAGER, PKKM A.M.L.P. SCHOOL,
CHAVASSERY-P.O, KANNUR DISTRICT-670 702.
- 4 K.M. SANTHAMMA,
D/O. SHANKARAN ADIYODI, MANAGER, ARUR MLP SCHOOL,
ARUR-P.O, KAKKATIL (VIA), KOZHIKODE DISTRICT-673
507.
- 5 P.M. NARAYANAN KUTTY ,
S/O. RAMUNNI MENON, MANAGER, S.V.A.L.P. SCHOOL,
KARIKKAD-P.O, MALAPPURAM DISTRICT-676 123.
- 6 AKHILA. P.P. ,
D/O. PREMASEKHARAN. P.K. UPSA, D.P.M.U.P. SCHOOL,
CHAKKAMPARAMBU KOTTAMURRY-P.O, THRUSSUR DISTRICT-
680 665.
- 7 APARNA K MANOJ ,
D/O. MANOJ. K.K. , UPSA, D.P.M.U.P. SCHOOL,
CHAKKAMPARAMBU, KOTTAMURRY-P.O, THRUSSUR
DISTRICT-680 665.
- 8 ANU MOHAN. K. ,

- 9 D/O. K.N. MOHANAN, LPSA, ST. GEORGE'S MIXED L.P. SCHOOL, PANAGAD -P.O, THRISSUR DISTRICT-680 665.
REMYA J PANICKER,
D/O. K. JANARDANAN, LPSA, ST. GEORGE'S MIXED L.P. SCHOOL, PANAGAD -P.O, THRISSUR DISTRICT-680 665.
- 10 JAYALAKSHMI. P.S.,
W/O. SYAM. A.S. LPSA, ST. GEORGE'S MIXED L.P. SCHOOL, PANAGAD -P.O, THRISSUR DISTRICT-680 665.
- 11 GOKUL. N.V. ,
S/O. VISWANATHAN. N.K., JUNIOR LANGUAGE TEACHER, A.M.U.P. SCHOOL, KOOLIMUTTAM- P.O, THRISSUR DISTRICT-680 691.
- 12 SUMAYYA N.M. ,
D/O. MOIDEEN N.M., LPSA, A.M.U.P. SCHOOL, KOOLIMUTTAM- P.O, THRISSUR DISTRICT-680 691.
- 13 RAKENDU. K.R.,
D/O. RAMACHANDRAN. K.K., UPSA, A.M.U.P. SCHOOL, KOOLIMUTTAM- P.O, THRISSUR DISTRICT-680 691.
- 14 DHANYA. P.M.,
D/O. P.K. MANILAL, JUNIOR LANGUAGE HINDI TEACHER, A.M.U.P. SCHOOL, KOOLIMUTTAM- P.O, THRISSUR DISTRICT-680 691.
- 15 SILVY THOMAS
D/O. THOMAS ANTONY, UPSA, ST. ALOYSIUS H.S. SCHOOL, ATHIRAMPUZHA-P.O, KOTTAYAM DISTRICT-686 562.
- 16 CHIPPY TOM ,
D/O. TOMY JOSEPH, UPSA, ST. ALOYSIUS H.S. SCHOOL, ATHIRAMPUZHA-P.O, KOTTAYAM DISTRICT-686 562.
- 17 GIGI GEORGE,
D/O. GEORGE KUTTY KAREPARAMPIL, UPSA, ST. ALOYSIUS H.S. SCHOOL, ATHIRAMPUZHA-P.O, KOTTAYAM DISTRICT-686 562.
- 18 JISHA. T. ,
D/O. THOMAS, HAS (HINDI), ST. ALOYSIUS H.S. SCHOOL, ATHIRAMPUZHA-P.O, KOTTAYAM DISTRICT-686 562.
- 19 MERLIN BRIJIT BENNY,
D/O. BENNYMON M.P., UPSA, ST. ALOYSIUS H.S. SCHOOL, ATHIRAMPUZHA-P.O, KOTTAYAM DISTRICT-686 562.

- 20 JIM JOSEPH ,
S/O. M.C. JOSEPH, UPSA, ST. ALOYSIUS H.S. SCHOOL,
ATHIRAMPUZHA-P.O, KOTTAYAM DISTRICT-686 562.
- 21 BIBY P PAUL ,
S/O. BABY T PALATHRA, HSA (MATHEMATICS), ST.
PETERS H.S. SCHOOL, KURUMPANADOM, PERUMPANACHY-
P.O, KOTTAYAM DISTRICT-686 536.
- 22 ASWATHY. S. ,
D/O. PRAKASHAN, HSA (MALAYALAM) , S.M.S.N.H
SCHOOL, VAIKOM-P.O, KOTTAYAM DISTRICT-686 141.
- 23 JENSU ANN JAMES ,
D/O. OUSEPH JAMES, P.T. LG HINDI, S.H.U.P.
SCHOOL, KARIMPANAKULAM, MANIMALA-P.O, KOTTAYAM
DISTRICT-686 543.
- 24 JEENA JAMES ,
D/O. JAMES M.V. , UPSA, HOLY FAMILY HIGH SCHOOL,
PARAMPUZHA, PERUMBAIKADU-P.O, KOTTAYAM DISTRICT-
686 016.
- 25 JISHNU MADHU K.V. ,
S/O. MADHUSOODANAN. M.V. , LPSA, THALORA A.L.P.
SCHOOL, KUTTIYERI-P.O, KANNUR DISTRICT-670 142.
- 26 RAJIL A.K. ,
S/O. RAVEENDRAN K. LPSA, PERUMACHERI A.U.P
SCHOOL, PERUMACHERI-P.O, KANNUR DISTRICT- 670
594.
- 27 SHYAMKRISHNA RAGHAVAN,
S/O. RAGHAVAN K.T. , LPSA, NIDUVALLOOR A.U.P
SCHOOL, CHUZHALI- P.O, KANNUR DISTRICT- 670 142.
- 28 PRANAV KRISHNAN. M. ,
S/O. M. KRISHNAN, LPSA, NIDUVALLOOR A.U.P SCHOOL,
CHUZHALI- P.O, KANNUR DISTRICT- 670 142.
- 29 SAJITH. K. ,
S/O. SARASAN. C, LPSA, NIDUVALLOOR A.U.P SCHOOL,
CHUZHALI- P.O, KANNUR DISTRICT- 670 142.
- 30 LIJINA. M. ,
W/O. SHANIL. V. LPSA, NIDUVALLOOR A.U.P SCHOOL,
CHUZHALI- P.O, KANNUR DISTRICT- 670 142.
- 31 MUHAMMED SHAKIR T.K. ,
S/O. ABDUL MAJEED. K. , L.P. ARABIC TEACHER (FULL
TIME) VANIVILASAM L.P.SCHOOL, THILLANKERY-P.O,
KANNUR DISTRICT- 673 574.

32 TINTUMOL MATHEW,
D/O. ISAC MATHEW, LPSA, HOLY FAMILY HIGH SCHOOL,
PARAMPUZHA, PERUMBAIKADU-P.O, KOTTAYAM DISTRICT
-686 016.
BY ADVS.
GEORGE ABRAHAM
JOBY D JOSEPH
JOSEPH GOPURAN
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONER/RESPONDENTS:

- 1 MUHAMMAD SUFIAN.V. ,
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD-P.O,
MALAPPURAM-676 122.
- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST -P.O, IDUKKI 685 585.
- 3 SARATH. U.S. ,
S/O. UNNIKRIISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA-P.O,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ. M.S. ,
S/O. MANIKANDAN, THOLERI HOUSE, ARROR-P.O,
KAKKATTIL (VIA), CALICUT-673 507.
- 5 MAHIN C ASAD,
S/O. ASAD, CHITTAYAM HOUSE, MARKET-P.O,
MOOVATTUPUZHA, VELLORKUNNAM, ERNAKULAM DISTRICT
-686 673
- 6 THE STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 8 DIRECTOR OF GENERAL EDUCATION ,
JAGATHY, THIRUVANANTHAPURAM-695 014.
- 9 SECRETARY, SOCIAL JUSTICE DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695 601.
BY ADVS.
P.K.NANDINI
T.B.HOOD, SPL. GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1681 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE CORPORATE MANAGER
CORPORATE EDUCATIONAL AGENCY,
DIOCESE OF MANANTHAVADY, WAYANAD DISTRICT-670
645.

BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA.P
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM-676
505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,

- MANJERI, UPHILL, MALAPPURAM-676 505
- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR, MALAPPURAM DSITRICT-
679 328.
- 8 THE MANAGER
EMEAHS SCHOOL, (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER
MSP HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA, MALAPPURAM DISTRICT-676
541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD, SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1682 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

- 1 THE MANAGER
VKPKH M MADRASATHUL RAHMANIYA VOCATIONAL HIGHER
SECONDARY SCHOOL, RAHMANIYA NAGAR, PADNE,
KASARGOD DISTRICT - 671312.
- 2 FARHANA MUHAMMEDALI P.V.,
HIGH SCHOOL TEACHER (CHEMISTRY), VKPKH M
MADRASATHUL RAHMANIYA VOCATIONAL HIGHER SECONDARY
SCHOOL, RAHMANIYA NAGAR, PADNE, KASARGOD DISTRICT
- 671312.
- 3 PREENA P.,
HIGH SCHOOL TEACHER (SOCIAL SCIENCE), VKPKH M
MADRASATHUL RAHMANIYA VOCATIONAL HIGHER SECONDARY
SCHOOL, RAHMANIYA NAGAR, PADNE, KASARGOD DISTRICT
- 671312.
- 4 FAHANAS A.M.,
PART TIME HIGH SCHOOL TEACHER (URDU), VKPKH M
MADRASATHUL RAHMANIYA VOCATIONAL HIGHER SECONDARY
SCHOOL, RAHMANIYA NAGAR, PADNE, KASARGOD DISTRICT
- 671312.
- 5 MANU K,
HIGH SCHOOL TEACHER (MALAYALAM), VKPKH M
MADRASATHUL RAHMANIYA VOCATIONAL HIGHER SECONDARY
SCHOOL, RAHMANIYA NAGAR, PADNE, KASARGOD DISTRICT
- 671312.
BY ADVS.
GEORGE POONTHOTTAM (SR.)

NISHA GEORGE
A.L.NAVANEETH KRISHNAN

RESPONDENTS/RESPONDENTS & PETITIONERS IN W.P.(C) :

- 1 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001.
- 2 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695 001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695 014.
- 4 SECRETARY
SOCIAL JUSTICE DEPT., SECRETARIAT,
THIRUVANANTHAPURAM - 695 601.
- 5 MUHAMMAD SUFIYAN V.,
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM - 676 122.
- 6 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI - 685 585.
- 7 SARATH U.S.
S/O. UNNIKRIISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM - 695 121.
- 8 SOORAJ M.S.,
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL VIA, CALICUT - 673 507.
- 9 MAHIN C. ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM - 686 673, ERNAKULAM
DISTRICT.
BY ADVS.
P.K.NANDINI
T.B.HOOD, SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1703 OF 2022

AGAINST THE JUDGMENT IN WP(C) 19808/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/ADDL RESPONDENT 82-87, ADDL RESPONDENT 90-102:

- 1 V M MURALEEDHARAN,
AGED 60 YEARS, MANAGER, VELLAMUNDA AUP SCHOOL
P.O. KATTAYAD VELLAMUNDA, WAYANAD - 670 731.
- 2 V.V. JINARJAN,
MANAGER, AUP SCHOOL, VARADOOR, WAYANAD - 673 591.
- 3 P.T. GEETHA,
MANAGER, VANHODE AUP SCHOOL, VANHODE.P.O.,
MANANTHAWADY, WAYANAD DISTRICT - 670 731.
- 4 KUNHIRAMAN,
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD - 673 595.
- 5 K.P. DEVAKI AMMA,
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM.P.O.,
WAYANAD - 670731.
- 6 C.K.ANANDARAM,
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM.P.O.,
WAYANAD - 670 645.
- 7 USHA DEVI,
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR.P.O.,
KOZHIKODE - 673 585.
- 8 SOORAJ.M.,
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM.P.O.,
KOZHIKODE - 673 572.
- 9 RUGMINI.P.K.,
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA.P.O.,
KOZHIKODE - 673 019.

- 10 KARUNAKARA KURUP,
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE - 673 542.
- 11 GOPALAKRISHNAN.C.,
MANAGER, VAIKKILASSERY UP SCHOOL,
VAIKKILASSERY.P.O., VADAKARA,
KOZHIKODE - 673 104.
- 12 DEEPESH.M.,
MANAGER, VENGARI UP SCHOOL, VENGARI.P.O.,
KOZHIKODE - 673 572.
- 13 AJIN M.SASI,
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM.P.O.,
FEROKE, KOZHIKODE - 673 631.
- 14 SUSHEELA.M.V.,
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA.P.O.,
KOZHIKODE 673 004.
- 15 K.P. SIVANANDAN,
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE 673 571.
- 16 P.NARAYANAN,
MANAGER, NARIKUNNU U.P. SCHOOL, EDACHERI.P.O.,
KOZHIKODE - 673 502.
- 17 T.HARIDASAN,
MANAGER, MALAYAMMA A.U.P. SCHOOL, MALAYAMMA.P.O.,
KOZHIKODE - 673 601.
- 18 S.SABIRA,
MANAGER, KEEZHAL UP SCHOOL, KEEZHAL.P.O.,
KOZHIKODE - 673 104.
- 19 T.K. SURESH,
MANAGER, KAYALAM A.L.P. SCHOOL, PERUVAYAL.P.O.,
KOZHIKODE - 673 024.
BY ADVS.
JIJI THOMAS
SMITHA MATHEW

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 81,88,89 & 103 TO

109:

- 1 K.J.VARGHESE,
S/O. K.L. JOSEPH, PRESIDENT, KERALA FEDERATION OF
THE BLIND, VANCHIYOOR.P.O., THIRUVANANTHAPURAM -

- 695 635.
- 2 THE STATE OF KERALA,
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM - 695001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN 695014.
- 4 STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM -
695601.
- 5 P.S. SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT - 678687.
- 6 RAVEENDRAN. M.K. ,
S/O. APPU MAOR K.P. , MANAGER, AUPS CHEEKKILODE ,
CHEEKKILODE.P.OATHOLI VIA. BALUSSERY SUB DISTRICT
(AEO) , KOZHIKODE DISTRICT - 673315.
- 7 P.P.KRISHNAPRABHA,
D/O. KRISHNAN.P.V. , MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE -
673507, KUNNUMMAL SUB DISTRICT (AEO) KOZHIKODE
DISTRICT.
- 8 SHAMEENA.P. ,
D/O. NARAYANAN.P. , MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL.P.O. , KOZHIKODE - 673 613.
- 9 SOUMEENDRAN.T.K. ,
S/O. KELAPPAN, MANAGER, GNANAPRADAYABNI ALP
SCHOOL, NANMINDAL.P.O. KOZHIKODE - 673613.
- 10 P.V. PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAVU, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA.P.O. KOZHIKODE -
673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHRIPPATTA, KAKKATTIL, KOZHIKODE - 673
507.
- 12 P.SADASIVAN,
S/O. T.K. KJUNHIRAMAN NAIR, MANAGER, VATTOLI LP
SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL - 673507.
- 13 P.P. ARUNA,
D/O. , NANU.K. , MANAGER, NIDUMANNUR LP SCHOOL,

- 14 BUDYNABBYR.P.O. KAKKATTIL, KOZHIKODE - 673507,
KALLIANI.C.,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL,
KAIVELI, CHEEKKONNU.P.O., KAKKATTIL, KOZHIKODE -
673507.
- 15 V.K. SAROJINI AMMA,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM.P.O, KAKKATTIL, KOZHIKODE - 673507.
- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH L.P.
SCHOOL, VATAYAM.P.O. KAKKATTIL VIA., KOZHIKODE -
673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O. KOZHIKODE 673507.
- 18 AYISHA BEEVI.P.,
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU.P.O., MALAPPURAM
673634.
- 19 SAIDALAVI.M.M.,
S/O. MOHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU.P.O., KOZHIKODE - 673019.
- 20 DAVOOD KHAN.M,
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O.,KOZHIKODE - 673655.
- 21 RAMAMANI.K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH,
KANNUR DISTRICT - 670741.
- 22 DEVI AMMA. E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA,
PERAVOOR UP SCHOOL, PERAVOOR.P.O., IRITTY VIZ.
KANNUR DISTRICT 670 673.
- 23 T.V.THANKAMANI,
D/O. P.M.NARAYAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANUR.P.O. KANNUR - 670595.
- 24 PRIYA.C.P.,
D/O. KRISHNAN.P.V., MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM.P.O., KANNUR DISTRICT - 670301,
VIA. MADAYI.
- 25 SIDDIQ.P.,

- S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM KHANA LOWER PRIMARY SCHOOL, THALIPARAMBA NORTH, KANNUR - 670 141.
- 26 KUNHIKANNAN NAMBIAR.P.V.,
S/O. CHINDAN NAMBIAR.P., MANAGER, KOONA, ALP SCHOOL, KOONAM PANNIYOOR.P.O., KANNUR - 670 142.
- 27 A.K. DINESH KUMAR,
S/O.A.V.KUHNAPPA, MANAGER, DESAMITRAM UP SCHOOL, CHEDICHERYU, PERUVALATHUPARAMBA, IRIKKUR, KANNUR - 670593.
- 28 V.K. VASUDEVAN NAMBOODIRI,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM AUP SCHOOL, PANNIYOOR.P.O., KANNUR - 670142.
- 29 A.K. USHA,
D/O. K.O. PADMANABHAN, MANAGER, PERINTHELERI AUP SCHOOL, KOYYAM.P.O, KANNUR - 670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP SCHOOL, PINARAYI, KANNUR - 670741.
- 31 VASANTHI.T.V.,
D/O. OTHENAPANIKKAR.T.V., MANAGER, PARIYARAM U.P. SCHOOL, PERUMTHODI, NEDUMPOYIL.P.O., IRITTY, KANNUR -670 650.
- 32 C.M. SHIBU,
S/O.C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP SCHOOL, PERUMTHODI, NEDUMPOYIL.P.O. IRITTY, KANNUR - 670650.
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K. RAMAN NAMBIAR, MANAGER, MAMBA EAST LP SCHOOL, ANJARAKANDY, MAMBA.P.OKANNUR - 670611.
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA VILASAM ALO SCHOOL, KERALA PERAVOOR.P.O., MATTANNUR, KANNUR - 670 702.
- 35 M.RAMACHANDRAN,
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED LP SCHOOL, THILLANKERI, ULIIYIL.P.O. KANNUR - 670795.
- 36 MOHANAN.R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL, KEECHERY.P.O. MATTANNUR, KANNUR - 670702.

- 37 P.MANIRAJ,
S/O. ANANDAKURUP, MANAGER, KANAD LP SCHOOL,
KANAD.P.O., EDAYANNUR, KANNUR - 670595.
- 38 P.M.NALINI,
D/O.C.H. OTHENAN NAMBIAR, MANAGER, PORORA
UPSCHOOL, PORARA.P.O., KANNUR - 670673.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA.P.O. KANNUR - 670673.
- 40 CHANDRASEKHARAN.P.,
S/O. NARAYANAN.P., MANAGER, NIDUVALOOR AUP
SCHGOOL, NIDUVALOOR, CHUZHALI.P.O., KANNUR -
670142.
- 41 K.K.ABDURAHIMAN HAJI,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR.P.O., KANNUR - 670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKLUR, KANNUR - 670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI.P.O., KANNUR - 670 703.
- 44 P.K.SHAMSUDHEEN,
S/O., T.C. EBRAHIM, MANAGER, KAMALIYA MADRASSA
AUP SCHOOL, IRIKKUR.P.O., KANNUR 670593.
- 45 K.K. KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI.P.O., KANNUR - 670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD.P.O., KANNUR - 670 503.
- 47 N.K. MEENAKSHI,
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM.P.O., KANNUR - 670631.
- 48 P.P. SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPRAMBA.P.O. KANNUR 670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECODNARY SCHOOL,
IRUTHENPATHY - 678555.
- 50 R. UMADEVI,

- MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT 678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD
678543.
- 52 K.K. PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM, PALAKKAD
678687.
- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR - THIRUVALAYANUR -
680001.
- 54 K.O. RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT - 678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI - 689676.
- 56 K.A. SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD 678681.
- 57 M.K. ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCADE 678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT -680582.
- 59 P.H. ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELKAVAMPADAM,
PALAKKAD-678684.
- 60 N.P. SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM 678 702.
- 61 S. UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY.P.O., PIN
- 678543.
- 62 V.G. SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD - 679101.
- 63 SIVASANKARAN,
S/O. RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD - 679503.

- 64 C.NARAYANAN KUTTY,
S/O. P.C.NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA, UN MALAPPURAM DISTRICT
- 679 357.
- 65 RAGHU.K.P. ,
S/O. K.P. KUNHAN,CCOM MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD -679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679 122.
- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD 678 633.
- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALKKAD - 679503.
- 69 P.K.BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM,
P.O.AMBALAVATTAM, PIN - 679522.
- 70 V.VENUGOPALAN,
S/O. LATE RAVUNNI NAIR, MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD - 679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD - 679514.
- 72 ABHIJITH.C. ,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD - 679573.
- 73 VIJAYASANKAR. V,
S/O.V.NARAYANAN EXHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD 679503.
- 74 MADALA MUHAMMED ALI,
S/O. HAMZA, MANAGER, ALP SCHOOL, TYHEKKUMMURI,
PALAKKAD - 679506.
- 75 ORASAD.K. ,
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD -
679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD - 679 502.

- 77 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE.P.O., THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD - 679 506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD -
KUTHIPPADATH HOUSE, KALAPPADAM.P.O. KUMARAMPUTHUR
- 678583.
- 79 V. DURGAVATHI ,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY.P.O., CHERPLASSERY, PALAKKAD
- 678513.
- 80 GINESH.P.B. ,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD - 679506.
- 81 MADHAVKUTTY,
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKAD -679 504.
- 82 JAYASRI.P. ,
ALP SCHOOL POTHY, CHERPLASSERY, PALAKKAD 679503.
- 83 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM - 695001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL
VILLA,CHERIYAVELINALLOOR.P.O., OYUR (VIA), KOLLAM
DISTRICT - 691 510.
- 84 MANAGER, KPM HIGHER SECONDARY SCHOOL,
OYOOR, KOLLAM DISTRICT 691 510.
- 85 HELNA.V.R. ,
W/O. NIDHEESH K. ELIAS, PRESENTLY WORKING AS
JUNIOR LANGUAGE TEACHER (HINDI), AT AUPS
MANNANNUR.P.O., OTTAPALAM, PALAKKAD AND RESIDING
AT KUNNATHUSSERY, PUTHENPURAYIL HOUSE,
PULAKODE.P.O., CHELAKKARA - 680 506.
- 86 SREEJITH.C. ,
S/O. LATE CHANDRAN, HSST JUNIOR (COMMERCE),
MVHSS, ARUMANOOR, POOVAR. P.O. ,
THIRUVANANTHAPURAM - 695 525., RESIDING AT
ROHINI, BEACH ROAD, KOVALAM, THIRUVANANTHAPURAM
DISTRICT - 695 527.
- 87 NOBLE MATHEW,

- S/O. MATHEW, HST (SOCIAL SCIENCE), ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT, RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY.P.O., MANVETOM, KOTTAYAM DISTRICT - 686611.
- 88 JAINS C. KURIAN,
HST (SOCIAL SCIENCE), ST. SEBASTIAN'S HSS,
KADANAD, KOTTAYAM DISTRICT, RESIDING AT
VALLOCHERIL HOUSE, PALOORKAVU .P.O., IDUKKI
DISTRICT - 685 532.
- 89 ANJU THOMAS,
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM.P.O., IDUKKI DISTRICT - 685 587.
- 90 MANJU JOSEPH,
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU.P.O., PALA, KOTTAYAM DISTRICT - 686651.
- 91 GLANIS BABY,
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEMMADAMPU.P.O., KADATHY, ERNAKULAM
DISTRICT - 682316.
- BY ADVS.
SIJI ANTONY
GEORGE ABRAHAM
P.K.NANDINI
JIJI THOMAS
K.MOHANAKANNAN
SHAMEENA SALAHUDEEN
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1711 OF 2022

AGAINST THE JUDGMENT IN WP(C) 11673/2022 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN WP(C)

- 1 BABY RAJAN,
AGED 62 YEARS
MANAGER, AUP SCHOOL PANAMBAD, POST PURANG,
MALAPPURAM DISTRICT-679 584.
- 2 HUMAYOON KABEER.E.T.,
MANAGER, MUMLP SCHOOL, MARANCHERY P.O.,
MALAPPURAM DISTRICT-679 581.
- 3 T.V.PADMINI,
MANAGER, AMLP SCHOOL, PALLAPURAM P.O., MALAPPURAM
DISTRICT-679 577.
- 4 V.V.KOUSALLYA,
MANAGER, PNUP SCHOOL, KANHIRAMKUKKU P.O.,
MALAPPURAM DISTRICT-679 584.
- 5 R.EASWARAN,
MANAGER, NEW LP SCHOOL, PONNANI P.O., MALAPPURAM
DISTRICT-679 577.
- 6 RAJESH.V.,
MANAGER, AMLP SCHOOL, KARUKATHIRUTHY, PONNANI
P.O., MALAPPURAM DISTRICT-679 577.
- 7 SURESH KARAT,
MANAGER, KEALP SCHOOL, EASWARAMANGALAM P.O.,
MALAPPURAM DISTRICT-676 102.
- 8 C.MUHAMMEDUNNI ENUDEEN,
MANAGER, AMLP SCHOOL, VADAMUKKU, MARANCHERY P.O.,
MALAPPURAM DISTRICT-679 581.
- 9 FATHIMA ABDUL AZIZ,

- MANAGER, AMLP SCHOOL, WEST PANAMPAD, PURANG P.O.,
MRANCHERY, MALAPPURAM DISTRICT-679 584.
- 10 BEEVATHUTTY.B.P.,
MANAGER, CMMUP SCHOOL, ERAMANGALAM, MALAPPURAM-
679 587.
- 11 BEEVATHUTTY.B.P.,
MANAGER, UMMUP SCHOOL, ERAMANGALAM, MALAPPURAM-
679 587.
- 12 M.KRISHNA DAS,
MANAGER, AMLP SCHOOL, CHERUVALLOOR SOUTH P.O.,
VIA NANNAMUKKU, MALAPPURAM DISTRICT-679 575.
- 13 MUHAMMED KAMARUDDIN.T.P.,
MANAGER, AMLUP SCHOOL, CHERUPUTHUR, OLAMATHIL
P.O., MALAPPURAM DISTRICT-673 642.
- 14 ABDU SAMED.C.,
MANAGER, AMLP SCHOOL, THARAYITTAL, KARIPPUR P.O.,
KONDOTTY, MALAPPURAM DISTRICT-673 638.
- 15 P.T.ABDUL AZEEZ,
MANAGER, NALLALAM AUP SCHOOL, SIYAMKANDAM,
PULIKKAL P.O., MALAPPURAM DISTRICT-673 637.
- 16 P.T.ABDUL AZEEZ,
MANAGER, AUP SCHOOL CHERUKAVU, SIYAMKANDAM,
PULIKKAL P.O., MALAPPURAM DISTRICT-673 637.
- 17 RABIYA KALLIYATH,
MANAGER, NALLALAM ALP SCHOOL, SIYAMKANDAM,
PULIKKAL P.O., MALAPPURAM DISTRICT-673 637.
BY ADVS.
GEORGE ABRAHAM
JOSEPH GOPURAN
JOBY D JOSEPH
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONER/RESPONDENTS:

- 1 MUHAMMAD SUFIAN.V.,
S/O.HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM DISTRICT-676 122.
- 2 AMEER JINNA,
S/O.MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI-685 585.
- 3 SARATH.U.S.,

- S/O.UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ.M.S.,
S/O.MANIKANDAN, THOLERI HOUSE, ARBOR P.O.,
KAKKATTIL (VIA), CALICUT-673 507.
- 5 MAHIN C.ASAD.
S/O.ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM, ERNAKULAM DISTRICTY-
686 673.
- 6 THE STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM-695 014.
- 9 SECRETARY, SOCIAL JUSTICE DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
BY ADVS.
P.K.NANDINI
T.B.HOOD,SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1720 OF 2022

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES IN THE WRIT PETITION:

- 1 ANAGHA T.M. ,
AGED 31 YEARS
D/O. P.K.VIJAYAN, LPST (RETIREMENT VACANCY) ,
MANATHANA PERAVOOR U P SCHOOL, PERAVOOR, IRITTY
SUB DISTRICT (AEO) , KANNUR RESIDING AT ANASWARA,
THIRUVONAPURAM, PERAVOOR (PO) , KANNUR - 670 673.
- 2 VINEETHA.E ,
AGED 32 YEARS, D/O. VISWANATHAN, LPST (RETIREMENT
VACANCY) , MANATHANA PERAVOOR U P SCHOOL,
PERAVOOR, IRITTY SUB DISTRICT (AEO) , KANNUR
RESIDING AT EDATHIL HOUSE, MURINGODI ,
MELEMURINGODI (PO) , PERAVOOR, KANNUR - 670 673.
- 3 RASNA.K ,
AGED 26 YEARS, D/O. RADHAKRISHNAN.C.V, FULL TIME
HINDI TEACHER (RETIREMENT VACANCY) , MANATHANA
PERAVOOR U P SCHOOL, PERAVOOR, IRITTY SUB
DISTRICT (AEO) , KANNUR RESIDING AT EDATHIL HOUSE,
MURINGODI , MELEMURINGODI (PO) , PERAVOOR, KANNUR -
670 673
BY ADV U.BALAGANGADHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 10 IN THE WRIT
PETITION:

- 1 JASEELA P. ,

AGED 40 YEARS

W/O. ALI K, KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH P.O, PANDIKKAD, MALAPPURAM
DISTRICT-676 521.

2 STATE OF KERALA

REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.

3 DIRECTOR OF PUBLIC INSTRUCTIONS ,

JAGATHY, THIRUVANANTHAPURAM, PIN- 695 014.

4 DISTRICT EDUCATIONAL OFFICER ,

DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM,
PIN 676 505.

5 ASSISTANT EDUCATIONAL OFFICER,

MANJERI, UPHILL, MALAPPURAM, PIN- 676 505.

6 ASSISTANT EDUCATIONAL OFFICER,

WANDOOR, MALAPPURAM, PIN- 679 328.

7 THE MANAGER , R.M HIGH SCHOOL,

MELATTOOR, MALAPPURAM DISTRICT, PIN - 679 328.

8 MANAGER,

E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT, PIN-673638.

9 THE MANAGER M.S.P HIGH SCHOOL,

MALAPPURAM-676505.

10 THE MANAGER I.O.H.S.S, EDAVANNA,

MALAPPURAM DISTRICT, PIN-676541.

11 THE DISTRICT EDUCATIONAL OFFICER

WANDOOR, MALAPPURAM DISTRICT, PIN-679328.

BY ADVS.

JAYASREE K.P.

JOHN JOSEPH (K/000875/2019)

V.A.MUHAMMED

AUGUSTINE JOSEPH

MUHAMMED SHAFI M

T.B.HOOD, SPL GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1721 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 19808/2021

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 SUJITH N P. ,
AGED 36 YEARS, MS/O.SURENDRAN, JUNIOR LANGUAGE
TEACHER-URDU, KALPATHUR AUP SCHOOL, KALPATHUR
P.O. , KOZHIKODE-673524.
- 2 ANUNAD M,
AGED 31 YEARS, MS/O.MURALEEDHARAN M.V. , HST SOCIAL
SCIENCE, MOOTHEDATH HSS, TALIPARAMBA, TALIPARAMBA
P.O. , .KANNUR-670141.
- 3 RESHMA V.V. ,
AGED 37 YEARS, W/O.SAJITH K.LPST E.P.K.N.S.
A.L.P.SCHOOL, KOLACHERY, KOLACHERY P.O. , KANNUR-
670601.
- 4 SIKHA K. ,
AGED 34 YEARS, W/O.SHAJU K.P. , LPST, EPKNS
ALPS, KOLACHERY, KOLACHERY P.O. , KANNUR-6670601.
- 5 SHIBISHA KARATHADI ,
AGED 30 YEARS, D/O.ACHUTHAN P.M. , UPST, MOORIYAD
CENTRAL UPS, MOORIUYAD P.O. , .KANNUIR-670643.
- 6 JITHIN C. ,
AGED 21 YEARS, S/O.MANOJ KUMAR T. , , UPST, MOORIYAD
CENTRAL UPS, MOORIUYAD P.O. , .KANNUIR-670643.
- 7 JISHNURAJ K.P. ,
AGED 24 YEARS, S/O.RAJEEVAN K.P. , , UPST, MOORIYAD
CENTRAL UPS, MOORIUYAD P.O. , .KANNUIR-670643.
- 8 ABHIJITH P.A. ,
, UPST, MOORIYAD CENTRAL UPS, MOORIUYAD

- P.O., .KANNUIR-670643, AGED 23 YEARS,
S/O.RAGHUNATH A.,
- 9 SRUTHI C.M.,
AGED 35 YEARS,D/O.C.BHASKARAN,HST
MALAYALAM,MOOTHEATH HSS,TALIPARAMBA,TALIPARAMBA
P.O.,KANNUR-670141.
- 10 RASEENA V.K.,
AGED 33 YEARS,MW/O.ABDULSATHAR M.A.,LPST,WO U[S
MUTTIL,MUTTIL P.O.,WAYANAD-673122.
- 11 AMINA P.,
AGED 31 YEARS,W/O.SEMEERUDEEN O.K.,LPST,WO LPS
PARALIKKUNNU,MADAKKIMALA P.O.,WAYANAD-673122.
- 12 BINDHU K.K.,
AGED 34 YEARS,D/O.R.BALAN NAIR,UPST,THILLENKERY U
P SCHOO ,P.O.THILANKERY,KANNUR-670702.
- 13 RAHUL P.,
AGED 26 YEARS,S/O.RADHAKRISHNAN,LPST,SVALP
SCHOOL,KULIKKILIYAD,KOTTAPPURAM P.O.,PALAKKAD-
679513.
- 14 LIMSHA N.P.,
AGED 39 YEARS,M,D/O.PURUSHOTHAMAN
P.P.,UPST,MANGATTIDAM UPS,MANGATTIDAM
P.O.,KANNUR-670 643.
- 15 SHAMSHEER M.,
AGED 27 YEARS,S/O.SHAMSUDHEEN K.T.,HST
ARABIC,CHMHSS ELAYAVOOR,P O VARAM,KANNUR 670594.
- 16 ABDUL VAHID O.P.,
AGED 31 YEARS,S/O.ISMAIL O.P.,UPST,MARKAZ HASS
KARANTHUR,KARANTHUR P.O.,KUNNAMANGALAM,KOZHIKODE-
673571.
- 17 MYMOONA T.,
AGED 36 YEARS,W/O,HASSAN,UPST,WO UP SHCOOL
MUTTIL,MANDAD P.O.,WAYANAD-673 122.
- 18 RUPESH M.K.,
AGED 39 YEARS,S/O.GOVINDAN M.K.,UPST,CHEMANCHERY
EAST UP SCHOOL,CHEMANCHERY P.O.,KOZHIKODE-673304.
- 19 ASWIN B.,
AGED 30 YEARS,S/O.BABURAJ,HST NATURAL SCIENCE,BTM
HSS THURAYUR,PAYYOLI ANGADI P.O.KOZHIKODE-673523.
- 20 MUHAMMED ASLAM,
AGED 33 YEARS,S/O.AHAMMED KUTTY,UPST,WO UP SHCOOL

- MUTTIL,MANDAD P.O.,WAYANAD-673 122.
- 21 MUHAMMED ALI,
AGED 35 YEARS,S/O.ABDULLA,UPST,WO UP SHCOOL
MUTTIL,MANDAD P.O.,WAYANAD-673 122.
- 22 BINITHA JAMES,
AGED 34 YEARS,W/O.VIBIN JOSEPH,UPST,ST.GEORGE'S
HSS,VELAMCODE P.O.,KOZHIKODE-673580.
- 23 MUHAMMED MUBASHIR T.P.,
AGED 28 YEARSMS/O.ABDULLA,JUNIOR LANGAUAGE
TEACHER ARABIC,AMLPS PARAMBATHU SAVE,KODUVALLY
P.O.,KOZHIKODE 673572.
- 24 NAJISHA K.,
AGED 27 YEARS,D/O.ABDUL MAJEED,LPST,AMLPS
PARAMABTHUKAVE,KODUVALLY P.O.,KOZHIKODE 673572.
- 25 ATHUL P.G.,
AGED 26 YEARS,S/O.GOPI K.V.C.,UPST,AYANIKKAD WEST
UP SCHOOLAYANIKKAD P.O.,KOZHIKODE-673522.
- 26 AHMED AMEEN C.,
AGED 27 YEARS,S/O.ABDUL RAZAK C.,JUNIOR LANGUAGE
TEACHER ARABIC,FMHSS KOOMBARA,KOOMBARA
P.O.,KOZHIKODE-673604.
- 27 ARUNRAJ L.R.,
AGED 25 YEARS,S/O.RAJAN K.K.,JUNIOR LANGUAGE
TEACHER HINID,KALPATHUR AUP SCHOOL,KALPATHUR
P.O.,KOZHIKODE-673524.
- 28 ABHISHEK KRISHNAN R.,
AGED 27 YEARS,S/O.RADHAKRISHNA KURUP
T.R.,LPST,KVMUPS VADAVANNUR,VADAVANNUR
P.O.,PALAKKAD-678504.
- 29 SINDHU M,
AGED 33 YEARS,D/O.MANICKAN,UPST,KVMMUPS
VADAVANNUR,VADAVANNUR P.O.,PALAKKAD-678504.
- 30 SHEEBA K.,
AGED 25 YEARS,W/O.SYAM C.,LPST,KALPS
ALANALLUR,ALANALLUR P.O.,PALAKKAD-67860.
- 31 SHIFA K.I.,
AGED 24 YEARS,D/O.IBRAHIMSHA K.M.,JUNIOR
LANGAUAGE TEACHER ARABIC,ALPS
KOTTARASSERI,THEKKEPOTTA,PUTHUCODE P.O.,PALAKKAD-
676 687.
- 32 AKHILA K.,

- AGED 30 YEAR, W/O. SUDHEESH V., UPST, AUPS
MANEENGODE, MANNANGODE P.O.. KOPPAM. PALAKKAD-
679307.
- 33 SREEJITHA E.,
AGED 31 YEARS, W/O. V. VIPIN, UPST, MMHSS, TEMPLE
GATE, P.O. THALASSERY, KANNUR-670102.
- 34 SHAMNA CHANDRAN P.
AGED 39 YEARS, W/O. SAJITH
GOPALAN, UPST, MMHSS, TEMPLE
GATE, P.O. THALASSERY, KANNUR-670102.
- 35 SOURABH S.,
AGED 25 YEARS, LOST, MRUP SCHOOL MATTUL, MATTUL
SOUTH P.O.. KANNUR DISTRICT-670302.
- 36 SOUMYA T.V.,
AGED 37 YEARS, D/O. V.V. RAMACHANDRAN, UPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 37 MUHSINA B.,
AGED 27 YEARS, D/O. ABDUL RAHMAN B., LPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 38 SAMSEERA K.,
AGED 28 YEARS, D/O. ABDURAHMAN C.P., LPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 39 RASHIDA P.
AGED 23 YEARS, D/O. NOUSHAD T.P., LPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 40 ABDUL SAMAD K.,
AGED 29 YEARS, S/O. ABOOBACKER N.P., UPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 41 AFNAS K.P.,
AGED 25 YEARS, S/O. HANSA C.M., LPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 42 SANEER P.M.,
AGED 29 YEARS, S/O. MEMI N.V., UPST, KAMALIYA
MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 43 NAIR SUSHMA RAGHAVAN,
AGED 40 YEARS, D/O. RAGHAVAN, UPST, AZHIKODE
HSS, AZHIKODE P.O., KANNUR-670009.
- 44 SRUTHIRAJ O.K.,
AGED 30 YEARS, W/O. LIJIN T., LPST, AZHIKODE SOUTH UP
SCHOOL, AZHIKODE, KANNUR-670009.
- 45 VARSHA C.,

- AGED 32 YEARS ,W/O.PRIYESH P. ,UPST ,AZHIKODE SOUTH UP SCHOOL.AZHIKODE P.O. ,.KANNUR-670009.
- 46 THUSHARA T.V. ,
AGED 31 YEARS ,W/O.SHABIN K.P. ,UPST ,AZHIKODE SOUTH UPS ,POOTHAPPARA ,AZHIKODE P.O. ,KANNUR-670009.
- 47 RAHINA P. ,
AGED 26 YEARS ,D/O.O.V.PADMANABHAN ,UPST ,AZHIKODE SOUTH UP SCHOOL ,AZHIKODE P.O. ,KANNUR-670009.
- 48 JABIR K. ,
S/O.ABDULKABER C.M. ,LPST ,VARAM MOPLA LP SCHOOL ,KADANKODE ,P.O.VARAM ,KANNUR-670594.
- 49 DHANYA C.V. ,
AGED 40 YEARS ,W/O.JAGADEESH E.P. ,UPST AZHIKODE SOUTH UP SCHOOL ,AZHIKODE P.O.KANNUR-670009.
- 50 MUHAMMED SHAFI K.
AGED 35 YEARS ,S/O.MUSTHAFI ,FTM ,AZHIKODE HSS ,VANKULATHVAYAL ,AZHIKODE P.O. ,KANNUR-670009.
- 51 SHIJI KANNAN ,
AGED 40 YEARS ,D/O.K.KANNAN ,UPST ,AZHIKODE HSS ,VANKULATHVAYAL ,AZHIKODE P.O. ,KANNUR-670009.
- 52 KISHAN C.H ,
AGED 27 YEARS ,S/O.SHALINI C.H. ,JUNIOR LANGUAGE TEACHER HINDI ,AZHIKODE HSS ,VANKULATHVAYAL ,AZHIKODE P.O. ,KANNUR-670009.
- 53 DHANNYA K. ,
AGED 35 ,W/O.DILEEP V. ,UPST AZHIKODE HSS ,VANKULATHVAYAL ,AZHIKODE P.O. ,KANNUR-670009.
- 54 SREEKUMAR P.V. ,
AGED 42 YEARS ,S/O.KUNHIKKANNAN P.V. ,UPST ,FAROOK HIGHER SECONDARY SCHOOL ,FAROOK COLLEGE P.O. ,KOZHIKODE-673632.
- 55 RAJANIP V. ,
AGED 39 YEARS ,W/O.ROOPESH KUMAR ,HST MALAYALAM ,CHEMANAD JAMA-ATH-HIGHER SECONDARY SCHOOL ,CHEMANAD P.O. ,KASARAGOD-671317.
- 56 AMJAD P.K ,
AGED 33 YEARS ,S/O.ABDUSSAMAD P.K. ,UPST ARABIC ,AR NAGAR HSS ,CHENDAPURAYA ,AR NAGAR POST ,MALAPPURAM-676 305.
- 57 ASHARUDHEEN M. ,
AGED 28 YEARS ,S/O.NAZAR MAYAKARA ,UPST ,AR NAGAR

- HSS, CHENDAPURAYA, AR NAGAR PO, MALAPPURAM-676305.
- 58 RASHMI P.R. ,
AGED 36 YEAARS, UPST, AR NAGAR HSS, CHENDAPURAYA, AR
NAGAR PO, MALAPPURAM-676305.
- 59 RASEENA M. ,
AGED 38 YEARS, W/O. NAZEEB K.K. , UPST, AMUPS
PARAKKAL. KANMANAM, THEKKUMURI P.O. , MALAPPURAM-
676551.
- 60 ANJANA K. ,
AGED 26 YEARS, D/O. KRISHNAN K. , UPST, MSM HSS
KALLINGALPARABA, KALPAKANCHERI P.O. , MALAPPURAM-676
551.
- 61 HADIYA HUSNA PALLIYATH,
AGED 29 YEARS, D/O. HUSSAIN P. , UPST, MSM HSS
KALLINGALPARABA, KALPAKANCHERI P.O. , MALAPPURAM-676
551.
- 62 JYOTHILAKSHMI G.R. ,
AGED 29 YEARS, D/O. RAJAN M.V. , UPST, MSM HSS
KALLINGALPARABA, KALPAKANCHERI P.O. , MALAPPURAM-676
551.
- 63 JASEERA K. ,
AGED 32 YEARS, D/O. VEERAN K. , JUNIOR LANGUAGE
TEACHER-HINDI , , MSM HSS
KALLINGALPARABA, KALPAKANCHERI P.O. , MALAPPURAM-676
551.
- 64 MUHAMMED ASHIQUE P. ,
AGEC 29 YEARS, S/O. ABDUL HAMEED P. , UPST, MSM HSS
KALLINGALPARABA, KALPAKANCHERI P.O. , MALAPPURAM-676
551.
- 65 THAHA UN AIS V. ,
AGED 29 YEARS, S/O. MOHAMMEDALI, JUNIOR LANGUAGE
TEACHER-URDU, MSM HSS
KALLINGALPARABA, KALPAKANCHERI P.O. , MALAPPURAM-676
551.
- 66 ABDULLAH MASHBOON M.K. ,
AGED 27 YEARS, S/O. MUHAMMED ALI M.K. , UPST, VHMSS
MORAYUR, MORAYUR P.O. , MALAPPURAM-673642.
- 67 SANDEEP K.N. ,
AGED 28 YEARS, S/O. RAMAKRISHNAN, , UPST, VHMSS
MORAYUR, MORAYUR P.O. , MALAPPURAM-673642.
- 68 YAHYA M.P. ,
AGED 31 YEARS, S/O. AMINA K.V. , HST PHYSICAL

- SCIENCE, VHMSS MORAYUR, MORAYUR P.O., MALAPPURAM-673642.
- 69 MOHAMMED JASIL P.K.,
AGED 29 YEARS, S/O. MOHAMMED, , UPST, VHMSS
MORAYUR, MORAYUR P.O., MALAPPURAM-673642.
- 70 STEPHIN THANKACHAN,
AGED 28 YEARS, S/O. THANKACHAN K.C., HST PHYSICAL
SCIENCE, VHMSS MORAYUR, MORAYUR P.O., MALAPPURAM-
673642.
- 71 RIYAS A.P.,
AGED 40 YEARS, S/O. ABOOBACKER, UPST, PTM AUPS
MULLAKKURUSI, PATTIKKAD P.O., MALAPPURAM-679 325.
- 72 NOUFEENA K.,
AGED 32 YEARS, D/O. K. MOHAMMED, UPST, PTM AUPS
MULLAKKURUSI, PATTIKKAD P.O., MALAPPURAM-679 325.
- 73 THABSHEERUDEEN SHARQUI,
AGED 30 YEARS, S/O. MUHAMMEDALI SHARQUI, UPST, PTM
AUP SCHOOL, MULLIAKKURSSI, PATTIKKAD
P.O., MALAPPURAM-679325.
- 74 MANSOORALI V.A.,
AGED 39 YEARS, S/O. ABDUL GAFOOR V., UPST, PTM AUP
SCHOOL, MULLIAKKURSSI, PATTIKKAD P.O., MALAPPURAM-
679325.
- 75 MOHAMMED SALIH C.,
AGED 31 YEARS, S/O. SOOPI MUSLIYAR, HST SOCIAL
SCIENCE, PPTMY HSS CHERUR, CHERUR
POST, VENGARA, MALAPPURAM-676303.
- 76 AJMAL C.A.,
AGED 29 YEARS, S/O. C.V. ALIYAR, JUNIOR LANGUAGE
TEACHER ARABIC, AISUP SCHOOL MANJALY, MANNAM
P.O., ERNAKULAM-683520.
- 77 MARIYA JACOB,
AGED 32 YEARS, D/O. JACOB, UPST, ST. CATHERINE'S HIGER
SECONDARY SCHOOL, PAYYAMPALLY, P.O. PAYYAMPALLY
, WAYANAD-670646.
- 78 MUHAMMED FASIL K.,
AGED 28 YEARS, S/O. KUNHIMOIDEEN
K.P., LPST, KANNAMKULAM ALP SCHOOL, PAYYOLI
P.O., KOZHIKODE-673522.
- 79 ADWAITH P.B.,
AGED 22 YEARS, S/O. PRAKASH, LPST, AYANIKKAD WEST U P
SCHOOL, AYANIKKAD P.O., KOZHIKODE-673521,

- *80 NASEEM,
AGED 27 YEARS ,W/O.SULFIKAR ,MARHABA
MANZIL ,P.O.KOZHICODE-680666.
- *81 FASIYA P.S. ,
AGED 39 YEARS ,THANTHPARAMBIL ,P.O.
MADAVANA ,KODUNGALLOOR ,THRISSUR-680666.
- 82 ARUN SASI ,
AGED 35 YEARS ,S/O.K.K.SASI ,CLERK ,.SNHSS
OKKAL ,.OKKAL P.O. ,ERNAKULAM-683550.
- 83 ABDUL HASEEB T.P. ,
AGED 35 YEARSMS/O.ABDUL RAHIMAN K.P. ,O.A.
KAMALIYA MADRASSA AUP SCHOOL ,IRIKUR ,KANNUR-
670593.

BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 3 AND ADDITIONAL
RESPONDENTS 4 TO 109 IMPEADED IN THE WRIT PETITION :

- 1 K.J.VARGHESE,
S/O.K.L.JOSEPH,PRESIDENT-KERALA FEDERATION OF THE
BLIND,VACHIYOOR P.O. ,THIRUVANANTHAPURAM-695635.
- 2 THE STATE OF KERALA,
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM,PIN-695001.
- 3 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014.
- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM - 695601.
- 5 P.S.SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-378687.
- 6 RAVEENDRAN.M.K.
S/O. APPU MAOR K.P. , MANAGER, AUPS CHEEKKILODE ,
CHEEKKILOE P.O. , ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO) , KOZHICODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA ,
D/O. KRISHNAN P.V. , MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHICODE-
673507, KUNNUMMAL SUB DISTRICT (AEO) , KOZHICODE
DISTRICT.
- 8 SHAMEENA P. ,

- D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM AUP SCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEENDRAN T.K.,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA, EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE-673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP SCHOOL, PATHRIPPATTA, KAKKATTIL, KOZHIKODE-673507.
- 12 P.SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL-673507.
- 13 P.P.ARUVA,
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL, BUDYANABBYR P.O., KAKKATTIL, KOZHIKODE-673507.
- 14 KALLIANI C.,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL, KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-673507.
- 15 V.K.SAROJINI AMMA,
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL, CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.
- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-673507.
- 18 AYISHA BEEVI P.,
W/O. ABDUL KADER, MANAGER, ALPS, PERUNTHODIPADAM, PULLMKUNNU P.O., MALAPPURAM-673634.
- 19 SAIDALAVI M.M.,
S/O. UHAMMED KUTTY, MANAGER, KALLAMADAM AMLP SHCOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.,

- S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH,
KANNUR DISTRICT-670741.
- 22 DEVI AMMA E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY VIA,
KANNUR DISTRICT-670673.
- 23 T.V.THANKAMANI,
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA C.P.,
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O., KANNUR DISTRICT-670301,
MADAYI VIA.
- 25 SIDDIQ P.,
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA NORTH,
KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.,
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.
- 27 A.K.DINESH KUMAR,
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA,
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.,
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU,

- S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP SCHOOL, PERUMTHODI, NEDUMPOYIL P.O., IRITTY, KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST LP SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR-670611.
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA VILASAM ALP SCHOOL, KERAL PERAVPPR P.O., MATTANNUR, KANNUR-670702.
- 35 M.RAMACHANDRAN,
S/O. KUHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED LP SCHOOL, THILLANKERI, ULIYIL P.O., KANNUR.
- 36 MOHANAN R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL, KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O. ANANADAKURUP, MANAGER, KEECHERY LP SCHOOL, KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP SCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL, THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O. NARAYANAN P., MANAGER, NIDUVALOOR AUP SCHOOL, NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K.ABDURAHIMAN HAJI,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL, PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA ALP SCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA ALP SCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,

- D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP SCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K.MEENAKSHI,
W/O. K.P. VIJAYAN, MANGER, RAMAR GURU MEMORIAL AUP SCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL, PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARYS CHOOOL, IRUTHENPATHY-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD DISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM, PALAKKAD-678687.
- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL, THIRUVALAYANNUR, THRISSUR-THIRUVALAYANNUR-680001.
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL, COYALMANNAM, PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL, ETTICHUVADU, RANNI-689676.
- 56 K.A.SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR, PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCODE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD DISTRICT-680582.
- 59 P.H.ABDUL KADER,

- MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O.,
PIN-678543. (ADDITIONAL R4 TO R60 ARE IMPLEADED
AS PER ORDER DATED 13/12/2021 IN IA 1/2021 IN WPC
19808/2021)
- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURISSI, OTTAPALAM, PALAKKAD-679101.
- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, KANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KUMBURAM, PERUNTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P. ,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.
- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-678633.
- 68 K.P. GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 69 P.K. BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.
AMBALAVATTAM, PIN-679522.
- 70 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.

- 72 ABHIJITH C.S.,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679506.
- 75 ORASAD K.,
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-
679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N. HARISANAKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD-679506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD-
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR-678583.
- 79 V. DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-678513.
- 80 GINESH P.B.,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY,
D/O. KUTTAN EZHUTHACHAN, MANAGER, AUP SCHOOL,
ARUMANAM KURISSI, CHERPLASSERY, PALAKKAD-679504.
- 82 JAYASRI P.,
D/O. LATE V. GONDANKUTTY MENON, MANAGER, ALP
SCHOOL POTHY, CHERPLASSERY, PALAKKAD-679503.
(ADDITIONAL R61 TO R81 ARE IMPEADED AS PER ORDER
DATED 13/12/2021 IN IA 2/2021.)
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,

- VELLAMUNDA, WAYANAD, PIN-670 731
- 84 V.V.JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591
- 85 P.T.GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O,
MANANTHAWADY, WAYANAD DIST., PIN: 670 731
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD, PIN: 673 595
- 87 K.P.DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,
WAYANAD, PIN: 670731
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM P.O,
WAYANAD, PIN: 670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA), KOLLAM DISTRICT-691 510
- 90 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT- 691 510.
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR P.O,
KOZHIKODE- 673 585
- 92 SOORAJ.M
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM P.O,
KOZHIKODE- 673 572
- 93 RUGMINI.P.K
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O,
KOZHIKODE- 673 019
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE- 673 542
- 95 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O, VADAKARA, KOZHIKODE- 673 104
- 96 DEEPESH.M
MANAGER, VENGERI U P SCHOOL, VENGERI P.O,

- VADAKARA, KOZHIKODE- 673 572
- 97 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE- 673 631
- 98 SUSHEELA.M.V
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O,
KOZHIKODE- 673 004.
- 99 K.P.SIVANANDAN
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673 571
- 100 P. NARAYANAN
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O,
EDACHERI, KOZHIKODE- 673 502
- 101 L.T.HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O,
KOZHIKODE PIN: 673 601
- 102 S.SABIRA
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O,
KOZHIKODE, PIN- 673 104
- 103 T.K.SURESH
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE: 673 024.
- 104 HELNA V.R.
AGED 24 YEARS,W/O NIDHEESH.K.ELIAS PRESENTLY
WORKING AS JUNIOR LANGUAGE TEACHER(HINDI) AT AUPS
MANNANNUR P.O, OTTAPALAM, PALAKKAD AND RESIDING
AT KUNNATHUSSERY PUTHENPURAYIL HOUSE,
PULAKODE.P.O, CHELAKKARA-680506.
- 105 SREEJITH C. ,
AGED 35 YEARS,S/O.LATE CHANDRAN,HSST JUNIOR
(COMMERCE) ,MVHSS ,ARUMANOOR,POOVAR
P.O. ,THIRUVANANTHAPURAM-6905525. RESIDING AT
ROHINI, BEACH ROAD, KOVALAM, THIRUVANANTHAPURAM
DISTRICT-695527.
- 106 NOBLE MATHEW,
AGED 40 YEARS,S/O.MATHEW,HST (SOCIAL
SCIENCE) ,ST.SEBASTIAN'S HSS,KADANAD,KOTTAYAM
DISTRICT,RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY
P.O. ,MANVETTOM,KOTTAYAM DISTRICT,PIN-686 611.
- 107 JAINS C.KURIAN,
HST (SOCIAL SCIENCE) ST.SEBASTIAN'S
HSS,KADANAD,KOTTAYAM DISTRICT,RESIDING AT

- VALLOCHERIL HOUSE, PALOORKAVU P.O., IDUKKI
DISTRICT, PIN-685 532.
- 108 ANJU THOMAS
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE, MUTTOM
P.O., IDUKKI DISTRICT, PIN-685 587.
- 109 MANJU JOSEPH,
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL
HOUSE, KURUMANNU P.O., PALA, KOTTAYAM DISTRICT, PIN-
686651.
- 110 GLANIS BABY,
UPST, ST, MARY'S
HS, POTHANICAD, KOTHAMANGALAM, ERNAKULAM
DISTRICT, RESIDING AT NADUKKATTIL HOUSE, MEKKADAMPU
P.O., KADATHY, ERNAKULAM DISTRICT-682316.

*80. NASEEM SALI, HST (MATHS), SSM HSS, AZHIKODE,
AZHIKODE P.O., KODUNGALLUR, THRISSUR-680 666.
*81. FASIYA P.S., HST (MATHS), SSM HSS, AZHIKODE,
AZHIKODE P.O., KODUNGALLUR, THRISSUR- 680 666.
ARE CORRECTED AS PER ORDER DATED 13.03.2023 ON
I.A.NO.2 OF 2022

BY ADVS.
SIJI ANTONY
GEORGE ABRAHAM
P.K.NANDINI
JIJI THOMAS
T.R.JAGADEESH
K.MOHANAKANNAN
V.A.MUHAMMED
SHAMEENA SALAHUDEEN
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1722 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 THE MANAGER
VKPKHM MADRASATHUL RAHMANIYA VOCATIONAL HIGHER
SECONDARY SCHOOL, RAHMANIYA NAGAR, PADNE,
KASARGOD DISTRICT - 671312.
- 2 RAHUL.A.V,
HIGHER SECONDARY SCHOOL TEACHER (HISTORY),
VKPKH M MADRASATHUL RAHMANIYA VOCATIONAL HIGHER
SECONDARY SCHOOL, RAHMANIYA NAGAR, PADNE,
KASARGOD DISTRICT - 671312.
BY ADVS.
GEORGE POONTHOTTAM (SR.)
NISHA GEORGE
A.L.NAVANEETH KRISHNAN

RESPONDENTS/RESPONDENTS & PETITIONERS IN THE WRIT PETITION:

- 1 STATE OF KERALA,
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 2 THE DIRECTOR OF PUBLIC INSTRUCTIONS,
(NOW RE-NAMED AS THE DIRECTOR OF GENERAL
EDUCATION) JAGATHY, THYCAUD, THIRUVANANTHAPURAM-
695 014.
- 3 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN - 676 505.

- 4 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM, PIN - 676 505.
- 5 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM, PIN - 679 328.
- 6 THE MANAGER,
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT, PIN - 679 328.
- 7 MANAGER,
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY)MALAPPURAM DISTRICT, PIN - 673 638.
- 8 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM - 676 505.
- 9 THE MANAGER,
I.O.H.S.S., EDAVANNA,
MALAPPURAM DISTRICT, PIN - 676 541.
- 10 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT, PIN - 679 328.
- 11 JASEELA P.,
AGED 40 YEARS, W/O. ALIK., KAREKKADAN HOUSE,
THAMPANANGADI, VALLUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT - 676 521.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
MUHAMMED SHAFI
V.A.MUHAMMED
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1723 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANT/NOT A PARTY TO THE WRIT PETITION:

ANUNAD M. ,
AGED 31 YEARS, S/O. MURALEEDHARAN .M.V.
HST SOCIAL SCIENCE, MOOTHEDATH HSS, TALIPARAMBA,
TALIPARAMBA P.O, KANNUR-670 141.

BY ADVS.
R.K.MURALEEDHARAN
ATHIRA A.MENON

RESPONDENTS/PETITIONERS & RESPONDENTS IN THE WRIT PETITION:

- 1 MUHAMMAD SUFIYAN V. ,
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD.P.O,
MALAPPURAM-676 122.
- 2 AMEER JINNA
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST.P.O, IDUKKI-685 585.
- 3 SARATH.U.S
S/O ,UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA.P.O,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ.M.S,
S/O. MANIKANDAN, THOLERI HOUSE, AROOR.P.O,
KAKKATTIL, VIA CALICUT-673 507
- 5 MAHIN C. ASAD,
S/O.ASAD, CHITTAYAM HOUSE, MARKET.P.O,
MOOVATTUPUZHA, VELLORKUNNAM-686 673

- 6 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-PIN- 695 001
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN- 695 001
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014
- 9 SECRETARY SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM -695 601
BY ADVS.
P.K.NANDINI
A.P.JAYARAJ (ANJILIKKAL)
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1725 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/THIRD PARTIES TO WP(C):

- 1 ARUN S
AISWARYA, PERYAM, UMayANALLOOR P.O.,
KOLLAM, PIN - 691 589.
- 2 MUHAMMED SUHAIL O.P.,
S/O.MOIDEEN KUNHI, PANOL HOUSE,
KADAVATHUR P.O., KANNUR, PIN - 670 676.
- 3 CHINCHU LIZEN BABU
NEDIYAVILA PUTHEN VEEDU, THRIppILAZHIKOM P.O.,
KUZHIMATHICADU, KOLLAM, PIN - 691 509.
- 4 ABOOBAKER SIDHIQUE KAITHAVALAPPIL,
S/O.ALASSAN HAJI KAITHAVALAPPIL, KAITHAVALAPPIL
HOUSE, MEMATTUPARA, KANNAMANGALAM P.O., PIN - 676
309.
- 5 DIVYA LAKSHMI T.,
CHAITHNAYA HOUSE MOKERI P.O.,
VIA KAKKATTIL - 673 507.
- 6 AIDED HIGHER SECONDARY TEACHERS' ASSOCIATION,
(AHSTA), REG.NO.166/2002, REP: BY GENERAL
SECRETARY S.MANOJ, AHSTA STATE COMMITTEE OFFICE,
TC 14/2178(6), EBENEZER, MARKET ROAD, PALAYAM,
THIRUVANANTHAPURAM - 695 034.

BY ADVS.

M.K.MEHRUNISHA BASIMA

REJI MATHEW.M

MATHEW VARGHESE

RESPONDENTS/RESPONDENTS & PETITIONERS:

- 1 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN-695 001
- 2 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001
- 3 THE DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695 014.
- 4 SECRETARY,
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001.
- 5 MUHAMMED SUFIYAN V.,
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM-676 122.
- 6 AMEER JINNA,
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI-685 585
- 7 SARATH U.S.,
S/O UNNIKRISHNAN NAIR, SHIRDHI ,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM-695 121.
- 8 SOORAJ M.S.,
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL VIA, CALICUT-673 507.
- 9 MAHIN C ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM-686 673.
BY ADVS.
P.K.NANDINI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1726 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES IN THE WRIT PETITION:

- 1 BIJO JOSEPH,
HSST (JUNIOR) (ECONOMICS), ST. MARY'S HSS,
CHAMPAKKULAM, ALAPPUZHA DISTRICT, PIN - 688505
- 2 AMBILI P.K,
UPSA, SVHS PALEMAD, PALEMAD P.O., EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 3 GAYATHRI P,
LPSA, SVHS PALEMAD, PALEMAD P.O., EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 4 SHADIYA NAVAL C,
JUNIOR LANGUAGE TEACHER (ARABIC),
SVHS PALEMAD, PALEMAD P.O., EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 5 LAILA P,
JUNIOR LANGUAGE TEACHER (ARABIC),
SVHS PALEMAD, PALEMAD P.O., EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 6 SAYANTH S,
MUSIC TEACHER, SVHS PALEMAD, PALEMAD P.O.,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
BY ADV JESTIN MATHEW

RESPONDENTS/PETITIONER & RESPONDENTS IN TEH WRIT PETITION:

- 1 JASEELA P
AGED 40 YEARS, W/O ALI K, KAREKKADAN HOUSE,

- THAMPANANGADI, VALLUVANANGAD SOUTH P O,
PANDIKKAD, MALAPPURAM DISTRICT, PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANATHAPURAM, PIN - 695001
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
NOW DIRECTOR OF GENERAL EDUCATION
DIRECTORATE OF PUBLIC INSTRUCTION, FXWX+7GP,
VAZHUTHACAUD POOJAPPURA ROAD, JUNCTION DPI,
JAGATHY, THIRUVANATHAPURAM, PIN - 695014
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN - 676505
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM, PIN - 676505
- 6 ASSISTANT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM, PIN - 679328
- 7 THE MANAGER
R M HIGH SCHOOL, MALATTOOR,
MALAPPURAM DISTRICT, PIN - 679328
- 8 MANAGER
E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM, DISTRICT, PIN - 673638
- 9 THE MANAGER
M.S.P HIGH SCHOOL, MALAPPURAM, PIN - 676505
- 10 THE MANAGER
I.O.H.S.S, EDAVANNA, MALAPPURAM DISTRICT, PIN -
676541
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT, PIN - 679328
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
V.A.MUHAMMED
AUGUSTINE JOSEPH
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1727 OF 2022

AGAINST THE ORDER/JUDGMENT DATED 10.08.2022 IN WP(C)

17632/2021 OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES IN THE WRIT PETITION:

- 1 SHEEJA E.A,
HSST (CHEMISTRY), SVHSS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 2 ARCHANA M,
HSST (MALYALAM), SVHSS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 3 VIJAYASREE P,
HSST (GEOGRAPHY), SVHSS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 4 RESHMI T.K,
HSA (SOCIAL STUDIES), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 5 SUPRABHA C,
HSA (SOCIAL STUDIES), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 6 ANU K.P,
HSA (SOCIAL STUDIES), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 7 ASWATHI DAS P,
HSA (NATURAL SCIENCE), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 8 SALINI P
HSA (PHYSICAL SCIENCE), SVHS PALEMAD, PALEMAD
P.O, EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 9 KEERTHI R NAIR
HSA (MATHEMATICS), SVHS PALEMAD, PALEMAD P.O,

- EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 10 DIVYA DAS
HSA (MATHEMATICS), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 11 JWALA MURALI
HSA (MATHEMATICS), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 12 GIRIJA GIREESH M.G,
HSA (ENGLISH), SVHS PALEMAD, PALEMAD P.O,
EDAKKARA, MALAPPURAM DISTRICT, PIN - 679331
- 13 GOPIKA T,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 14 ANJANA KRISHNAN P.U,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 15 ANUSREE K,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 16 NEETHU K,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 17 DHANYA M.N,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 18 DURGA K.I,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 19 SURYA B,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 20 REMYA K.V
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 21 AMURTHA K.P,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT,, PIN - 679331
- 22 ROSHITHA K.C,
UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 23 ARAVIND M.P,

- UPSA, SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT,, PIN - 679331
- 24 DIVYA T.K,
JLT(HINDI) SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 25 NASEEHA C.K,
JLT(ARBIC), SVHS PALEMAD, PALEMAD P.O, EDAKKARA,
MALAPPURAM DISTRICT, PIN - 679331
- 26 NISAMUDEEN A,
PHYSICAL EDUCATION TEACHER, SVHS PALEMAD, PALEMAD
P.O, EDAKKARA, MALAPPURAM, PIN - 679331
BY ADV JESTIN MATHEW

RESPONDENTS/PETITIONER & RESPONDENTS IN THE WRIT PETITION:

- 1 JASEELA P,
AGED 40 YEARS, W/O ALI K, KAREKKADAN HOUSE,
THAMPANANGADI, VALLUVANANGAD SOUTH P O,
PANDIKKAD, MALAPPURAM DISTRICT, PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANATHAPURAM, PIN - 695001
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
NOW DIRECTOR OF GENERAL EDUCATION
DIRECTORATE OF PUBLIC INSTRUCTION, FXWX+7GP,
VAZHUTHACAUD POOJAPPURA ROAD, JUNCTION DPI,
JAGATHY, THIRUVANATHAPURAM, PIN - 695014
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN - 676505
- 5 ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM, PIN - 676505
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM, PIN - 679328
- 7 THE MANAGER,
R M HIGH SCHOOL, MALATTOOR,
MALAPPURAM DISTRICT - 679328
- 8 MANAGER,
E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM, DISTRICT, PIN - 673638
- 9 THE MANAGER

- M.S.P HIGH SCHOOL, MALAPPURAM, PIN - 676505
- 10 THE MANAGER
I.O.H.S.S, EDAVANNA, MALAPPURAM DISTRICT,, PIN -
676541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM DISTRICT, PIN - 679328
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
V.A.MUHAMMED
AUGUSTINE JOSEPH
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1728 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/NOT A PARTY TO THE WRIT PETITION:

ANUNAD M,
AGED 31 YEARS, S/O.MURALEEDHARAN M.V.,
HST SOCIAL SCIENCE, MOOTHEDATH HSS, TALIPARAMBA,
TALIPARAMBA P.O., KANNUR 670 141.

BY ADV R.K.MURALEEDHARAN

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 6 & ADDITIONAL
RESPONDENTS 7 TO 10 IMPEADED IN THE WRIT PETITION:

- 1 JASEELA P
AGED 40 YEARS, WIFE OF ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT - 676 521.
- 2 STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
(NOW DIRECTOR OF GENERAL EDUCATION), JAGATHY,
THIRUVANANTHAPURAM, PIN - 695 014.
- 4 DISTRICT EDUCATION OFFICER,
DISTRICT EDUCATION OFFICE,
UPHILL, MALAPPURAM - 676 505.
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM, PIN - 676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOUR, MALAPPURAM, PIN - 679 328.

- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT, PIN - 679 328.
- 8 MANAGER
E M E A H S S, (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT, PIN - 673 638.
- 9 THE MANAGER
M S P HIGH SCHOOL,
MALAPPURAM DISTRICT - 676 505.
- 10 THE MANAGER
I.O.H.S.S., EDAVANNA,
MALAPPURAM DISTRICT, PIN - 676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM DISTRICT, PIN - 679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
V.A.MUHAMMED
MUHAMMED SHAFI
AUGUSTINE JOSEPH
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1729 OF 2022

AGAINST THE ORDER/JUDGMENT DATED 10.08.2022 IN WP(C)

11673/2022 OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA), KOLLAM DISTRICT-691 510.
- 2 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR,
KOLLAM DISTRICT- 691 510.
BY ADVS.
K.MOHANAKANNAN
H.PRAVEEN (KOTTARAKARA)

RESPONDENTS/PETITIONERS AND RESPONDENTS 1 TO 4:

- 1 MUHAMMAD SUFIYAN.V
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM-676 122.
- 2 AMEER JINNA,
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI-685 585.
- 3 SARATH U.S,
S/O UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM-695 121
- 4 SOORAJ M.S,
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTILVIA, CALICUT-673 507.

5 MAHIN C ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM-686 673

6 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-PIN-695 001

7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001

8 DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.

9 SECRETARY, SOCIAL JUSTICE DEPT,
SECRETARIAT, THIRUVANANTHAPURAM-695 601.
BY ADVS.
P.K.NANDINI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1737 OF 2022

AGAINST THE ORDER/JUDGMENT DATED 10.08.2022 IN WP(C)

17632/2021 OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 JILILMON.T.,
AGED 28 YEARS, S/O. JINACHANDRAN.V.N., UPST,
CHOVVA HSS, CHOVVA, KANNUR - 670 006, RESIDING AT
'JIJIL NIVAS', ULIYIL P.O., KANNUR, PIN - 670702
- 2 ASHOK.K.P
AGED 37 YEARS
S/O. KUMARAN.K.P., HST DRAWING TEACHER, CHOVVA
HSS, CHOVVA.P.O., KANNUR-670 006, RESIDING AT
KIZHAKKINIPURAYIL HOUSE, VALIACHAL, KANKOL.P.O.,
KANNUR, PIN - 670307
- 3 NAMITHA MADHUSOODANAN
AGED 28 YEARS
W/O. JIJU.A.K., LOWER GRADE-HINDI, CHOVVA HSS,
CHOVVA.P.O., KANNUR -670 006, RESIDING AT
'NAVANEETHAM', CHATTUKAPPARA.P.O, KANNUR, PIN -
670592
- 4 ABDUL MANAF CHALIYAMPURATH,
AGED 28 YEARS,
S/O. MAHAMOOD.P.K., HST ARABIC, CHOVVA HSS,
CHOVVA.P.O., KANNUR-670 006, RESIDING AT
'HAJARAS', KODAPARAMBA, THANNA.P.O.,
KANNUR, PIN - 670012
- 5 ATHIRA RAJITH
AGED 28 YEARS, D/O. RAJITH KUMAR, UPST, CHOVVA
HSS, CHOVVA.P.O., KANNUR-670 006, RESIDING AT
'ATHULYA', THOTTADA.P.O., KANNUR-670 007.

- 6 MITHUN.A.K
AGED 31 YEARS
S/O. VIJAYAN.K., HSA PHYSICAL SCIENCE, CHOVVA
HSS, CHOVVA.P.O., KANNUR-670 006, RESIDING AT
'VIJITHA BHAVAN', P.O. THOLAMBRA, KANNUR, PIN -
670673
- 7 MUHSIN.N
AGED 30 YEARS
S/O. P.P.K. MUHAMMEDALI, HST ARABIC, CHOVVA HSS,
CHOVVA.P.O., KANNUR-670 006, RESIDING AT
DARUNNIAMA HOUSE, KOORARI, P.O. IRIKKUR, KANNUR,
PIN - 670593
- 8 RAHEES.I.V
AGED 26 YEARS
S/O. LAMEER.K,P., LPST, BTM ALP SCHOOL,
CHUZHALI.P.O., KANNUR-670 602, RESIDING AT ILLATH
VALAPPIL HOUSE, KANDAKKAI.P.O., KANNUR, PIN -
670602
- 9 SAFEERA.M.K.
AGED 39 YEARS, D/O. ANDRU.M.K., HST PHYSICAL
SCIENCE, PRM KOLAVALLOOR HSS, THUVAKKUNNU.P.O.,
KANNUR-670 693, RESIDING AT PARAMBATH HOUSE,
KALLIKKANDY.P.O., KANNUR.
- 10 ANUSREE.K.V.
AGED 28 YEARS, D/O. RAJAN.K.V., HST MALAYALAM,
PARASSINIKKADAVU HIGHER SECONDARY SCHOOL,
PARASSINIKKADAVU, RESIDING AT KUNDILE VALAPPIL
HOUSE, HENRY ROAD, PAPPINISSERY.P.O., KANNUR, PIN
- 670561
- 11 NADEER.R.P.
AGED 42 YEARS
S/O. IBRAHIM, HST MALAYALAM, PMSAPT HSS, KAKKOVE,
VAZHAYUR.P.O., MALAPPURAM-673 633, RESIDING AT
RAYAROTH PARAMBATH HOUSE, VELOM.P.O., KOZHIKODE,
PIN - 673508
- 12 RAJEESH.V.P.
AGED 33 YEARS
S/O. GOPI.K., UPST, ETTUKUDUKKA A U P SCHOOL,
ETTUKUDUKKA.P.O., KARIVELLUR, KANNUR-670 521,
RESIDING AT KODOOR HOUSE, NELLIYOL,
OIAYAMBADI.P.O., MATHAMANGALAM, KANNUR, PIN -
670306

- 13 REKHA.P.M.
AGED 34 YEARS,
W/O. AJEESH.T., UPST, A.U.P.S. ETTUKUDUKKA,
ETTUKUDUKKA.P.O., KANNUR -670 521, RESIDING AT
THEKKATAVAN HOUSE, EDAT.P.O., KANNUR - 670327
- 14 SIJI.P.V.
AGED 37 YEARS, W/O. PRAMOD.M.V., LPST, A.U.P.S.
ETTUKUDUKKA, ETTUKUDUKKA.P.O., KANNUR-670 521
RESIDING AT `TAPASYA', KUNNACHERRI, KARIVELLUR
(VIA), ETTUKUDUKKA.P.O., KANNUR PIN - 670521
- 15 ANUSREE.M.
AGED 28 YEARS
D/O. MADHUSOODANAN.K.V., UPST, VENGAD SOUTH
U.P.SCHOOL, VENGAD.P.O., KANNUR-670 612, RESIDING
AT `NANDANAM', SANKARANELLUR.P.O., KUTHUPARAMBA,
KANNUR, PIN - 670643
- 16 MUBARAK.M.T.
AGED 28 YEARS, S/O. MUHAMMED ASHRAF, HST ARABIC
(PART TIME), VALLIYODAN KELUNAIR SMARAKA HIGHER
SECONDARY SCHOOL, VARAKKAD, KOTTAMALA.P.O.,
KASARAGOD -671314, RESIDING AT MUNDANTHODI HOUSE,
VATTALLURE POST, MALAPPRUAM, PIN - 676507
- 17 SMITHA THOMAS
AGED 37 YEARS
D/O. K.M. THOMAS, HST MALAYALAM, VALLIYODAN
KELUNAIR SMARAKA HIGHER SECONDARY SCHOOL,
VARAKKADU, KOTTAMALA.P.O., KASARAGOD-671314,
RESIDING AT `GRACE HOME', PARAL.P.O., MAHE, PIN -
673310
- 18 AKHILA ALAKKANDY
AGED 33 YEARS
W/O. MADHUSADAN.A., UPST, MURINGERI AIDED
U.P.SCHOOL, MURINGERI.P.O., ANJARAKKANDY, KANNUR
-670 612, RESIDING AT `KRISHNALEELA',
MURINGERI.P.O., ANJARAKKANDY, KANNUR, PIN -
670612
- 19 HRIDYA.A.
AGED 26 YEARS
D/O. REENA. A., UPST, MURINGERI AIDED U.P.SCHOOL,
MURINGERI.P.O., KANNUR-670 612, RESIDING AT
KOORMA HOUSE, VENGAD.P.O., KANNUR, PIN - 670612
- 20 AKARSH.K.

- AGED 27 YEARS, S/O. P.C. GANGADHARAN, LPST,
MURINGERI AIDED U.P.SCHOOL, MURINGERI.P.O.,
KANNUR-670 612, RESIDING AT `LALITHAM', KOYILODE,
SANKARANELLUR.P.O., KANNUR, PIN - 670643
- 21 FASNA.K.
AGED 30 YEARS
D/O. MUHAMMED. C.H., LPST, BTM ALP SCHOOL,
CHUZHALI.P.O., KANNUR-670 602, RESIDING AT
CHERIYANDI HOUSE, SREEKANDAPURAM.P.O., KANANUR,
PIN - 670631
- 22 MEERA EALIAS,
AGED 28 YEARS
D/O. EALIAS.P.K., HST PHYSICAL SCIENCE, ST.
MARY'S HIGH SCHOOL, POTHANICAD, POTHANICAD.P.O.,
ERNAKULAM-686 671, RESIDING AT PADAYATIL HOUSE,
MURAMPATHY.P.O., KODANCHERY (VIA), KOZHIKODE
DISTRICT, PIN - 673580
- BY ADVS.
ELVIN PETER P.J.
K.R.GANESH
GOURI BALAGOPAL
ABHIJITH.K.ANIRUDHAN
SREELEKSHMI A.S.
ANU JOSEPH

RESPONDENTS/PETITIONER & RESPONDENTS IN THE WRIT PETITION:

- 1 JASEELA.P.
AGED 40 YEARS, W/O. ALI.K., KAREKKADAN HOUSE,
THAMPANANGADI, VALLUVANANGADSOUTH.P.O.,
PANDIKKAD, MALAPPURAM DISTRICT, PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY,
GENERAL EDUCATION DEPARTMENT, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 682031
- 3 THE DIRECTOR OF PUBLIC INSTRUCTIONS,
(NOW THE DIRECTOR OF GENERAL EDUCATION), JAGATHY,
THIRUVANANTHAPURAM, PIN - 695014
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM - 676505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM, PIN - 676505

- 6 THE ASSISTANT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM, PIN - 679328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT - 679328
- 8 THE MANAGER
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT - 673638
- 9 THE MANAGER
M.S.P. HIGH SCHOOL, MALAPPURAM 676 505
- 10 THE MANAGER
I.O.H.S.S., EDAVANNA,
MALAPPURAM DISTRICT - 676541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT, PIN - 679328
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
V.A.MUHAMMED
AUGUSTINE JOSEPH
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1738 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE P M M UPPER PRIMARY SCHOOL,
THALIPPADAM, P.O.NAMBOORIPOTTY-679 33.
REPRESENTED BY ITS MANAGER RAMLATH P.
BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA P. ,
AGED 40 YEARS,WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O. ,
PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATIONAL OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E.M.E.A.H.S.SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST)KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER,
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
AUGUSTINE JOSEPH
MUHAMMED SHAFI M
TONY AUGUSTINE
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1739 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

KNOWNWELL PRIVATE SCHOOL (AIDED) MANAGERS
ASSOCIATION,
DISTRICT COMMITTEE - THIRUVANANTHAPURAM,
REPRESENTED BY THE PRESIDENT, K.S. BAIJU, KPSMA
STATE COMMITTEE OFFICE, M.G. RADHAKRISHNAN ROAD,
THYCAUD, THIRUVANANTHAPURAM, KERALA-695 014.

BY ADV REKHA VASUDEVAN

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10 IN WRIT

PETITION:

- 1 JASEELA P,
AGED 40 YEARS
WIFE OF ALI K., KAREKKADAN HOUSE, THAMPANANGADI
VALUVANANGAD SOUTH P.O., PANDIKKAD, MALAPPURAM
DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE-TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL, MALAPPURAM-676

505.

- 5 THE ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM-676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT-673638.
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM-676 505.
- 10 THE MANAGER,
I.O.H.S.S. EDAVANNA, MALAPPURAM-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
AUGUSTINE JOSEPH
MUHAMMED SHAFI M
V.A.MUHAMMED
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1740 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTY:

- 1 THE MANAGER,
PKMM HIGHER SECONDARY SCHOOL, EDARICODE P.O,
MALAPPURAM DIST PIN: 676 501.
- 2 FASLA N,
D/O KUNJIKOYA HAJI NADUTHODI, KOTTAKKAL
MALAPPURAM DIST (HIGH SCHOOL TEACHER (PHYSICAL
SCIENCE)) PKMM HIGHER SECONDARY SCHOOL, EDARICODE
P.O, MALAPPURAM DIST PIN: 676 501.
- 3 ASWATHY K S,
D/O SUBRAMANYAN K, KARUMATHIL HOUSE, PUZHAMPURAM,
BIYYAMPURAM PO., HIGH SCHOOL TEACHER (ENGLISH),
PKMM HIGHER SECONDARY SCHOOL, EDARICODE PIN: 676
501.
- 4 RETNA PRIYA,
D/O RAMAKRISHNAN A, ANAKUZHIYIL, CHETHALLUR PO
PALAKKAD HIGH SCHOOL TEACHER (MALAYALAM), PKMM
HIGHER SECONDARY SCHOOL EDARICODE PIN: 676 501.
- 5 SREEJESH M,
S/O BHASKARAN NAMBIAR MANATHANATH, PALERI TOWN
PO, CLERK, PKMM HIGHER SECONDARY SCHOOL,
EDARICODE PIN: 676 501.
- 6 JIGIL. O,
S/O JINSON O, MAILADUMPARA,
POKKUNNU PO (FTM), PKMM HIGHER SECONDARY SCHOOL,
EDARICODE PIN: 676 501.
- 7 AKHIL M. K

- S/O ASKOKAN M K, MANATHAMKANDI HOUSE, PUNNASSERY
(FTM) PKMM HIGHER SECONDARY SCHOOL EDARICODE PIN:
676 501.
- 8 SMT. SHAMEEMA
D/O MUHAMMAD ALI K, KURUNIAM, POOKKUTTUR,
PUOOKKUTTUR PO MALAPPURAM. HIGH SCHOOL TEACHER
(PHYSICAL SCIENCE) PKMM HIGHER SECONDARY SCHOOL
EDARICODE PIN: 676 501.
- 9 SANDHYA SADANANDAN E
D/O SADANANDAN E, EDOLI, EDAKKAD PO, KOZHIKODE
HIGH SCHOOL TEACHER (MATHEMATICS) PKMM HIGHER
SECONDARY SCHOOL, EDARICODE PIN: 676 501.
- 10 PRIYA BHASKARAN K P,
D/O K.K BHASKARAN, SURYA GHAYATRI, CHETTIPPADI,
KAVILAKAM ROAD PARAPPANAGADI, MALAPPURAM HIGH
SCHOOL TEACHER (NATURAL SCIENCE) PKMM HIGHER
SECONDARY SCHOOL EDARICODE PIN: 676 501.
- 11 VANDANA B,
D/O BABUNARAYANAN G.K, SUVARNA, ELAMBULASSERY
P.O, PALAKKAD PIN:678 752 PKMM HIGHER SECONDARY
SCHOOL EDARICODE PIN: 676 501.
- 12 THE MANAGER ,
SANTHINIKETANAM MODEL HIGHER SECONDARY SCHOOL,
PATHARAM-690567.
- 13 NEETHULEKSMI. S.,
D/O SASEENDRAN PILLAI. KAROOR HOUSE, PV EAST
THAZHAVA P.O KARUNAGAPALLY PIN: 690 523 HIGH
SCHOOL TEACHER IN MATHEMATICS SANTHINIKETANAM
MODEL HIGHER SECONDARY SCHOOL, PATHARAM-690567.
- 14 SREEJA R.S
D/O SREEKUMAR S, SREEDHARA VILASOM, NADUVILAKKARA
WEST KALLADA P.O PIN: 690 500 HIGH SCHOOL TEACHER
IN HINDI SANTHINIKETANAM MODEL HIGHER SECONDARY
SCHOOL, PATHARAM-690567.
- 15 AMMU J PRASAD,
D/O JAYAPRASAD T 'SILPA' IRAVICHERA NADUVIL,
PATHARAM P.O PIN: 690 522 HIGH SCHOOL TEACHER IN
PHYSICAL SCIENCE SANTHINIKETANAM MODEL HIGHER
SECONDARY SCHOOL, PATHARAM-690567.
- 16 THE MANAGER
VELUTHAMPI MEMORIAL HIGH SCHOOL KOTTARAKKARA ETC
PO, AMPALAPPURAM, KOTTARAKARA EDUCATIONAL

- DISTRICT, KOLLAM DISTRICT PIN:691 531.
- 17 DEVI S R,
D/O SURESH KUMAR N PERAYATHU PUTHENVEDU
KUDAVATOOR P.O KOTTARAKKARA, KOLLAM DISTRICT PIN:
691 512 HIGH SCHOOL TEACHER IN SOCIAL SCIENCE
VELUTHAMPI MEMORIAL HIGH SCHOOL KOTTARAKARA ETC
PO,AMPALAPPURAM, KOTTARAKARA EDUCATIONAL
DISTRICT, KOLLAM DISTRICT.
- 18 GEETHU G,
D/O DHARMARAJAN, SHOBHALAYAM, PANAPETTI,
PORUVAZHI P.O SASTHAMKOTTA VELUTHAMPI MEMORIAL
HIGH SCHOOL KOTTARAKKARA ETC PO, AMPALAPPURAM,
KOTTARAKARA EDUCATIONAL DISTRICT,
KOLLAM DISTRICT.
- 19 MANAGER
N SREEKANTAN NAIR SHASTI POORTHI MEMORIAL UPPER
PRIMARY SCHOOL, PATHARAM, KAKKAKUNNU P.O,
SOORANAD SOUTH, KOLLAM DISTRICT. PIN 690522.
BY ADVS.
JOHN JOSEPH VETIKAD
C.JOSEPH JOHNY
SAMSON MATHEW SAM

RESPONDENTS/RESPONDENTS & PETITIONER IN W.P.(C) :

- 1 MUHAMMAD SUFIYAN V.
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM - 676 122.
- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI - 685 585.
- 3 SARATH. U.S.
S/O. UNNIKRIISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P:O.,
THIRUVANANTHAPURAM - 695 121.
- 4 SOORAJ. M.S.,
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL VIA, CALICUT - 673 507.
- 5 MAHIN C.ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM - 686 673, ERNAKULAM
DISTRICT.

- 6 STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY TO GOVERNMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695 001.
- 7 THE SECRETARY TO GENERAL EDUCATION (J)
DEPARTMENT GOVT. SECRETARIAT ANNEX II,
THIRUVANANTHAPURAM, PIN -695 001.
- 8 THE DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM, PIN - 695 014.
- 9 THE SECRETARY TO GOVT. SOCIAL JUSTICE (D) DEPT
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695
601.
ADV. T.B.HOOD SPL.GP. TO AG
ADV.P.K.NANDINI

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1746 OF 2022

AGAINST THE JUDGMENT DATED 31.08.2022 IN WP(C) 8090/2022 OF
HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 ROOPESH RAJ R V
AGED 38 YEARS, S/O RAJASEKHARAN NAIR,
HSST (MAL) (JR), SNDP HSS NEELESWARAM, P.O.
NEELESWARAM, ERNAKULAM-683 574
- 2 DEEPA JOY
AGED 40 YEARS, D/O K.V. JOY, HSST CHEMISTRY, SNDP
HSS, NEELESWARAM, P.O. NEELESWARAM, ERNAKULAM-683
574.
- 3 SANTHI P.R.
AGED 39 YEARS, D/O P.P. RAJAN, HSST PHYSICS, SNDP
HSS NEELESWARAM, P.O. NEELESWARAM, ERNAKULAM-683
574
- 4 LANIJA M.R.
AGED 40 YEARS, D/O M.V. RAVI, HSST ZOOLOGY (JR),
SNDP HSS NEELESWARAM, P.O. NEELESWARAM,
ERNAKULAM-683 574
- 5 PRIYANKA K.P.
AGED 36 YEARS, D/O K.R. PANKAJAKSHAN,
HSST MATHEMATICS, SNDP HSS NEELESWARAM,
P.O. NEELESWARAM, ERNAKULAM-683 574
- 6 SURAMYA RAJAN
AGED 30 YEARS, D/O A.R. RAJAN, HSST BOTANY (JR),
SNDP HSS NEELESWARAM, P.O. NEELESWARAM,
ERNAKULAM-683 574
- 7 DIVYA M.S.
AGED 40 YEARS, D/O SUNDRESAN M.A., LAB ASSISTANT,

SNDP HSS NEELESWARAM, P.O. NEELESWARAM,
ERNAKULAM-683 574.

BY ADVS.

R.K.MURALEEDHARAN

ATHIRA A.MENON

AMAL S KUMAR

RESPONDENTS/PETITIONERS & RESPONDENTS IN THE WRIT PETITION:

- 1 HARIKRISHNAN M K
AGED 27 YEARS, S/O VIJAYAKUMAR M.K., MANAKANDIYIL
HOUSE, VELLIPARAMBA P.O., KOZHIKODE-673 008
- 2 KABBAB BEERAN T.K.
S/O ABDURAHMAN, THAVARAM KUNNATHU HOUSE,
VENGALLOOR P.O., MALAPPURAM-676 102.
- 3 FATHIMATH MUSFIRA V.
D/O UMMER, VAZHANGODAN HOUSE,
KARIKKIDAMKUNNU P.O., PALAKKAD-678 601.
- 4 YASER YASEEN P.
S/O KUNHIMUHAMMED, POOLAKUNNAN HOUSE,
TRIKKALANGODE P.O., MALAPPURAM-676 123.
- 5 RAHIYANATH E.,
D/O MOOSA, ELAYAD HOUSE,
CHANDAKUNNU P.O., NILAMBUR-679 329.
- 6 THE STATE OF KERALA
REPRESENTED BY SECRETARY,
GENERAL EDUCATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 7 DIRECTOR OF GENERAL EDUCATION
(HIGHER SECONDARY EDUCATION),
HOUSING BOARD BUILDING, SANTHI NAGAR,
THIRUVANANTHAPURAM-695 001.
- 8 REGIONAL DEPUTY DIRECTOR
THIRUVANANTHAPURAM, HIGHER SECONDARY EDUCATION,
UNIVERSITY OF KERALA SENATE HOUSE CAMPUS,
PALAYAM, THIRUVANANTHAPURAM-695 033.
- 9 REGIONAL DEPUTY DIRECTOR CHENGANNUR,
HIGHER SECONDARY EDUCATION, CHENGANNUR-689 121.
- 10 REGIONAL DEPUTY DIRECTOR KOTTAYAM
HIGHER SECONDARY EDUCATION, KOTTAYAM-686 001.
- 11 REGIONAL DEPUTY DIRECTOR ERNAKULAM
HIGHER SECONDARY EDUCATION, EDAPPALLY RAGHAVAN

- PILLAI ROAD, DEVANKULANGARA, ERNAKULAM-682 024.
- 12 REGIONAL DEPUTY DIRECTOR MALAPPURAM
HIGHER SECONDARY EDUCATION, MALAPPURAM-676 505.
- 13 REGIONAL DEPUTY DIRECTOR KOZHIKODE
HIGHER SECONDARY EDUCATION, KOZHIKODE-673 001.
- 14 REGIONAL DEPUTY DIRECTOR KANNUR
HIGHER SECONDARY EDUCATION, PAYYAMBALAM, KANNUR-
670 002.
- 15 THE STATE OF KERALA
REPRESENTED BY SECRETARY SOCIAL JUSTICE
DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM-695 601.
- 16 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
ADV. T.B.HOOD SPL.GP. TO AG
ADV.P.K.NANDINI

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1747 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/NOT A PARTY IN W.P.(C) :

- 1 FATHIMA BEEVI C.V. ,
MANAGER, AMLP SCHOOL KAIMALASSERY,
P.O.TRIPRANGODE, MALAPPURAM DISTRICT-676561.
- 2 M.BADARUDHEEN,
MANAGER,KOTT AMUP SCHOOL AND AMLPS KAITHAVALAPPA,
TIRUR.P.O, MALAPPURAM DISTRICT- 676101.
- 3 SREEJA.V,
MANAGER,V.V.L.P. SCHOOL ALATHIYUR, ALATHIYUR.P.O,
MALAPPURAM DISTRICT-676 102.
- 4 ABDUNNASEER,
MANAGER, SHMUP SCHOOL KOOTTAYI, KOOTTAYI.P.O,
MALAPPURAM DISTRICT-676 562.
- 5 SAJITHA,V.E.A,
MANAGER, A.M.L.P. SCHOOL PARIYAPURAM,
PACHATTIRI.P.O, TIRUR,
MALAPPURAM DISTRICT-676105.
- 6 ABDUL KHADER.
MANAGER,AMLP SCHOOL THIRUNAVAYA, THIRUNAVAYA.P.O,
MALAPPURAM DISTRICT-676301.
- 7 KARTHYAYANI,
MANAGER, KUTTYIL AUP SCHOOL, VEETAM-PADIYAM,
VETTAM.P.O, TIRUR, MALAPPURAM DISTRICT-676 102.
- 8 DR.P.S.SUKUMARAN,
MANAGER P.A.N.M.S.A.U.P SCHOOL, PACHATTIRI,
PACHATTIRI.P.O, MALAPPURAM DISTRICT-676 105.
- 9 V.P.HUSSAIN,

- MANAGER AMUP. SCHOOL, EDAKKULAM, THIRUNAVAYA.P.O,
MALAPPURAM DISTRICT-676301.
- 10 SHAHED BILAL.
MANAGER, KMHSS ALATHIYUR, P.O.ALATHIYUR,
MALAPPURAM- 676102.
- 11 MOHAMMED GURUKKAL.
MANAGER, CHANGAMPALLI AMLP SCHOOL, EDAKKULAM
WEST,P.O.THIRUNAVAYA MALAPPURAM-676 301.
- 12 ALAVIKUTTY.T,
MANAGER, AMLP SCHOOL, THEKKANKUTTOOR,
VENGALUR.P.O, MALAPPURAM DISTRICT-676102.
- 13 PADMANABHAN.P.,
MANAGER, NMHSS AND PPNMUPS, MLODERN
PHARMACEUTICAL PVT LTD TIRUR, TIRUR.P.O,
MALAPPURAM DISTRICT-676101.
- 14 U.MUHAMMED A/S BAVA,
MANAGER, ALP. SCHOOL KALOOR, PUDUPPALLI.P.O,
MALAPPURAM DISTRICT-676102.
- 15 HAMZA HAJI,
MANAGER, AMLP SCHOOL KONNALLUR, ANANTHAVOOR.P.O,
MALAPPURAM DISTRICT-676301.
- 16 M.ABDUL LATHHEF,
MANAGER, AMUP SCHOOL CHEMBRA, MEENADATHOOR.P.O,
VIA THANALUR, MALAPPURAM DISTRICT-676 607.
- 17 MUHAMMED KUTTY.M.P,
MANAGER, AMUP SCHOOL, VAIRANKODE, VAIRANKODE.P.O,
MALAPPURAM DISTRICT-676301.
- 18 K.SAIDU,
MANAGER, M.D.P.S.U.P SCHOOL, EZHUR-TIRUR,
TIRUR.P.O, MALAPPURAM-676 101.
- 19 ABDUL RIYAS.N,
MANAGER, AMUP SCHOOL,
KANHIRAKOLE, THEKKANKUTTUR.P.O,
MALAPPURAM DISTRICT- 676 551.
- 20 K.HUSSAIN,
MANAGER AMLP SCHOOL ANNARA, TIRUR.P.O, MALAPPURAM
DISTRICT- 676 101.
- 21 RAJESH.K,
MANAGER, AMLP SCHOOL CHERIYAPARAPPUR,
P.O.CODACAL, MALAPPURAM DISTRICT- 676 108.
- 22 P.MOHAMMED KUTTY,

- MANAGER, SASTHA ALP SCHOOL, P.O.PUDUPALLY, TIRUR,
MALAPPURAM DISTRICT- 676 102.
- 23 YOOSAF,
MANAGER, AMLP SCHOOL PULLUR, P.O.THEKKANKUTTUR,
MALAPPURAM DISTRICT- 676 551.
- 24 K.R.RAMANUNNI NAMBOODIRI,
MANAGER, SASTHA A.U.P SCHOOL CHUMRAVATTOM,
CHUMRAVATTOM.P.O, MALAPPURAM DISTRICT- 676 102.
- 25 ABDURAHMAN.P,
MANAGER, R.J.M.A.L.P.SCHOOL KOTT, TIRUR.P.O,
MALAPPURAM DISTRICT- 676 101.
- 26 P.YAHU,
MANAGER, PKUMLP SCHOOL THEVALAPPURAM,
VENGALUR.P.O, KATTACHIRA,
MALAPPURAM DISTRICT-676 102.
- 27 HAMZA.C,
MANAGER, M.I.EDUCATIONAL INSTITUTIONS, PONNANI,
PONNANI.P.O, MALAPPURAM DISTRICT- 679 583.
- BY ADVS.
GEORGE ABRAHAM
JOSEPH GOPURAN
JOBY D JOSEPH
MARY CATHERINE PRIYANKA P.S.

RESPONDENTS/PETITIONERS/RESPONDENTS:

- 1 MUHAMMAD SUFIAN V.
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD-P.O,
MALAPPURAM-676 122.
- 2 AMEER JINNA
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST-P.O, IDUKKI - 685 585.
- 3 SARATH. U.S.
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA-P.O,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ. M.S.
S/O. MANIKANDAN, THOLERI HOUSE, ARROR-P.O,
KAKKATTIL (VIA), CALICUT-673 507.
- 5 MAHIN C ASAD
S/O. ASAD, CHITTAYAM HOUSE, MARKET-P.O,
MOOVATTUPUZHA, VELLORKUNNAM,

ERNAKULAM DISTRICT -686 673.

- 6 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM-695 014.
- 9 SECRETARY,
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM-695 601.
ADV. T.B.HOOD SPL.GP. TO AG
ADV.P.K.NANDINI

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1758 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER,
UPPER PRIMARY SCHOOL, PUNNAPRA,
ALAPPUZHA - 688 004 (PADMAKUMAR V)
BY ADVS.
V.A.MUHAMMED
V.RAJASEKHARAN NAIR

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA P.
AGED 40 YEARS, WIFE OF ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT - 676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM - 695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM - 676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM - 676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM - 679 328.
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT
- 679 328.
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT - 673 638.
- 9 THE MANAGER
M S P HIGH SCHOOL, MALAPPURAM DISTRICT 676 505.
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT - 676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT - 679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
AUGUSTINE JOSEPH
MUHAMMED SHAFI M
TONY AUGUSTINE
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1759 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

- 1 THE MANAGER,
DR. C.T EAPEN MEMORIAL RESIDENTIAL HIGHER
SECONDARY SCHOOL, MUTHUPILAKKAD P.O.,
SASTHAMKOTTA KOTTARAKKARA EDUCATIONAL DIST,
KOLLAM PIN: 690520.
- 2 SHAJU THAMPI,
S/O A O THAMPY ANGEL HOUSE, PADINJATTAKARA,
THEVALAKKARA PO KOLLAM (HIGHER SECONDARY SCHOOL
TEACHER(JUNIOR) IN COMMERCE) REV.DR C T EAPEN
MEMORIAL RESIDENTIAL HIGHER SECONDARY SCHOOL
MUTHUPILAKKAD P.O SASTHAMKOTTA.
- 3 THE MANAGER,
REV. DR. C.T EAPEN MEMORIAL ST: THOMAS VOCATIONAL
HIGHER SECONDARY SCHOOL, PANNIVIZHA, ANANDAPPALLY
P.O. PATHANAMTHITTA PIN: 691 523.
- 4 THE MANAGER,
C.V KUNJIRAMAN MEMORIAL HIGHER SECONDARY SCHOOL,
EAST KALLADA, KOLLAM PIN: 691502.
- 5 NIDHIN B. ,
S/O BALACHANDRAN P. THEKKE CHARUVILA, EDAKKADAM
PO KOLLAM PIN 691505 (HST IN SANSKRIT, C.V
KUNJIRAMAN MEMORIAL HIGHER SECONDARY SCHOOL EAST
KALLADA) .
- 6 VARSHA ROSE MARY,
D/O ABRAHAM SAMUEL THATTACKATTU THARAYIL, EAST
KALLADA PO KOLLAM PIN 691502 (HST IN SOCIAL

- SCIENCE C.V KUNJIRAMAN MEMORIAL HIGHER SECONDARY SCHOOL EASTKALLADA)
- 7 KIRANLAL.K. ,
S/O KALADHARAN PILLAI. G KARUVALLIL THEKKATHIL,
AITHOTTUVA, WEST KALLADA KOLLAM DISTRICT (UPST,
C.V KUNJIRAMAN MEMORIAL HIGHER SECONDARY SCHOOL
EAST KALLADA) .
- 8 ARATHY.V. RAJ
D/O VIMALARAJAN T.T. ANASWARA, EZHUKONE PO KOLLAM
DISTRICT PIN 691505 (UPST C.V KUNJIRAMAN MEMORIAL
HIGHER SECONDARY SCHOOL EAST KALLADA) .
- 9 SAJITHA A. ,
D/O AJAYAKUMAR KUZHIVILA KIZHAKKATHIL, THEKKEMURI
EAST KALLADA P.O PIN 691502 (UPST C.V KUNJIRAMAN
MEMORIAL HIGHER SECONDARY SCHOOL EAST KALLADA) .
- 10 THE MANAGER,
SREE CHITHRA DHARMA UPPER PRIMARY SCHOOL,
KOTTAMKARA, CHANDANATHOPPU P.O
KOLLAM PIN: 691 014.
- 11 ANJALI L R,
D/O RAVEENDRAN PILLAI KUZHIYATHU VADAKKEDATHU
VEEDU NEDUMPANA PO, KOLLAM PIN 691576 (UPST SREE
CHITHRA DHARMA UPPER PRIMARY SCHOOL, KOTTAMKARA) .
- 12 GEETHISREE P.
D/O PARAMESWARALYER PRASANTHI BHAVAN, KUZHIYAM
CHANDANATHOPE PO, KOLLAM (UPST SREE CHITHRA
DHARMA UPPER PRIMARY SCHOOL, KOTTAMKARA, KOLLAM .
- 13 THE MANAGER,
KOVOOR UPPER PRIMARY SCHOOL, ARINELLOOR PO
CHAVARA EDUCATIONAL SUB DISTRICT OF KOLLAM
DISTRICT PIN: 690 538.
- 14 MIDHUN S
S/O N SURENDRAN NAIR MIDHILA, MANAKKARA,
SASTHAMCOTTAH PO, KOLLAM DISTRICT PIN 690521
(UPST KOVOOR UPPER PRIMARY SCHOOL, ARINELLOOR P.O
KOLLAM DISTRICT) .
- 15 THE MANAGER,
GANAPAT AIDED UPPER PRIMARY BOYS SCHOOL
RAMANATTUKARA, KOZHICODE PIN: 673 633.
- 16 ABITHA P,
D/O APPU P NAVAJYOTHI HOUSE, AZHINHILAM P.O
MALLAPURAM DISTRICT PIN: 673 632 (UPST, GANAPAT

- AIDED UPPER PRIMARY BOYS SCHOOL, RAMANATTUKARA,
KOZHIKODE) .
- 17 THE MANAGER,
PARAMMAL AIDED LOWER PRIMARY BOYS SCHOOL
AZHINHILAM P.O MALAPPURAM DISTRICT PIN: 673 632.
- 18 DEEPIKA P,
D/O KRISHNAN P SHOBHA NIVAS, KARUVANTHIRUTHY P.O
KOZHIKODE PIN: 673 301 (LPST, PARAMMAL AIDED
LOWER PRIMARY BOYS SCHOOL, AZHINHILAM) .
- BY ADVS.
JOHN JOSEPH VETTIKAD
C.JOSEPH JOHNY
SAMSON MATHEW SAM

RESPONDENTS/RESPONDENTS & PETITIONERS IN WP(C) :

- 1 MUHAMMAD SUFIYAN V.
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANADP.O.,
MALAPPURAM - 676 122.
- 2 AMEER JINNA,
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI - 685 585.
- 3 SARATH. U.S.,
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ M.S.,
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTILVIA, CALICUT-673 507.
- 5 MAHIN C.ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM - 686 673, ERNAKULAM
DISTRICT.
- 6 STATE OF KERALA,
REPRESENTED BY CHIEF SECRETARY TO GOVERNMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN-
695 001.
- 7 SECRETARY TO GOVERNMENT
GENERAL EDUCATION (J) DEPARTMENT GOVT.
SECRETARIAT ANNEX II, THIRUVANANTHAPURAM,
PIN-695 001.
- 8 THE DIRECTOR OF GENERAL EDUCATION,

JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.

- 9 THE SECRETARY TO GOVT.
SOCIAL JUSTICE (D) DEPT GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 601.
ADV. T.B.HOOD SPL.GP. TO AG
ADV.P.K.NANDINI

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1760 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 19808/2021

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 S.RADHAKRISHNAN
AGED 67 YEARS, S/O. M.GOVINDANKUTTY KURUP,
PRESIDENT, PRIVATE (AIDED) SCHOOL MANAGERS
ASSOCIATION (REGISTRATION NO. KLM/TC/474/2019),
PALAKKAD DISTRICT, MANAGER, A.U.P. SCHOOL,
CHALAVARA, SHORNUR SUB DISTRICT, PALAKKAD, NOW
RESIDING AT RAMANILAYAM, CHALAVARA P.O. -679505.
- 2 T.O.BHASKAR,
AGED 57 YEARS, SON OF K.KESAVAN NAIR,
SECRETARY, PRIVATE (AIDED) SCHOOL MANAGERS
ASSOCIATION (REGISTRATION NO. KLM/TC/474/2019),
PALAKKAD DISTRICT, MANAGER, M.G.L.P. SCHOOL,
M.PUDUR, KOLLENGODE SUB DISTRICT, PALAKKAD
DISTRICT, NOW RESIDING AT SOWBHAGYAM, M.PUDUR,
GOVINDAPURAM P.O., PALAKKAD DISTRICT.
- 3 S.RADHAKRISHNAN
AGED 67 YEARS, S/O. M.GOVINDANKUTTY KURUP,
MANAGER, A.U.P. SCHOOL, CHALAVARA, SHORNUR SUB
DISTRICT, PALAKKAD, NOW RESIDING AT RAMANILAYAM,
CHALAVARA P.O., PIN-679505.
BY ADVS.
K.RAMAKUMAR (SR.)
T.RAMPRASAD UNNI
S.M.PRASANTH
ASWINI SANKAR R.S.
T.H.ARAVIND

RESPONDENTS/PETITIONER & RESPONDENTS:

- 1 K.J. VARGHESE
AGED 63 YEARS
S/O. LATE K.L. JOSEPH, PRESIDENT, KERALA
FEDERATION OF THE BLIND, VACHIYOOR P.O.,
THIRUVANANTHAPURAM - 695635.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY TO GENERAL
EDUCATION, SECRETARIAT,
THIRUVANANTHAPURAM - 695001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
JAGATHY, THIRUVANANTHAPURAM - 695014.
- 4 THE STATE OF KERALA
REPRESENTED BY SECRETARY,
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM - 695601.
- 5 P.S.SASIKUMAR
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-678687.
- 6 RAVEENDRAN M.K.
S/O. APPU MAOR K.P., MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O., ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE
DISTRICT.
- 8 SHAMEENA P.
D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEEEDRAN T.K.
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE-
673613.
- 11 P.RAVEENDRAN
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP

- SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-673507.
- 12 P.SADASIVAN
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL-673507, KOZHIKODE DISTRICT.
- 13 P.P.ARUVA
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL, BUDYANABBYR P.O., KAKKATTIL, KOZHIKODE-673507.
- 14 KALLIANI C.
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL, KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-673507.
- 15 V.K.SAROJINI AMMA
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL, CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.
- 16 V.KUNHIKELU NAMBIAR
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP SCHOOL, VATAYAM P.O., KAKKATTIL (VIA), KOZHIKODE-673507.
- 17 KALYANIKUTTY
D/O. UNI VAIDHYAR, MANAGER, VATAYAM NORTH LP SCHOOL, VATAYAM P.O., KAKKATTIL (VIA), KOZHIKODE-673507.
- 18 AYISHA BEEVI P.
W/O. ABDUL KADER, MANAGER, AMLPS, PERUNTHODIPADAM, PULLMKUNNU P.O., MALAPPURAM-673634.
- 19 SAIDALAVI M.M.
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP SHCOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL, KOLATHARA P.O., KOZHIKODE-673655.
- 21 REMAMANI
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL, PATHIRIYAD P.O., PINARAYI (VIA), THALASSERY NORTH, KANNUR DISTRICT-670741.
- 22 DEVI AMMA
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY (VIA), KANNUR DISTRICT-670673.

- 23 T.V.THANKAMANI
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA C.P.
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O., MADAYI (VIA), KANNUR
DISTRICT-670301.
- 25 SIDDIQ P.
S/O. ABDURAHIMAN, MANAGER, TALIPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA NORTH,
KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.
S/O. CHINDAN NAMBIAR P., MANAGER, KOONAM ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.
- 27 A.K.DINESH KUMAR
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP
SCHOOL, PERUMTHODI, NEDUMPOYIL P.O., IRITTY,
KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA
D/O. C.K. RAMAN NAMBIAR, MANAGER, MAMBA EAST LP
SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR-670611.
- 34 K.ASHOK KUMAR
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KARA PERAVPPR P.O.,
MATTANNUR, KANNUR-670702.

- 35 M.RAMACHANDRAN
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED
LP SCHOOL, THILLANKERI, ULIYIL P.O., KANNUR-
670702.
- 36 MOHANAN R.K.
S/O. KUNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP
SCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.
S/O. NARAYANAN P., MANAGER, NEDUVALOOR AUP
SCHOOL, NEDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K.ABDURAHIMAN HAJI
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A.MUHAMMED KUNHI
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN
S/O. T.C. EBRAHIM, MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA
D/O. M.N.MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS
S/O. KUNHIKKAMMARAN, MANAGER, KALLIAD AUP SCHOOL,
KALLIAD P.O., KANNUR-670503.
- 47 N.K.MEENAKSHI
W/O. K.P. VIJAYAN, MANGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN

- S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON
MANAGER, S.V.V. HIGHER SECONDARY SCHOOL,
IRUTHENPATHY-678555.
- 50 R.UMADEVI
MANAGER, V.M. UP SCHOOL, KALLEKKAD P.O., PALAKKAD
DISTRICT-678006.
- 51 K.MADHAVAN
MANAGER, KEM AIDED LP SCHOOL, KAZHANI P.O.,
PALAKKAD DISTRICT-678543.
- 52 K.K.PEETHAMBARAN
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM P.O.,
PALAKKAD-678687.
- 53 MURALI MOHAN
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THIRUVALAYANNUR P.O., THRISSUR--
680001.
- 54 K.O.RAPPAI
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM P.O., PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU P.O., RANNI-689676.
- 56 K.A.SEETHARAMAN
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR
MANAGER, K.A. UP SCHOOL, MELARCODE P.O.,
PALAKKAD-678703.
- 58 THOMAS MATHEW
MANAGER, M.T. UP SCHOOL, VADAKKANCHERY, PALAKKAD
DISTRICT-680582.
- 59 P.H.ABDUL KADER
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM
P.O., PALAKKAD-678609.
- 60 N.P.SUNIL
MANAGER, BM AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM P.O., PALAKKAD-678702.
- 61 S.UMMAR FAROOQ
MANAGER, NM UP SCHOOL, AKKARA, KAVASSERY P.O.,

- PALAKKAD-678543.
- 62 V.G.SATHEESH
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD DISTRICT-
679101.
- 63 SIVASANKARAN
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C.NARAYANAN KUTTY
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERINTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P.
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679122.
- 66 V.M.ABOOBACKER
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURSSY, SHORNUR, PALAKKAD-679122.
- 67 C.GOPINATHAN
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-678503.
- 68 K.P.GOPALAKRISHNAN
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 69 P.K.BHARATHI
MANAGER, PANAMANNA UP SCHOOL, AMBALAVATTAM P.O. ,
OTTAPPALAM, PALAKKAD-679522.
- 70 V.VENUGOPALAN
S/O. RAVUNNI NAIR (LATE), MANAGER, THEKKUMANGALAM
J.B. SCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 SUBRAMANIAN
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.
- 72 ABHIJITH C.S.
S/O. SUBRAMANIAN, MANAGER, S.R.J.A. LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,

- PALAKKAD-679506.
- 75 PRASAD K.
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-
679501.
- 76 P.MOIDUKUTTY HAJI
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N.HARISANKARAN
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI P.O., MANAGER, BVA LP
SCHOOL, KARALMANNA, CHERPLASSERY, MANNARKKAD-
679506.
- 78 M.SULOCHANA
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD,
KUTHIPPADATH HOUSE, KALAPPADAM, KUMARAMPUTHUR
P.O., PALAKKAD DISRTRICT-678583.
- 79 V.DURGAVATHI
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
"JAYASREE", ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-679513.
- 80 GINESH P.B.
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679506.
- 81 MADHAVIKUTTY
MANAGER, AUP SCHOOL, KARUMANAMKURISSI,
CHERPLASSERY, PALAKKAD-679504.
- 82 JAYASRI P.
MANAGER, ALP SCHOOL POTHU, CHERPLASSERY,
PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA AUP SCHOOL, KATTAYAD P.O.,
VELLAMUNDA, WAYANAD-670 731.
- 84 V.V.JINARAJAN
MANAGER, AUP SCHOOL, VARADOOR P.O., VARADOOR,
WAYANAD-673 591.
- 85 P.T.GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O.,
MANANTHAWADY, WAYANAD DISTRICT-670731.
- 86 KUNHIRAMAN

- MANAGER, CHEERAL AUP SCHOOL, CHEERAL P.O.,
SULTHAN BATHERY, WAYANAD - 673 595.
- 87 K.P.DEVAKI AMMA
MANAGER, KUNHOME AUP SCHOOL, MATTILAYAM P.O.,
WAYANAD- 670731.
- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL, EDAVAKA, ELLUMANNAM P.O.,
WAYANAD-670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY K.,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O., OYUR (VIA), KOLLAM DISTRICT-691 510.
- 90 MANAGER
KPM HIGHER SECONDARY SCHOOL, OYOOR,
KOLLAM DISTRICT- 691 510.
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR P.O.,
KOZHIKODE- 673 572.
- 92 SOORAJ M.
MANAGER, AUP SCHOOL, , MANIPURAM P.O., MANIPURAM,
KOZHIKODE- 673019.
- 93 RUGMINI P.K.
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O.,
KOZHIKODE- 673542.
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY U.P. SCHOOL, VILIAPPALLY
P.O., VATAKARA TALUK, KOZHIKODE- 673 542.
- 95 GOPALAKRISHNAN C.
MANAGER, VAIKKILASSERY U.P. SCHOOL, VAIKKILASSERY
P.O., VADAKARA, KOZHIKODE- 673 104.
- 96 DEEPESH M.
MANAGER, VENGARI U.P. SCHOOL, VENGARI P.O.,
KOZHIKODE- 673 572.
- 97 AJIN M. SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O.,
FEROKE, KOZHIKODE- 673 631.
- 98 SUSHEELA M.V.
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O.,
KOZHIKODE- 673 004.
- 99 K.P.SIVANANDAN

- MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673 571.
- 100 P.NARAYANAN
MANAGER, NARIKUNNU U.P. SCHOOL, EDACHERI P.O.,
EDACHERI, KOZHIKODE- 673 502.
- 101 T.HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O.,
KOZHIKODE-673104.
- 102 S.SABIRA
MANAGER, KEEZHAL U.P. SCHOOL, KEEZHAL P.O.,
KOZHIKODE, PIN- 673 104.
- 103 T.K.SURESH
MANAGER, KAYALAM A.L.P. SCHOOL, PERUVAYAL P.O.,
KOZHIKODE- 673 024.
- 104 HELNA V.R.
AGED 24 YEARS, W/O. NIDHEESH K.ELIAS, PRESENTLY
WORKING AS JUNIOR LANGUAGE TEACHER (HINDI) AT
AUPS, MANNANNUR P.O., OTTAPALAM, PALAKKAD AND
RESIDING AT KUNNATHUSSERY, PUTHENPURAYIL HOUSE,
PULAKODE P.O., CHELAKKARA-680506.
- 105 SREEJITH C.
AGED 35 YEARS S/O. LATE CHANDRAN, HSST JUNIOR
(COMMERCE), MVHSS, ARUMANOOR, POOVAR P.O.,
THIRUVANANTHAPURAM-690525, RESIDING AT ROHINI,
BEACH ROAD, KOVALAM, THIRUVANANTHAPURAM DISTRICT-
695527.
- 106 NOBLE MATHEW
AGED 40 YEARS, S/O. MATHEW, HST (SOCIAL SCIENCE),
ST.SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT,
RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY P.O.,
MANVETOM, KOTTAYAM DISTRICT-686611.
- 107 JAINS C.KURIAN
HST (SOCIAL SCIENCE), ST.SEBASTIAN'S HSS,
KADANAD, KOTTAYAM DISTRICT, RESIDING AT
VALLOCHERIL HOUSE, PALOORKAVU P.O., IDUKKI
DISTRICT-685532.
- 108 ANJU THOMAS
UPST, ST.SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O., IDUKKI DISTRICT-685587.
- 109 MANJU JOSEPH
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM

DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU P.O., PALA, KOTTAYAM DISTRICT-686651.

110

GLANIS BABY

UPST, ST.MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEKKADAMPU P.O., KADATHY, ERANAKULAM
DISTRICT-682316.

BY ADVS.

SIJI ANTONY

GEORGE ABRAHAM

P.K.NANDINI

JIJI THOMAS

T.R.JAGADEESH

K.MOHANAKANNAN

SHAMEENA SALAHUDEEN

T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1761 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES TO THE WPC 1 TO 6:

- 1 HONEY CHRISTOPHER,
AGED 41 YEARS, D/O.C.G.CHRISTOPHER, WORKING AT
H.S.S.T (JR) (ZOOLOGY), ST.MARY'S H.S.S.
MARYKULAM, IDUKKI 685507, NOW RESIDING AT PUTHEN
BUNGLOW, ASRAMOM GARDENS NO.43, ASRAMOM, KOLLAM
691002.
- 2 ALPHONSA SEBASTIAN,
AGED 34 YEARS, W/O.JINS MATHEW, H.S.S.T (JR)
(COMMERCE), ST.MARY'S H.S.S. MARYKULAM,
IDUKKI 685507, NOW RESIDING AT VECHUR CHERUVIL
(H), EZHUKUMVAYAL, ERATTAYAR, IDUKKI 685514.
- 3 TONY BABY,
AGED 32 YEARS, S/O.BABY JOSEPH, H.S.S.T. (JR)
(COMMERCE), ST.JOSEPH HSS, PERUVANTHANAM,
PERUVANTHANAM SCHOOL ROAD, PERUVANTHANAM, 685532,
NOW RESIDING AT POOTHAKUZHIYIL (H), CHATHANTHARA
P.O., PATHANAMTHITTA 686 510.
- 4 VIDHYA JOLLY,
AGED 32 YEARS, D/O.JOLLY JOSEPH, H.S.S.T. (JR)
(COMMERCE) ST.THOMAS STATE HIGHWAY 44, ERUMELI,
KERALA 686509 NOW RESIDING AT MANNATHU (H),
NARIYANANI, THACHAPUZHA, PONKUNNAM, 686 506.
- 5 SINCHU SEBASTIAN,
AGED 34 YEARS, D/O.C.M.SEBASTIAN, H.S.S.T. (JR)
(COMMERCE), ST.PHILOMINAS HSS, UPPUTHARA, IDUKKI
685505, NOW RESIDING AT CHETHIPUZHA (H),

- UPPUATHARA, IDUKKI (DT) 685505
- 6 MALLU JACOB,
AGED 33 YEARS, D/O. CHACKO VARGHESE, H.S.S.T. (JR)
(ECONOMICS), ST. DOMINICS HSS, KANJIRAPPALLY, 686
507, NOW RESIDING AT PANTHALANICKAL (H),
KOOVAPPALLY (P.O.), KOOVAPPALLY, KOTTAYAM-686
518.
- 7 MARIA AUGUSTINE,
AGED 29 YEARS, D/O. K.A. AUGUSTINE, H.S.S.T. (JR)
(MATHEMATICS), ST. PHILOMINAS HSS, UPPUTHARA,
IDUKKI 685505, NOW RESIDING AT KUMPLANKAL HOUSE,
ANTHINAD, KOTTAYAM 686651.
BY ADVS.
C. UNNIKRISHNAN (KOLLAM)
ANANDA PADMANABHAN
UTHARA A.S
VIJAYKRISHNAN S. MENON
VIVEK NAIR P.

RESPONDENTS/PETITIONER & RESPONDENTS IN WPC 2 TO 11:

- 1 JASEELA P.,
AGED 40 YEARS, W/O. ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALLUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 STATE OF KERALA.
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS,
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.
- 4 DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN-676 505.
- 5 ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM, PIN-676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER,
WANDOUR, MALAPPURAM, PIN-679 328.
- 7 THE MANAGER,
R M HISH SCHOOL, MELATTOR,
MALAPPURAM DISTRICT, PIN-679328.
- 8 MANAGER,

E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
CONDOTTY), MALAPPURAM DISTRICT -673638.

9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM-676505.

10 THE MANAGER,
I.O.H.S.S. EDAVANNA, MALAPPURAM DISTRICT 676541

11 THE DISTRICT EDUCATIONAL OFFICER,
WANOOR, MALAPPURAM DISTRICT, PIN-679328.

BY ADVS.

JAYASREE K.P.

JOHN JOSEPH

AUGUSTINE JOSEPH

MUHAMMED SHAFI M

V.A.MUHAMMED

T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1762 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER (ALEX KURIAKOSE),
ST.MARY'S HIGHER SECONDARY SCHOOL,
THALACODE P.O., ERNAKULAM DISTRICT-682 314.

BY ADVS.

V.A.MUHAMMED

V.RAJASEKHARAN NAIR

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA P.,
AGED 40 YEARS, WIFE OF ALI K.KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O., PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER.
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E.M.E.A.H.S. SCHOOL, (UNDER
SEETHI HAJI MEMORIAL TRUST, KONDOTTY),
MALAPPURAM DISTRICT-673 688.
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM -676 505.
- 10 THE MANAGER,
I.O.H.S.SCHOOL, EDAVANNA, MALAPPURAM DISTRICT-676
541.
- 11 THE DISTRICT EDUCATIONAL OFFOCER,
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
AUGUSTINE JOSEPH
MUHAMMED SHAFI M
V.A.MUHAMMED
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1763 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 19808/2021

OF HIGH COURT OF KERALA

APPELLANTS/NOT PARTIES TO THE WRIT PETITION:

- 1 TINTUMOL THOMAS,
AGED 35 YEARS, D/O.THOMAS, VATTOTHU, MUKKULAM
EAST P.O., IDUKKI-686 514, HST (HINDI),
ST.JOSEPH'S HS, PAIPPAD.
- 2 JOSMY JOHN,
AGED 25 YEARS, D/O.JOHN.V.C., VELLOOR (H),
VILLOONNI P.O., ARPOOKARA, KOTTAYAM-686 008,
UPST, ST.MARY'S UPS, KUDAMALLOOR, KUDAMALLOOR P.O.,
KOTTAYAM-686 017.
- 3 ROSEMARY JOSEPH,
AGED 26 YEARS, D/O.JOSEPH.J., METHIKKALAM HOUSE,
ERAVUCHIRA P.O., THOTTAKADU, KOTTAYAM-686 539, LG
(SANSKRIT(PT), ST.MARY'S UPS, KUDAMALLOOR,
KOTTAYAM-686 017.
- 4 JULIA MARY,
AGED 33 YEARS
D/O.C.J.PATHROSE, CHIRAYIL HOUSE, PALLOM P.O.,
KOTTAYAM-686 007, UPST, CMS HS PALLOM, KOTTAYAM-
686 007.
- 5 ROSE JAMES,
AGED 31 YEARS
D/O.JAMES P.ANTONY, PRAKUZHY HOUSE, MADAPALLY
P.O., KOTTAYAM-686 536, UPST, ST.JOSEPH'S HS,
PAIPPAD, NALUKODY, KOTTAYAM-686 546.
- 6 THERESE JOSE,
AGED 42 YEARS, W/O.SHAJI CHOORAPUZHAYIL MANI,

- VECHOR HOUSE, ELUKULAM P.O., KOTTAYAM-686 577,
UPST, ST.SEBASTIANS HSS, AYARKUNNAM,
KOTTAYAM-686 564.
- 7 RESHMA.S.,
AGED 32 YEARS, D/O.K.G.RAVEENDRAN NAIR,
SREENILAYAM HOUSE, SN PURAM P.O., PAMPADY,
KOTTAYAM-686 502, HST, NSS HS, KOTHALA P.O.,
PAMPADY, KOTTAYAM-686 502.
- 8 JENCY.T.J.,
AGED 39 YEARS, D/O.JOHN KURIAN, CHAKARIPPADAM
HOUSE, RIT JUNCTION, VELLOOT P.O., PAMPADY,
KOTTAYAM-686 501, UPST, VJOM UP SHCOOL,
PUTHUPALLY, KOTTAYAM-686 011.
- 9 JISHAMOL VARGHESE,
AGED 31 YEARS
W/O.SAJAN JOSEPH, KOLLARUKUNNEL HOUSE,
PERUMPANACHY P.O., CHANGANACHERRY, KOTTAYAM-686
536, LG (HINDI) PT ST.MARY'S UPS, KUDAMALLOOR,
KOTTAYAM-686 017.
- 10 ANBY GRACE BOBY,
AGED 28 YEARS
D/O. BOBY JACOB, KOTTAYIL PANANTHATTAM,
KOORACHUNDU P.O, KOZHIKODE - 673 527, HST
(HINDI), ST. TERESA'S H.S, VAZHAPPALLY,
CHANGANACHERRY - 686 103.
- 11 RANI VARGHESE,
AGED 41 YEARS, D/O. VARKEY VARGHESE,
PUTHUVETTIKALAM, PUNNAKKUNNAM P.O, PULINCUNNOO,
ALAPPUZHA 688 504, UPST, ST. GEORGE'S HSS,
MUTTAR, ALAPPUZHA - 689 574.
- 12 LINCY THOMAS,
AGED 31 YEARS, D/O. THOMAS PHILIPOSE, VETTIYOLIL,
ERATHUVADAKARA P.O, MANIMALA - 686 543, UPST, ST.
JOSEPH'S HS, KULATHOOR P.O, PATHANAMTHITTA-689
588.
- 13 JESTY JOSEPH,
AGED 42, W/O. ROY K, ALAPURAKEL (H), KARIMKUNNAM
P.O, THODUPUZHA, 685 586, UPST, ST. SEBASTIAN'S
U.P. SCHOOL, MAMMOOD P.O, CHANGANACHERRY - 686
536.
- 14 BEENA C,
AGED 36 YEARS, D/O. BENCHAMIN F, B.N. HOUSE,

- THOLADY, CHERUVALOOR P.O, KANYAKUMARI DISTRICT -
629 852, UPST, ST. ANNE'S GHS, CHANGANACHERRY -
686 101.
- 15 GEORGE VARGHESE,
AGED 31 YEARS, S/O. VARGHESE K. ANTONY,
KUNNUPURATHU (H), KOOTHRAPPALLY P.O, KARUKACHAL
- 686 540, UPST, ANNE'S GHS, CHANGANACHERRY - 686
101.
- 16 NIKLAVOSE JOPSON A.V. ,
AGED 35 YEARS, S/O. VARGHESE JOSEPH, ALUMKAL,
VAKATHANAM P.O, KOTTAYAM - 686 539, UPST, ST.
ANN'S GHS, CHANGANACHERRY - 686 101.
- 17 MANJU THOMAS,
AGED 39 YEARS, D/O. THOMAS JOSEPH,
MADATHILPARAMBIL (H), KAPPADU P.O, PIN - 686 508,
UPST, ST. ANN'S GHS, CHANGANACHERRY - 686 101.
- 18 BINITHA THOMAS,
AGED 39 YEARS, W/O. JOSHY ISSAC, ARACKEL,
ERATHUVADAKARA P.O., PIN-686 543, LG (HINDI)
(FULL TIME), ST. ANNE'S GHSCHANGANACHERRY - 686
101, KOTTAYAM.
- 19 SHYLAMMA VARGHESE,
AGED 39 YEARS, D/O. P.V. VARGHESE, PORIYENVELI
(H), KAINAKARY EAST P.O, PIN 688 501, UPST. ST.
PHILOMINA'S GHS, ARPOOKKARA, KOTTAYAM - 686 008.
- 20 RITTUMOL K. SIBY,
AGED 33 YEARS, D/O. SIBY THOMAS, KAPPLINGATTE
(H), GANDHINAGAR P.O, KOTTAYAM, UPST, ST.
PHILOMINA'S GHS, ARPOOKKARA, KOTTAYAM - 686 101.
- 21 SOUMYA ABRAHAM,
AGED 38 YEARS, D/O. K.S. ABRAHAM, KANDAMPARAMPIL
(H), THRICKODITHANAM P.O, CHANGANACHERRY - 686
105, UPST, ST. PHILOMINA'S GHS, ARPOOKARA
KOTTAYAM - 686 008.
- 22 ANU ANTONY,
AGED 42 YEARS, W/O. ABHILASH KORAH,
EZHUTHUPALLICKAL (H), PERUMPANACHY P.O, PIN 686
536, UPST, ST. PETER'S HSS, KURUMPANADOM,
PERUMPANACHY - 686 536.
- 23 JEENA P. VARGHESE,
AGED 37 YEARS, D/O. P.S. VARGHESE, CHUZHNIKODIL
(H), KOOROPPADA P.O, KOTTAYAM - 686 502, PHYSICAL

- EDUCATION TEACHER (PET), MGM HIGH SCHOOL,
PAMPADY, KOTTAYAM PIN- 686 502.
- 24 BLESSYMOL SEBASTIAN,
AGED 29 YEARS, PALLICHIRA (H), EDATHUA P.O,
ALAPPUZHA 689573, LPST, B.T.K. LP SCHOOL,
FATHIMAPURAM PO, CHANGANACHERRY - 686 102.
- 25 NEETHU PRASANNAN,
AGED 32 YEARS, D/O. PRASANNA KUMAR,
OMALLOOPARAMBIL (H), SOUTH PAMPADY P.O, KOTTAYAM
- 686 521, LSPT, THALAPPADY L.P.S, RUBBER BOARD
P.O, KOTTAYAM - 686 009.
- 26 MINTU THOMAS,
AGED 28 YEARS, D/O. THOMAS CHERIAN, MULAMATOM,
I.E. NAGAR P.O, CHANGANACHERRY - 686 106, LPST,
ST. JOHN'S UPS, KUMARAKAM P.O, KOTTAYAM - 686
563.
- 27 DIVYAMOL VARGHESE,
AGED 37 YEARS, D/O. M.T. VARGHESE, MARAPPADU
HOUSE, PONGA P.O, ALAPPUZHA - 688 503, HST
(HINDI), ST. GEORGE HS, MANIMALA P.O, KOTTAYAM -
686 543.
- 28 JERIN THOMAS,
AGED 34 YEARS, S/O. P.C. THOMAS, PULICHUMAVIL
(H), KULATHUR P.O, PATHANAMTHITTA, PIN 689 588,
UPST, ST. GEORGE H.S, MANIMALA, MANIMALA P.O,
KOTTAYAM - 686 543.
- 29 ANJALI MOL K.J,
AGED 27 YEARS, D/O. JOHN M.C, KODIMATTAM,
ANICKADU WEST P.O, KOTTAYAM, PIN 686 503, UPST,
ST. JOHN'S UPS, KUMARAKOM P.O, KOTTAYAM - 686
563.
- 30 MARIAMMA BIJU,
AGED 25 YEARS, D/O. BIJU JOHN, THYPARAMBIL JOMA
NIVAS, THATHAMPALLY P.O, ALAPPUZHA - 688 013,
L.G. (HINDI), ST. JOHN'S UPS, KUMARAKOM P.O,
KOTTAYAM - 686 563.
- 31 RAJALAKSHMI R,
AGED 33 YEARS, D/O. RADHAKRISHNAN V.K,
VALIAKALATHIL KALAPPURACKAL, MOOLAVATTOM P.O,
KOTTAYAM - 686 012, LPST, D.V.L.P.S,
KUMARANALLOOR P.O, KOTTAYAM - 686 016.
- 32 BABITHA BABU A,

- AGED 36 YEARS, D/O. BABU PETER, KUNJUVEETIL,
KOLLAD P.O, KADUVAKKULAM, KOTTRAYAM 686 004, LG
(HINDI) (FULL TIME), ST. GEORGE H.S.S. MUTTAR 689
574.
- 33 JENIN JOSEPH,
AGED 25 YEARS, S/O. JOSEPH K.J, KARUTHEDAM,
MUTTAR, ALAPPUZHA - 689 574, FULL TIME MENIAL,
ST. GEORGE H.S.S. MUTTAR PIN -689 574.
- 34 THRESIAMMA DEVASIA,
AGED 27 YEARS, D/O. DEVASIA JOSEPH, PARATHARA
VALIYAVEEDU (H), VEG. MARKET, CHANGANACHERRY -
686 101, HST (HINDI), ST. GEORGE H.S.S, MUTTAR-
689 574.
- 35 BABITHA BABU,
AGED 30 YEARS, D/O. BABU M.C, MUPPATHINCHIRA,
CHENNAMKARY P.O, ALAPPUZHA 688 501, LPST, SHUPS
KARIMPANAKULAM, PONTHEPNUZHA P.O, KARIMPANAKULAM
- 686 544.
- 36 MINTU JOSE,
AGED 25 YEARS, D/O. JOSE, THATTARADIYIL,
ARYANKAVU P.O, KOLLAM-691 309, LG (SANSKRIT), SH
UPS KARIMPANAKULAM, PONTHEPNUZHA P.O,
KARIMPANAKULAM - 686 544.
- 37 SINTAMOL JOSEPH
AGED 35 YEARS, D/O. JOSEPH, KALLUPURACKAL,
KURISUMMOOD P.O, CHANGANACHERRY - 686 104, ST.
THOMAS LPS, KARIKKATTOOR P.O, KARIKKATTOOR - 686
544.
- 38 ASHLY K. ABRAHAM,
AGED 30 YEARS, D/O. ABRAHAM, KODIVEETIL,
KANJIRAMCHIRA P.O, ALAPPUZHA - 688 007, LPST,
SHLPS, KADAYANICKADU P.O, KADAYINICKADU - 686
542.
- 39 TINTU MATHEW,
AGED 35 YEARS, D/O. MATHEW, PULLUKATTUPARAMPIL,
VEGETABLE MARKET P.O, CHANGANACHERRY, KOTTAYAM -
686 101, LPST, SHLPS, KADAYANICKADU P.O,
KADAYANICKADU - 686 542.
- 40 JINTU ALPHONS JOSEPH,
AGED 36 YEARS, D/O. P.D. JOSEPH, PULLOLIL,
ARUVIKUZHAY P.O, KOTTAYAM - 686 503, UPST, SACRED
HEART H.S, PANGADA P.O, PAMPADY - 686 502.

- 41 NIMMI JOSEPHIN,
AGED 31 YEARS, D/O. JOSEPHIN J.T, THOTTIL HOUSE,
VILLOONNI P.O, KOTTAYAM - 686 008, UPST, S.B.
H.S, CHANGANACHERRY - 686 101.
- 42 ELSA MARIYA THOMAS,
AGED 22 YEARS, D/O. THOMAS THOMAS, EDAYADIL (H) ,
VEROOR P.O, ITHITHANAM - 686 104, LPST, JMLP
SCHOOL, PAREL CHANGANACHERRY - 686 104.
- 43 ANJANA SEBASTIAN,
AGED 31 YEARS, D/O. SEBASTIAN FRANCIS,
VALLAVANTHARA HOUSE, FATHIMAPURAM P.O,
CHANGANACHERRY - 686 102, LPST, ST. JOSEPH'S L.P.
SCHOOL, CHANGANACHERRY.
- 44 SOFI MATHEW,
AGED 42 YEARS, D/O. M. MATHEW, MELUKKUNNIL HOUSE,
CHERUKULAM P.O, ANCHAL (VIA) - 691 306, LPST, ST.
JOSEPH'S L.P. SCHOOL, CHANGANACHERRY - 686 101.
- 45 SONU BABU,
AGED 31 YEARS, D/O. K.C. BABU, KULATHINKAL VEEDU,
PANKKADU, PANTHA P.O, 695 572, LPST, ST.
BERCHMAN'S HS, CHANGANACHERRY - 686 101.
- 46 DEENA BINSON,
AGED 28 YEARS, W/O. BINSON T. KURIAN,
THENGAPARAMPIL (H) , KUMARAKOM P.O, KOTTAYAM - 686
563, HST (MATHS) , S.B. HSS, CHANGANACHERRY.
- 47 SR. BINCY JOSEPH,
AGED 40 YEARS, D/O. JOSEPH C.T, SAVINA CONVENT,
THRICKODITHANAM P.O, CHANGANACHERRY. UPST, S.B.
HS, CHANGANACHERRY-686101.
- 48 SONIYA KURIAN,
AGED 28 YEARS, D/O. KURIAN J, THONNOORINCHIRA
(H) , THEKKEKARA P.O, ONNAMKARA (MCB) , ALAPPUZHA -
688 503, UPST, SBHSS, CHANGANACHERRY P.O -
686101.
- 49 NIBU S. THOMAS,
AGED 34 YEARS, S/O. THOMAS VARGHESE,
VALLATHARAYIL NIBU NIVAS, PACHA, CHEKKIDIKADU P.O
- 689 573, UPST, ST. MARY'S GHS, EDATHUA, EDATHUA
P.O, ALAPPUZHA - 689 573.
- 50 ALBIN MATHEW,
AGED 31 YEARS, S/O. K.J. MATHEW, KALLALAYIL (H) ,
KANAKKARY P.O, KOTTAYAM 686 632, UPST, SACRED

HEART HIGH SCHOOL PANGADA.

- 51 AKHIL CHERIAN,
AGED 28 YEARS, S/O. CHERIAN JOSEPH, KUNNUMPURATHU
(H), THRIKKODITHANAM P.O, KOTTAYAM - 686 105,
UPST, SH HS, PANGADA, PAMPADY P.O, KOTTAYAM - 686
502.
- 52 SHEBIN JOSEPH,
AGED 33 YEARS, S/O. JOSEPH CHACKO, VETTITHANAM
(H), KURUMPANADOM P.O, CHANGANACHERRY-686536,
UPST, SB HS, CHANGANACHERRY - 686 101.
- 53 LEO PHILIP,
AGED 29 YEARS, S/O. SIBY PHILIP, AKKARAKADUPPIL
(H), EDAYIRIKAPUZHA P.O, KANGAZHA, KOTTAYAM - 686
541, UPST, SB HSS, CHANGANACHERRY P.O, KOTTAYAM
DISTRICT.
- 54 SHINE PETER,
AGED 31 YEARS, S/O. PETER U.K, UMMAPARAMBIL (H),
NEAR RAILWAY STATION, CHANGANACHERRY - 686 101,
UPST, SB HSS, CHANGANACHERRY - 686101.
- 55 JOMON A.J,
AGED 37 YEARS, S/O. JOY A.J, PUTHIYAVEETIL (H),
RUBBER BOARD P.O, PUTHUPPALLY, KOTTAYAM - 686
009, UPST, S.B. HSS, CHANGANACHERRY - 686 101.
- 56 JIBIN K. XAVIER,
AGED 29 YEARS, S/O. K.S. XAVIER, KUZHIMANNIL (H),
DEVAGIRI P.O, KANGAZHA - 686 555, UPST, S.B. HSS,
CHANGANACHERRY - 686 101.
- 57 JOBIN P. JACOB,
AGED 36 YEARS, S/O. CHACKO VARGHESE, PUTHEN
PURACKAL (H), SANTHIPURAM P.O, KOTTAYAM - 686
545, UPST, S.B. HS, CHANGANACHERRY - 686 101.
- 58 DON JOSE,
AGED 31 YEARS, S/O. JOSE T.K, THUMPEPARAMBIL (H),
ATHIRAMPUZHA P.O, KOTTAYAM - 686 562, UPST, ST.
PHILOMINA'S GHS, ARPOOKARA - 686 008.
- 59 ABY TOM SIBY,
AGED 33 YEARS, S/O. SIBY JOSEPH, ANGAMALY (H),
RAMANKARY P.O, MAMPUZHAKARY, ALAPPUZHA - 689 595,
UPST, S.B. HS, CHANGANACHERRY - 686 101.
- 60 JOSEPH P. OUSEPH,
AGED 34 YEARS, S/O. P.T. OUSEPH, PARATHANAM (H),
MADAPPALLY P.O, LPST, J.M. LPS, PAREL,

- KURISUMMOODU P.O, CHANGANACHERRY - 686 104.
- 61 THOMAS GEORGE,
AGED 31 YEARS, S/O. K.T. GEORGE, VIZHALAPARAMPIL
(H), CHINGAVANAM P.O, KOTTAYAM - 686 531, UPST,
S.B. HS, CHANGANACHERRY - 686 101.
- 62 SAM JOSEPH,
AGED 37 YEARS, S/O. P.S. JOSEPH, PUTHENVEEDU,
GOVINDAMUTTOM P.O, KAYAMKULAM-690 527, UPST,
C.M.S. HS, OLASSA, AYMANAM P.O, 686 014.
- 63 ANOOP JOSEPH,
AGED 33 YEARS, S/O. SUNNY JOSEPH, MURICKAL (H),
MANNANAM P.O 686 561, UPST, ST. MARY'S GHS,
ATHIRAMPUZHA P.O, KOTTAYAM - 686 562.
- 64 MUHAMMED ASIM T.M,
AGED 31 YEARS, S/O. MUHAMMED THAHA,
THATTAMPARAMBIL (H), NADACKAL P.O, ERATTUPETTA -
686 121, M.M.M. U.M. UP SCHOOL, KARAKKAD,
ERATTUPETTA - 686 121.
- 65 ANSA M MUHAMMED,
D/O. MUHAMMED, MOOLECHALIL (H), NADACKAL P.O,
ERATTUPETTA - 686 121, M.M.M.U.M UP SCHOOL,
KARAKKAD - 686 121.
- 66 LIN THOMAS,
AGED 28 YEARS, S/O. THOMAS K.M, AMBALKANDATHIL
(H), KALAVOOR P.O, ALAPPUZHA 688522, UPST, ST.
MICHAEL'S H.S. THATHAMPALLY P.O, ALAPPUZHA - 688
013.
- 67 ANUJA BABY,
AGED 31 YEARS, D/O. BABY JOSE, PUNNAVELIL HOUSE,
GANDINAGAR P.O, KOTTAYAM 686 008, PT LG (HINDI),
ST. THERESA'S HSS, VAZHAPPALLY.
- 68 SAJOMON THOMAS,
AGED 36 YEARS, S/O. THOMAS V.T, PUZHPAMANGALAM,
VELIYANADU P.O, ALAPPUZHA - 689 590, HST
(PHYSICAL SCIENCE) DEVAMATHA H.S, CHEMNAMKARY
P.O, ALAPPUZHA - 688 501.
- 69 JESVIN THOMAS,
AGED 28 YEARS, S/O. THOMAS P. JOSEPH,
PUTHUKULANGARA (H), PANGADA P.O, PAMPADY,
KOTTAYAM - 686 502 UPST, ST. JOSEPH'S H.S,
PAIPPAD, CHANGANACHERRY - 686 548.
- 70 EVIN ANTONY

- AGED 25 YEARS, S/O. ANTONY JOSEPH, PULICKAL (H),
KUNNUMMA (E), KAVALAM P.O, ALAPPUZHA 688 506, LG
(SANSKRIT), DEVAMATHA HS, CHENNAMKARY P.O,
ALAPPUZHA - 688 501.
- 71 JUSTIN ANTONY,
AGED 23 YEARS, S/O. RAJU, PATTATHIL CHIRA,
PULINCUNNOO P.O, ALAPPUZHA 688 504, FULL TIME
MENNIAL, DEVAMATHA HS, CHENNAMKARY P.O, ALAPPUZHA
- 688 501.
- 72 SANITHAMOL SCARIA,
AGED 37 YEARS, D/O. CHACKO SCARIA, KOIPALLY,
PONGA P.O, ALAPPUZHA - 688 503, HST (MATHS),
DEVAMATHA H.S, CHENNAMKARY P.O, ALAPPUZHA - 688
501.
- 73 VENKITESH VARMA P.R.,
AGED 28 YEARS, S/O. MOHANA VARMA P.R, CHIRAKKARA
HOUSE, PALLOM P.O, KOTTAYAM - 686 007, UPST,
SMVHSS, POONJAR P.O, KOTTAYAM - 686 581.
- 74 ARAVIND P,
AGED 31 YEARS, S/O. PURUSHOTHAMAN NAIR,
THEKKETHUNDATHIL, T.P. PURAM P.O, VAZHOOR - 686
505, UPST, SMVHSS, POONJAR P.O, KOTTAYAMN - 686
501.
- 75 NIMA SOMAN,
AGED 33 YEARS, D/O. SOMAN K.G, ODANATTU HOUSE,
KADANAD P.O - 686 653, UPST, SMVHSS, POONJAR P.O,
KOTTAYAM-686581.
- 76 JESSI M,
AGED 36 YEARS, D/O. LEKSHMANAN, PULLACHALKONAM,
ERATHUVILAPUTHENVEEDU, EDAVAL,
OTTASEKHARAMANGALAM P.O, THIRUVANANTHAPURAM - 695
125, LPST, ST. PHILOMINAS LPS, ARPOOKARA,
VILLOONNI P.O - 686 008.
- 77 ASWATHY M.V,
AGED 35 YEARS, D/O. MANIKANDAN P.N, MALAMCHERY
MUNDAPILAVILA VEEDU, THIRUPURAM P.O, LPST, ST.
PHILOMINAS LPS, ARPOOKARA, VILLOONNI P.O,
KOTTAYAM DISTRICRT - 686 008.
- 78 ROSE MARY JOSE,
AGED 38 YEARS, D/O. JOSE K.K, KURISUMMOOTIL (H),
KAPPUMTHALA P.O, KOTTAYAM - 686 613, HST (MATHS),
ST. MARY'S GHS, ATHIRAMPUZHA P.O, KOTTAYAM - 686

- 562.
- 79 ALPHONSA SKARIA,
AGED 41 YEARS, D/O. SKARIA, PULIYIKKUMMUKALEL
(H), COMPAYAR P.O, IDUKKI - 685 552, UPST, ST.
MARY'S GHS, ATHIRAMPUZHA P.O, KOTTAYAM - 686 562.
- 80 SIJO JOSEPH,
AGED 43 YEARS, S/O. JOSEPH CHACKO, THATTANTHARA
(H), MANGALAM, WADAKANCHERY, THRISSUR - 680 623,
LG (HINDI), PART TIME, ST. JOSEPH'S UPS,
CHAMPAKARA, KARUKACHAL P.O, KOTTAYAM - 686 542.
- 81 LEENAMOL VARGHESE,
AGED 42 YEARS, W/O. JOBY VARGHESE, CHERRADIYIL
(H), CHATHANTHARA P.O, PATHANAMTHITTA - 686 510,
LG (HINDI), ST. MARY'S GHS, ATHIRAMPUZHA P.O,
KOTTAYAM - 686 542.
- 82 THERESA KURUVILLA,
AGED 39, D/O. P.T. KURUVILA, PUTHEN PURACKAL,
PUNNAPRA P.O, ALAPPUZHA 688 004, HSST (JUNIOR)
COMPUTER, ST. PETERS HSS, KURUMPANADOM,
PERUMPANACHY P.O, KURUMPANADOM-686 536.
- 83 JERALDIN J VENADAMPALLY,
AGED 27 YEARS, S/O. V.P. JOSEPH, VEDAMPALLY,
KANNADY P.O, PULINCUNNOO - 688 504, UPST, HOLY
FAMILY GHS, KAINAKARY P.O, ALAPPUZHA - 688 501.
- 84 NITHA JOSE,
AGED 41 YEARS, D/O. JOSE THOMAS, PALLIPURATHU
HOUSE, MAYAM P.O, 695 505, LG (HINDI), HOLY
FAMILY GHS, KAINAKARY, KAINAKARY P.O, ALAPPUZHA -
688 501.
- 85 ANCY P. ANTONY,
AGED 35 YEARS, D/O. P.L. ANTONY, PAYYAPPALLIL,
KAYYANNAI P.O, PERAMBRA - 673 526, UPST, HOLY
FAMILY GHS, KAINAKARY P.O, ALAPPUZHA - 688 501.
- 86 SUNUMOL APHREM,
AGED 30 YEARS, D/O. APHREM DEVASIA, ALACKALATHU
(H), PONTHEPNUZHA P.O, KOTTAYAM - 686 544, UPST,
HOLY FAMILY GHS, KAINAKARY P.O, ALAPPUZHA - 688
501.
- 87 GISHA GEORGE,
AGED 39 YEARS, D/O. P.J. GEORGE, PUTHENANGADY
(H), MUNDAKAYAM P.O, KOTTAYAM 686 513, UPST, ST.
TERESA'S GHS, NEDUMKUNNAM P.O, KARUKACHAL - 686

- 542.
- 88 PRATHEEKSHA JOSE,
AGED 38 YEARS, JOSE VARGHESE, OLIAPURAM (H),
KOTHAMANGALAM, NADUKANI P.O, ERNAKULAM - 686 691,
UPST, ST. JOSEPH'S GHS, CHANGANACHERRY P.O,
KOTTAYAM DISTRICT - 686 101.
- 89 TILLY ABRAHAM,
AGED 50 YEARS, D/O. P.T. ABRAHAM, PALLATHRA
HOUSE, KURICHY P.O, KOTTAYAM - 686 532, UPST, ST.
M.M.G.H. SCHOOL, S. PURAM P.O, KURICHY - 686 537.
- 90 BABITHA K,
AGED 36 YEARS, D/O. BABY K. ISAC, KALAYIL HOUSE,
PUTHENCHANTHA P.O, VAKATHANAM, KOTTAYAM - 686
538, UPST, ST. JOSEPH'S GHS, CHANGANACHERRY P.O,
KOTTAYAM - 686 101.
- 91 TINCY MATHEW,
AGED 37 YEARS, D/O. T.M. MATHEW, THAKIDIYEL
HOUSE, UMBIDI P.O, THOTTACKADU, KOTTAYAM-686 539,
UPST, ST. JOSEPH'S GHS, CHANGANACHERRY P.O,
KOTTAYAM - 686 101.
- 92 LINTA JOSE,
AGED 36 YEARS, D/O. M.J. JOSEPH, CHENNIKKARA (H),
EDAYARIKAPUZHA P.O, KOTTAYAM - 686 541, UPST, ST.
JOSEPH'S GHS, CHANGANACHERRY P.O, KOTTAYAM - 686
101.
- 93 DEEPTHI P. JOSEPH,
AGED 23 YEARS, D/O. P.S. JOSEPH, PALUVELIL HOUSE,
CHAMPAKARA P.O, KARUKACHAL, KOTTAYAM 686 540,
LPST, ST. THOMAS LPS, KARIKKATTOOR CENTRE P.O,
MANIMALA, KOTTAYAM - 686 544.
- 94 DIVYA THOMAS,
AGED 30 YEARS, D/O. C.T. THOMAS, CHIRATHALACKAL
(H), CHEERANCHIRA P.O, CHANGANACHERRY - 686 106,
LPST, ST. THOMAS LPS, KARIKKATTOOR CENTRE P.O,
MANIMALA, KOTTAYAM - 686 544.
- 95 ANJU SEBASTIAN,
AGED 28 YEARS, D/O. SIBY SEBASTIAN, ATTUMALY
HOUSE, KAVALAM P.O, ALAPPUZHA - 688 506, LPST,
ST. THOMAS LPS, KARIKKATTOOR CENTRE P.O, MANIMALA,
KOTTAYAM - 686 544.
- 96 VEENA PHILIP,
AGED 27 YEARS, D/O. P.J. PHILIP, PUTHENPARAMPIL

- (H), PONGAMTHANAM P.O, KOTTAYAM - 686 538, LPST, ST. THOMAS LPS, CHINGAVANAM P.O, KOTTAYAM - 686 531.
- 97 VICHITHRA V,
AGED 27 YEARS, D/O. PAULOSE T, KRUPA NILAYAM,
KURUNGAZHA P.O, PULLAD, 689 548, LPST,
KOCHUMATTOM LPS, PAYYAPPADY P.O, PUTHUPPALLY,
KOTTAYAM-686034.
- 98 ROSMY CATHERAIN JOSHY,
AGED 23 YEARS, D/O. JOSHY JOSEPH, VESHNAL
VALIAPARAMBIL (H), THRICKODITHANAM P.O,
CHANGANACHERRY - 686 105, LPST, ST. MARY'S LPS,
ATHIRAMPUZHA P.O, KOTTAYAM - 686 562.
- 99 RESHMA JOSE
AGED 23 YEARS, D.O. JOSE CHACKO, MANGALASSERY
HOUSE, MAYAM P.O, THIRUVANANTHAPURAM - 695 505,
LPST, ST. MARY'S LPS, ATHIRAMPUZHA P.O - 686 562.
- 100 JOHNS BINU,
AGED 25 YEARS, S/O. BINU JOY, MANKUZHY HOUSE,
KUNNAMPALLI, MOOLAVATTAM P.O, PANACHIKKAD,
KOTTAYAM, 686 012, ST. ALOYSIUS LPS, ATHIRAMPUZHA
P.O, KOTTAYAM - 686 562.
- 101 RESHMA REGHUNATHAN,
AGED 30 YEARS, D/O. REGHUNATHAN P.G, PLACKICHIRA
(H), PUTHENANGADY, KOTTAYAM - 686 001, UPST, SNDP
HSS, KILIROOR, KANJIRAM P.O, KOTTAYAM - 686 030.
- 102 ANUPAMA S,
AGED 40 YEARS, D/O. SURENDRAN D, VARAVASSERIL,
THAZHATHUVADAKKU P.O, ENATHU (VIA), PATTAZHY -
691526, UPST, SNDP HSS, KILIROOR, KANJIRAM P.O -
686 030.
- 103 SOWMYA SASI,
AGED 38 YEARS, D/O. N.R. SASIDHARAN, PATHILCHIRA
HOUSE, PALLIKKUTTUMMA, VEZHAPRA P.O - 689 595,
HST (HINDI), SNDP HSS, KILIROOR, KANJIRAM P.O.
- 104 SILPA PRASANNAN,
AGED 34 YEARS, D/O. K.P. PRASANNAN, SARATH
BHAVAN, THOTTAKOM P.O, VAIKOM, LPST, SNDP HSS,
KILIROOR, KANJIRAM P.O - 686 030.
- 105 JENSU ANN JAMES,
AGED 37 YEARS, D/O. OUSEPH JAMES, POOPPALLICHIRA
P.O, ALAPPUZHA - 688 503, LG (HINDI), SH UPS,

- KARIMPANAKULAM, MANIMALA - 686 543.
- 106 SAMEERA NATH,
AGED 30 YEARS, D/O. REGHUNATH, KUNNATH (H),
PARIPPU P.O, KOTTAYAM-686 514, LPST, PARIPPU LPS,
KOTTAYAM - 686 514.
- 107 RINCY JOSEPH E,
AGED 40 YEARS, D/O. JOSEPH, EATTANIEL (H), IRITTY
P.O, KANNUR DISTRICT UPST, SACRED HEART H.S,
PANGADA, PANGADA P.O, PAMPADY - 686 502.
- 108 BEENA VARGHESE,
AGED 41 YEARS, D/O. VARGHESE, KADAGALKADOTTU (H),
ATHIKKADAVU, BALAL P.O, KASARGOD DISTRICT, HST
(MALAYALAM), LITTLE FLOWER GIRLS H.S, PULIMCUNNU,
KUTTANADU, ALAPPUZHA - 688 504.
- 109 MINI G,
AGED 41 YEARS, D/O.P.S. GOPALAKRISHNAN, SAISRUTHI
(H), TEMPLEROAD, THODUPUZHA P.O, 686 584, HST
(SOCIAL SCIENCE), SVGVP HS, KILIROOR, KOTTAYAM
WEST - 686 020.
- 110 SREENA S. NAIR,
AGED 32 YEARS, D/O. RAMAN NAIR P.K, ARATHI,
ARICKAD P.O, KOTTAYAM - 686 503, HST (HINDI),
SVGVP HS, KILOROR, KOTTAYAM WEST - 686 020.
- 111 JOSMY JOSE,
AGED 36 YEARS, D/O. JOSE, KADAPLACKAL (H),
VELLOOR P.O, PAMPADY, KOTTAYAM - 686 501, LG
(HINDI), S.H.U.P. SCHOOL, KANNADY, ALAPPUZHA-
688504.
- 112 JIBY V.J,
AGED 26 YEARS, D/O. JOSE V.P, VALIYAVEETIL (H),
PUTHENPALLY, VARAPPUZHA P.O, ERNAKULAM - 683 517,
ST. LOUIS U.P. SCHOOL, VAIKOM - 686 606.
- 113 JYOTHI JOSE,
AGED 39 YEARS, D/O. C. KUTTAPPAN, KALATHIL (H),
PUNNAPRA P.O, ALAPPUZHA-688 004, ST. LOUIS U.P.
SCHOOL, VAIKOM - 686 606.
- 114 JINCY M.J,
AGED 36 YEARS, D/O. M.A. JOSEPH, MALIAKKAL HOUSE,
POOVATHUR P.O, - 680 508, ST. LOUIS U.P. SCHOOL,
VAIKOM - 686 606.
- 115 MARY JINCY P.M,
AGED 32 YEARS, D/O. MICHAEL P.L, PATTANAMSSERIL

- (H), THYCKAL P.O, CHERTHALA 688 530, ST. LOUIS LPS, VADAYAR, VAIKOM 686 105.
- 116 SARANYA SIVAN,
AGED 28 YEARS, D/O. SIVAN K.R, KUTTIKATTU (H),
UDAYANAPURAM P.O, VAIKOM, KOTTAYAM - 686 143, LG
(HINDI), CKM UP SCHOOL, THOTTAKOM - 686 607.
- 117 BLESSY JOB,
AGED 30 YEARS, D/O. K.J. JOB, ANUGRAHA (H),
AMBIKAMARKET P.O, VAIKOM KOTTAYAM - 686 144,
UPST, ST. MICHAEL'S HSS, KUDAVECHOOOR, VAIKOM 686
144.
- 118 NIVYA S,
AGED 28 YEARS, D/O. N. SIVANANDAN, CHANDRIKALAYAM
(H), POOZHIKOL P.O, KADUTHURUTHY - 686 604, LG
(HINDI), (PART TIME), SSV UPS, KALLARA, KALLARA
SOUTH P.O, - 686 611.
- 119 JOSEPH SAVIO,
AGED 27 YEARS, S/O. SAVIO JOSEPH, NELLIKUNNEL
(H), IDAMATTOM P.O, KOTTAYAM 686 578, LPST, HOLY
FAMILY L.P. SCHOOL, MANALUMKAL P.O - 686 503.
- 120 CHIKKU CHACKO,
AGED 30 YEARS, S/O.P.J. CHACKO,
PALAKANAYAKIDANGIL (H), KADUTHURUTHY P.O,
KOTTAYAM - 686 604, UPST, ST. MICHAEL'S HSS,
KADUTHURUTHY P.O, KOTTAYAM - 686 604.
- 121 SILVY MATHEW,
AGED 36 YEARS, D/O. N.M. MATHEW, NELLIKKAYAM (H),
VALAVOOR P.O - 686 635, LPST, ST. THOMAS L.P.
SCHOOL, CHEENKALLEL - 686 636.
- 122 DEEPTHI P.S.
AGED 34, D/O. P.K.SUDARSANAN NAMBOOTHIRI,
PUTHUSSEERI ILLAM, UDAYANAPURAM P.O, VAIKOM, UPST,
SNUP SCHOOL, PALLIYAD - 686 607.
- 123 ANU G,
AGED 33 YEARS, D/O. GOPI K, ANI NIVAS, MAYITHARA
MARKET P.O, CHERTHALA - 688 539, UPST, SN UP
SCHOOL, PALLIYAD - 686 607.
- 124 ALEENA BABY,
PUTHUKKATTIL HOUSE, AERAM, THADICADU P.O, ANCHAL
691 306, LPST, ST. TERESAS LPS, NEDUMKUNNAM -
- 125 SAJIN N,
UPST, ST. TERESAS HSS, VAZHAPPALLY, RESIDING AT

- SANDHYA BHAVAN, MATTAMKODE, DALUMMUGHAN - 695
125.
- 126 ROBIN SEBASTIAN,
LPST, ST. ANTONY'S LPS, KURUMPANADAM, RESIDING AT
KALLUKANDOM, NEAR RAILWAY STATION, CHANGANACHERRY
- 686 101.
- 127 SR. SANJU CHANDY,
UPST, ST. TERESAS HS, VAZHAPPALLY, RESIDING AT
AMALA BHAVAN, CHANGANACHERRY - 686 101.
- 128 APPUS JOY,
UPST, ST. MARY'S U.P. SCHOOL, KOOTHRAPPALLY,
RESIDING AT METHRANPARAMBIL (H), MAMMOOD P.O,-
686536.
- 129 SILVY THOMAS,
W/O. SHIBU ABRAHAM, VALLAYIL, AMICHAKARY,
CHAMPAKKULAM, ALAPPUZHA-688 505, UPST, ST.
ALOYSIUS HS, ATHIRAMPUZHA.
- 130 SHEEJA N,
PALLIKKARAYIL VEEDU, DALUMMUGHAM P.O,
THIRUVANANTHAPURAM 695 125, PT LG SANSKRIT, ST.
SEBASTIANS UPS, MAMMOOD.
- 131 PRIYA SEBASTIAN,
PUTHENPURAYIL, ULLANAD P.O, UPST, ST. SEBASTIANS
UPAS, MAMMOOD-686536 .
- 132 SRI. PAULSON JOSEPH,
FTM, ST. TERESA'S HS, VAZHAPPALLY, CHANGANACHERRY
- 686 101, RESIDING AT CHEMPUMPURAM, KOTTAMURY
P.O, THRIKKODITHANAM, KOTTAYAM - 686 105.
BY ADV P.M.JOSEPH

RESPONDENTS/PETITIONER & RESPONDENTS 1 TO 3 & ADDITIONAL
RESPONDENTS 4 TO 109 IMPEADED IN THE WRIT PETITION:

- 1 K.J.VARGHESE
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VACHIYOOR P.O,
THIRUVANANTHAPURAM, PIN - 695635.
- 2 THE STATE OF KERALA
REPRESENTED BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001.
- 3 DIRECTOR OF GENERAL EDUCATION

- JAGATHY, THIRUVANANTHAPURAM, PIN - 695014.
- 4 THE STATE OF KERALA,
REPRESENTED BY SECRETARY SOCIAL JUSTICE DEPT.,
SECRETARIAT, THIRUVANANTHAPURAM - 695601.
- 5 P.S.SASIKUMAR,
MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD
DISTRICT-678687.
- 6 RAVEENDRAN M.K.,
S/O. APPU MAOR K.P., MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O., ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE DISTRICT-673315.
- 7 P.P.KRISHNARABHA,
D/O. KRISHNAN P.V., MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE
DISTRICT.
- 8 SHAMEENA P.,
D/O. NARAYANAN P., MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O., KOZHIKODE-673507.
- 9 SOUMEENDRAN T.K.,
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O., KOZHIKODE-673613.
- 10 P.V.PRABHAKARAN NAIR,
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O., KOZHIKODE-
673613.
- 11 P.RAVEENDRAN,
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507.
- 12 P.SADASIVAN,
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI LP
SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL-673507.
- 13 P.P.ARUVA,
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL,
BUDYNABBYR P.O., KAKKATTIL, KOZHIKODE-673507.
- 14 KALLIANI C.,
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL,
KAIVELI, CHEEKKONNU P.O., KAKKATTIL, KOZHIKODE-
673507.
- 15 V.K.SAROJINI AMMA,

- D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM P.O., KAKKATTIL, KOZHIKODE-673507.
- 16 V.KUNHIKELU NAMBIAR,
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-
673507.
- 17 K.K.KALYANIKUTTY,
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O., KAKKATTIL VIA, KOZHIKODE-
673507.
- 18 AYISHA BEEVI P.,
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU P.O., MALAPPURAM-
673634.
- 19 SAIDALAVI M.M.,
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU P.O., KOZHIKODE-673019.
- 20 DAVOOD KHAN M.,
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O., KOZHIKODE-673655.
- 21 RAMAMANI K.O.,
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O., PINARAYI VIA, THALASSERY NORTH,
KANNUR DISTRICT-670741.
- 22 DEVI AMMA E.,
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O., IRITTY VIA,
KANNUR DISTRICT-670673.
- 23 T.V.THANKAMANI,
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O., KANNUR-670595.
- 24 PRIYA C.P.,
D/O. KRISHNAN P.V., MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O., KANNUR DISTRICT-670301,
MADAYI VIA.
- 25 SIDDIQ P.
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA NORTH,
KANNUR-670141.
- 26 KUNHIKANNAN NAMBIAR P.V.,
S/O. CHINDAN NAMBIAR P., MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O., KANNUR-670142.

- 27 A.K.DINESH KUMAR,
S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR-
670593.
- 28 V.K.VASUDEVAN NAMBOODIRI,
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O., KANNUR-670142.
- 29 A.K.USHA,
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O., KANNUR-670142.
- 30 P.C.MADHAVI KUTTY,
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI, KANNUR-670741.
- 31 VASANTHI T.V.,
D/O. OTHENAPANIKKAR T.V., MANAGER, PARIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O., KANNUR-670050.
- 32 C.M.SHIBU,
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP
SCHOOL, PERUMTHODI, NEDUMPOYIL P.O.,
IRITTY, KANNUR-670650.
- 33 K.E.MEENAKSHI AMMA,
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST LP
SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR-670611
- 34 K.ASHOK KUMAR,
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERALA PERAVOOR P.O.,
MATTANNUR, KANNUR-670702.
- 35 M.RAMACHANDRAN,
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED
LP SCHOOL, THILLANKERI, ULIIYIL P.O., KANNUR
670702.
- 36 MOHANAN R.K.,
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O., EDAYANNUR, KANNUR-670595.
- 37 P.MANIRAJ,
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O., MTTANNUR, KANNUR-670702.
- 38 P.M.NALINI,
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP
SCHOOL, PORORA P.O., KANNUR-670702.
- 39 K.BABY SYLAJA,

- D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O., KANNUR-670673.
- 40 CHANDRASEKHARAN P.,
S/O. NARAYANAN P., MANAGER, NIDUVALOOR AUP
SCHOOL, NIDUVALOOR, CHUZHALI P.O., KANNUR-670142.
- 41 K.K.ABDURAHIMAN HAJI,
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O., KANNUR-670702.
- 42 A.MUHAMMED KUNHI,
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKUR, KANNUR-670631.
- 43 K.ABDULLA,
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O., KANNUR-670703.
- 44 P.K.SHAMSUDHEEN,
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR-670593.
- 45 K.K.KADEESSA,
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O., KANNUR-670701.
- 46 K.T.DEVIDAS,
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O., KANNUR-670503.
- 47 N.K. MEENAKSHI,
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O., KANNUR-670631.
- 48 P.P.SREEDHARAN,
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O., KANNUR-670593.
- 49 K.K.JAYARAJA MENON,
MANAGER, SVV HIGHER SECONDARY SCHOOL,
IRUTHENPATHY-678555.
- 50 R.UMADEVI,
MANAGER, VM UP SCHOOL, KALLEKKAD, PALAKKAD
DISTRICT-678006.
- 51 K.MADHAVAN,
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD-
678543.
- 52 K.K.PEETHAMBARAN,
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD-678687.

- 53 MURALI MOHAN,
MANAGER, HIGHER SECONDARY SCHOOL, THIRUVALAYANNUR,
THRISSUR-THIRUVALAYANNUR-680001.
- 54 K.O.RAPPAI,
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD DISTRICT-678702.
- 55 GEORGE VARGHESE,
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI-689676.
- 56 K.A.SEETHARAMAN,
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD-678681.
- 57 M.K.ASHOK KUMAR,
MANAGER, KA UP SCHOOL, MELARCADE-678703.
- 58 THOMAS MATHEW,
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT-680582.
- 59 P.H.ABDUL KADER,
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD-678609.
- 60 N.P.SUNIL,
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM-678702.
- 61 S.UMMAR FAROOQ,
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O.,
PIN-678543.
- 62 V.G.SATHEESH,
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD-679101.
- 63 SIVASANAKRAN,
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD-679503.
- 64 C. NARAYANAN KUTTY,
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERINTHALMANNA, MALAPPURAM DISTRICT-
679357.
- 65 RAGHU K.P.,
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 66 V.M. ABOOBACKER,
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,

- MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD-679122.
- 67 C. GOPINATHAN,
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD-678633.
- 68 K.P.GOPALAKRISHNAN,
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD-679503.
- 69 P.K. BHARATHI,
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.,
AMBALAVATTAM, PIN-679522.
- 70 V. VENUGOPALAN,
S/O. RAVUNNI NAIR (LATE), MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD-679301.
- 71 C.SUBRAMANIAN,
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD-679514.
- 72 ABHIJITH C.S.,
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD-679573.
- 73 VIJAYASANKAR V.,
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD-679503.
- 74 MADALA MUHAMMED ALI,
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD-679506.
- 75 ORASAD K.,
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD-
679501.
- 76 P. MOIDUKUTTY HAJI,
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD-679502.
- 77 P.N. HARISANKARAN,
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD-679506.
- 78 M. SULOCHANA,
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD-
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR-678583.

- 79 V. DURGAVATHI,
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O., ATTASSERY,
CHERPLASSERY, PALAKKAD-678513.
- 80 GINESH P.B.,
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD-679506.
- 81 MADHAVKUTTY,
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKKAD-679504.
- 82 JAYASRI P.,
ALP SCHOOL POTHY, CHERPLASSERY, PALAKKAD-679503.
- 83 V.M.MURALEEDHARAN,
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,
VELLAMUNDA, WAYANAD, PIN-670 731.
- 84 V.V.JINARJAN,
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN: 673 591.
- 85 P.T.GEETHA,
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O,
MANANTHAWADY, WAYANAD DIST., PIN: 670 731.
- 86 KUNHIRAMAN,
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD, PIN: 673 595.
- 87 K.P.DEVAKI AMMA,
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,
WAYANAD, PIN: 670731.
- 88 C.K.ANANDARAM,
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM P.O,
WAYANAD, PIN: 670 645.
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION,
STATE COMMITTEE, THIRUVANANTHAPURAM-695 001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY K.,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR(VIA), KOLLAM DISTRICT-691 510.
- 90 MANAGER,
KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM
DISTRICT-691510.
- 91 USHA DEVI,
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR P.O,
KOZHIKODE- 673 585.

- 92 SOORAJ M. ,
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM P.O,
KOZHIKODE- 673 572.
- 93 RUGMINI P.K. ,
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O,
KOZHIKODE- 673 019.
- 94 KARUNAKARAKURUP,
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE- 673 542.
- 95 GOPALAKRISHNAN C. ,
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O, VADAKARA, KOZHIKODE- 673 104.
- 96 DEEPESH M. ,
MANAGER, VENGARI U P SCHOOL, VENGARI P.O,
KOZHIKODE- 673 572.
- 97 AJIN M.SASI ,
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE- 673 631.
- 98 SUSHEELA M.V. ,
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O. ,
KOZHIKODE-673004.
- 99 K.P.SIVANANDAN,
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE-673571.
- 100 P.NARAYANAN,
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O. ,
EDACHERI, KOZHIKODE-673502.
- 101 T.HARIDASAN,
MANAGER, MALAYAMMA A.U.P. SCHOOL, MALAYAMMA P.O. ,
KOZHIKODE, PIN-673601.
- 102 S.SABIRA,
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O. ,
KOZHIKODE, PIN-673104.
- 103 T.K.SURESH,
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE: 673 024.
- 104 HELNA V.R.
AGED 24 YEARS, W/O NIDHEESH K. ELIAS, PRESENTLY
WORKING AS JUNIOR LANGUAGE TEACHER(HINDI) AT AUPS
MANNANNUR P.O. , OTTAPALAM, PALAKKAD AND RESIDING
AT KUNNATHUSSERY, PUTHENPURAYIL HOUSE, PULAKODE

P.O, CHELAKKARA-680506.

- 105 SREEJITH C.,
AGED 35 YEARS, S/O. LATE CHANDRAN, HSST
JUNIOR (COMMERCE), MVHSS, ARUMANOOR, POOVAR P.O,
THIRUVANANTHAPURAM-695525, RESIDING AT ROHINI,
BEACH ROAD, KOVALAM, THIRUVANANTHAPURAM DISTRICT-
695527.
- 106 NOBLE MATHEW
AGED 40 YEARS, S/O. MATHEW, HST (SOCIAL SCIENCE),
ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM DISTRICT,
RESIDING AT POLACHIRAKUNNUMPURAM, MEMURY P.O,
MANVETOM, KOTTAYAM DISTRICT, PIN - 686 611.
- 107 JAINS C. KURIAN,
HST (SOCIAL SCIENCE) ST. SEBASTIAN'S HSS, KADANAD,
KOTTAYAM DISTRICT, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI DISTRICT, PIN 685 532.
- 108 ANJU THOMAS,
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM
DISTRICT, RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI DISTRICT, PIN - 685 587.
- 109 MANJU JOSEPH,
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM
DISTRICT, RESIDING AT THEKKUMKATTIL HOUSE,
KURUMANNU P.O, PALA, KOTTAYAM DISTRICT 686651.
- 110 GLANIS BABY,
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM DISTRICT, RESIDING AT NADUKKATTIL
HOUSE, MEKKADAMPU P.O, KADATHY, ERNAKULAM
DISTRICT - 682316.

BY ADVS.

SIJI ANTONY

GEORGE ABRAHAM

P.K. NANDINI

JIJI THOMAS

T.R. JAGADEESH

K. MOHANAKANNAN

SHAMEENA SALAHUDEEN

T.B. HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1764 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER (SUDHEESH T.S.),
VIVEKA CHANDRIKA SABHA HIGHER SECONDARY SCHOOL,
PUTHENVELIKKARA, ERNAKULAM DISTRICT-683 594.

BY ADVS.

V.A.MUHAMMED

M.SAJJAD (K/335/1997)

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA P,
AGED 40 YEARS, WIFE OF ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATIOND
EPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M.HIGH SCHOOL, MELATTOOR, MALAPPURAM DISTRICT-
679 328.
- 8 THE MANAGER,
E M E A H S SCHOOL (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM-673 638.
- 9 THE MANAGER,
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
I O H S SCHOOL, EDAVANNA, MALAPPURAM DISTRICT-676
541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT -679 328.
BY ADVS.
JAYASREE K.P.
JOHN JOSEPH
AUGUSTINE JOSEPH
MUHAMMED SHAFI
TONY AUGUSTINE
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1770 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 19808/2021

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 ANU JOSEPH
AGED 40 YEARS
W/O TOM THOMAS, WORKING AS HSST (JR.) ECONOMICS,
ST. MARY'S HSS, BHARANANGANAM, RESIDING AT
KEEKARIKKATTOOR (H), PARATHANAM P.O, KOOTTICKAL,
KOTTAYAM, PIN - 686514
- 2 JINU ANN THOMAS
AGED 32 YEARS
W/O JINO JACOB, WORKING AS HSST COMPUTER SCIENCE,
ST. JOSEPH'S HSS, VILAKKUMADOM, RESIDING AT
MALIAKEL (H), POOVARANY P.O, KOTTAYAM, PIN -
686577
- 3 ANILA CYRIL
AGED 38 YEARS
W/O SONY MATHEW, WORKING AS HSST (JR.) COMMERCE,
ST. JOSEPH'S HSS, VILAKKUMADOM, RESIDING AT
KUTTIKATTU (H), POOVARANI P.O, PAIKA, KOTTAYAM,
PIN - 686577
- 4 MERIN THOMAS
AGED 39 YEARS
W/O, SOMY P MATHEW, WORKING AS HSST (JR.)
PHYSICS, EMMANUEL'S HSS KOTHANALLOOR, RESIDING AT
PUTHIYIDATHUCHALIL (H), RAMAPURAM BAZAAR P.O,
KOTTAYAM, PIN - 686576
- 5 LEENA FRANCIS
AGED 32 YEARS

- W/O LINTO MATHEW, WORKING AS HSST (JR.)
CHEMISTRY, ST. AUGUSTINE'S HSS, RAMAPURAM,
RESIDING AT PARACKAL (H), KARIMPANY P.O,
KOTTAYAM, PIN - 686564
- 6 ASHAMOL JOSEPH
AGED 33 YEARS
W/O SIJO JOHN, WORKING AS HSST (JR.) MALAYALAM,
ST. PAUL'S HSS, VALIYAKUMARAMANGALAM, RESIDING AT
KALAPPURACKAL (H), MUNDANKAL P.O, PALA, KOTTAYAM,
PIN - 686574
- 7 GEETHU MARIA SUNNY
AGED 37 YEARS
W/O SURAJ MATHEW, WORKING AS HSST (JR.) COMPUTER
SCIENCE, HOLY CROSS HSS, CHERPUNKAL, RESIDING AT
MOLOPARAMBIL (H), POOVARANY P.O, KOTTAYAM, PIN -
686577
- 8 ANU JOHN
AGED 33 YEARS
W/O JINS GEORGE, WORKING AS HSST (JR.) COMMERCE,
ST. MARY'S HSS, TEEKOY, RESIDING AT AVIMOOTTIL
(H), MUNDANKAL P.O, PALA, KOTTAYAM, PIN - 686574
- 9 SOMIYA T.K
AGED 39 YEARS
D/O JOSEPH KURIAN, THEKKEVAYALIL (H), VAZHATHOPE
P.O, MOTHER SUPERIOR, SH CONVENT, MARYLAND,
WORKING AS HSST ZOOLOGY, ST. JOSEPH'S HSS,
VILAKKUMADOM, PIN - 686577
- 10 JEENA V THOMAS
AGED 38 YEARS
W/O JOJI JOHN, WORKING AS HSST HINDI, ST. MARY'S
HSS, ARAKULAM, RESIDING AT PUTHENPURAYIL (H),
MEMURI P.O, KOTTAYAM, PIN - 686611
- 11 RENJU THOMAS
AGED 38 YEARS
W/O TONY THOMAS, WORKING AS HSST (JR.) PHYSICS,
ST. GEORGE HSS, ARUVITHURA, RESIDING AT
VADAKKEDATHU (H), MELUKAVUMATTOM P.O, KOTTAYAM,
PIN - 686652
- 12 CHRISTY JOHN
AGED 31 YEARS
W/O GINO C JIMMY, WORKING AS HSST (JR.)
MATHEMATICS, ST. MARY'S HSS, KURAVILANGAD,

- RESIDING AT CHANDRANKUNNEL (H), PRAVITHANAM P.O,
PALA, KOTTAYAM, PIN - 686651
- 13 SUMI MATHEW
AGED 30 YEARS
W/O SAJO K JOSE, WORKING AS HSST SOCIOLOGY, ST.
ANTONY'S HSS, PLASSANAL, RESIDING AT KOTTANAL
(H), PANTHATHALA, MUTHOLY P.O, KOTTAYAM, PIN -
686573
- 14 DIVYA JOHN
AGED 29 YEARS
D/O T.L JOHNY, WORKING AS HSST (JR.) PHYSICS, ST.
AUGUSTINE'S HSS, RAMAPURAM, RESIDING AT THERODATHU
(H), MANJOOR P.O, KOTTAYAM, PIN - 686603
- 15 NISHA THOMAS
AGED 40 YEARS
W/O SUNIL JACOB, WORKING AS HSST (JR.),
ECONOMICS, ST. MARY'S HSS, ARAKULAM, RESIDING AT
NEDUMPALLIL (H), ARAKULAM P.O, KOTTAYAM, PIN -
685591
- BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONER/RESPONDENTS IN THE WRIT PETITION:

- 1 K.J. VARGHESE
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VACHIYOOR P.O, THIRUVANANTHAPURAM,
PIN, PIN - 695635
- 2 THE STATE OF KERALA
REP. BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 3 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 4 THE STATE OF KERALA
REPRESENTED BY SECRETARY, SOCIAL JUSTICE DEPT.
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695601
- 5 P.S.SASIKUMAR

- MANAGER, AIDED UP SCHOOL, VADAKKEPOTTA, PALAKKAD,
PIN - 678687
- 6 RAVEENDRAN M.K.
S/O. APPU MAOR K.P, MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O, ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE, PIN - 673315
- 7 P.P KRISHNARABHA
D/O. KRISHNAN P.V, MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE-
673507, KUNNUMMAL SUB DISTRICT (AEO), KOZHIKODE.
- 8 SHAMEENA P
D/O. NARAYANAN P, MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O, KOZHIKODE, PIN - 673507
- 9 SOUMEENDRAN T.K
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O, KOZHIKODE, PIN - 673613
- 10 P.V.PRABHAKARAN NAIR
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O, KOZHIKODE,
PIN - 673613
- 11 P.RAVEENDRAN
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHRIPPATTA, KAKKATTIL, KOZHIKODE, PIN -
673507
- 12 P.SADASIVAN
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI L.P
SCHOOL, VATTOLI, KAKKATTIL, KUNNUMMAL, PIN -
673507
- 13 P.P.ARU
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL,
BUDYNABBYR P.O, KAKKATTIL, KOZHIKODE, PIN -
673507
- 14 KALLIANI C
D/O. KOMAPAN, MANAGER, CHEEKKONNU UPSCHOOL,
KAIVELI, CHEEKKONNU P.O, KAKKATTIL, KOZHIKODE,
PIN - 673507
- 15 V.K SAROJINI AMMA
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM P.O, KAKKATTIL, KOZHIKODE, PIN -
673507
- 16 V.KUNHIKELU NAMBIAR
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP

- SCHOOL, VATAYAM P.O, KAKKATTIL VIA, KOZHIKODE,
PIN - 673507
- 17 K.K KALYANIKUTTY
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O, KAKKATTIL VIA, KOZHIKODE,
PIN - 673507
- 18 AYISHA BEEVI P
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU P.O, MALAPPURAM, PIN
- 673634
- 19 SAIDALAVI M.M
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU P.O, KOZHIKODE, PIN -
673019
- 20 DAVOOD KHAN M
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O., KOZHIKODE, PIN - 673655
- 21 RAMAMANI K.O
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O, PINARAYI VIA, THALASSERY NORTH,
KANNUR, PIN - 670741
- 22 DEVI AMMA E
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O, IRITTY VIA,
KANNUR, PIN - 670673
- 23 T.V THANKAMANI
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O, KANNUR, PIN -
670595
- 24 PRIYA C.P
D/O. KRISHNAN P.V, MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O, KANNUR, MADAYI VIA., PIN -
670301
- 25 SIDDIQ P
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL, TALIPARAMBA NORTH,
KANNUR, PIN - 670141
- 26 KUNHIKANNAN NAMBIAR P.V
S/O. CHINDAN NAMBIAR P, MANAGER, KOONA, ALP
SCHOOL, KOONAM PANNIYOOR P.O, KANNUR, PIN -
670142
- 27 A.K.DINESH KUMAR

- S/O. A.V.KUNHAPPA, MANAGER, DESAMITRAM UP SCHOOL,
CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR, KANNUR,
PIN - 670593
- 28 V.K.VASUDEVAN NAMBOODIRI
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O, KANNUR, PIN - 670142
- 29 A.K.USHA
D/O. K.O.PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O, KANNUR, PIN - 670142
- 30 P.C.MADHAVI KUTTY
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI, KANNUR, PIN - 670741
- 31 VASANTHI T.V
D/O. OTHENAPANIKKAR T.V, MANAGER, PARIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O, KANNUR, PIN -
670050
- 32 C.M. SHIBU
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP
SCHOOL, PERUMTHODI, NEDUMPOYIL P.O, IRITTY,
KANNUR, PIN - 670650
- 33 K.E.MEENAKSHI AMMA
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST LP
SCHOOL, ANJARAKANDY, MAMBA P.O., KANNUR, PIN -
670611
- 34 K.ASHOK KUMAR
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERAL PERAVPPR P.O,
MATTANNUR, KANNUR, PIN - 670702
- 35 M.RAMACHANDRAN
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED
LPSCHOOL, THILLANKERI, ULIIYIL P.O, KANNUR, PIN -
670702
- 36 MOHANAN R.K
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O, EDAYANNUR, KANNUR, PIN - 670595
- 37 P.MANIRAJ
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O, MATTANNUR, KANNUR, PIN - 670702
- 38 P.M.NALINI
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP
SCHOOL, PORORA P.O, KANNUR, PIN - 670702

- 39 K.BABY SYLAJA
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O, KANNUR, PIN - 670673
- 40 CHANDRASEKHARAN P
S/O. NARAYANAN P, MANAGER, NIDUVALOOR AUP SCHOOL,
NIDUVALOOR, CHUZHALI P.O, KANNUR, PIN - 670142
- 41 K.K ABDURAHIMAN HAJI
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O, KANNUR, PIN - 670702
- 42 A.MUHAMMED KUNHI
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKUR, KANNUR, PIN - 670631
- 43 K.ABDULLA
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O, KANNUR, PIN - 670703
- 44 P.K.SHAMSUDHEEN
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR, PIN - 670593
- 45 K.K.KADEESSA
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O, KANNUR, PIN - 670701
- 46 K.T DEVIDAS
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O, KANNUR, PIN - 670503
- 47 N.K.MEENAKSHI
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O, KANNUR, PIN - 670631
- 48 P.P SREEDHARAN
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O, KANNUR, PIN - 670593
- 49 K.K JAYARAJA MENON
MANAGER, SVV HIGHER SECONDARY SCHOOL,
IRUTHENPATHY, PIN - 678555
- 50 R UMADEVI
MANAGER, VM UP SCHOOL, KALLEKKAD,
PALAKKAD, PIN - 678006
- 51 K.MADHAVAN
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD,
PIN - 678543
- 52 K.K PEETHAMBARAN
MANAGER, NARAYANA UP SCHOOL, MANAPPADAM,

- PALAKKAD, PIN - 678687
- 53 MURALI MOHAN
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR, THRISSUR-THIRUVALAYANNUR,
PIN - 680001
- 54 K.O.RAPPAI
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD, PIN - 678702
- 55 GEORGE VARGHESE
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI, PIN - 689676
- 56 K.A.SEETHARAMAN
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD, PIN - 678681
- 57 M.K.ASHOK KUMAR
MANAGER, KA UP SCHOOL, MELARCADE, PIN - 678703
- 58 THOMAS MATHEW
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY,
PALAKKAD, PIN - 680582
- 59 P.H ABDUL KADER
MANAGER, AMLP SCHOOL, PUNNAPPADAM, ELAVAMPADAM,
PALAKKAD, PIN - 678609
- 60 N.P.SUNIL
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM, PIN - 678702
- 61 S.UMMAR FAROOQ
MANAGER, NM UP SCHOOL, AKKARA, KAASSERY P.O, PIN
- 678543
- 62 V.G.SATHEESH
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM, PALAKKAD, PIN - 679101
- 63 SIVASANAKRAN
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD, PIN - 679503
- 64 C. NARAYANAN KUTTY
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA, MALAPPURAM, PIN -
679357
- 65 RAGHU K.P
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD, PIN - 679503

- 66 V.M. ABOOBACKER
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR, PALAKKAD, PIN -
679122
- 67 C. GOPINATHAN
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY, PALAKKAD, PIN - 678633
- 68 K.P. GOPALAKRISHNAN
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD, PIN - 679503
- 69 P.K. BHARATHI
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.
AMBALAVATTAM, PIN - 679522
- 70 V. VENUGOPALAN
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI, PALAKKAD, PIN - 679301
- 71 C.SUBRAMANIAN
S/O. RAMANKUTTY GUPHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD, PIN - 679514
- 72 ABHIJITH C.S
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD, PIN - 679573
- 73 VIJAYASANKAR V
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY, PALAKKAD, PIN - 679503
- 74 MADALA MUHAMMED ALI
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD, PIN - 679506
- 75 ORASAD K
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI, OTTAPPALAM, PALAKKAD,
PIN - 679501
- 76 P. MOIDUKUTTY HAJI
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD, PIN - 679502
- 77 P.N. HARISANKARAN
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY, MANNARKKAD, PIN -
679506
- 78 M. SULOCHANA

- W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD,
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR, PIN - 678583
- 79 V. DURGAVATHI
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O, ATTASSERY, CHERPLASSERY,
PALAKKAD, PIN - 678513
- 80 GINESH P.B
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD, PIN - 679506
- 81 MADHAVKUTTY
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKKAD, PIN - 679504
- 82 JAYASRI P
ALP SCHOOL POTHY, CHERPLASSERY, PALAKKAD, PIN -
679503
- 83 V.M.MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,
VELLAMUNDA, WAYANAD, PIN - 670731
- 84 V.V. JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN - 673591
- 85 P.T GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O,
MANANTHAWADY, WAYANAD, PIN - 670731
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL, SULTHAN
BATHERY, WAYANAD, PIN - 673595
- 87 K.P DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,
WAYANAD, PIN - 670731
- 88 C.K. ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA, ELLUMANNAM P.O,
WAYANAD, PIN - 670645
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION
STATE COMMITTEE, THIRUVANANTHAPURAM-695001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR (VIA), KOLLAM, PIN - 691510
- 90 MANAGER

- KPM HIGHER SECONDARY SCHOOL, OYOOR, KOLLAM, PIN
- 691510
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL, ERAVANNUR P.O,
KOZHIKODE, PIN - 673585
- 92 SOORAJ. M
MANAGER, AUP SCHOOL, MANIPURAM, MANIPURAM P.O,
KOZHIKODE, PIN - 673572
- 93 RUGMINI.P.K
MANAGER, PERUMANNA ALP SCHOOL, PERUMANNA P.O,
KOZHIKODE, PIN - 673019
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE, PIN - 673542
- 95 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O, VADAKARA, KOZHIKODE, PIN - 673104
- 96 DEEPESH.M
MANAGER, VENGARI U P SCHOOL, VENGARI P.O,
KOZHIKODE, PIN - 673572
- 97 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE, PIN - 673631
- 98 SUSHEELA.M.V
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O,
KOZHIKODE, PIN - 673004
- 99 K.P SIVANANDAN
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE, PIN - 673571
- 100 P. NARAYANAN
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O,
EDACHERI, KOZHIKODE, PIN - 673502
- 101 T. HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O,
KOZHIKODE, PIN - 673601
- 102 S. SABIRA
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O,
KOZHIKODE, PIN - 673104
- 103 T.K SURESH
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE, PIN - 673024

- 104 HELNA V.R
W/O NIDHEESH.K.ELIAS PRESENTLY WORKING AS JUNIOR
LANGUAGE TEACHER(HINDI) AT AUPS MANNANNUR P.O,
OTTAPALAM, PALAKKAD AND RESIDING AT KUNNATHUSSERY
PUTHENPURAYIL HOUSE, PULAKODE.P.O, CHELAKKARA,
PIN - 680506
- 105 SREEJITH C
S/O LATE CHANDRAN, HSST JUNIOR(COMMERCE), MVHSS,
ARUMANOOR, POOVAR P.O, THIRUVANANTHAPURAM-690525
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM, PIN - 695527
- 106 NOBLE MATHEW
S/O MATHEW, HST(SOCIAL SCIENCE), ST.SEBASTIAN'S
HSS, KADANAD,KOTTAYAM, RESIDING AT
POLACHIRAKUNNUMPURAM, MEMURY P.O, MANVETOM,
KOTTAYAM, PIN - 686611
- 107 JAINS C. KURIAN
HST(SOCIAL SCIENCE) ST.SEBASTIAN'S HSS, KADANAD,
KOTTAYAM, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI, PIN - 685532
- 108 ANJU THOMAS
UPST, ST.SEBASTIAN'S HSS, KADANAD, KOTTAYAM,
RESIDING AT ANJILITHOTTIYIL HOUSE, MUTTOM P.O,
IDUKKI, PIN - 685587
- 109 MANJU JOSEPH
HST(MALAYALAM), ST.MARY'S GHSS, PALA, KOTTAYAM,
RESIDING AT THEKKUMKATTIL HOUSE, KURUMANNU P.O,
PALA, KOTTAYAM, PIN - 686651
- 110 GLANIS BABY
UPST, ST.MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM, RESIDING AT NADUKKATTIL HOUSE,
MEKKADAMPU P.O, KADATHY, ERNAKULAM DISTRICT, PIN-
682316, PIN - 686651
- BY ADVS.
P.K.NANDINI
JIJI THOMAS
GEORGE ABRAHAM
K.MOHANAKANNAN
SHAMEENA SALAHUDHEEN
T.R.JAGADEESH
SIJI ANTONY
H.PRAVEEN

SMITHA MATHEW
P.S.SAJEEV
MANOJ GEORGE
T.B.HOOD SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1791 OF 2022

AGAINST THE JUDGMENT 10.08.2022 IN WP(C) 17632/2021 OF HIGH
COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 THE PRIVATE (AIDED) SCHOOL MANAGERS' ASSOCIATION
(KPSMA) REPRESENTED BY THE GENERAL SECRETARY
(ZAINUL ABID PATTERKULAM) MALAPPURAM DISTRICT-676
122.
- 2 THE MANAGER (SAYYID HASHIM KOYA THANGAL)
M A M U P SCHOOL, ARAKKAL, THENNALA, MALAPPURAM
676 508.
BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA P,
AGED 40 YEARS, WIFE OF ALI K, KAREKKADA HOUSE,
THAMPANANGADI VALUVANAGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,

MALAPPURAM- 676 505.

- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.
- 6 THE ASSISTANT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER
R M HIGH SCHOOL, MELATTOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 605.
- 10 THE MANAGER
10 H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
MUHAMMED SHAFI
TONY AUGUSTINE
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1796 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

- 1 THE MANAGER
MURUKKUMON UPPER PRIMARY SCHOOL NILAMEL
CHADAYAMANGALAM EDUCATIONAL SUB DISTRICT KOLLAM
DISTRICT PIN 691 534.
- 2 SREEJITH M
(SON OF LATE T MADHUSOODHANAN PILLAI)
LOWER PRIMARY SCHOOL TEACHER MURUKKUMON UPPER
PRIMARY SCHOOL NILAMEL PO, CHADAYAMANGALAM,
EDUCATIONAL SUB DISTRICT KOLLAM PIN 691 534.
- 3 SREELEKSHMI R.S
WIFE OF SRI GIREESHKUMAR G, UPPER PRIMARY SCHOOL
TEACHER, MURUKKUMON UPPER PRIMARY SCHOOL, NILAMEL
PO, CHADAYAMANGALAM EDUCATIONAL SUB DISTRICT,
KOLLAM PIN 691 534.
BY ADVS.
JOHN JOSEPH VETIKAD
C.JOSEPH JOHNY
SAMSON MATHEW SAM

RESPONDENTS/PETITIONERS & RESPONDENTS IN WP(C):

- 1 MUHAMMAD SUFIYAN. V,
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM-676 122.
- 2 AMEER JINNA
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI-685 585.

- 3 SARATH.U.S
S/O. UNNIKRIISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYANTTINKARA P.O.,
THIRUVANANTHAPURAM-695 121.
- 4 SOORAJ.M.S,
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL VIA, CALICUT-673 507.
- 5 MAHIN C ASAD,
S/O ASAD, CHITTAYAM HOUSE, MARKET P.O.,
MOOVATTUPUZHA, VELLORKUNNAM-686 673,
ERNAKULAM DISTRICT.
- 6 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN-695 001.
- 7 THE SECRETARY TO GENERAL EDUCATION DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM PIN-695 001.
- 8 THE DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN-695 014.
- 9 THE SECRETARY TO SOCIAL JUSTICE DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM-695 601.
BY ADVS.
P.K.NANDINI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1797 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/NOT PARTY TO THE WRIT PETITION:

V.N. HAREENDRAN,
MANAGER, VSVHSS, EZHUKONE,
KOLLAM - 691505

BY ADVS.

ELVIN PETER P.J.

K.R.GANESH

GOURI BALAGOPAL

ABHIJITH.K.ANIRUDHAN

ANU JOSEPH

RESPONDENTS/PETITIONER & RESPONDENTS IN THE WRIT PETITION:

- 1 JASEELA.P.,
AGED 40 YEARS, W/O. ALI.K., KAREKKADAN HOUSE,
THAMPANANGADI, VALLUVANANGADSOUTH.P.O.,
PANDIKKAD, MALAPPURAM DISTRICT., PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM., PIN - 695001
- 3 THE DIRECTOR OF PUBLIC INSTRUCTIONS,
(NOW THE DIRECTOR OF GENERAL EDUCATION), JAGATHY,
THIRUVANANTHAPURAM., PIN - 695014
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM - 676505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,

- MANJERI, UPHILL, MALAPPURAM - 676505
- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM - 679328
- 7 THE MANAGER,
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT - 679382
- 8 THE MANAGER,
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT - 673638
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM - 676505
- 10 THE MANAGER,
I.O.H.S.S., EDAVANNA,
MALAPPURAM DISTRICT - 676541
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT - 679328
- BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
V.A.MUHAMMED
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1891 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE CORPORATE MANAGER
CORPORATE EDUCATIONAL AGENCY, DIOCESE OF
THAMARASSERY (FR.JOSEPH VARGHESE),
KOZHIKODE DISTRICT-673 573

BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA P.
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DSITRICT-679 328
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT-673 638
- 9 THE MANAGER
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT-679 328
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1893 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 ANU JOSEPH
AGED 40 YEARS
W/O TOM THOMAS, WORKING AS HSST (JR.) ECONOMICS,
ST. MARY'S HSS, BHARANANGANAM, RESIDING AT
KEEKARIKKATTOOR (H), PARATHANAM P.O, KOOTTICKAL,
KOTTAYAM, PIN - 686514
- 2 JINU ANN THOMAS
AGED 32 YEARS
W/O JINO JACOB, WORKING AS HSST COMPUTER SCIENCE,
ST. JOSEPH'S HSS, VILAKKUMADOM, RESIDING AT
MALIAKEL (H), POOVARANY P.O, KOTTAYAM, PIN -
686577
- 3 ANILA CYRIL
AGED 38 YEARS
W/O SONY MATHEW, WORKING AS HSST (JR.) COMMERCE,
ST. JOSEPH'S HSS, VILAKKUMADOM, RESIDING AT
KUTTIKATTU (H), POOVARANI P.O, PAIKA, KOTTAYAM,
PIN - 686577
- 4 MERIN THOMAS
AGED 39 YEARS
W/O, SOMY P MATHEW, WORKING AS HSST (JR.)
PHYSICS, EMMANUEL'S HSS KOTHANALLOOR, RESIDING AT
PUTHIYIDATHUCHALIL (H), RAMAPURAM BAZAAR P.O,
KOTTAYAM, PIN - 686576
- 5 LEENA FRANCIS
AGED 32 YEARS

- W/O LINTO MATHEW, WORKING AS HSST (JR.)
CHEMISTRY, ST. AUGUSTINE'S HSS, RAMAPURAM,
RESIDING AT PARACKAL (H), KARIMPANY P.O,
KOTTAYAM, PIN - 686564
- 6 ASHAMOL JOSEPH
AGED 33 YEARS
W/O SIJO JOHN, WORKING AS HSST (JR.) MALAYALAM,
ST. PAUL'S HSS, VALIYAKUMARAMANGALAM, RESIDING AT
KALAPPURACKAL (H), MUNDANKAL P.O, PALA, KOTTAYAM,
PIN - 686574
- 7 GEETHU MARIA SUNNY
AGED 37 YEARS
W/O SURAJ MATHEW, WORKING AS HSST (JR.) COMPUTER
SCIENCE, HOLY CROSS HSS, CHERPUNKAL, RESIDING AT
MOLOPARAMBIL (H), POOVARANY P.O, KOTTAYAM, PIN -
686577
- 8 ANU JOHN
AGED 33 YEARS
W/O JINS GEORGE, WORKING AS HSST (JR.) COMMERCE,
ST. MARY'S HSS, TEEKOY, RESIDING AT AVIMOOTTIL
(H), MUNDANKAL P.O, PALA, KOTTAYAM, PIN - 686574
- 9 SOMIYA T.K
AGED 39 YEARS
D/O JOSEPH KURIAN, THEKKEVAYALIL (H), VAZHATHOPE
P.O, MOTHER SUPERIOR, SH CONVENT, MARYLAND,
WORKING AS HSST ZOOLOGY, ST. JOSEPH'S HSS,
VILAKKUMADOM, PIN - 686577
- 10 JEENA V THOMAS
AGED 38 YEARS
W/O JOJI JOHN, WORKING AS HSST HINDI, ST. MARY'S
HSS, ARAKULAM, RESIDING AT PUTHENPURAYIL (H),
MEMURI P.O, KOTTAYAM, PIN - 686611
- 11 RENJU THOMAS
AGED 38 YEARS
W/O TONY THOMAS, WORKING AS HSST (JR.) PHYSICS,
ST. GEORGE HSS, ARUVITHURA, RESIDING AT
VADAKKEDATHU (H), MELUKAVUMATTOM P.O, KOTTAYAM,
PIN - 686652
- 12 CHRISTY JOHN
AGED 31 YEARS
W/O GINO C JIMMY, WORKING AS HSST (JR.)
MATHEMATICS, ST. MARY'S HSS, KURAVILANGAD,

- RESIDING AT CHANDRANKUNNEL (H), PRAVITHANAM P.O,
PALA, KOTTAYAM, PIN - 686651
- 13 SUMI MATHEW
AGED 30 YEARS, W/O SAJO K JOSE, WORKING AS HSST
SOCIOLOGY, ST. ANTONY'S HSS, PLASSANAL, RESIDING
AT KOTTANAL (H), PANTHATHALA, MUTHOLY
P.O, KOTTAYAM, PIN - 686573
- 14 DIVYA JOHN
AGED 29 YEARS, D/O T.L JOHNY, WORKING AS HSST
(JR.) PHYSICS, ST. AUGUSTINE'S HSS,
RAMAPURAM, RESIDING AT THERODATHU (H),
MANJOOR P.O, KOTTAYAM, PIN - 686603
- 15 NISHA THOMAS
AGED 40 YEARS, W/O SUNIL JACOB, WORKING AS HSST
(JR.), ECONOMICS, ST. MARY'S HSS, ARAKULAM,
RESIDING AT NEDUMPALLIL (H), ARAKULAM P.O,
KOTTAYAM, PIN - 685591
- BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONERS 1 TO 5 AND RESPONDENTS 1 TO 4 IN
THE WRIT PETITION:

- 1 MUHAMMAD SUFIYAN .V
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O,
MALAPPURAM, PIN - 676122
- 2 AMEER JINNA
S/OMUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O, IDUKKI, PIN - 685585
- 3 SARATH U.S
S/OUNNIKRISHNAN NAIR, SHIRDHI, MOONNUKALLINMOODU,
NEYYATTINKARA P.O. THIRUVANANTHAPURAM, PIN -
695121
- 4 SOORAJ M.S
S/OMANIKANDAN, THOLERI HOUSE, AROOR P.O,
KAKKATTIL VIA, CALICUT, PIN - 673507
- 5 MAHIN C ASAD

S/OASAD, CHITTAYAM HOUSE, MARKET,
P.O,MOOVATTUPUZHA, VELLORKUNNAM, PIN - 686673

- 6 STATE OF KERALA
REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 9 SECRETARY SOCIAL JUSTICE DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695601
ADV.T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1894 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANT/NOT PARTY IN W.P.(C):

RAJESH R KODIPPARAMBIL
MANAGER, M.G.M. UPPER PRIMARY SCHOOL, ELIKULAM,
MADUKKAKUNNU P.O., KOTTAYAM - 686 577.

BY ADVS.

S.M.PREM

H.NARAYANAN

RESPONDENTS/PETITIONERS & RESPONDENTS:

- 1 MUHAMMAD SUFIYAN .V
AGED 26 YEARS
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM - 676 122.
- 2 AMEER JINNA
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI - 685 585.
- 3 SARATH U.S.
S/O. UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM - 695 121.
- 4 SOORAJ. M.S.
S/O. MANIKANDAN, THOLERI HOUSE, ARBOR P.O.,
KAKKATTIL (VIA), CALICUT - 673 507.
- 5 MAHIN C ASAD
S/O. ASAD, CHITTAYAM HOUSE,
MARKET P.O., MOOVATTUPUZHA, VELLORKUNNAM,
ERNAKULAM DISTRICT - 686 673.

- 6 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 7 SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
- 8 DIRECTOR GENERAL OF EDUCATION
JAGATHY, THIRUVANANTHAPURAM - 695 014.
- 9 THE SECRETARY
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM - 695 601.
ADVS.
P.K.NANDHINI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1895 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE CORPORATE MANAGER,
C S I SCHOOLS IN MALABAR & WAYANAD,
KOZHIKODE-673 001, (REV. SUNIL PUTHIYATTIL).
BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA P. ,
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER ,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DSITRICT-679 328.
- 8 THE MANAGER,
EMEAHS SCHOOL, (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER,
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
IOHS SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1896 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE CORPORATE MANAGER (FR. MATHEW SASTHAMPADAVIL)
CORPORATE EDUCATIONAL AGENCY, ARCHDIOCESE OF
THAMARASSERY, SANDESABHAVAN, THALASSERY, KANNUR
DISTRICT-670 101

BY ADVS.

V.A.MUHAMMED

M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA.P
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DSITRICT-679 328
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT-673 638
- 9 THE MANAGER
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT-679 328
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1898 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/NOT PARTY TO THE WRIT PETITION:

VALSALYA SASIDHARAN

AGED 38 YEARS, W/O.PRAVEEN. C.S., NON-VOCATIONAL
TEACHER (SENIOR) COMMERCE, VSVHSS, EZHUKONE,
EZHUKONE.P.O., KOLLAM- 691505 RESIDING AT
'RAGAM', KALANJOOR P.O., PATHANAMTHITTA
DISTRICT., PIN - 689694

BY ADVS.

ELVIN PETER P.J.

K.R.GANESH

RESPONDENTS/PETITIONER & RESPONDENTS IN THE WRIT PETITION:

- 1 JASEELA.P.
AGED 40 YEARS, W/O. ALI.K., KAREKKADAN HOUSE,
THAMPANANGADI, VALLUVANANGAD SOUTH.P.O.,
PANDIKKAD, MALAPPURAM DISTRICT., PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM., PIN - 695001
- 3 THE DIRECTOR OF PUBLIC INSTRUCTIONS,
(NOW THE DIRECTOR OF GENERAL EDUCATION), JAGATHY,
THIRUVANANTHAPURAM., PIN - 695014
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN - 676505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,

- MANJERI, UPHILL, MALAPPURAM., PIN - 676505
- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM., PIN - 679328
- 7 THE MANAGER,
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT., PIN - 679328
- 8 THE MANAGER,
E.M.E.A.H.S.S. (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY) MALAPPURAM DISTRICT-673 638
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM-676 505
- 10 THE MANAGER,
I.O.H.S.S, EDAVANNA, MALAPPURAM - 679 328
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT., PIN - 679328
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1906 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER,
K P M HIGH SCHOOL,
POOTHOTTA (A.R.AJIMON) ,
ERNAKULAM DISTRICT-682 307.

BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA.P. ,
AGED 40 YEARS, WIFE OF ALI K. , KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O. ,
PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER,
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
MUHAMMED SHAFI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1907 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

R. RAJASEKHARAN PILLAI
S/O LATE K RAGHAVAN PILLAI, MANAGER,
SIVA VILASOM, VOCATIONAL HIGHER SECONDARY SCHOOL,
THAMARAKUDY PO, KOTTARAKARA,
KOLLAM DISTRICT, PIN - 691560
BY ADVS.
JOHN JOSEPH VETTIKAD
C.JOSEPH JOHNY
SAMSON MATHEW SAM

RESPONDENTS/PETITIONERS & RESPONDENTS:

- 1 MUHAMMAD SUFIYAN. V
S/O. HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O.,
MALAPPURAM, PIN - 676122
- 2 AMEER JINNA
S/O. MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O., IDUKKI, PIN - 685585
- 3 SARATH U.S
S/O. UNNIKRIISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM, PIN - 695121
- 4 SOORAJ. M.S
S/O. MANIKANDAN, THOLERI HOUSE, ARROR P.O.,
KAKKATTIL (VIA), CALICUT, PIN - 673507
- 5 MAHIN C ASAD
S/O. ASAD, CHITTAYAM HOUSE, MARKET P.O.,

MOOVATTUPUZHA, VELLORKUNNAM, ERNAKULAM DISTRICT,
PIN - 686673

- 6 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 9 SECRETARY,
SOCIAL JUSTICE DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
BY ADVS P.K.NANDINI
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1908 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 THE MANAGER,
MANGATTIDOM U.P. SCHOOL,
P.O. MANGATTIDOM, KANNUR DISTRICT - 670643
- 2 THE MANAGER,
MAYYANORE NO. I L.P. SCHOOL, P.O MAYYANORE,
VADAKARA- KOZHIKODE DISTRICT - 673542
BY ADVS.
JINISHLAL S.B.
DINESH KUMAR K.

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT. JASEELA P
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-, PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-, PIN - 695001
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-, PIN - 695014
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-, PIN - 676505

- 5 THE ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM- 676505
- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM, PIN - 679328
- 7 THE MANAGER R.M. HIGH SCHOOL
MELATTOOR MALAPPURAM DISTRICT, PIN - 679328
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT - 673638
- 9 THE MANAGER
M S P HIGH SCHOOL,
MALAPPURAM DISTRICT - 676505
- 10 THE MANAGER,
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT - 676541
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM DISTRICT - 679328
- BY ADVS.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
V.A.MUHAMMED
JAYASREE K.P.
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1909 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE CORPORATE MANAGER,
CHURCH OF SOUTH INDIA DIOCESE OF COCHIN
(REV.K.M.HEZAKKIEL) C M S SCHOOLS IN COCHIN AREA
C M S H S S, ROAD WEST,
THRISSUR - 680 001.

BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA P
AGED 40 YEARS, WIFE OF ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT - 676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM - 695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM - 676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER

- MANJERI, UPHILL, MALAPPURAM - 676 505.
- 6 THE ASSISTANT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM - 679 328.
- 7 THE MANAGER
R.M HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT - 679 328.
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI
MEMORIAL TRUST, KONDOTTY), MALAPPURAM DISTRICT -
673 638.
- 9 THE MANAGER
M S P HIGH SCHOOL,
MALAPPURAM DISTRICT - 676 505.
- 10 THE MANAGER
I O H S SCHOOL, EDVANNA,
MALAPPURAM DISTRICT - 676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM DISTRICT - 679 328.
BY ADVS.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
JAYASREE K.P.
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1993 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER,
MAHATMA BOYS HIGHER SECONDARY SCHOOL AND GIRLS
HIGH SCHOOL, CHENNITHALA, ALAPPUZHA DISTRICT-
690105. (G.GOPIMOHANAN NAIR, AGED 69 YEARS, SON
OF GOPALAN NAIR, RESIDING AT KANNAMKARA HOUSE,
CHENNITHALA P.O., ALAPPUZHA DISTRICT-690105).

BY ADVS.

V.A.MUHAMMED

V.RAJASEKHARAN NAIR

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA P.,
AGED 40 YEARS, WIFE OF ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT, ANNEXE II,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.

- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.
- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOD, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E.M.E.A.H.S. SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM 673 638.
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL,
MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
I.O.H.S. SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOD, MALAPPURAM DISTRICT-679 328.
BY ADVS.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
JAYASREE K.P.
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1995 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 ARYA GOPINATH
AGED 29 YEARS, W/O VINEETH VENUGOPAL, WORKING AS
LGPT, SANSKRIT, ST. GEORGE'S H.S, KOOTTICKAL,
RESIDING AT CHEMPAKATHUNKAL (H), ANTHINADU P.O,
KOTTAYAM, PIN - 686651
- 2 AMBILI CHACKO
AGED 43 YEARS
D/O CHACKO, WORKING AS LGPT, HINDI, SEA VIEW
ESTATE UPS, PARATHANAM, RESIDING AT
PUTHENPURACKAL (H), AMPARANIRAPPEL P.O, KOTTAYAM,
PIN - 686578
- 3 MARY MANUEL
AGED 40 YEARS
D/O MANUEL JOSE, WORKING AS LGPT, HINDI, ST.
THOMAS UPS, MELUKAVUMATTOM, RESIDING AT
MUNDOLIPUTHENPURAYIL (H), MATTATHIPARA P.O,
KOTTAYAM, PIN - 686651
- 4 SONIA THOMAS
AGED 41 YEARS, W/O JUSTIN AUGUSTINE, WORKING AS
LGPT, HINDI, ST. MARY'S UPS, KALATHOOR, RESIDING
AT ALLUMPURATH (H), AMANAKKARA P.O, KOTTAYAM, PIN
- 686576
- 5 ARPITHA ALEX,
AGED 32 YEARS, W/O GINS JOSE, WORKING AS LGPT,
HINDI, ST. JOSEPH'S UPS, VELLIYAMATTOM, RESIDING
AT ODACKAL (H), KODUMPIDI P.O, KOTTAYAM, PIN -

- 686651
- 6 JULIT ZACHARIAS
AGED 40 YEARS
W/O JOSE KURUVILLA, WORKING AS LGPT, HINDI, S.H
GIRLS HIGH SCHOOL, BHARANANGANAM, RESIDING AT
VALIYAKUNNEL (H), PIZHAKU P.O, MANATHOOR,
KOTTAYAM, PIN - 686651
- 7 PRINCY VARGHESE,
AGED 41 YEARS, W/O SOJAN N L, WORKING AS LGPT
(HINDI), ST. GEORGE UPS, MANVETTOM, RESIDING AT
NJAROLICKAL (H), IDIYANAL P.O, RAMAPURAM,
KOTTAYAM, PIN - 686576
- 8 MERLIN JOHN,
AGED 34 YEARS,
W/O LEO MATHEW, WORKING AS FTM, ST. MICHAEL'S
H.S, PRAVITHANAM, RESIDING AT OTHARAYIL (H),
MOONNILAVU P.O, KOTTAYAM, PIN - 686586
- 9 AKHIL JOSE,
AGED 27 YEARS, S/O JOSE MATHEW,
WORKING AS FTM, EMMANUEL'S HSS, KOTHANALLOOR,
RESIDING AT PACHAPPAYALIL (H), VAYALA P.O,
KOTTAYAM, PIN - 686587
- 10 ANU JOHN,
AGED 37 YEARS, W/O MANOJ, WORKING AS FTM, ST.
PETER'S HSS, ELANJI, RESIDING AT PULICKAL (H),
C/O THAYIL (H), EDAMATTOM P.O, MANAMTHADAM,
KOTTAYAM, PIN - 686578
- 11 JYOTHISH V JOSE,
AGED 32 YEARS,
S/O JOSE JOSEPH, WORKING AS FTM, ST. PAUL'S H.S,
MOONNILAVU, RESIDING AT VADAKKEL (H), CHENNAD
P.O, POONJAR, KOTTAYAM, PIN - 686581
- 12 ALEESHA A.C,
AGED 25 YEARS, D/O A O CHACKO, WORKING AS SEWING
TEACHER, ST. AGNES H.S, MUTTUCHIRA, RESIDING AT
AYAKKARA (H), MUNDENKEL P.O, PALA, KOTTAYAM, PIN
- 686574
- 13 BOBY VARGHESE
AGED 41 YEARS, S/O VARGHESE, WORKING AS P.T,
DRAWING TEACHER, ST. THOMAS TTI, PALA, RESIDING
AT NARIPARA (H), KEZHUVAMKULAM P.O, KOTTAYAM, PIN
- 686584

14 BINU JOSEPH
AGED 37 YEARS, W/O SOJI JOSEPH, WORKING AS SEWING
TEACHER, ST. MARY'S GHS, KURAVILANGAD, RESIDING
AT PUTHIYIDATHUPARAMBIL (H), KADAPLAMATTAM P.O,
KOTTAYAM, PIN - 686651
BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONER 1 TO 5/RESPONDENTS 1 TO 4 IN THE
WP (C) :

- 1 MUHAMMAD SUFIYAN .V
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O,
MALAPPURAM, PIN - 676122
- 2 AMEER JINNA
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O, IDUKKI, PIN - 685585
- 3 SARATH U.S
S/O UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.
THIRUVANANTHAPURAM, PIN - 695121
- 4 SOORAJ M.S
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O,
KAKKATTIL VIA, CALICUT, PIN - 673507
- 5 MAHIN C ASAD
S/O ASAD, CHITTAYAM HOUSE, MARKET, P.O,
MOOVATTUPUZHA, VELLORKUNNAM, PIN - 686673
- 6 STATE OF KERALA
REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 9 SECRETARY SOCIAL JUSTICE DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695601
BY ADVS.

P.K.NANDINI
A.P.JAYARAJ (ANJILIKKAL)
JUBYRAJ.A.P
JISHAMOL CLEETUS, CGC
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1996 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 MAREENA MATHEW
AGED 32 YEARS
W/O GEORGE, WORKING AS LPST, EMMANUEL'S HSS,
KOTHANALLOOR, RESIDING AT KARIMPANCKAL (H),
KADAPLAMATTOM P.O, KOTTAYAM, PIN - 686571
- 2 DANI MATHEWS
AGED 35 YEARS
W/O SHOJI P THOMAS, WORKING AS LPST, ST. THOMAS
LPS, THUNDANGANAD, RESIDING AT PULIMOOTTIL (H),
IDAMATTAM P.O, KOTTAYAM, PIN - 686578
- 3 ASHA MATHEW
AGED 38 YEARS
W/O JUBIN JOHN, WORKING AS LPST, ST. THOMAS LPS,
THUNDANGANAD, RESIDING AT PALIYAKUNNEL (H),
PRAVITHANAM P.O, KOTTAYAM, PIN - 686651
- 4 ROSMIN JOSEPH
AGED 32 YEARS
W/O BINEES GEORGE, WORKING AS LPST, SEA VIEW
ESTATE UPS, PARATHANAM, RESIDING AT NELLIYANIYIL
(H), VELLAPPADU, PALA P.O, KOTTAYAM, PIN - 686575
- 5 ANU GEORGE
AGED 32 YEARS, W/O MANESH GEORGE, WORKING AS
LPST, ST. ANTONY'S HIGH SCHOOL, VELLIKULAM P.O,
RESIDING AT KADAPLACKAL (H), VELLIKULAM P.O,
KOTTAYAM, PIN - 686580
- 6 JAMEELA JOSE,

- AGED 35 YEARS, W/O JOTHISH CHERIAN, WORKING AS LPST, ST. MARY'S LPGS, KURAVILANGAD, RESIDING AT KOKKAPPURAM (H), KADAPLAMATTOM P.O, MARIYIDOM, KOTTAYAM, PIN - 686571
- 7 BINCY AUGUSTINE
AGED 38 YEARS
W/O JOJI GEORGE, WORKING AS LPST, ST. GEORGE LPS, KADUTHURUTHY, RESIDING AT VARAKUKALAPARAMBIL (H), NADACKAL P.O, ERATTUPETTA, KOTTAYAM, PIN - 686121
- 8 PRIYA MATHEW
AGED 36 YEARS
W/O JOMY THOMAS, WORKING AS LPST, ST. ANTONY'S H.S, VELLIKULAM, RESIDING AT VARICKANICKAL (H), PERINGULAM P.O, KOTTAYAM, PIN - 686582
- 9 SHINCY SEBASTIAN
AGED 35 YEARS, W/O JIBI K THOMAS, WORKING AS LPST, ST. AGNE'S L.P.S, MUTTUCHIRA, RESIDING AT KAROTTU MATTATHIL (H), KURUMULLOOR P.O, KOTTAYAM, PIN - 686632
- 10 JINU THOMAS
AGED 30 YEARS, W/O JOYAL J MANNOOR, WORKING AS LPST, ST. JOSEPH'S L.P.S, KANJAR, RESIDING AT MANNOOR (H), MUTTOM P.O, KOTTAYAM, PIN - 685587
- 11 JOHNS M JOSE
AGED 30 YEARS, S/O JOSE JOSEPH,
WORKING AS LPST, KCM LPS, VETTICKANAM,
KOOTTICKAL, RESIDING AT MULANJANANICKAL (H),
AMPARANIRAPPEL P.O, KOTTAYAM, PIN - 686578
- 12 JOYAL BIJU
AGED 22 YEARS,
S/O BIJU GEORGE, WORKING AS LPST, ST. ANTONY'S
H.S, VELLIKULAM, RESIDING AT VATTAKKUNNEL (H),
MELUKAVU P.O, MELUKAVU, KOTTAYAM, PIN - 686652
- 13 JIBIN JOSE
AGED 35 YEARS
S/O JOSE KURIAN, WORKING AS LPST, ST. JOSEPH'S
U.P.S, POONJAR, RESIDING AT KADALIKKATTEL (H),
MUNDANKAL P.O, PALA, KOTTAYAM, PIN - 686574
- 14 TESIN MATHEW,
AGED 25 YEARS, W/O BIKY AUGUSTINE, WORKING AS
LPST, ST. PETER'S L.P.S, ELANJI, RESIDING AT
PLATHOTTATHIL (H), CHAKKALAPARA, MUTHOLAPURAM

- P.O, ELANJI, ERNAKULAM, PIN - 686665
- 15 PRASEEDA JAYAPRAKASH
AGED 35 YEARS,
W/O JESTINE PETER, WORKING AS LPST, ST. MARY'S
L.P.S, KURAVILANGAD, RESIDING AT OLICKAL (H),
KIZHAKKANMATTOM P.O, BHARANANGANAM VILLAGE,
MELUKAVU, KOTTAYAM, PIN - 686652
- 16 MEKHA MATHEW
AGED 35 YEARS, W/O BILAS JOSEPH, WORKING AS LPST,
EMMANUEL'S H.S.S, KOTHANALLOOR, RESIDING AT
KALLUMKAL (H), KALATHOOR P.O, KOTHANALLOOR,
KOTTAYAM, PIN - 686633
- 17 CHRISTY GEORGE
AGED 26 YEARS, W/O JEWEL JO KUTTIKATTU, WORKING
AS LPST, EMMANUEL'S H.S.S, KOTHANALLOOR, RESIDING
AT MURICKEN (H), MUTTUCHIRA P.O, KOTTAYAM, PIN -
686613
- 18 JINU SEBASTIAN
AGED 31 YEARS, D/O SEBASTIAN,
WORKING AS LPST, ST. GEORGE U.P.S, MOOLAMATTOM,
RESIDING AT PERUMPALLIL (H), THALANADU P.O,
KOTTAYAM, PIN - 686580
- 19 NEETHU JOSE
AGED 34 YEARS, D/O C T JOSE,
WORKING AS LPST, ST. GEORGE U.P.S, MOOLAMATTOM,
RESIDING AT CHALIL (H), PAYYAPPAR P.O, ANTHIALAM,
KOTTAYAM, PIN - 686651
- 20 JEETHU GEORGE
AGED 32 YEARS
W/O RUBIN SEBASTIAN, WORKING AS LPST, LFHS,
CHEMMALAMATTOM, RESIDING AT KANAMKOMBIL (H),
KODUMPIDY P.O, KOTTAYAM, PIN - 686651
- 21 SR. JINTU JACOB
AGED 31 YEARS, D/O JACOB, WORKING AS LPST, ST.
GEORGE L.P.S, THURUTHIPALLY, RESIDING AT SH
CONVENT, THURUTHIPALLY, THIRUVAMPADY P.O,
KOTTAYAM, PIN - 686612
- 22 JAIMY MATHEW
AGED 40 YEARS
W/O BIJU GEORGE, WORKING AS LPST, LFHS,
CHEMMALAMATTOM, RESIDING AT VAYALIL (H),
MALLIKASSERY P.O, KOTTAYAM, PIN - 686577

- 23 LIJAMOL P.L
AGED 34 YEARS
W/O SEBASTIAN MATHEW, WORKING AS LPST, ST. MARY'S
L.P.S, LALAM, RESIDING AT KUDIYIRIPPIL (H),
CHERPPUNKAL P.O, KOTTAYAM, PIN - 686584
- 24 NEETHU DEVASIA
AGED 30 YEARS, D/O DEVASIA V.V, WORKING AS LPST,
ST. GEORGE L.P.S, THURUTHIPPALLY, RESIDING AT
KALAMPULIYEL (H), KURIANAD P.O, MONIPPALLY,
KOTTAYAM, PIN - 686636
- 25 SONU MANUEL
AGED 22 YEARS, D/O MANUEL JAMES, WORKING AS LPST,
LITTLE FLOWER H.S, CHEMMALAMATTOM, RESIDING AT
MANATHARA (H), KOZHUVANAL P.O, KOTTAYAM, PIN -
686573
- 26 JOSMIN P.J
AGED 38 YEARS, W/O TUBY JOSEPH, WORKING AS LPST,
ST. XAVIER'S L.P.S, KURUPPANTHARA, RESIDING AT
CHALAPPURATHU (H), RAMAPURAM BAZAR P.O,
VELLILAPPALLY, KOTTAYAM, PIN - 686576
- 27 SOUMYA SEBASTIAN
AGED 31 YEARS, W/O BIPIN P BABU, WORKING AS LPST,
ST. THOMAS T.T.I, PALA, RESIDING AT MAKKEL (H),
MUTTOM P.O, IDUKKI, PIN - 685587
- 28 NEETHU CHACKO
AGED 35 YEARS, W/O JOMON GEORGE, WORKING AS LPST,
ST. MATHEW'S L.P SCHOOL, KADANAD, RESIDING AT
PUTHUSSERIYIL (H), ARAKULAM P.O, IDUKKI, PIN -
685591
- 29 SR. ANJU RAJU
AGED 29 YEARS, D/O RAJU GEORGE, WORKING AS LPST,
ST. XAVIER'S L.P.S, KURUPPANTHARA, RESIDING AT
CARMELITE CONVENT, MANJOOR P.O, KURUPPAMTHARA,
KOTTAYAM, PIN - 686603
- 30 MAGI JOSEPH
AGED 39 YEARS
D/O T.C JOSEPH, WORKING AS LPST, SACRED HEART
L.P.S, RAMAPURAM BAZAR, KOTTAYAM, RESIDING AT
GEMINIYIL (H), PRAIKARA, MAVALIKARA P.O,
ALAPPUZHA, PIN - 690101
- 31 SR. JEENA JOY
AGED 27 YEARS, D/O JOY JACOB, WORKING AS LPST,

- SACRED HEART L.P.S, RAMAPURAM, RESIDING AT
CARMELITE CONVENT, RAMAPURAM BAZAR P.O, KOTTAYAM,
PIN - 686576
- 32 LINTA THOMAS
AGED 34 YEARS, W/O IGNATIOUS T PAUL, WORKING AS
LPST, ST. PAUL'S L.P.S, MUTHOLAPURAM, RESIDING AT
THUNDATHIL (H), KANOOR P.O, MUNDUPALAM, KOTTAYAM,
PIN - 686575
- 33 NEMY MARIA GEORGE
AGED 30 YEARS, W/O ABIN BABY,
WORKING AS LPST, ST. MARY'S G.L.P.S KURAVILANGAD,
RESIDING AT KOCHUMURIYIL (H), KOZHUVANAL P.O,
KOTTAYAM, PIN - 686573
- 34 SR. ANU JOSEPH
AGED 30 YEARS
D/O RAJU JOHN, WORKING AS LPST, ST. MARY'S
L.P.G.S, KURAVILANGAD, RESIDING AT ST. MARY'S
CONVENT, KURAVILANGAD, KOTTAYAM, PIN - 686633
- 35 LINDAMOL JOSE
AGED 34 YEARS
W/O JEFFY JOSE, WORKING AS LPST, ST. MARY'S
L.P.G.S, KURAVILANGAD, RESIDING AT
PULINILKUMTHADATHIL (H), KODALLOOR P.O,
KOTTAYAM, PIN - 686587
- 36 ANIS MOL BABY
AGED 34 YEARS
W/O SUJESH K, WORKING AS LPST, ST. GEORGR L.P.S,
KADUTHURUTHY, RESIDING AT THONIKUZHIYIL,
AYARKUNNAM, KOTTAYAM, PIN - 686564
- 37 LIJA JOSEPH
AGED 27 YEARS
D/O JOSEPH SCARIA, WORKING AS LPST, ST. PAUL'S
L.P.S, VAKAKKAD, RESIDING AT ST. LITTLE THRESEAS
CONVENT (FCC), VAKAKKAD, MOONILAVU P.O, KOTTAYAM,
PIN - 686586
- 38 JIJI ROSE THOMAS
AGED 33 YEARS
D/O P.J THOMAS, WORKING AS LPST, ST. THOMAS
U.P.S, MELUKAVUMATTOM, RESIDING AT PULPAYIL (H),
KUDAKKACHIRA P.O, KOTTAYAM, PIN - 686635
- 39 JOBIT JOSE
AGED 40 YEARS

- D/O R.O JOSEPH, WORKING AS LPST, HOLY FAMILY
L.P.S, MANALUMKAL, RESIDING AT PALAKEEL (H),
THIDANAD P.O, KONDOOR, KOTTAYAM, PIN - 686123
- 40 SINDHU THOMAS
AGED 42 YEARS
GEORGE JOSEPH, WORKING AS LPST, ST. MARY'S L.P.S,
ARUVITHARA, RESIDING AT KULATHINAL (H),
NARIYANGANAM P.O, KOTTAYAM, PIN - 686579
- 41 SUNU JOSEPH
AGED 33 YEARS
W/O SHINU JACOB, WORKING AS LPST, ST. JOSEPH'S
L.P.S, KANJAR, RESIDING AT OMALLUKKARAN (H),
ARUNOOTIMANGALAM P.O, K.S PURAM, KADUTHURUTHY,
KOTTAYAM, PIN - 686604
BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONERS 1 TO 5/RESPONDENTS 1 TO 4:

- 1 MUHAMMAD SUFIYAN .V
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O,
MALAPPURAM, PIN - 676122
- 2 AMEER JINNA
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O, IDUKKI, PIN - 685585
- 3 SARATH U.S
S/O UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.
THIRUVANANTHAPURAM, PIN - 695121
- 4 SOORAJ M.S
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O,
KAKKATTIL VIA, CALICUT, PIN - 673507
- 5 MAHIN C ASAD
S/O ASAD, CHITTAYAM HOUSE, MARKET, P.O,
MOOVATTUPUZHA, VELLORKUNNAM, PIN - 686673
- 6 STATE OF KERALA
REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT,

- THIRUVANANTHAPURAM, PIN - 695001
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 9 SECRETARY SOCIAL JUSTICE DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695601

BY ADVS.

P.K.NANDINI

A.P.JAYARAJ (ANJILIKKAL)

JUBYRAJ.A.P

SMT.JISHAMOL CLEETUS, CGC

T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 1997 OF 2022

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 11673/2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 CINU SARA DANIEL
AGED 40 YEARS
D/O A C DANIEL, WORKING AS HST (MATHEMATICS), ST.
JOSEPH'S GHS, MUTHOLY P.O, RESIDING AT CIJU
BHAVAN, KEEZHILLAM P.O, ERNAKULAM, PIN - 683541
- 2 GINCY BABY
AGED 37 YEARS
W/O CIJO P.J, WORKING AS HST (NATURAL SCIENCE),
HOLYGHOST BHS, MUTTUCHIRA RESIDING AT
RANDANICKAL, PAKALOMATTAM P.O, KURAVILANGAD,
KOTTAYAM, PIN - 686633
- 3 LINCY JOSEPH,
AGED 39 YEARS, W/O SHINU ANTONY,
WORKING AS HST (ENGLISH), HOLYGHOST BHS,
MUTTUCHIRA RESIDING AT ALANCHERIL (H),
KOTHANALLOOR P.O, KOTTAYAM, PIN - 686651
- 4 RIYA SEBASTIAN,
AGED 33 YEARS, W/O ULLAS ABRAHAM,
WORKING AS HST (MATHEMATICS), ST. XAVIER'S VHSS,
KURUPPANTHARA, RESIDING AT VELUTHEDATHUPARAMBIL
(H), MARANGATTUPILLY P.O, KOTTAYAM, PIN - 686635
- 5 MANJU THOMAS,
AGED 41 YEARS,
W/O EBY EMMANUEL P, WORKING AS HST (HINDI), ST.
GEORGE HS, KOOTTICKAL, RESIDING AT POONDIKULAM
(H), PATHAMPUZHA P.O, POONJAR THEKKEKARA,

- KOTTAYAM, PIN - 686582
- 6 DEEPTHI JOSE,
AGED 34 YEARS, D/O JOSE, WORKING AS HST
(MATHEMATICS), ST. JOSEPH'S HSS VILAKKUMADOM,
RESIDING AT MARY MEDIATRIX CONVENT, MEENACHIL
P.O, KOTTAYAM, PIN - 686577
- 7 CHINCHU JOHN,
AGED 33 YEARS, W/O MELBIN SURESH, WORKING AS HST
(MATHEMATICS), LITTLE FLOWER HS, VADAKARA,
RESIDING AT MEASTHIRIPARAMBIL (H), MUTTUCHIRA
P.O, KOTTAYAM, PIN - 686613
- 8 JOSE GEORGE
AGED 35 YEARS, S/O C.M VARKEY,
WORKING AS HST (MALAYALAM), ST. MARY'S HSS,
ARAKULAM, RESIDING AT CHERIPURAM, CHERPUNKAL P.O,
KOTTAYAM, PIN - 686584
- 9 MINU V GEORGE,
AGED 37 YEARS, W/O LIJOY THOMAS, WORKING AS HST
(MATHEMATICS), ST. AGNES HS, MUTTUCHIRA, RESIDING
AT PULICKIL (H), KAPPUMTHALA P.O, KOTTAYAM, PIN -
686613
- 10 PRATHEESH KURIAN
AGED 42 YEARS, S/O P.I KURIAN, WORKING AS HST
(HINDI), ST. THOMAS HSS, PALA, RESIDING AT
PULICKAL (H), THAMARAKKADU, VELIYANNOOR P.O,
KOTTAYAM, PIN - 686634
- BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONERS 1 TO 5/RESPONDENTS 1 TO 4:

- 1 MUHAMMAD SUFIYAN .V
S/O HAMZA, VADAKKANGARA HOUSE, PAYYANAD P.O,
MALAPPURAM, PIN - 676122
- 2 AMEER JINNA
S/O MUHAMMED ALI JINNA, PALLATHUPARAMBIL HOUSE,
THODUPUZHA EAST P.O, IDUKKI, PIN - 685585

- 3 SARATH U.S
S/O UNNIKRISHNAN NAIR, SHIRDHI,
MOONNUKALLINMOODU, NEYYATTINKARA P.O.
THIRUVANANTHAPURAM, PIN - 695121
- 4 SOORAJ M.S
S/O MANIKANDAN, THOLERI HOUSE, AROOR P.O.,
KAKKATTIL VIA, CALICUT, PIN - 673507
- 5 MAHIN C ASAD
S/O ASAD, CHITTAYAM HOUSE, MARKET, P.O.,
MOOVATTUPUZHA, VELLORKUNNAM, PIN - 686673
- 6 STATE OF KERALA
REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 7 SECRETARY TO GENERAL EDUCATION
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 8 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 9 SECRETARY SOCIAL JUSTICE DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695601
BY ADVS.
P.K.NANDINI
A.P.JAYARAJ (ANJILIKKAL)
JUBYRAJ.A.P
JISHAMOL CLEETUS, CGC
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 43 OF 2023

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTIES:-

- 1 TOM.T.SEBASTIAN,
AGED 34 YEARS, SON OF T J DEVASIA, UPST,
ST MARY'S UPSCHOOL KOOTHRAPPALLY,
KOOTHRAPPALLY P O, KOTTAYAM DISTRICT, PIN 686540,
RESIDING AT THUNDIYIL HOUSE,
MANIMALA P O, KOTTAYAM DISTRICT, PIN- 686543.
- 2 NIDHIN JOSE ANTONY,
AGED 34 YEARS, SON OF K J ANTONY, HST,
ST. MARY'S GHS, EDATHUA, EDATHUA P O,
ALAPPUZHA DISTRICT, PIN -689573,
RESIDING AT KOCHUPARAMBIL, MAMMOOD P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN- 686536.
- 3 SOBIN JOSEPH,
AGED 32 YEARS, SON OF BABU K JOSEPH, FTM, SACRED
HEART HIGH SCHOOL, PANGADA,
PANGADA P O., KOTTAYAM DISTRICT, PIN- 686502,
RESIDING AT KOOTTAKKARA KALATHIPARAMPIL,
PACHA CHEKKIDIKKADU P O, EDATHUA,
ALAPPUZHA DISTRICT, PIN -689573.
- 4 AYONA MERIN THOMAS,
AGED 30 YEARS, DAUGHTER OF THOMA MICHAEL, LPST,
ST THOMAS UPS CHAMPAKULAM, CHAMPAKULAM P O,
ALAPPUZHA DISTRICT, PIN -688505,
RESIDING AT PULLUKATTUPARAMBIL, ANGADY P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN -686101.
- 5 BASEENA B,

- AGED 36 YEARS, DAUGHTER OF BIJU AUGUSTIN, LPST,
HOLY FAMILY LPS KURUMPANADOM, KURUMPANADOM PO,
KOTTAYAM DISTRICT, PIN -686536,
RESIDING AT KATTUPARAMPIL HOUSE,
ERAVACHIRA P O, THOTTACKADU,
KOTTAYAM DISTRICT, PIN -686539.
- 6 AMRUTHA JOSEPH,
AGED 32 YEARS, DAUGHTER OF JOSEPH VARGHESE, LPST,
LITTLE FLOWER LPS MANIMALA, MANIMALA PO, KOTTAYAM
DISTRICT, PIN -686543,
RESIDING AT VETTICATTU PULIIMOOTTIL,
NALUKODY P. O, CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN -686548.
- 7 ELIZABETH A THOMAS,
AGED 38 YEARS, DAUGHTER OF THOMAS JOY, LPST,
LITTLE FLOWER LP SCHOOL MANIMALA, MANIMALA P O,
KOTTAYAM DISTRICT, PIN- 686543,
RESIDING AT KAYYATTILCHIRA, THOTTUVATHALA P O,
KAINAKARY, ALAPPUZHA DISTRICT, PIN -688501.
- 8 JEPHY VARGHESE,
AGED 33 YEARS, DAUGHTER OF VARGHESE, LPST,
SH UPS KANNADY, KANNADY P O,
ALAPPUZHA DISTRICT, PIN -688504,
RESIDING AT DEVAMATHA PROVINCIAL HOUSE,
CHANGANACHERRY P O,
KOTTAYAM DISTRICT, PIN- 686101.
- 9 JESNA JOSE,
AGED 31 YEARS, DAUGHTER OF JOSE V J, LPST,
ST.SHANTALS HS MAMMOOD, MAMMOOD P O,
KOTTAYAM DISTRICT, PIN- 686536,
RESIDING AT MAMPOOTHRA PUZHAVATHU,
CHANGANACHERRY P O, KOTTAYAM DISTRICT -686101.
- 10 JESSINA THOMAS,
AGED 30 YEARS, DAUGHTER OF THOMAS MATHEW, LPST,
ST.MARYS LPS VEROOR, VEROOR PO,
KOTTAYAM DISTRICT, PIN- 686106,
RESIDING AT PUTHENPURACKAL (H), MADAPPALLY P.O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN- 686546.
- 11 JIJO MARY PETER,
AGED 34 YEARS, DAUGHTER OF PETER CHANDY, LPST,
HOLY FAMILY LPS THATHAMPALLY, THATHAMPALLY P O,
ALAPPUZHA DISTRICT, PIN -688013,
RESIDING AT MANGAD, AMICHAKARY,

- CHAMPAKULAM PO, ALAPPUZHA DISTRICT, PIN 688505.
- 12 JITHO K THOMAS,
AGED 32 YEARS, DAUGHTER OF THOMAS KG, LPST,
SH UPS KANNADY, KANNADY P O,
ALAPPUZHA DISTRICT, PIN- 688504,
RESIDING AT DEVAMATHA PROVINCIAL HOUSE,
CHANGANACHERRY P O,
KOTTAYAM DISTRICT, PIN- 686101.
- 13 LIZ MARY JOSEPH,
AGED 30 YEARS, DAUGHTER OF THOMAS P, LPST,
AJ JOHN MEMORIAL L P SCHOOL KAINADY,
KAINADY P O, ALAPPUZHA DISTRICT, PIN- 688506,
RESIDING AT ARILCHIRA, CHAMPAKULAM PO,
NADUBHAGOM, ALAPPUZHA DISTRICT, PIN- 688505.
- 14 NIMMY VARGHESE,
AGED 29 YEARS, DAUGHTER OF VARGHESE THOMAS, LPST,
HOLY FAMILY LPS KURUMPANADAM, KURUMPANADOM PO,
KOTTAYAM DISTRICT, PIN -686536, RESIDING AT
VETTUPARAMPIL, THRICKODITHANAM PO,
CHANGANACHERRY, KOTTAYAM
DISTRICT, PIN -686105.
- 15 NIZYMOL XAVIER,
AGED 34 YEARS, DAUGHTER OF XAVIER K, LPST,
AMALOLBHAVA LPS PULINCUNNU, PULINCUNNU P O,
ALAPPUZHA DISTRICT, PIN- 688504,
RESIDING AT ASSARIPARAMPU, MITHRAKARY P O,
ALAPPUZHA, ALAPPUZHA DISTRICT, PIN -689595.
- 16 PRINCY THOMAS,
AGED 27 YEARS, DAUGHTER OF M T THOMASKUTTY, LPST,
SH UPS KANNADY, KANNADY P O,
ALAPPUZHA DISTRICT, PIN- 688504,
RESIDING AT MANGALAPPALLY, KANNADY P O,
PULINCUNNOO, ALAPPUZHA DISTRICT, PIN -688504.
- 17 SR. MANJU JOSEPH,
AGED 38 YEARS, DAUGHTER OF JOSEPH, LPST,
ST MARY'S LPS KAINAKARY, KAINAKARY P O, ALAPPUZHA
DISTRICT, PIN -688501,
RESIDING AT NADUVELIPARAMPU EDAPARAMPU,
CHATHURTHIAKARY P O,
ALAPPUZHA DISTRICT, PIN -688502.
- 18 SR. ANITTA THOMAS,
AGED 40 YEARS, DAUGHTER OF THOMAS N P, LPST,

- AMALOLBHVA LP SCHOOL PULINKUNNOO, PULINCUNNU PO,
ALAPPUZHA DISTRICT, PIN- 688504,
RESIDING AT HOLY QUEENS PROVINCIAL HOUSE,
CHANGANACHERRY P O, KOTTAYAM DISTRICT,
PIN- 686101.
- 19 STINIYAMOL MATHEW,
AGED 28 YEARS, DAUGHTER OF K C MATHEW, LPST, ST
MARY'S LPS KAINAKARY, KAINAKARY P O, ALAPPUZHA
DISTRICT, PIN -688501, RESIDING AT KALLUPATHRA,
KAINAKARY EAST P O, ALAPPUZHA DISTRICT -688501.
- 20 TINU THOMAS,
AGED 32 YEARS, DAUGHTER OF THOMAS, LPST,
ST. SHANTALS HS MAMMOOD, MAMMOOD P O,
KOTTAYAM DISTRICT, PIN -686536,
RESIDING AT PAZHAYACHIRA, MAMMOOD PO,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN- 686536.
- 21 BINDU GEORGE,
AGED 40 YEARS, DAUGHTER OF SAJAN MARCELLIN, LPST,
ST. THOMAS LPS KARIKKATTOOR, KARIKKATTOOR PO,
KOTTAYAM DISTRICT, PIN
-686544, RESIDING AT PATHIALA (H) ,
ANICKAD P.O., MALLAPPALLY,
PATHANAMTHITTA DISTRICT, PIN -689585.
- 22 LITTY XAVIER
AGED 31 YEARS, DAUGHTER OF XAVIER DEVASIA, LPST,
ST. MARY'S UPS THURUTHY, THURUTHY P O., KOTTAYAM
DISTRICT, PIN- 686535,
RESIDING AT ST. THOMAS ADORATION CONVENT THRUTHY,
KOTTAYAM DISTRICT, PIN -686535.
- 23 JISHA THOMAS,
AGED 31 YEARS, DAUGHTER OF LIBIN SCARIA, LPST, SH
UPS KANNADI, KANNADI P O,
ALAPPUZHA DISTRICT, PIN- 688504,
RESIDING AT THOOMPUNKAL, PUZHAVATHU,
CHANGANACHERY P O, KOTTAYAM DISTRICT,
PIN -686101.
- 24 LIDAMOL GEORGE,
AGED 32 YEARS, DAUGHTER OF GEORGE THOMAS, LPST,
ST.MARY'S UPS THURUTHY, THURUTHY PO,
KOTTAYAM DISTRICT, PIN -686535,
RESIDING AT ST. THOMAS ADORATION CONVENT,
THURUTHY PO, KOTTAYAM DISTRICT, PIN- 686535.

- 25 SR. JIJIMOL ANTONY,
AGED 37 YEARS, DAUGHTER OF ANTONY, LPST,
ST. ANNE'S GHS CHANGANACHERRY, CHANGANACHERRY PO.
KOTTAYAM DISTRICT, PIN -686101,
RESIDING AT DEVA MATHA PROVINCIAL HOUSE,
CHANGANACHERRY PO, KOTTAYAM DISTRICT,
PIN -686101.
- 26 PRAVEENA PAUL,
AGED 36 YEARS, DAUGHTER OF PAUL R, LPST,
ST. XAVIERS UPS PACHA, PACHA CHEKKIDIKKADU P O,
ALAPPUZHA DISTRICT, PIN- 689573,
RESIDING AT PAZHAYAPURACKAL, CHEKKIDIKADU P.O,
ALAPPUZHA DISTRICT, PIN- 689573.
- 27 JOSNA JOSEPH,
AGED 32 YEARS, DAUGHTER OF JOSEPH MATHEW, LPST,
ST. SEBASTIAN'S LPS CHERUVANDOOR, CHERUVANDOOR
PO, KOTTAYAM DISTRICT, PIN -686631,
RESIDING AT CHEMPILPARAMPIL, PULINCUNNOO PO,
ALAPPUZHA DISTRICT, PIN -688504.
- 28 AMALA ANTONY,
AGED 25 YEARS, DAUGHTER OF ANTONY .K, LPST,
LF LPS. PURAKKAD, PURAKKAD P O,
ALAPPUZHA DISTRICT, PIN- 688561,
RESIDING AT KUMPALAM (H), CHAMPAKULAM P.O,
ALAPPUZHA DISTRICT, PIN -688505.
- 29 JOMON CHACKO,
AGED 36 YEARS, SON OF E J CHACKO, LPST,
ST. MICHAEL'S HS THATHAMPALLY, THATHAMPALLY P O,
ALAPPUZHA DISTRICT, PIN -688013,
RESIDING AT ETHICKAIPURAM HOUSE, THATHAMPALLY
P.O, ALAPPUZHA DISTRICT, PIN -688013.
- 30 ALAN JOSEPH,
AGED 30 YEARS, SON OF L J JOSEPH, LPST,
ST. ALOYSIUS LPS ATHIRAMPUZHA, ATHIRAMPUZHA P
O., KOTTAYAM DISTRICT, PIN -686562,
RESIDING AT LAPPALLIL (H)
SREEKANDAMANGALAM P O, ATHIRAMPUZHA,
KOTTAYAM DISTRICT, PIN -686562.
- 31 ALPHONSE THOMAS,
AGED 26 YEARS, DAUGHTER OF THOMAS JOSEPH, LPST,
ST. JOSEPH UPS, KAYALPURAM, KAYALPURAM P O,
ALAPPUZHA DISTRICT, PIN- 688504,
RESIDING AT KODICKAL HOUSE, FISHMARKET,

- CHANGANACHERRY P O,
KOTTAYAM DISTRICT, PIN- 686101.
- 32 SILLU ALPHA ANTONY,
AGED 28 YEARS, DAUGHTER OF V J ANTONY, LPST, ST.
MICHAEL'S HS THATHAMPALLY,
THATHAMPALLY P O, ALAPPUZHA DISTRICT,
PIN- 688013, RESIDING AT VETTUKUZHIIIL HOUSE,
VAZHAPPALLY P. O CHANGANASSERY,
KOTTAYAM DISTRICT, PIN -686103.
- 33 ELIZABETH S,
AGED 42 YEARS, DAUGHTER OF THOMAS SCARIA, UPST,
ST. MICHAEL'S HS THATHAMPALLY,
THATHAMPALLY P O, ALAPPUZHA DISTRICT,
PIN 688013, RESIDING AT DEVAMATHA PROVINCIAL
HOUSE CHANGANASERRY PO KOTTAYAM,
KOTTAYAM DISTRICT, PIN 686101.
- 34 SR. SANJU CHANDY, AGED 39 YEARS,
DAUGHTER OF KK CHANDY, UPST,
ST. TERESA'S HIGH SCHOOL, VAZHAPPALLY,
VAZHAPPALLY PO, KOTTAYAM DISTRICT, PIN 686103,
RESIDING AT SH ADORATION CONVENT, VAZHAPPALLY,
CHANGANASSERRY PO,
KOTTAYAM DISTRICT, PIN -686103.
- 35 TEENA ABRAHAM, AGED 35 YEARS,
DAUGHTER OF ABRAHAM, UPST,
ST. ANNE'S GHS CHANGANACHERRY,
CHANGANACHERRY P O,
KOTTAYAM DISTRICT, PIN- 686101,
RESIDING AT ERUPPEL HOUSE, ATHIRAMPUZHA P O
KOTTAYAM, KOTTAYAM DISTRICT, PIN- 686562.
- 36 TEENA SEBASTIAN, AGED 35 YEARS,
DAUGHTER OF MT SEBASTIAN, UPST,
ST ANTONY'S GHS ALAPPUZHA, ALAPPUZHA P O,
ALAPPUZHA DISTRICT, PIN -688011,
RESIDING AT MUKALEL HOUSE, AYARKUNNAM P O,
KOTTAYAM DISTRICT, PIN- 686564.
- 37 ANSU THOMAS, AGED 40 YEARS,
DAUGHTER OF THOMAS THOMAS, UPST,
ST. THOMAS UP. SCHOOL CHAMPAKULAM,
CHAMPAKULAM P O, ALAPPUZHA DISTRICT,
PIN -688505, RESIDING AT PRAYIKALAM PUNNAPRA
NORTH P O, KAPPAKKADA JUNCTION,
ALAPPUZHA DISTRICT, PIN 688014.

- 38 SHERIN MARIA CHACKO, AGED 41 YEARS,
DAUGHTER OF PT CHACKO, UPST,
ST. MICHAEL'S HS THATHAMPALLY,
THATHAMPALLY P O, ALAPPUZHA DISTRICT,
PIN 688013, RESIDING AT PUTHEN PARAMPIL (H),
KURUMPANADOM PO, CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN -686536.
- 39 SR. SEENA K THOMAS, AGED 42 YEARS,
DAUGHTER OF THOMAS, UPST, SB HSS CHANGANACHERRY,
CHANGANACHERRY PO, KOTTAYAM
DISTRICT, PIN- 686101,
RESIDING AT DEVAMATHA PROVINCIAL HOUSE,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN -686101.
- 40 ABIN JOSEPH, AGED 30 YEARS,
SON OF TOMY J, UPST, ST MARY'S HS KAINAKARY,
KAINAKARY P O, ALAPPUZHA DISTRICT, PIN 688501,
RESIDING AT ANPATHILCHIRA, CHAMPAKULAM P O,
ALAPPUZHA, ALAPPUZHA DISTRICT, PIN 688505
- 41 AIMY JOSE, AGED 30 YEARS,
DAUGHTER OF MATHEW THOMAS, UPST,
ST MARY'S UP SCHOOL KOOTHRAPPALLY, KOOTHRAPPALLY
P O, KOTTAYAM DISTRICT, PIN
686540, RESIDING AT 322/F, HARA RESIDENCY,
ETTUMANOOR PO, KOTTAYAM DISTRICT, PIN 686631
- 42 ALBERT M JOHN,
AGED 33 YEARS, SON OF JOHN MATHEW, UPST,
HOLY FAMILY HIGH SCHOOL PARAMPUZHA,
PARAMPUZHA P O., KOTTAYAM DISTRICT, PIN 686032,
RESIDING AT MADAMPARAMBIL H. NEENDOOR PO.
KOTTAYAM, KOTTAYAM DISTRICT, PIN 686601.
- 43 ALIYAMMA THOMAS, AGED 37 YEARS,
DAUGHTER OF G. THOMAS, UPST,
ST GEORGE HS MUTTAR, MUTTAR P O,
ALAPPUZHA DISTRICT, PIN 689574,
RESIDING AT S H CONVENT, PAREL,
KURISUMMOODU P.O, CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN -689104.
- 44 ALPHONSA MATHEW,
AGED 35 YEARS, DAUGHTER OF MATHEW JOSEPH, UPST,
ST. TERESA'S GHS NEDUMKUNNAM, NEDUMKUNNAM PO,
KOTTAYAM DISTRICT, PIN 686542,
RESIDING AT HOLY QUEEN'S CONVENT CHANGANASSERRY
PO, KOTTAYAM DISTRICT, PIN 686542.

- 45 ANNAMMA CHACKO, AGED 40 YEARS,
DAUGHTER OF CHACKO DEVASIA, UPST, ST. MICHAEL'S
HS THATHAMPALLY, THATHAMPALLY P O,
ALAPPUZHA DISTRICT, PIN -688013, RESIDING AT
ADORATION CONVENT, THATHAMPALLY P O,
ALAPPUZHA DISTRICT, PIN -688013.
- 46 ANNET J MARIA,
AGED 39 YEARS, DAUGHTER OF ARUN JOSEPH, UPST, ST
XAVIER'S HS MITHRAKARY, MITHRAKARY P O, ALAPPUZHA
DISTRICT, PIN -689595,
RESIDING AT CHELAKARI, AYMANAM PO,
KOTTAYAM DISTRICT, PIN -686105.
- 47 BIJIMOL VARGHESE,
AGED 38 YEARS, DAUGHTER OF VARGHESE JOSEPH, UPST,
ST. PETER'S HSS KURUMPANADOM, KURUMPANADOM P O,
KOTTAYAM DISTRICT, PIN
686536, RESIDING AT EDAVANAKALAM (H), CHENNAMKARY
P O, ALAPPUZHA DISTRICT, PIN 688501
- 48 BINTAMOL VARGHESE,
AGED 36 YEARS, DAUGHTER OF VARGHESE VARGHESE,
UPST, ST ALOYSIUS HIGH SCHOOL EDATHUA,
EDATHUA P O, ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT SH PROVINCIAL HOUSE, PAREL,
KURISUMMOODU P O, CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN 686105.
- 49 BINTU MARY JOSEPH,
AGED 32 YEARS, DAUGHTER OF JOSEPH VARGHESE, UPST,
LITTLE FLOWER GHS PULINCUNNOO, PULINCUNNU P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT THEKKUMTHALACKAL, KAVALAM P O,
ALAPPUZHA DISTRICT, PIN 688506.
- 50 DENIMOL JOHN,
AGED 30 YEARS, DAUGHTER OF JOSEPH Y K, UPST, ST.
TERESA'S HS, VAZHAPPALLY, VAZHAPPALLY P O,
KOTTAYAM DISTRICT, PIN 686103,
RESIDING AT KANDAMPARAMBIL(H), NALUKODY P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686548.
- 51 DONNY SAJAN PATTATHIL,
AGED 28 YEARS, SON OF SAJAN. S. PATTATHIL, UPST,
ST ALOYSIUS HIGH SCHOOL EDATHUA,
EDATHUA P O, ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT PATTATHIL HOUSE, MITHRAKARY P O,
ALAPPUZHA, ALAPPUZHA DISTRICT, PIN 689595.

- 52 JESTIL K JOHN,
AGED 31 YEARS, SON OF JOSEPH JOHN, UPST,
ST ALOYSIUS HIGH SCHOOL EDATHUA, EDATHUA P O,
ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT KOCHERIYIL HOUSE,
THRICKODITHANAM P O, CHAMGANACHERRY,
KOTTAYAM DISTRICT, PIN 689573.
- 53 JONCY JAMES,
AGED 30 YEARS, DAUGHTER OF P V JAMES, UPST,
ST.ANTONY'S GHS ALAPPUZHA, ALAPPUZHA P O,
ALAPPUZHA DISTRICT, PIN 688011,
RESIDING AT PULLAMKALAM (H), KURISUMMOOD P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686104.
- 54 LAISSY JOSEPH,
AGED 38 YEARS, DAUGHTER OF SONEY VARGHESE, UPST,
ST PHILOMINAS UPS MALLAPPALLY, MALLAPPALLY P O,
PATHANAMTHITTA DISTRICT, PIN
689585, RESIDING AT KARIMKUTTIYIL,
NEDUNGADAPPALLY P O, SANTHIPURAM, PATHANAMTHITTA
DISTRICT, PIN 686545
- 55 LISHA P SCARIA,
AGED 39 YEARS, DAUGHTER OF TITTO SEBASTIAN, UPST,
ST ALOYSIUS HIGH SCHOOL EDATHUA,
EDATHUA P O, ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT VELEPARAMPIL,
PACHA CHEKKIDIKKADU P O, EDATHUA,
ALAPPUZHA DISTRICT, PIN 689573.
- 56 MINU XAVIER,
AGED 33 YEARS, DAUGHTER OF BENNY JOSEPH, UPST,
LFHS KAVALAM, KAVALAM P O, ALAPPUZHA DISTRICT,
PIN 688504, RESIDING AT VANIYAPURACKAL,
VELIYANADU P O, ALAPPUZHA DISTRICT, PIN 689590.
- 57 REEBA ELIZABETH JOSEPH,
AGED 40 YEARS, DAUGHTER OF JOSEPH M J , UPST,
ST.TERESA'S GHS, NEDUMKUNNAM, NEDUMKUNNAM PO,
KOTTAYAM DISTRICT, PIN 686542,
RESIDING AT HOLY QUEEN'S CONVENT, CHANGANASSERY
PO, KOTTAYAM DISTRICT, PIN 686101 .
- 58 RINI REJEE,
AGED 30 YEARS, SON OF REJEE SEBASTIAN, UPST,
ST.MICHAEL'S HS THATHAMPALLY, THATHAMPALLY P O,
ALAPPUZHA DISTRICT, PIN 688013,
RESIDING AT PLAVANAKUZHIIYIL, CHERIYAVELINALLOOR

- PO, KOLLAM DISTRICT, PIN 691516.
- 59 SIJI JOSEPH,
AGED 33 YEARS, D/O JOSEPH THOMAS, UPST, ST.MARY'S
HS, CHAMPAKULAM, CHAMPAKULAM P O, ALAPPUZHA
DISTRICT, PIN 688505, RESIDING
AT VANCHICKAL LIJOBHAVAN, VAISHYAMBHAGOM P O,
CHAMPAKULAM, ALAPPUZHA
DISTRICT, PIN 688005.
- 60 SNEHA LUKOSE,
AGED 31 YEARS, DAUGHTER OF JERRIN XAVIER, UPST,
ST.PHILOMINAS UPS MALLAPPALLY, MALLAPPALLY P O,
PATHANAMTHITTA DISTRICT, PIN 689585,
RESIDING AT PALLITHANAM HOUSE, VEROOR PO,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686104.
- 61 SOPHIYA MARIA JOSEPH,
AGED 37 YEARS, DAUGHTER OF P K JOSEPH, UPST, ST.
SEBASTIANS UPS MAMMOOD, MAMMOOD P O, KOTTAYAM
DISTRICT, PIN 686536, RESIDING
AT CHALACKAL(H), KURISUMOODU P O, PAREL,
CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN 686104.
- 62 SOUMYA SEBASTIAN,
AGED 30 YEARS, DAUGHTER OF SEBASTIAN, UPST,
LF GHS, PULINCUNNOO, PULINCUNNU P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT PUTHUSSERY (H) ATHIRAMPUZHA P O, MAIN
ROAD KOTTAYAM, KOTTAYAM DISTRICT,
PIN 686562.
- 63 SR. JOJY KURIAN,
AGED 40 YEARS, DAUGHTER OF KURIAN, UPST,
ST MARY'S HS KAINAKARY, KAINAKARY P O, ALAPPUZHA
DISTRICT, PIN 688501, RESIDING
AT JOSEPHINE VIDYA BHAVAN, ITHITHANAM P O,
CHANGANASSERRY, KOTTAYAM DISTRICT,
PIN 686535.
- 64 TEENA JAMES,
AGED 34 YEARS, DAUGHTER OF SOJAN SCARIA, UPST, ST
XAVIER'S HS MITHRAKARY, MITHRAKARY P O, ALAPPUZHA
DISTRICT, PIN 689595, RESIDING AT
THAYILKIZHAKKETHIL, THRICKODITHANAM P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686105.
- 65 THERESA ANTONY,

- AGED 32 YEARS, DAUGHTER OF TOJI THOMAS, UPST,
LITTLE FLOWER GHS PULINCUNNOO, PULINCUNNU P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT ELAPPUNKAL, FATHIMAPURAM PO,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686102.
- 66 TREESA JOSE,
AGED 33 YEARS, DAUGHTER OF TONY VINCENT, UPST, ST
MARY'S UP SCHOOL KOOHRAPPALLY, KOOHRAPPALLY P
O, KOTTAYAM DISTRICT, PIN
686540, RESIDING AT VEETTIYANKAL H, KARIKKATTOOR
PO, KOTTAYAM DISTRICT, PIN 686544.
- 67 JESME JOHN,
AGED 31 YEARS, DAUGHTER OF P D JOHN, UPST,
ST. JOSEPH'S HS. PAIPPAD, PAIPPAD PO,
KOTTAYAM DISTRICT, PIN 686537,
RESIDING AT SH CONVENT PAREL, KURISSUMMODU P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686104.
- 68 LIRIN SCARIA,
AGED 28 YEARS, SON OF LIBIN P MATHEW, UPST, HOLY
FAMILY HIGH SCHOOL PARAMPUZHA, PARAMPUZHA P O.,
KOTTAYAM DISTRICT, PIN 686032,
RESIDING AT PALLATHU (H), KATTACHIRA (P.O)
KOTTAYAM DISTRICT, PIN 686572.
- 69 RINCYMOL VARGHESE,
AGED 39 YEARS, SON OF OUSEPH VARGHESE, UPST, ST.
MICHAEL'S HS THATHAMPALLY, THATHAMPALLY
P O, ALAPPUZHA DISTRICT, PIN 688013,
RESIDING AT PARACKAL HOUSE, PERUMPANACHY P.O,
THENGANA, KOTTAYAM DISTRICT, PIN 686536.
- 70 SHILPA JOSEPH,
AGED 28 YEARS, DAUGHTER OF JOSEPH SEBASTIAN,
UPST, LITTLE FLOWER GHS, PULINCUNNOO, PULINCUNNU
P O, ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT
THEKKEDAM HOUSE, CHANGANKARY P O, EDATHUA,
ALAPPUZHA DISTRICT, PIN 689573.
- 71 SOUMYAMOL S,
AGED 28 YEARS, DAUGHTER OF SUNNY MATHEW, UPST,
LITTLE FLOWER HIGH SCHOOL KAVALAM, KAVALAM P O,
ALAPPUZHA DISTRICT, PIN 688506,
RESIDING AT CHENGANDAYIL(H), CHENNAMKARY P O,
ALAPPUZHA DISTRICT, PIN 688501.
- 72 ROSAMMA OUSEPH,

- AGED 42 YEARS, DAUGHTER OF MONCY ANTONY, UPST,
JAYAMATHA UP SCHOOL MANOOR, MANOOR P O,
THIRUVANANTHAPURAM DISTRICT, PIN 695125, RESIDING
AT ALUMKADAVIL HOUSE, PUNNAMADA P O, ALAPPUZHA
DISTRICT, PIN 688006.
- 73 PRINCILY THOMAS,
AGED 42 YEARS, DAUGHTER OF K. J ABRAHAM, UPST, ST
JOSEPH'S UPS. CHAMPAKARA, CHAMPAKARA P O,
KOTTAYAM DISTRICT, PIN 686540,
RESIDING AT KUNNUMPURATH, CHAMPAKARA P O,
KARUKACHAL, KOTTAYAM DISTRICT, PIN 688539.
- 74 RANJANA ANNA JOSEPH,
AGED 41 YEARS, DAUGHTER OF K J JOSEPH, UPST,
ST TERESA'S HIGH SCHOOL VAZHAPALLY, VAZHAPPALLY
PO, KOTTAYAM DISTRICT, PIN 686103,
RESIDING AT KURUPPASSERRY, KAINAKARY P. O,
ALAPPUZHA DISTRICT, PIN 688501.
- 75 JINU JOHN,
AGED 29 YEARS, SON OF JOHN V V, UPST,
ST JOSEPHS HS KULATHUR, KULATHUR P O,
PATHANAMTHITTA DISTRICT, PIN 689588,
RESIDING AT VATTAPARAMBU HOUSE, VETTITHURUTH,
CHANGANASSERY P O, KOTTAYAM DISTRICT,
PIN 686101.
- 76 ANJITHA MATHEW,
AGED 29 YEARS, DAUGHTER OF K J MATHEW, UPST,
SACRED HEART HIGH SCHOOL PANGADA, PANGADA P O.,
KOTTAYAM DISTRICT, PIN 686502,
RESIDING AT KARACKATTU HOUSE,
PULICKALKAVALA P O, VAZHOOR,
KOTTAYAM DISTRICT, PIN 686515.
- 77 ANJUMOL. K. P,
AGED 36 YEARS, DAUGHTER OF TINO ANTONY, UPST, ST.
JOSEPH'S UPS, KAYALPPURAM, KAYALPPURAM P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT KUTTIKATTU HOUSE, KOTTAMURY P. O,
THRICKODITHANAM, KOTTAYAM DISTRICT, PIN 686105.
- 78 ANNAMMA ANTONY,
AGED 39 YEARS, DAUGHTER OF JOSHY ANDREWS, UPST,
SHUP SCHOOL, KANNADY, KANNADY P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT MUTHIRAPARAMBIL, CHEERANCHIRA P O,
PUTHUCHIRA, KOTTAYAM DISTRICT, PIN 686106.

- 79 ANU JOSEPH,
AGED 29 YEARS, DAUGHTER OF JOSEPH SEBASTIAN,
UPST, ST.PETER'S HSS KURUMPANADOM, KURUMPANADOM
PO, KOTTAYAM DISTRICT, PIN 686536, RESIDING AT
KURISUMMOOTIL (H), THRICKODITHANAM
P.O,KYLATHUPADY, KOTTAYAM DISTRICT, PIN 686105.
- 80 CHINCHU THOMAS,
AGED 32 YEARS, DAUGHTER OF THOMAS, UPST,
ST MARY'S HS KAINAKARY, KAINAKARY P O, ALAPPUZHA
DISTRICT, PIN 688501,
RESIDING AT KALAYIL, THRICKODITHANAM,
KODINATTUMKUNNU P O, CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN 686105.
- 81 CHRISTEENA BENNY,
AGED 31 YEARS, DAUGHTER OF BENNY XAVIER, UPST,
ST.SHANTALS HIGH SCHOOL MAMMOOD, MAMMOOD PO,
KOTTAYAM DISTRICT, PIN 686536,
RESIDING AT MURINGAKANDATHIL HOUSE THAZHATHOOR
PO, WAYANAD DISTRICT, PIN 673595.
- 82 DAISYMOL P T,
AGED 40 YEARS, DAUGHTER OF THOMAS, UPST,
ST. SHANTALS MAMMOOD, MAMMOOD P O, KOTTAYAM
DISTRICT, PIN 686536, RESIDING AT JOSEPHINE
VIDHYA BHAVAN, ITHITHANAM PO, CHANGANACHERRY,
KOTTAYAM, KOTTAYAM DISTRICT, PIN 686535.
- 83 GEMMA TRESA JOSEPH,
AGED 40 YEARS, DAUGHTER OF BARRID JOSEPH, UPST,
ST ALOYSIUS HIGH SCHOOL EDATHUA, EDATHUA P O,
ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT THEAKUMKKATTIL HOUSE,
KURUMPANADOM P O, CHANGANASSERY, KOTTAYAM
DISTRICT, PIN 686536.
- 84 GEORGEKUTTY LUKOSE,
AGED 33 YEARS, SON OF ANTONY LUKOSE, UPST, ST.
MICHAEL'S HS THATHAMPALLY, THATHAMPALLY P O,
ALAPPUZHA DISTRICT, PIN 688013, RESIDING AT
ADAYADIL, VEROOR PO, CHANGANASSERY, KOTTAYAM
DISTRICT, PIN 686104.
- 85 JAIMON SEBASTIAN,
AGED 28 YEARS, SON OF SEBASTIAN N F, UPST, ST.
XAVIE'S UPS, PACHA,
PACHA CHEKKIDIKKADU P O, ALAPPUZHA DISTRICT, PIN
689573, RESIDING AT NALPATHILCHIRA, EDATHUA PO,

- ALAPPUZHA DISTRICT, PIN 689573.
- 86 JINUMOL. K. XAVIER,
AGED 38 YEARS, DAUGHTER OF OUSEPH XAVIER, UPST, S
MARY'S GIRL HIGH SCHOOL, EDATHUA, EDATHUA
P O, ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT KALARIPARAMBIL(H), VEZHAPRA P O,
RAMANKARY., ALAPPUZHA DISTRICT, PIN 689595.
- 87 JISMY THERESA MATHEW,
AGED 29 YEARS, DAUGHTER OF P J MATHEW, UPST,
ST.MARY'S UP SCHOOL THURUTHY, THURUTHY PO,
KOTTAYAM DISTRICT, PIN 686535, RESIDING AT
POTHENPARAMBIL, PEROOR P Q, ETTUMANOOR, KOTTAYAM
DISTRICT, PIN 686637.
- 88 JOBIN J POOYAPPALLIL,
AGED 28 YEARS, SON OF JOSE ANTONY, UPST, LITTLE
FLOWER GHS PULINCUNNOO, PULINCUNNOO P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT POOYAPPALLIL HOUSE, MUTTAR P O,
ALAPPUZHA DISTRICT, PIN 689574.
- 89 JOSMY JOHN,
AGED 31 YEARS, DAUGHTER OF JOHN JOSEPH, UPST, ST.
THOMAS HS AMBOORI, AMBOORI P O,
THIRUVANANTHAPURAM DISTRICT, PIN 695505, RESIDING
AT PARATHARA HOUSE, PARAL, VAZHAPPALLY WEST P. O
CHANGANACHERRY.,
KOTTAYAM DISTRICT, PIN 686103.
- 90 LAIBY JOSEPH,
AGED 38 YEARS, SON OF OUSEPH MATHEW, UPST,
ST ALOYSIUS HIGH SCHOOL EDATHUA, EDATHUA P O,
ALAPPUZHA DISTRICT, PIN 689573,
RESIDING AT SHEEJABHAVANAM, THAKAZHY P O,
ALAPPUZHA DISTRICT, PIN 688562.
- 91 LINEKAR C JOHN,
AGED 26 YEARS, SON OF JOHN AUGUSTINE, UPST,
ST TERESA'S HIGH SCHOOL VAZHAPALLY,
VAZHAPPALLY PO, KOTTAYAM DISTRICT, PIN 686103,
RESIDING AT CHERIPARAMPIL, EDAYARICKAPUZHA P O,
KANGAZHA, KOTTAYAM DISTRICT, PIN 686541.
- 92 LIZ FRANCIS,
AGED 28 YEARS, DAUGHTER OF FRANCIS V JOSEPH,
UPST, ST. MARY'S UPS KUDAMALLOOR KUDAMALLOOR
P O., KOTTAYAM DISTRICT, PIN 686017,

- RESIDING AT PATHIL VALLAPPURAKAL,
PERUMPANACHY P. O, CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN 686536.
- 93 MERIN M JOSEPH,
AGED 29 YEARS, DAUGHTER OF JOSEPH THOMAS, UPST,
ST XAVIER'S HS MITHRAKARY, MITHRAKARY P O,
ALAPPUZHA DISTRICT, PIN 689595, RESIDING AT
MANNOOPPARAMPIL HOUSE, PERUMPANACHY PO,
CHANGANASSERY, KOTTAYAM DISTRICT, PIN 686536.
- 94 NEENU C ABRAHAM,
AGED 29 YEARS, DAUGHTER OF ABRAHAM, UPST,
ST.MARY'S GIRLS HIGH SCHOOL, ATHIRAMPUZHA
ATHIRAMPUZHA P O, KOTTAYAM DISTRICT,
PIN 686562, RESIDING AT CHENTHITTACHIRAYIL (H) ,
VILLOONNI P O, 686008, KOTTAYAM DISTRICT,
PIN 686008.
- 95 NIMMY ABRAHAM,
AGED 28 YEARS, DAUGHTER OF SUNNY JOSEPH, UPST,
LITTLE FLOWER GHS PULINCUNNOO, PULINCUNNOO P O,
ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT
PUNAYATTUCHIRA, MANALADY, RAMANKARY P O,
ALAPPUZHA DISTRICT, PIN 689595.
- 96 PRIYANKAMOL AUGUSTINE,
AGED 31 YEARS, DAUGHTER OF SIBIN A THOTTUNKAL,
UPST, ST. ANTONYS GIRLS HIGH SCHOOL ALAPPUZHA,
ALAPPUZHA P O, ALAPPUZHA DISTRICT, PIN 688011,
RESIDING AT KANICHERY HOUSE, THAYANKARY P. O,
KANDANKARY, ALAPPUZHA DISTRICT, PIN 689573.
- 97 REETHAMMA P T,
AGED 37 YEARS, DAUGHTER OF P F VARGHESE, UPST,
ST.MARY'S UP SCHOOL KOOTHRAPPALLY KOOTHRAPPALLY P
O, KOTTAYAM DISTRICT, PIN 686540, RESIDING AT SH
CONVENT PAREL, KURISUMMOODU PO. CHANGANACHERRY,
KOTTAYAM DISTRICT, PIN 686104.
- 98 RESHMI N NAIR,
AGED 35 YEARS, DAUGHTER OF P M NARAYANAN NAIR,
UPST, ST. THOMAS UP SCHOOL, CHAMPAKULAM,
CHAMPAKULAM P O, ALAPUZHA DISTRICT, PIN 688505,
RESIDING AT SAPHALYAM, VALANATTU, NSH MOUNT P
O, KOTTAYAM, KOTTAYAM DISTRICT, PIN 686006.
- 99 RESHMI ZACHARIA,
AGED 28 YEARS, DAUGHTER OF CHRISTIN ANTONY, UPST,

- ST MARY'S HS KAINAKARY, KAINAKARY P O, ALAPPUZHA DISTRICT, PIN 688501,
RESIDING AT SRAMPICKAL PULICKAL,
CHATHANKARY P O, THIRUVALLA,
PATHANAMTHITTA DISTRICT, PIN 689112.
- 100 RITTUMOL JOSE,
AGED 28 YEARS, DAUGHTER OF JOSE PAUL, UPST,
LITTLE FLOWER GHS PULINCUNNOO, PULINCUNNOO P O,
ALAPPUZHA DISTRICT, PIN 688504,
RESIDING AT KIZHAKKUMTHARA, CHERUKARA P O,
KAVALAM, ALAPPUZHA DISTRICT, PIN 688506.
- 101 ROSE T KALACHERRY,
AGED 28 YEARS, DAUGHTER OF THOMSON KALACHERRY,
UPST ST. MARY'S HS KAINAKARY, KAINAKARY P O,
ALAPPUZHA DISTRICT, PIN 688501,
RESIDING AT KALACHERRY, KAINAKARY P O, ALAPPUZHA DISTRICT, PIN 688501.
- 102 SABITHA JOSEPH,
AGED 29 YEARS, DAUGHTER OF JOSEPH JOSEPH, UPST,
ST. JOHN THE BAPTIST'S HS NEDUMKUNNAM,
NEDUMKUNNAM P O, KOTTAYAM DISTRICT, PIN 686542,
RESIDING AT MUTHUPALACKAL(H), PONTHEPUZHA P O,
MANIMALA, KOTTAYAM DISTRICT, PIN 686544.
- 103 SAUMYA GEORGE,
AGED 38 YEARS, DAUGHTER OF TOGY JOSEPH, UPST, ST.
JOHN THE BAPTIST'S HSS NEDUMKUNNAM, NEDUMKUNNAM P
O, KOTTAYAM DISTRICT, PIN 686542, RESIDING AT
THONNURIL -MENAM VEEDU, CHAMPAKULAM P.O.,
ALAPPUZHA, ALAPPUZHA DISTRICT, PIN 688505.
- 104 SHARLY JHON,
AGED 35 YEARS, DAUGHTER OF JOHN, UPST,
ST.ANTONY'S GHS ALAPPUZHA, ALAPPUZHA P O,
ALAPPUZHA DISTRICT, PIN 688011, RESIDING AT SMMI
CONVENT, KILIMALA, THRICKODITHANAM P O,
CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686105.
- 105 SHERIN ELIZABETH GEORGE,
AGED 31 YEARS, DAUGHTER OF GEORGE KURIAN, UPST,
HOLY FAMILY GHS KAINAKARY, KAINAKARY P O,
ALAPPUZHA DISTRICT, PIN 688501, RESIDING AT
KADAVIL HOUSE, ST JAMES STREET, CHANGANACHERRY
PO, KOTTAYAM DISTRICT, PIN 686101.
- 106 SIMI PAUL,

- AGED 39 YEARS, DAUGHTER OF P C PAUL, UPST,
ST. MICHAEL'S HS THATHAMPALLY,
THATHAMPALLY P O, ALAPPUZHA DISTRICT,
PIN 688013, RESIDING AT PARAKAL HOUSE, PUSHPAGIRI
P O, MELUR, THRISSUR DISTRICT, PIN 680311.
- 107 SIMY MARIA THOMAS,
AGED 30 YEARS, DAUGHTER OF P J THOMAS, UPST, ST
PHILOMINAS UPS MALLAPPALLY, MALLAPPALLY P O,
PATHANAMTHITTA DISTRICT, PIN 689585, RESIDING AT
POTHENPARAMBIL (H), PEROOR PO, KOTTAYAM, KOTTAYAM
DISTRICT, PIN 686637.
- 108 SISSON JOSEPH,
AGED 40 YEARS, SON OF BINO JOSEPH, UPST,
AJJM HSS KAINADY, KAINADY P O, ALAPPUZHA
DISTRICT, PIN 688506, RESIDING AT KOTTACKAL
KAKKAMTHODE CHANGANACHERY P.O,
KOTTAYAM DISTRICT, PIN 686101 108.
- 109 SMITHA MATHEWS,
AGED 33 YEARS, DAUGHTER OF K S MATHEW, UPST, HOLY
FAMILY HS PARAMPUZHA, PARAMPUZHA P O., KOTTAYAM
DISTRICT, PIN 686032, RESIDING AT
KANDATHIPARAMPIL, KUMARAKOM P.O, KOTTAYAM,
KOTTAYAM DISTRICT, PIN 686563.
- 110 SUJAMMA VARGHESE,
AGED 29 YEARS, DAUGHTER OF VARGHESE GREGORY,
UPST, ST. MARY'S HS CHAMPAKULAM,
CHAMPAKULAM P O, ALAPPUZHA DISTRICT,
PIN 688505, RESIDING AT CHEKKAYIL, CHANGAMKARY P.
O, EDATHUA, ALAPPUZHA DISTRICT, PIN 689573.
- 111 SUSMI THOMAS,
AGED 27 YEARS, DAUGHTER OF DIVINE J VICTOR, UPST,
ST. ANTONY'S GHS ALAPPUZHA,
ALAPPUZHA P O, ALAPPUZHA DISTRICT, PIN 688011,
RESIDING AT KIZHAKKUMVELITHARA, CHAMPAKULAM PO,
ALAPPUZHA, ALAPPUZHA DISTRICT, PIN 688505.
- 112 TOBIN VARGHESE ATTUPURAM,
AGED 30 YEARS, SON OF VARGHESE A J, UPST, ST
XAVIER'S HS, MITHRAKARY, MITHRAKARY P O,
ALAPPUZHA DISTRICT, PIN 689595,
RESIDING AT ATTUPURAM(H), MALAKUNNAM PO KURICHY,
KOTTAYAM DISTRICT, PIN 686535.
- 113 TEENA MATHEW,

- AGED 38 YEARS, DAUGHTER OF CHACKO MATHEW, L G HINDI, ST SHANTALS HS MAMMOOD, MAMMOOD P O, KOTTAYAM DISTRICT, PIN 686536, RESIDING AT THEKKEKARA, NALUKODY P O, CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686548.
- 114 RIYA JOLLY,
AGED 40 YEARS, DAUGHTER OF JOLLY MATHEW, L G HINDI, ST XAVIERS UPS PACHA, PACHA CHEKKIDIKKADU P O, ALAPPUZHA DISTRICT, PIN 689573, RESIDING AT THURUTHIPPILLIL HOUSE, VAZHAKULAM P O, ERNAKULAM DISTRICT, PIN 686670.
- 115 JUSTY DEVASIA,
AGED 29 YEARS, DAUGHTER OF DEVASIA VARGHESE, L G HINDI, ST JOSEPH UP SCHOOL KAYALPURAM, KAYALPURAM P O, ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT DEVAMATHA PROVINCIAL HOUSE, CHANGANACHERRY P O, CHANGANACHERRY, KOTTAYAM DISTRICT, PIN 686101.
- 116 ANN MARY SUNNY,
AGED 24 YEARS, DAUGHTER OF SUNNY CHACKO, L G HINDI, ST. JOSEPH'S UPS KAYALPURAM, KAYALPURAM P O, ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT CHAVADIYIL, KARUKAYIL WARD, THATHAMPALLY P.O, ALAPPUZHA DISTRICT, PIN 688013.
- 117 RAJIMOL XAVIER,
AGED 30 YEARS, DAUGHTER OF JINSON JOSEPH, L G SANSKRIT, SH UPS KANNADY, KANNADY P O, ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT CHELLAKUZHYIL PERUMPANACHY PO KURUMBANADOM, KOTTAYAM DISTRICT, PIN 686536.
- 118 JAISY JOY, AGED 24 YEARS,
DAUGHTER OF JOY THOMAS, L G SANSKRIT, ST JOSEPH UPS KAYALPURAM, KAYALPURAM P O, ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT CHERUTHODU, ARYANKAVU P O, ARYANKAVU, KOLLAM DISTRICT, PIN 691309.
- 119 PRIYA VARGHESE,
AGED 37 YEARS, DAUGHTER OF TOM JOSE, HST, ST. SHANTALS HS MAMMOOD, MAMMOOD P O, KOTTAYAM DISTRICT, PIN 686536, RESIDING AT PERUMPETTIKUNNEL, KARIKKATTOOR PO, MANIMALA, KOTTAYAM DISTRICT, PIN 686544.

- 120 RANI JOHN,
AGED 40 YEARS, DAUGHTER OF WINSON JOSEPH, HST, S
H HIGH SCHOOL, PANGADA, PANGADA P O,
KOTTAYAM DISTRICT, PIN 686502, RESIDING AT
ARACKAL HOUSE, THAZHATHUVADAKARA PO,
KOTTAYAM DISTRICT, PIN 686541.
- 121 SIMI SIMON,
AGED 40 YEARS, DAUGHTER OF BIJU SEBASTIAN, HST, S
H HIGH SCHOOL, PANGADA, PANGADA P O,
KOTTAYAM DISTRICT, PIN 687502, RESIDING AT
KURUMTHOTTATHIL H, PUNNATHURA WEST P O, KOTTAYAM
DISTRICT, PIN 686631.
- 122 SUMI JOY,
AGED 37 YEARS, DAUGHTER OF JOY N JOHN, HST,
S H HIGH SCHOOL, PANGADA, PANGADA P O, KOTTAYAM
DISTRICT, PIN 688502, RESIDING AT NEDUMKALLEL
(H), VAZHAKULAM P O, MUVATTUPUZHA, ERNAKULAM
DISTRICT, PIN 686670.
- 123 ANU BABU,
AGED 36 YEARS, DAUGHTER OF ROSHWIN, HST,
ST MARY'S HS KAINAKARY, KAINAKARY P O, ALAPPUZHA
DISTRICT, PIN 688501, RESIDING AT KURIALACHERRY
KOCHERRY CHAMPAKULAM P O, ALAPPUZHA DISTRICT, PIN
688503.
- 124 REMYA. J,
AGED 35 YEARS, DAUGHTER OF SHAIJU. B, HST,
ST. ALOYSIUS HSS EDATHUA, EDATHUA P O,
ALAPPUZHA DISTRICT, PIN 689573, RESIDING AT
PALAVILA VEEDU, AMBOORI P O,
THIRUVANANTHAPURAM DISTRICT, PIN 695505.
- 125 TRESA ANTONY,
AGED 30 YEARS, DAUGHTER OF ANTONY THOMAS, HST, ST
MARY'S HS KAINAKARY, KAINAKARY P O, ALAPPUZHA
DISTRICT, PIN 688501, RESIDING AT
KIZHAKKEKALATHIL, KUTTAMANGALAM P.O., KAINAKARY,
ALAPPUZHA DISTRICT, PIN 688501.
- 126 NIKITHA ELIZABETH THOMAS,
AGED 33 YEARS, DAUGHTER OF TITTY P THOMAS, HST,
ST.MARY'S GHS EDATHUA, EDATHUA P O,
ALAPPUZHA DISTRICT, PIN 689573, RESIDING AT
PUTHENPURACKAL MARYNIVAS MOOLAVATTOM PO, KOTTAYAM
DISTRICT, PIN 686013.

- 127 ANU CHERIAN,
AGED 39 YEARS, DAUGHTER OF LIJO ANTONY, HST, ST
GEORGE HS MUTTAR, MUTTAR P O,
ALAPPUZHA DISTRICT, PIN 689574, RESIDING AT
KOCHUPAZHAYAMADOM, PACHA CHEKKIDIKAD PO, EDATHUA,
ALAPPUZHA DISTRICT, PIN 689573.
- 128 TIJO SEBASTIAN,
AGED 36 YEARS, SON OF C V DEVASIA,
MUSIC TEACHER, ST. PETER'S HSS, KURUMPANADOM,
KURUMPANADOM PO, KOTTAYAM DISTRICT, PIN 686536,
RESIDING AT CHETTAKKATTU, THRICKODITHANAM
P.O, CHANGANACHERRY, KOTTAYAM DISTRICT,
PIN 686105.
- 129 SOJAN SEBASTIAN,
AGED 32 YEARS, SON OF SEBASTIAN JOSEPH, FTM, ST.
SHANTAL'S HS MAMMOOD, MAMMOOD P O, KOTTAYAM
DISTRICT, PIN 686536, RESIDING AT KANNANTHARA,
EDATHUA P O, ALAPPUZHA DISTRICT, PIN 689573.
- 130 ELJO GEORGE,
AGED 24 YEARS, SON OF GEORGE JOSEPH, FTM,
LF GHS PULINKUNNOO, PULINKUNNOO P O,
ALAPPUZHA DISTRICT, PIN 688504, RESIDING AT
KATTATHARA, NORTH VELIYANADU P O,
ALAPPUZHA DISTRICT, PIN 689590.
- 131 JOICE MATHEW,
AGED 26 YEARS, SON OF MATHEW C J, FTM,
ST. PETER'S HSS KURUMPANADOM, KURUMPANADOM PO,
KOTTAYAM DISTRICT, PIN 686536,
RESIDING AT CHOORANAVAYALIL, PANGADA P O,
KOTTAYAM DISTRICT, PIN 686502.
- 132 MATHEW THOMAS,
AGED 20 YEARS, SON OF THOMAS MATHEW, FTM,
AJJM HSS KAINADY, KAINADY P O,
ALAPPUZHA DISTRICT, PIN 688506,
RESIDING AT PARAPPALLY, KUNNUMMA KAVALAM P.O,
ALAPPUZHA DISTRICT, PIN 685506.
- 133 MARTIN JOHN,
AGED 25 YEARS, SON OF P M JOHN, FTM,
ST. SEBASTIAN'S HSS AYARKUNNAM, AYARKUNNAM P O,
KOTTAYAM DISTRICT, PIN 686504,
RESIDING AT PULLATTUOZHUKAYIL, AYARKUNNAM PO,
KOTTAYAM, KOTTAYAM DISTRICT, PIN 686564.

BY ADVS.
V.A.MUHAMMED
V.RAJASEKHARAN NAIR

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA.P. ,
AGED 40 YEARS
WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY,
GENERAL EDUCATION DEPARTMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.
- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOOR, MALAPPURAM-679 328.
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR
MALAPPURAM DSITRICT-679 328.
- 8 THE MANAGER
EMEAHS SCHOOL, (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER
MSP HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER
IOHS SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOOR, MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.

AUGUSTINE JOSEPH
MUHAMMAD SHAFI
SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 56 OF 2023

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER (P.V. CHACKO)
AGED 80 YEARS
ANAPRAMBAL SOUTH UPPER PRIMARY SCHOOL,
KUNTHIRICKAL P O, THALAVDY,
ALAPPUZHA-689572,, PIN - 689572
BY ADVS.
V.A.MUHAMMED
V.RAJASEKHARAN NAIR

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT. JASEELA P, AGED 40 YEARS
WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY,
GENERAL EDUCATION DEPARTMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.

- 5 THE ASSISTANT EDUCATIONAL OFFICER, MANJERI,
UPHILL, MALAPPURAM-676 505.
- 6 THE ASSISTANT EDUCATIONAL OFFICER, WANDOOD,
MALAPPURAM-679 328.
- 7 THE MANAGER R.M. HIGH SCHOOL, MELATTOOR
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER E M E A H S SCHOOL,
(UNDER SEETHI HAJI MEMORIAL TRUST, KONDOTTY) ,
MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER M S P HIGH SCHOOL,
MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER I O H S SCHOOL, EDAVANNA, MALAPPURAM
DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER WANDOOD,
MALAPPURAM DISTRICT-679 328.

BY ADVS.

JAYASREE K.P.

AUGUSTINE JOSEPH

MUHAMMAD SHAFI

SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 66 OF 2023

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/SPECIAL LEAVE PETITIONERS:

- 1 R.M.PARAMESWARAN
AGED 80 YEARS
MANAGER, MULAMANA VOCATIONAL AND HIGHER SECONDARY
SCHOOL, ANAKUDY.P.O., VAMANAPURAM,
THIRUVANANTHAPURAM-695 606., PIN - 695606
- 2 G.SURESH
AGED 52 YEARS
MANAGER, KARAVARAM VOCATIONAL HIGHER SECONDARY
SCHOOL, KALLAMBALAM,
THIRUVANANTHAPURAM ., PIN - 695605
BY ADV G.KEERTHIVAS

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA.P
W/O. ALI.K., KAREKKADAN HOUSE, THAMPANANGADI,
VALLUVANANGAD SOUTH.P.O., PANDIKKAD,
MALAPPURAM DISTRICT ., PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY,
GENERAL EDUCATION DEPARTMENT, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM- 695001.
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS
JAGATHY, THIRUVANANTHAPURAM, PIN - 695 014.
- 4 DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN - 676 505.

- 5 ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM, PIN-676 505.
- 6 ASSISTANT EDUCATIONAL OFFICER, WANDOOD,
MALAPPURAM, PIN -679 328.
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT, PIN-679 328.
- 8 THE MANAGER
E.M.E.A.H.S.S (UNDER SEETHI HAJI MEMORIAL TRUST,
KONDOTTY), MALAPPURAM DISTRICT- 673638
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL, MALAPPURAM., PIN - 676505
- 10 THE MANAGER
I.O.H.S.S., EDAVANNA,
MALAPPURAM DISTRICT, 676541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOD, MALAPPURAM DISTRICT PIN - 679328
BY ADVS.
JAYASREE K.P.
MUHAMMAD SHAFI
V.A.MUHAMMED
SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 118 OF 2023

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

- 1 FAIZA A K
AGED 37 YEARS
W/O MUHAMMED HIDAYA, AGED 37 YEARS,
HSA (ENGLISH), VALLAPUZHA HIGHER SECONDARY
SCHOOL, VALLAPUZHA, PALAKKAD DISTRICT - 679336.
(RESIDING AT PALAKKURISHI KANDATH (H), VALLAPUZHA
P O, PATTAMBI - 679 336
- 2 ASHWIN K P,
AGED 30 YEARS
UPSA VALLAPUZHA HIGER SECONDARY SCHOOL,
VALLAPUZHA, PALAKKAD DISTRICT, PIN - 679336
- 3 SUBAIR A,
AGED 28 YEARS
HIGH SCHOOL TEACHER (ARABIC) VALLAPUZHA HIGER
SECONDARY SCHOOL, VALLAPUZHA,
PALAKKAD DISTRICT - 679336
- 4 FATHIMA SUHARA K V,
AGED 38 YEARS
UPSA VALLAPUZHA HIGER SECONDARY SCHOOL,
VALLAPUZHA, PALAKKAD DISTRICT - 679336
- 5 ASWATHY A,
AGED 30 YEARS, UPSA VALLAPUZHA HIGER SECONDARY
SCHOOL, VALLAPUZHA, PALAKKAD DISTRICT - 679336
BY ADVS.
M.SAJJAD
V.A.MUHAMMED

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT. JASEELA P
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT-676 521
- 2 STATE OF KERALA
REPRESENTED BY ITS SECRETARY,
GENERAL EDUCATION DEPARTMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM PIN - 689500
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM-695 014
- 4 DISTRICT EDUCATION OFFICE
UPHILL, MALAPPURAM-676 505
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505
- 6 THE ASSISTANT EDUCATIONAL OFFICER
WANDOOOR, MALAPPURAM-679 328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR
MALAPPURAM DSITRICT-679 328
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT-673 638
- 9 THE MANAGER
M S P HIGH SCHOOL,
MALAPPURAM DISTRICT - 676505
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOOR, MALAPPURAM DISTRICT-679 328
BY ADV JAYASREE K.P.
SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 253 OF 2023

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER (N. RAMANI),
KARAYIL, P.O. ELAMKUR, MANJERI,
MALAPPURAM DISTRICT-676 521.
BY ADV V.A.MUHAMMED

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10

- 1 SMT. JASEELA P.,
AGED 40 YEARS, WIFE OF ALI K.,
KAREKKADAN HOUSE, THAMPANANGADI,
VALUVANANGAD SOUTH P.O., PANDIKKAD,
MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY,
GENERAL EDUCATION DEPARTMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE,
UPHILL, MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E ME A H S SCHOOL (UNDER SEETHI HAJI MEMORIAL
TRUST,KONDOTTY), MALAPPURAM DISTRICT-673 638.
- 9 THE MANAGER,
M S P HIGH SCHOOL, MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
I O HS SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER.
WANDOOR,MALAPPURAM DISTRICT-679 328.
BY ADVS.
JAYASREE K.P.
AUGUSTINE JOSEPH
MUHAMMAD SHAFI
SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 273 OF 2023

AGAINST THE JUDGMENT IN WP(C) 17632/2021 DATED 10.08.2022

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 ANU JOSEPH
AGED 40 YEARS
W/O TOM THOMAS, WORKING AS HSST (JR.) ECONOMICS,
ST. MARY'S HSS, BHARANANGANAM, RESIDING AT
KEEKARIKKATTOOR (H), PARATHANAM P.O, KOOTTICKAL,
KOTTAYAM, PIN - 686514
- 2 JINU ANN THOMAS
AGED 32 YEARS
W/O JINO JACOB, WORKING AS HSST COMPUTER SCIENCE,
ST. JOSEPH'S HSS, VILAKKUMADOM, RESIDING AT
MALIAKEL (H), POOVARANY P.O, KOTTAYAM, PIN -
686577
- 3 ANILA CYRIL
AGED 38 YEARS
W/O SONY MATHEW, WORKING AS HSST (JR.) COMMERCE,
ST. JOSEPH'S HSS, VILAKKUMADOM, RESIDING AT
KUTTIKATTU (H), POOVARANI P.O, PAIKA, KOTTAYAM,
PIN - 686577
- 4 MERIN THOMAS
AGED 39 YEARS
W/O, SOMY P MATHEW, WORKING AS HSST (JR.)
PHYSICS, EMMANUEL'S HSS KOTHANALLOOR, RESIDING AT
PUTHIYIDATHUCHALIL (H), RAMAPURAM BAZAAR P.O,
KOTTAYAM, PIN - 686576
- 5 LEENA FRANCIS
AGED 32 YEARS

- W/O LINTO MATHEW, WORKING AS HSST (JR.)
CHEMISTRY, ST. AUGUSTINE'S HSS, RAMAPURAM,
RESIDING AT PARACKAL (H), KARIMPANY P.O,
KOTTAYAM, PIN - 686564
- 6 ASHAMOL JOSEPH
AGED 33 YEARS
W/O SIJO JOHN, WORKING AS HSST (JR.) MALAYALAM,
ST. PAUL'S HSS, VALIYAKUMARAMANGALAM, RESIDING AT
KALAPPURACKAL (H), MUNDANKAL P.O, PALA, KOTTAYAM,
PIN - 686574
- 7 GEETHU MARIA SUNNY
AGED 37 YEARS
W/O SURAJ MATHEW, WORKING AS HSST (JR.) COMPUTER
SCIENCE, HOLY CROSS HSS, CHERPUNKAL, RESIDING AT
MOLOPARAMBIL (H), POOVARANY P.O, KOTTAYAM, PIN -
686577
- 8 ANU JOHN
AGED 33 YEARS
W/O JINS GEORGE, WORKING AS HSST (JR.) COMMERCE,
ST. MARY'S HSS, TEEKOY,
RESIDING AT AVIMOOTTIL (H), MUNDANKAL P.O, PALA,
KOTTAYAM, PIN - 686574
- 9 SOMIYA T.K
AGED 39 YEARS
D/O JOSEPH KURIAN, THEKKEVAYALIL (H), VAZHATHOPE
P.O, MOTHER SUPERIOR, SH CONVENT, MARYLAND,
WORKING AS HSST ZOOLOGY, ST. JOSEPH'S HSS,
VILAKKUMADOM, PIN - 686577
- 10 JEENA V THOMAS
AGED 38 YEARS
W/O JOJI JOHN, WORKING AS HSST HINDI,
ST. MARY'S HSS, ARAKULAM, RESIDING AT
PUTHENPURAYIL (H), MEMURI P.O,
KOTTAYAM, PIN - 686611
- 11 RENJU THOMAS
AGED 38 YEARS
W/O TONY THOMAS, WORKING AS HSST (JR.) PHYSICS,
ST. GEORGE HSS, ARUVITHURA, RESIDING AT
VADAKKEDATHU (H), MELUKAVUMATTOM P.O,
KOTTAYAM, PIN - 686652
- 12 CHRISTY JOHN
AGED 31 YEARS

- W/O GINO C JIMMY, WORKING AS HSST (JR.)
MATHEMATICS, ST. MARY'S HSS, KURAVILANGAD,
RESIDING AT CHANDRANKUNNEL (H),
PRAVITHANAM P.O, PALA, KOTTAYAM, PIN - 686651
- 13 SUMI MATHEW
AGED 30 YEARS
W/O SAJO K JOSE, WORKING AS HSST SOCIOLOGY, ST.
ANTONY'S HSS, PLASSANAL,
RESIDING AT KOTTANAL (H), PANTHATHALA,
MUTHOLY P.O, KOTTAYAM, PIN - 686573
- 14 DIVYA JOHN
AGED 29 YEARS
D/O T.L JOHNY, WORKING AS HSST (JR.) PHYSICS, ST.
AUGUSTINE'S HSS, RAMAPURAM,
RESIDING AT THERODATHU (H), MANJOOR P.O,
KOTTAYAM, PIN - 686603
- 15 NISHA THOMAS
AGED 40 YEARS
W/O SUNIL JACOB, WORKING AS HSST (JR.),
ECONOMICS, ST. MARY'S HSS, ARAKULAM,
RESIDING AT NEDUMPALLIL (H), ARAKULAM P.O,
KOTTAYAM, PIN - 685591
- BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONER/RESPONDENTS 1 TO 10:

- 1 JASEELA P
W/O ALI K, KAREKKADAN (H), THAMPANANGADI,
VALLUVANANGAD SOUTH P.O, PANDIKKAD, MALAPPURAM,
PIN - 676521
- 2 STATE OF KERALA
REPRESENTED BY THE SECRETARY,
GENERAL EDUCATION DEPARTMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 3 DIRECTOR OF PUBLIC INSTRUCTIONS
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014

- 4 DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM, PIN - 676505
- 5 ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM, PIN - 676505
- 6 ASSISTANT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM, PIN - 679328
- 7 THE MANAGER
R.M HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT, PIN - 679328
- 8 MANAGER
E.M.E.A.H.S.S
(UNDER SEETHI HAJI MEMORIAL TRUST, KONDOTTY),
MALAPPURAM DISTRICT, PIN - 673638
- 9 THE MANAGER
M.S.P HIGH SCHOOL, MALAPPURAM, PIN - 676505
- 10 THE MANAGER
I.O.H.S.S, EDAVANNA, MALAPPURAM, PIN - 676541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM, PIN - 679328
BY ADVS.
JAYASREE K.P.
T.RASINI
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
K.S.ROCKEY
TONY AUGUSTINE
M.SAJJAD
SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 312 OF 2023

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER

SREE NARAYANA LOWER PRIMARY SCHOOL, P.O.PACHADY,
NEDUMKANDAM, IDUKKI DISTRICT - 685 553.

BY ADVS.

V.A.MUHAMMED

M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 JASEELA.P
AGED 40 YEARS, WIFE OF ALI K., KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O.,
PANDIKKAD, MALAPPURAM DISTRICT - 676 521.
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM - 695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM - 676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER
MANJERI, UPHILL, MALAPPURAM - 676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOR, MALAPPURAM - 679 328.
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT - 679 328.
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT - 673 638.
- 9 THE MANAGER
M S P HIGH SCHOOL,
MALAPPURAM DISTRICT - 676 505.
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT - 676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT - 679 328.
BY ADVS.
JAYASREE K.P.
MUHAMMED SHAFI
AUGUSTINE JOSEPH
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 313 OF 2023

AGAINST THE JUDGMENT IN WP(C) 19808/2021 OF HIGH COURT OF
KERALA

APPELLANTS/3RD PARTIES:

- 1 SIGY JOSEPH
AGED 40 YEARS
W/O JOBY SEBASTIAN, WORKING AS UPST, ST. THOMAS
U.P SCHOOL, ARAKULAM, RESIDING AT
VETTIKUZHICHALIL (H), RAMAPURAM BAZAR P.O,
KOTTAYAM, PIN - 686576
- 2 SMITHA J MATTAKOTTIL
AGED 37 YEARS
W/O JOHNEYCHAN MATHEW, WORKING AS UPST, ST.
MARY'S GHS, KURAVLANGAD, RESIDING AT MATTEKOTTIL
(H), PALAKARA, KADUTHURUTHY P.O, KOTTAYAM, PIN -
686633
- 3 MARIYAMMA SEBASTIAN
AGED 40 YEARS
W/O ARUN K.C, WORKING AS UPST,
ST. THOMAS UP SCHOOL, ARAKULAM, RESIDING AT
KODITHOTTAM (H), PALA P.O,
KOTTAYAM, PIN - 686575
- 4 ALBIN GEORGE
AGED 34 YEARS
S/O K.T GEORGE, WORKING AS UPST, SH GIRLS HIGH
SCHOOL, BHARANANGANAM, RESIDING AT KAVUNKATTU
(H), PADINJATTINKARA P.O,
KOTTAYAM, PIN - 686571
- 5 ANGEL MEBY BABY

- AGED 33 YEARS
D/O BABY MATHEW, WORKING AS UPST, ST. THOMAS UP
SCHOOL, ARAKULAM, RESIDING AT NELLIYANKAL (H) ,
MATTATHIPPARA P.O, ANTHINADU (VIA) ,
KOTTAYAM, PIN - 686651
- 6 ROSELET C KUZHINJALIL
AGED 36 YEARS
W/O DIJO MATHEW, WORKING AS UPST, ST. MARY'S HIGH
SCHOOL, KURAVILANGAD, RESIDING AT SRAYIL (H) ,
KURAVILANGAD P.O, KOTTAYAM, PIN - 686633
- 7 JUBY JOSE
AGED 34 YEARS
W/O TIJO XAVIER, WORKING AS UPST, ST. AGNES HIGH
SCHOOL, MUTTUCHIRA, RESIDING AT ARACKAPPARAMBIL
(H) , BHARANANGANAM P.O, KOTTAYAM, PIN - 686578
- 8 JINCY SEBASTIAN
AGED 40 YEARS
D/O DEVASIA C.A, WORKING AS UPST, ST. PAUL'S HIGH
SCHOOL, MUTHOLAPURAM, RESIDING AT
PATHAZHAKALLUMKAL (H) , MUTHOLAPURAM P.O,
ERNAKULAM, PIN - 686665
- 9 SR. ELIZABETH ABRAHAM
AGED 42 YEARS
D/O ABRAHAM MATHEW, WORKING AS UPST, ST. PAUL'S
HIGH SCHOOL, MUTHOLAPURAM, RESIDING AT ADORATION
CONVENT, MUTHOLAPURAM P.O, ERNAKULAM, PIN -
686665
- 10 ANU MARIA SUNNY
AGED 31 YEARS
W/O JIBIN MATHEW, WORKING AS UPST, ST. AGNES HIGH
SCHOOL, MUTTUCHIRA, RESIDING AT VADAKKAN (H) ,
NEELOOR P.O, KOTTAYAM, PIN - 686651
- 11 MANJU ABRAHAM
AGED 39 YEARS
D/O ABRAHAM MATHEW, WORKING AS UPST, ST. MARY'S
GHS, KURAVILANGAD, RESIDING AT ST. MARY'S
CARMELITE CONVENT,
KURAVILANGAD, KOTTAYAM, PIN - 686633
- 12 SMITHA K.M
AGED 39 YEARS
W/O TIJO JOSEPH, WORKING AS UPST, ST. MARY'S GHS,
KURAVILANGAD, RESIDING AT KANJANMALA (H) ,

- THODANAL P.O, KOTTAYAM, PIN - 686573
- 13 MANU ANTONY
AGED 37 YEARS
D/O ANTONY JOSEPH, WORKING AS UPST, ST. MARY'S
GHS, KURAVILANGAD, RESIDING AT ST. MARY'S
CARMELITE CONVENT, KURAVILANGAD,
KOTTAYAM, PIN - 686633
- 14 BINCY VARGHESE
AGED 31 YEARS
W/O JOJI SEBASTIAN, WORKING AS UPST, ST. JOHN'S
HS, KANJIRATHANAM, RESIDING AT PUTHENPURAYIL (H) ,
ARUNOOTTIMANGALAM P.O,
KOTTAYAM, PIN - 686604
- 15 SR. BINITHA MARY JOSE
AGED 40 YEARS
D/O C.T JOSEPH, WORKING AS UPST, ST. AGNES HS,
MUTTUCHIRA, RESIDING AT CARMELITE CONVENT,
MUTTUCHIRA P.O, KOTTAYAM, PIN - 686613
- 16 RINTU ROSE GEORGE
AGED 36 YEARS
D/O GEORGE SEBASTIAN, WORKING AS UPST, ST. PAUL'S
HS, MUTHOLAPURAM, RESIDING AT CHOORAKKATTU (H) ,
PADUVA P.O, KOTTAYAM, PIN - 686564
- 17 ANN MICHAEL
AGED 37 YEARS
W/O GEORGE JOSEPH, WORKING AS UPST, EMMANUEL'S
HSS, KOTHANALLOOR, RESIDING AT KIZHAKKEKKARA (H) ,
KIZHTHADIYOOR P.O, PALA,
KOTTAYAM, PIN - 686574
- 18 SHYMOL JACOB
AGED 40 YEARS
W/O SIJOSH GEORGE, WORKING AS UPST, ST. MARIYA
GORETTI'S HS, CHENNAD, RESIDING AT OZHUKAYIL (H) ,
PULIYANNOOR P.O, PALA,
KOTTAYAM, PIN - 686573
- 19 SR. SINIMOL P.A
AGED 42 YEARS
D/O ANTONY P.J, WORKING AS UPST, ST. MARIYA
GORETTI'S HS, CHENNAD, RESIDING AT S H CONVENT,
CHENNAD P.O, KOTTAYAM, PIN - 686581
- 20 SR. MONCY VARGHESE
AGED 32 YEARS

- D/O V.S VARGHESE, WORKING AS UPST, ST. MARY'S
GHSS, PALA, RESIDING AT FCC LITTLE FLOWER
CONVENT, LALAM, PALA, KOTTAYAM, PIN - 686575
- 21 MARIA JOSEPH
AGED 31 YEARS
D/O JOSEPH K.C, WORKING AS UPST, EMMANUEL'S HSS,
KOTHANALLOOR, RESIDING AT KUMBALAMTHANAM (H),
EZHACHERRY P.O, KOTTAYAM, PIN - 686651
- 22 SINI THOMAS
AGED 41 YEARS
W/O JAMES K.V, WORKING AS UPST, EMMANUEL'S HSS,
KOTHANALLOOR, RESIDING AT KURISUMTHOTTIYIL,
MEMURY P.O, MANVETOM, KOTTAYAM, PIN - 686611
- 23 SR. LINCY EMILY PHILIP
AGED 36 YEARS
D/O P.A PHILIP, WORKING AS UPST, ST. ANTONY'S HS,
VELLIKULAM, RESIDING AT CARMELITE CONVENT,
VELLIKULAM P.O, KOTTAYAM, PIN - 686580
- 24 HONEY MOLE
AGED 36 YEARS
W/O SOJI K VARGHESE, WORKING AS UPST, ANTONY'S
HS, VELLIKULAM, RESIDING AT KULANGARA (H),
VELLIKULAM P.O, KOTTAYAM, PIN - 686580
- 25 ANISHA JYOTHIS JOSE
AGED 38 YEARS
D/O JOSE THOMAS, WORKING AS UPST, ST. AGNES HS,
MUTTUCHIRA, RESIDING AT PAZHUPARAMIL (H),
VEMPALLY P.O, KOTTAYAM, PIN - 686633
- 26 SR. AGGI MARY ANTO
AGED 36 YEARS
D/O P.J ANTONY, WORKING AS UPST, HOLY CROSS HSS,
CHERPUNKAL, RESIDING AT SH STUDY HOUSE,
KURUVINAL, PULIYANNOR P.O, PALA,
KOTTAYAM, PIN - 686573
- 27 SUBY THOMAS
AGED 32 YEARS
D/O THOMAS ABRAHAM, WORKING AS UPST, ST. JOHN'S
HS, KURUMANNU, RESIDING AT MUDOOR (H), PARATHANAM
P.O, KOTTAYAM, PIN - 686514
- 28 ANU SEBASTIAN
AGED 39 YEARS
W/O JOM JOSE, WORKING AS UPST, ST. ANTONY'S HS,

- KADAPLAMATTOM, RESIDING AT KOONANICKAL (H) ,
MEENACHIL P.O, KOTTAYAM, PIN - 686577
- 29 SHEENAMOL THOMAS
AGED 41 YEARS
W/O JAISMON ABRAHAM, WORKING AS UPST, ST.
JOSEPH'S HS, MATTAKARA, MANGAMATTAM, RESIDING AT
MOONGAMAKAL (H) , KANJIRAMATTOM P.O, KOTTAYAM, PIN
- 686585
- 30 JUNNET MARY JOSEPH
AGED 39 YEARS
D/O K.M JOSEPH, WORKING AS UPST, ST. PAUL'S HSS,
VALIYAKUMARAMANGALAM, RESIDING AT KARAMULLIL (H) ,
POOVATHODU P.O KOTTAYAM, PIN - 686578
- 31 BINCY JOSEPH
AGED 39 YEARS
W/O BOBY K THOMAS, WORKING AS UPST, ST. PAUL'S
HSS, VALIYAKUMARAMANGALAM, RESIDING AT
KOMMATTATHIL, MUTHOLAPURAM P.O, ELANJI,
ERNAKULAM, PIN - 686665
- 32 ANJU THOMAS
AGED 32 YEARS
D/O THOMAS, WORKING AS UPST, ST. SEBASTIAN'S HSS,
KADANAD, RESIDING AT, ANJILITHOTTIYIL (H) , MUTTOM
P.O, ERNAKULAM, PIN - 685587
- 33 ANU THOMAS
AGED 39 YEARS
W/O ALPHONSE N. S, WORKING AS UPST, ST. THOMAS
HS, MARANGATTUPILLY, RESIDING AT MARANGATTUMYALIL
(H) , KURICHITHANAM P.O, UZHAVOOR, KOTTAYAM, PIN -
686634
- 34 MINICE JOHN
AGED 40 YEARS
W/O JESLY JAMES, WORKING AS UPST, ST. THOMAS HS,
MARANGATTUPILLY, RESIDING AT KIZHAKEDATHU (H) ,
POOVARANIL P.O, PAIKA-7TH MILE,
KOTTAYAM, PIN - 686577
- 35 RESMI JACOB
AGED 39 YEARS
W/O SABU AUGUSTINE, WORKING AS UPST, ST. MARY'S
HIGH SCHOOL FOR GIRLS KURAVILANGAD, RESIDING AT
AERATHU (H) , VELLILAPPILLY,
RAMAPURAM BAZZAR P.O, KOTTAYAM, PIN - 686576

- 36 DEEPA MATHEW
AGED 41 YEARS
W/O MATHEW P.K, WORKING AS UPST, ST. THOMAS HSS,
PALA, RESIDING AT PUSHPAKATHUKALAYIL (H), ELANJI
P.O, KOORU, ERNAKULAM, PIN - 686665
- 37 ANU ANTONY
AGED 41 YEARS
D/O N. T. ANTONY, WORKING AS UPST, ST. THOMAS
HSS, PALA, RESIDING AT PUTHIYAKUNNEL (H),
PALA P.O, KOTTAYAM, PIN - 656575
- 38 ANJU K.S
AGED 35 YEARS
W/O SUNEESH P.S, WORKING AS UPST, ST. GEORGE HSS,
ARUVITHURA, RESIDING AT KOLLAPPALLIL (H), ULLANAD
P.O, KOTTAYAM, PIN - 686651
- 39 JIKKU MARIA JOSEPH
AGED 31 YEARS
W/O ROSHIN SIBI, WORKING AS UPST, ST. AGNES HS,
MUTTUCHIRA, RESIDING AT THUNDIYIL (H),
MUTHOLY P.O, KOTTAYAM, PIN - 686573
- 40 ANS GEORGE
AGED 36 YEARS
W/O JOBIN JOSE, WORKING AS UPST, ST. JOSEPH'S
UPS, VELLILAPPILLY, RESIDING AT MANIMALAKUNNEL
(H), NECHIPUZHUR, KOTTAYAM, PIN - 686574
- 41 MEERA SOJAN
AGED 39 YEARS
W/O JOSY MICHAEL, WORKING AS UPST, ST. JOSEPH'S
UPS, VELLILAPPILLY, RESIDING AT CHANDIRAN KUNNEL
(H), PERINGULAM P.O, POONJAR,
KOTTAYAM, PIN - 686582
- 42 SHEENA THOMAS
AGED 41 YEARS
D/O N. J THOMMAN, WORKING AS UPST, ST. ANTONY'S
HSS, PLASSANAL, RESIDING AT THAYIL (H),
ARUVITHARA P.O, KOTTAYAM, PIN - 686122
- 43 ANEENA GEORGE
AGED 29 YEARS
W/O ROMAL AUGUSTINE, WORKING AS UPST, ST.
ANTONY'S HSS, PLASSANAL, RESIDING AT VELIYIL (H),
TEEKOY P.O, KOTTAYAM, PIN - 686580
- 44 RINI JOSE

- AGED 40 YEARS
W/O TOMY K VARGHESE, WORKING AS UPST, ST.
ANTONY'S HSS, PLASSANAL, RESIDING AT KULANGARAYIL
(H), POOVARANY P.O, KOTTAYAM, PIN - 686577
- 45 SR. SAMANTHA LIZ SEBASTIAN
AGED 36 YEARS
D/O SEBASTIAN J PAIKADA, WORKING AS UPST, ST.
JOSEPH'S UP SCHOOL, MANIYANKUNNU, RESIDING AT FC
CONVENT, MANIAMKUNNU, POONJAR P.O,
KOTTAYAM, PIN - 686581
- 46 BAIBY THOMAS
AGED 39 YEARS
W/O DEEPU SEBASTIAN, WORKING AS UPST, ALPHONSA
GHS, VAKAKKAD, RESIDING AT KONGATTU (H),
POOVARANI P.O, PAIKA, KOTTAYAM, PIN - 686577
- 47 SR. JISHA MANUEL
AGED 39 YEARS
D/O EMMANUEL M.J, WORKING AS UPST, ST. MARY'S
GHSS, PALA, RESIDING AT ALPHONSA PROVINCE,
SANDAMIANO, PULIYANNOOR P.O,
KOTTAYAM, PIN - 686573
- 48 JENCY KURIAN
AGED 37 YEARS
W/O BINEESH AUGUSTINE, , WORKING AS UPST, ST.
MARY'S GHSS, PALA, RESIDING AT CHALIL (H),
RAMAPURAM BAZAR P.O, RAMAPURAM,
KOTTAYAM, PIN - 686576
- 49 JASMINE GEORGE
AGED 38 YEARS
W/O JOHNSON MATHEW, WORKING AS UPST, ST. JOHN'S
HS, KANJIRATHANAM, RESIDING AT
UNNUKALLUMTHOTTIYIL (H), KURAVILANGAD P.O,
KOTTAYAM, PIN - 686633
- 50 REENY ABRAHAM
AGED 34 YEARS
D/O ABRAHAM, , WORKING AS UPST, ST. JOSEPH'S HS,
KUDAKKACHIRA, RESIDING AT NEDUMTHAKIDIYEL (H),
KANJIRAMATTAM, KOTTAYAM, PIN - 686585
- 51 SALKALA SEBASTIAN
AGED 41 YEARS
W/O PIOUS T PAUL, WORKING AS UPST, ST. ST.
JOSEPH'S HS, KUDAKKACHIRA, RESIDING AT

- THOTTUVELIYIL (H), ELANJI P.O, KOORU, ERNAKULAM,
PIN - 686665
- 52 ANITTA MATHEW
AGED 36 YEARS
W/O LIMMY SEBASTIAN, WORKING AS UPST, ST. MARY'S
HSS, KURAVILANGAD, RESIDING AT VALLIMYALIL (H),
VAYALA P.O, KOTTAYAM, PIN - 686587
- 53 JILU C JOHN
AGED 39 YEARS
W/O TOPSY THOMAS, WORKING AS UPST, ST. MARY'S
HSS, KURAVILANGAD, RESIDING AT CHETTIPARAMBIL
(H), KURAVILANGAD P.O, KOTTAYAM, PIN - 686633
- 54 ASHLY MERIN JOSEPH
AGED 30 YEARS
W/O BENNY ABRAHAM, WORKING AS UPST, ST. MARY'S
HSS, KURAVILANGAD, RESIDING AT KIPPENPLACKAL (H),
KOZHUVANAL P.O, KOTTAYAM, PIN - 686573
- 55 JIBY K MATHEW
AGED 39 YEARS
S/O MATHEW K.A, WORKING AS UPST, ST. GEORGE UPS,
MANVETOM, RESIDING AT KALLALIPARAMBIL (H),
VEMPALLY P.O, KOTTAYAM, PIN - 686633
- 56 BOBY KURIAN
AGED 39 YEARS
S/O KURIAN JOSEPH, WORKING AS UPST, ST. JOSEPH'S
HIGH SCHOOL, KUDAKKCHIRA, RESIDING AT NARIPPARA
(H), MALLIKASSERY P.O, KOTTAYAM, PIN - 686577
- 57 AJU GEORGE
AGED 33 YEARS
S/O V.A VARKEY, WORKING AS UPST, LITTLE FLOWER
H.S, CHEMMALAMATTOM, RESIDING AT VAZHAYIL (H),
THALANADU P.O, KOTTAYAM, PIN - 686580
- 58 LIJOY THOMAS
AGED 41 YEARS
S/O THOMAS, WORKING AS UPST, ST. PAUL'S HSS,
VALIYAKUMARAMANGALAM, RESIDING AT PILICKIL (H),
KAPPUMATHALA P.O, PARAMPARAM,
KOTTAYAM, PIN - 686613
- 59 BINCY THOMAS
AGED 40 YEARS
D/O P.V THOMAS, WORKING AS UPST, ST. ANTONY'S
H.S, KADAPLAMATTOM, RESIDING AT MANIMALA

- PODIMATTATHIL (H), PALA P.O, LALAM,
KOTTAYAM, PIN - 686575
- 60 JOSE GEORGE
AGED 33 YEARS
S/O P.V GEORGE, WORKING AS UPST, LITTLE FLOWER
HIGH SCHOOL, VADAKARA, RESIDING AT PUTHENKULATHU
(H), CHOONDACHERRY P.O, KOTTAYAM, PIN - 686579
- 61 JIBIN MARTIN
AGED 35 YEARS
S/O MARTIN V.K, WORKING AS UPST, ST. MARY'S UPS,
KALATHOOR, RESIDING AT VADAKKAN (H), NEELOOR P.O,
KOTTAYAM, PIN - 686651
- 62 RIJU JOSEPH
AGED 40 YEARS
S/O M.C JOSEPH, WORKING AS UPST, ST. GEORGE UPS,
MOOLAMATTOM, RESIDING AT MANIANGATTU (H),
ARUVIKUZHAY P.O, KOTTAYAM, PIN - 686503
- 63 BINOY MATHEW
AGED 45 YEARS
S/O MATHAI, WORKING AS UPST, ST. JOSEPH'S GHS,
MUTHOLY, RESIDING AT MOOLAMUNDAYIL (H),
KOZHUVANAL P.O, KOTTAYAM, PIN - 686573
- 64 PRIYA PHILIP
AGED 29 YEARS
D/O PHILIP KURIAKOSE, WORKING AS UPST, ST.
JOSEPH'S GHS, MUTHOLY, RESIDING AT THENAMMACKAL
(H), VELLIKULAM P.O, TEEKOY,
KOTTAYAM, PIN - 686580
- 65 JOEMON THOMAS
AGED 39 YEARS
S/O T.J THOMAS, WORKING AS UPST, ST. PETER'S HSS,
ELANJI, RESIDING AT KOCHUKUNNEL (H),
KOOTTHATTUKULAM P.O, KOTTAYAM, PIN - 686662
- 66 PREETHA K JAMES
AGED 41 YEARS
W/O BIJO GEORGE, WORKING AS UPST, EMMANUEL'S HSS,
KOTHANALLOOR, RESIDING AT THAZHATHIKKUNNEL (H),
KURICHITHANAM P.O, KOTTAYAM, PIN - 686634
- 67 SHYMOL JOSEPH
AGED 40 YEARS
W/O SIBY JOSEPH, WORKING AS UPST, ST. GEORGE'S
HS, KOOTTICKAL, RESIDING AT CHELAPPURATHU (H),

- RAMAPURAM BAZAR P.O, VELLILAPPALLY,
KOTTAYAM, PIN - 686576
- 68 VIMALA SEBASTIAN
AGED 41 YEARS
W/O JOSE SEBASTIAN, WORKING AS UPST, ST. GEORGE'S
HS, KOOTTICKAL, RESIDING AT THADICKAL (H),
CHEMMALAMATTOM P.O, KOTTAYAM, PIN - 686508
- 69 SR. ELIZABETH KURIAN
AGED 38 YEARS
D/O P.M, KURIAN, WORKING AS UPST, ST. MICHAEL'S
HSS, PRAVITHANAM, RESIDING AT DST SANTHOME
PROVINCIAL HOUSE, CHETHIMMATTOM, PALA, KOTTAYAM,
PIN - 686575
- 70 ELIZABETH MATHEW
AGED 36 YEARS
W/O SANTO JOSE, WORKING AS UPST, ST. MICHAEL'S
HSS, PRAVITHANAM, RESIDING AT THULLAKULATHU (H),
MOONNILAVU P.O, KOTTAYAM, PIN - 686586
- 71 ANU THOMAS
AGED 39 YEARS
W/O JAISON S GEORGE, WORKING AS UPST, ST.
MICHAEL'S HSS, PRAVITHANAM, RESIDING AT
PAKALAMATTOM THOZHUTHUMKAL (H),
MANNACKANAD P.O, KOTTAYAM, PIN - 686633
- 72 MANJU T.R
AGED 40 YEARS
D/O T.C RAGHAVAN, WORKING AS UPST, ST. GEORGE
UPS, MOOLAMATTOM, RESIDING AT THADATHIL (H),
KOOVAKANDOM P.O, POOMALA, IDUKKI, PIN - 685588
- 73 BICHUMOL THOMAS
AGED 34 YEARS
D/O THOMAS SEBASTIAN, WORKING AS UPST, ST. GEORGE
UPS, MOOLAMATTOM,
RESIDING AT URUKUZHIYIL (H),
KODUMPIDY P.O, KOTTAYAM, PIN - 686651
- 74 BINDU V
AGED 36 YEARS
W/O MARTIN PHILIP, WORKING AS UPST, EMMANUEL'S
HSS, KOTHANALLOOR, RESIDING AT MANTHAKOLIL (H),
ULLANAD P.O, PALA, KOTTAYAM, PIN - 686651
- 75 SR. PRINCYMOL AUGUSTINE
AGED 42 YEARS

- D/O P.J AUGUSTINE, WORKING AS UPST, LITTLE FLOWER HS, KANJIRAMATTAM, RESIDING AT LITTLE FLOWER ADORATION CONVENT, KANJIRAMATTAM P.O, KOTTAYAM, PIN - 686585
- 76 SR. MARGRETT ABRAHAM
AGED 40 YEARS
D/O ABRAHAM MATHEW, WORKING AS UPST, LITTLE FLOWER HS, KANJIRAMATTAM, RESIDING AT LITTLE FLOWER ADORATION CONVENT, KANJIRAMATTAM P.O, KOTTAYAM, PIN - 686585
- 77 SR. JUBY THOMAS
AGED 40 YEARS
D/O K. A THOMAS, WORKING AS UPST, LITTLE FLOWER HS, KANJIRAMATTAM, RESIDING AT SD CONVENT, THODANAL P.O KOTTAYAM, PIN - 686573
- 78 SHINU THOMAS
AGED 32 YEARS
W/O SUNISH MATHEW, WORKING AS UPST, ALPHONSA GHS, VAKAKKAD, RESIDING AT PANNIPPALLIL (H), THODANAL P.O, KOTTAYAM, PIN - 686573
- 79 SR. JULY JOSEPH
AGED 41 YEARS
D/O MR. JOSEPH THOMAS, WORKING AS UPST, ST. AUGUSTINE'S HS, PERINGULAM, RESIDING AT CHRIST RAJ F.C CONVENT, PERINGULAM P.O, KOTTAYAM, PIN - 686582
- 80 ASHA ANTONY
AGED 31 YEARS
W/O SHAN JOSEPH, WORKING AS UPST, ST. AUGUSTINE'S HS, PERINGULAM, RESIDING AT MUTHALAKKUZHIYIL (H), VAZHICKADAVU, TEEKOY, VELLIKULAM P.O, KOTTAYAM, PIN - 686580
- 81 SHERIN GEORGE
AGED 34 YEARS
W/O MR. RONY JOSEPH, WORKING AS UPST, ST. AUGUSTINE'S HS, PERINGULAM, RESIDING AT ARIMATTATHU (H), CHENNADU P.O, KOTTAYAM, PIN - 686581
- 82 SR. SALJA MATHEW
AGED 40 YEARS
D/O P.J MATHEW, WORKING AS UPST, LITTLE FLOWER HS, VADAKARA, RESIDING AT SHALOM ADORATION

- CONVENT, OLIYAPURAM P.O, KOTHATTUKULAM,
VADAKARA, ERNAKULAM, PIN - 686662
- 83 JANCY MATHEW
AGED 43 YEARS
W/O TOM THOMAS, WORKING AS UPST, LITTLE FLOWER
HS, OLIYAPURAM, ERNAKULAM, RESIDING AT VADAYATTU
(H), POONJAR P.O, PANACHIPPARA, KOTTAYAM, PIN -
686581
- 84 TINU J KARIVELIL
AGED 33 YEARS
W/O SAJIN THOMAS, WORKING AS UPST, ST. MARY'S
HSS, TEEKOY, RESIDING AT KOONAMPLACKIL (H),
MUTTUCHIRA P.O, KOTTAYAM, PIN - 686613
- 85 RITTY ISAAC
AGED 37 YEARS
W/O JIS K THOMAS, WORKING AS UPST, ST. MARY'S
HSS, TEEKOY, RESIDING AT KADAPPOOR (H), PALA P.O,
12TH MILE, KOTTAYAM, PIN - 686575
- 86 JAISY MARY JOSE
AGED 39 YEARS
W/O ARUN ABRAHAM, WORKING AS UPST, ST. MARY'S
HSS, TEEKOY, KOTTAYAM, RESIDING AT ARANJANIYIL
(H), SBI JN., ELANJI P.O, MUTHOLAPURAM P.O,
ERNAKULAM, PIN - 686665
- 87 ROSMIN MARIYA JOSE
AGED 33 YEARS
W/O BIBIN K ALEX, WORKING AS UPST, ST. MARY'S
HSS, TEEKOY, RESIDING AT KONUKUNNEL (H), POONJAR
THEKKEKARA P.O, POONJAR NADUBHAGAN, KOTTAYAM, PIN
- 686582
- 88 ANU J KUNNUPURAM
AGED 34 YEARS
W/O JIMMY JACOB, WORKING AS UPST, ST. MARY'S HSS,
TEEKOY, RESIDING AT PAZHETHUDIPPARA (H),
BHARANANGANAM P.O, KOTTAYAM, PIN - 686578
- 89 JOHN SMON K E
AGED 31 YEARS
S/O EMMANUEL, WORKING AS UPST, ST. JOHN'S HS,
KURUMANNU, RESIDING AT KANJIRATHINKAL (H),
ELLUMPURAM P.O, VADAKKENMEDU,
KOTTAYAM, PIN - 685587
- 90 GEORGE C THOMAS

- AGED 31 YEARS
S/O C V THOMAS, WORKING AS UPST, LITTLE FLOWER
H.S, CHEMMALAMATTOM, RESIDING AT CHERUKARAKUNNEL
(H), KALAKETTY P.O, PINNAKKANADU, KOTTAYAM, PIN -
686508
- 91 SIJO JOSEPH
AGED 33 YEARS
S/O JSEPH, WORKING AS UPST, ST. MARIA GORETTI'S
H.S, CHENNAD P.O, RESIDING AT MADAPPALLIL (H),
THALUMKAL P.O, KOOTILKAL KAVALI,
KOTTAYAM, PIN - 686514
- 92 RESTIN JOSE
AGED 33 YEARS
S/O JOSE THOMAS, WORKING AS UPST, ST. MARY'S HSS,
TEEKOY, RESIDING AT MUNTHIRINGATTUKUNNEL (H),
CHENNADU P.O, POONJAR (VIA),
KOTTAYAM, PIN - 686581
- 93 DINU GEORGE
AGED 33 YEARS
W/O MATHUKUTTY JOSE, WORKING AS UPST, ST. THOMAS
HSS, PALA, RESIDING AT VETTUKALLEL (H),
PERINGULAM P.O, POONJAR, KOTTAYAM, PIN - 686582
BY ADVS.
J.JULIAN XAVIER
FIROZ K.ROBIN
ROY JOSEPH
ANIES MATHEW
ANJANA RAM
NIRMAL KURIEN EAPEN

RESPONDENTS/PETITIONER/RESPONDENTS 1 TO 109:

- 1 K.J. VARGHESE
S/O. K.L. JOSEPH, PRESIDENT - KERALA FEDERATION
OF THE BLIND, VACHIYOOR P.O, THIRUVANANTHAPURAM,
PIN - 695635
- 2 THE STATE OF KERALA
REP. BY SECRETARY TO GENERAL EDUCATION,
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 3 DIRECTOR OF GENERAL EDUCATION
JAGATHY, THIRUVANANTHAPURAM, PIN - 695014
- 4 THE STATE OF KERALA
REPRESENTED BY SECRETARY, SOCIAL JUSTICE DEPT.

- SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695601
- 5 P.S.SASIKUMAR, MANAGER, AIDED UP SCHOOL,
VADAKKEPOTTA, PALAKKAD, PIN - 678687
- 6 RAVEENDRAN M. K
S/O. APPU MAOR K.P, MANAGER, AUPS CHEEKKILODE,
CHEEKKILOE P.O, ATHOLI VIA, BALUSSERY SUB
DISTRICT (AEO), KOZHIKODE, PIN - 673315
- 7 P.P KRISHNARABHA
D/O. KRISHNAN P.V, MANAGER, PATHIRIPPATTA UP
SCHOOL, PATHIRIPPATTA, KAKKATTIL, KOZHIKODE,
KUNNUMMAL SUB DISTRICT (AEO),
KOZHIKODE, PIN - 673507
- 8 SHAMEENA P
D/O. NARAYANAN P, MANAGER, PUNNUR CHERUPALAM AUP
SCHOOL, P.C. PALAM P.O,
KOZHIKODE, PIN - 673507
- 9 SOUMEENDRAN T.K
S/O. KELAPPAN, MANAGER, GNANAPRADAYANI ALP
SCHOOL, NANMINDAL P.O, KOZHIKODE, PIN - 673613
- 10 P.V.PRABHAKARAN NAIR
S/O. GOVINDAN KUTTY KIDAV, MANAGER, NANMINDA,
EZHUKULAM AUP SCHOOL, NANMINDA P.O,
KOZHIKODE, PIN - 673613
- 11 P.RAVEENDRAN
S/O. KUNHIKANNAN, MANAGER, CHEEKKONNU EAST MLP
SCHOOL, PATHIRIPPATTA, KAKKATTIL,
KOZHIKODE, PIN - 673507
- 12 P.SADASIVAN
S/O. T.K. KUNHIRAMAN NAIR, MANAGER, VATTOLI L.P
SCHOOL, VATTOLI, KAKKATTIL,
KUNNUMMAL, PIN - 673507
- 13 P.P.ARUVA
D/O. NANU K., MANAGER, NIDUMANNUR LP SCHOOL,
BUDYNABBYR P.O, KAKKATTIL,
KOZHIKODE, PIN - 673507
- 14 KALLIANI C
D/O. KOMAPAN, MANAGER, CHEEKKONNU UP SCHOOL,
KAIVELI, CHEEKKONNU P.O, KAKKATTIL,
KOZHIKODE, PIN - 673507
- 15 V.K SAROJINI AMMA
D/O. RYRY KURUP, MANAGER, CHERAPURAM UP SCHOOL,
CHERAPURAM P.O, KAKKATTIL,

- KOZHIKODE, PIN - 673507
- 16 V. KUNHIKELU NAMBIAR
S/O. CHATHU NAMBIAN, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O, KAKKATTIL VIA,
KOZHIKODE, PIN - 673507
- 17 K.K KALYANIKUTTY
D/O. UNNI VAIDHYAR, MANAGER, VATAYAM SOUTH LP
SCHOOL, VATAYAM P.O, KAKKATTIL VIA,
KOZHIKODE, PIN - 673507
- 18 AYISHA BEEVI P
W/O. ABDUL KADER, MANAGER, AMLPS,
PERUNTHODIPADAM, PULLMKUNNU P.O,
MALAPPURAM, PIN - 673634
- 19 SAIDALAVI M.M
S/O. MUHAMMED KUTTY, MANAGER, KAILAMADAM AMLP
SCHOOL, PANTHEERANKAVU P.O,
KOZHIKODE, PIN - 673019
- 20 20. DAVOOD KHAN M
S/O. MEERAN, MANAGER, T.M. MADRASSA ALP SCHOOL,
KOLATHARA P.O., KOZHIKODE, PIN - 673655
- 21 RAMAMANI K.O
C/O. KUTTYAPPA, MANAGER, KEEZHATHUR UP SCHOOL,
PATHIRIYAD P.O, PINARAYI VIA,
THALASSERY NORTH, KANNUR, PIN - 670741
- 22 DEVI AMMA E
D/O. KUNHIKRISHNAN NAIR, MANAGER, MANATHANA
PERAVOOR UP SCHOOL, PERAVOOR P.O,
IRITTY VIA, KANNUR, PIN - 670673
- 23 T.V THANKAMANI
D/O. P.M. NARAYANAN NAMBIAR, MANAGER, UTTANNUR UP
SCHOOL, KOLOLAM, EDAYANNUR P.O,
KANNUR, PIN - 670595
- 24 PRIYA C.P
D/O. KRISHNAN P.V, MANAGER, THAVATH DEVI VILASAM
LP SCHOOL, THAVAM P.O, KANNUR ,
MADAYI VIA., PIN - 670301
- 25 SIDDIQ P
S/O. ABDURAHIMAN, MANAGER, TALUPARAMBA YATHEEM
KHANA LOWER PRIMARY SCHOOL,
TALIPARAMBA NORTH, KANNUR, PIN - 670141
- 26 KUNHIKANNAN NAMBIAR P.V
S/O. CHINDAN NAMBIAR P, MANAGER, KOONA,

- ALP SCHOOL, KOONAM PANNIYOOR P.O,
KANNUR, PIN - 670142
- 27 A.K. DINESH KUMAR
S/O. A.V. KUNHAPPA, MANAGER, DESAMITRAM UP
SCHOOL, CHEDICHERY, PERUVALATHUPARAMBA, IRIKKUR,
KANNUR, PIN - 670593
- 28 V.K. VASUDEVAN NAMBOODIRI
S/O. NARAYANAN NAMBOODIRI, MANAGER, POOMANGALAM
AUP SCHOOL, PANNIYOOR P.O, KANNUR, PIN - 670142
- 29 A.K. USHA
D/O. K.O. PADMANABHAN, MANAGER, PERINTHELERI AUP
SCHOOL, KOYYAM P.O, KANNUR, PIN - 670142
- 30 P.C. MADHAVI KUTTY
D/O. KELU NAIR, MANAGER, R.C. AMALA BASIC UP
SCHOOL, PINARAYI, KANNUR, PIN - 670741
- 31 VASANTHI T.V
D/O. OTHENAPANIKKAR T.V, MANAGER, PARIYARAM UP
SCHOOL, PARIYARAM, KOLARI P.O,
KANNUR, PIN - 670050
- 32 C.M SHIBU
S/O. C.K. MATHAYI, MANAGER, VEKKALAM AIDED UP
SCHOOL, PERUMTHODI, NEDUMPOYIL P.O, IRITTY,
KANNUR, PIN - 670650
- 33 K.E. MEENAKSHI AMMA
D/O. C.K. RAMAN NABIAR, MANAGER, MAMBA EAST LP
SCHOOL, ANJARAKANDY, MAMBA P.O.,
KANNUR, PIN - 670611
- 34 K. ASHOK KUMAR
S/O. CHATHUKUTTY NAMBIAR, MANAGER, SREE RAMA
VILASAM ALP SCHOOL, KERAL PERAVPPR P.O,
MATTANNUR, KANNUR, PIN - 670702
- 35 M. RAMACHANDRAN
S/O. KUNHAPPA NAMBIAR, MANAGER, VANIVILASAM AIDED
LP SCHOOL, THILLANKERI, ULIIYIL P.O, KANNUR, PIN -
670702
- 36 MOHANAN R.K
S/O. MNHAMBU NAMBIAR, MANAGER, KANAD LP SCHOOL,
KANAD P.O, EDAYANNUR, KANNUR, PIN - 670595
- 37 P.MANIRAJ
S/O. ANANDAKURUP, MANAGER, KEECHERY LP SCHOOL,
KEECHERY P.O, MATTANNUR, KANNUR, PIN - 670702

- 38 P.M. NALINI
D/O. C.H. OTHENAN NAMBIAR, MANAGER, PORORA UP
SCHOOL, PORORA P.O, KANNUR, PIN - 670702
- 39 K.BABY SYLAJA
D/O. N.P. RAGHAVAN, MANAGER, THOLAMBRA UP SCHOOL,
THOLAMBRA P.O, KANNUR, PIN - 670673
- 40 CHANDRASEKHARAN P
S/O. NARAYANAN P, MANAGER, NIDUVALOOR AUP SCHOOL,
NIDUVALOOR, CHUZHALI P.O,
KANNUR, PIN - 670142
- 41 K.K ABDURAHIMAN HAJI
S/O. PACKER MUSLIYAR, MANAGER, NISLP SCHOOL,
PALOTTUPALLY, MATTANNUR P.O,
KANNUR, PIN - 670702
- 42 A. MUHAMMED KUNHI
S/O. SOOPYKUTTY, MANAGER, SREEKANDAPURAM MOPLA
ALP SCHOOL, IRIKKUR, KANNUR, PIN - 670631
- 43 K. ABDULLA
S/O. EBRAHIM, MANAGER, IRSHADUL ISLAM MADRASSA
ALP SCHOOL, IRITTI P.O, KANNUR, PIN - 670703
- 44 P.K. SHAMSUDHEEN
S/O. T.C. EBRAHIM MANAGER, KAMALIYA MADRASSA AUP
SCHOOL, IRIKKUR P.O., KANNUR, PIN - 670593
- 45 K.K.KADEESSA
D/O. M.N. MAKKI, MANAGER, MERUVAMBAYI MOPLA UP
SCHOOL, NEERVELI P.O, KANNUR, PIN - 670701
- 46 K.T DEVIDAS
S/O. KUNHIKKAMMARAN, MANAGER, KALLAIAD AUP
SCHOOL, KALLIAD P.O, KANNUR, PIN - 670503
- 47 N.K.MEENAKSHI
W/O. K.P. VIJAYAN, MANAGER, RAMAR GURU MEMORIAL
AUP SCHOOL, MALAPPATTAM P.O,
KANNUR, PIN - 670631
- 48 P.P SREEDHARAN
S/O. KRISHNAN, MANAGER, CHEDICHERY ALP SCHOOL,
PERUVALATHUPARAMBA P.O, KANNUR, PIN - 670593
- 49 K.K JAYARAJA MENON
MANAGER, SVV HIGHER SECONDARY SCHOOL,
IRUTHENPATHY, PIN - 678555
- 50 R UMADEVI
MANAGER, VM UP SCHOOL, KALLEKKAD,

- PALAKKAD, PIN - 678006
- 51 K. MADHAVAN
MANAGER, KEM AIDED LP SCHOOL, KAZHANI, PALAKKAD,
PIN - 678543
- 52 K.K PEETHAMBARAN, MANAGER
NARAYANA UP SCHOOL, MANAPPADAM,
PALAKKAD, PIN - 678687
- 53 MURALI MOHAN
MANAGER, HIGHER SECONDARY SCHOOL,
THIRUVALAYANNUR,
THRISSUR- THIRUVALAYANNUR, PIN - 680001
- 54 K.O.RAPPAI
MANAGER, C.A. HIGHER SECONDARY SCHOOL,
COYALMANNAM, PALAKKAD, PIN - 678702
- 55 GEORGE VARGHESE
MANAGER, EBENEZER HIGHER SECONDARY SCHOOL,
ETTICHUVADU, RANNI, PIN - 689676
- 56 K.A.SEETHARAMAN
MANAGER, SEETHARAM UP SCHOOL, KUNISSERY, ALATHUR,
PALAKKAD, PIN - 678681
- 57 M.K.ASHOK KUMAR
MANAGER, KA UP SCHOOL, MELARCADE, PIN - 678703
- 58 THOMAS MATHEW
MANAGER, M.T. UP SCHOOL, VADAKKANCHERRY, PALAKKAD
DISTRICT, PIN - 680582
- 59 P.H ABDUL KADER
MANAGER, AMLP SCHOOL, PUNNAPPADAM,
ELAVAMPADAM, PALAKKAD, PIN - 678609
- 60 N.P.SUNIL
MANAGER, B.M. AIDED JUNIOR BASIC SCHOOL,
KUZHALMANNAM, PIN - 678702
- 61 S.UMMAR FAROOQ
MANAGER, NM UP SCHOOL, AKKARA,
KAASSERY P.O, PIN - 678543
- 62 V.G.SATHEESH
S/O. GOPALAKRISHNAN, MANAGER, ALP SCHOOL,
KARATTUKURSSI, OTTAPALAM,
PALAKKAD, PIN - 679101
- 63 SIVASANAKRAN
S/O.RAMATHARAKAN, MANAGER, ALP SCHOOL, MANGODE,
CHERPLASSERY, PALAKKAD, PIN - 679503

- 64 C. NARAYANAN KUTTY
S/O. P.C. NARAYANAN NAIR, MANAGER, AMLP SCHOOL,
KAMBURAM, PERUNTHALMANNA,
MALAPPURAM, PIN - 679357
- 65 RAGHU K.P
S/O. K.P. KUNHAN, MANAGER, AMLP SCHOOL,
CHERPLASSERY, PALAKKAD, PIN - 679503
- 66 V.M. ABOOBACKER
S/O. MOHAMMED, MANAGER, AMUP SCHOOL,
MUNDAKKOTTUKKURISSY, SHORNUR,
PALAKKAD, PIN - 679122
- 67 C. GOPINATHAN
S/O. RAMA KRISHNA GUPTAN, MANAGER, AUP SCHOOL,
AZHIYANNUR, CHERPULASSERY,
PALAKKAD, PIN - 678633
- 68 K.P. GOPALAKRISHNAN
S/O. K.P. K. EZHUTHACHAN, MANAGER, ADLP SCHOOL,
CHERPLASSERY, PALAKKAD, PIN - 679503
- 69 P.K. BHARATHI
MANAGER, PANAMANNA UP SCHOOL, OTTAPPALAM, P.O.
AMBALAVATTAM, PIN - 679522
- 70 V. VENUGOPALAN
S/O. RAVUNNI NAIR (LATE) MANAGER, THEKKUMANGALAM
JB SCHOOL, LAKKIDI,
PALAKKAD, PIN - 679301
- 71 C. SUBRAMANIAN
S/O. RAMANKUTTY GUPTHAN, MANAGER, AUP SCHOOL,
SREEKRISHNAPURAM, PALAKKAD, PIN - 679514
- 72 ABHIJITH C.S
S/O. C.S. SUBRAMANIAN, MANAGER, SRJA LP SCHOOL,
ESWARAMANGALAM, PALAKKAD, PIN - 679573
- 73 VIJAYASANKAR V
S/O. V. NARAYANAN EZHUTHACHAN, MANAGER, SOUTH ALP
SCHOOL, CHERPLASSERY,
PALAKKAD, PIN - 679503
- 74 MADALA MUHAMMED ALI
S/O. HAMZA, MANAGER, ALP SCHOOL, THEKKUMMURI,
PALAKKAD, PIN - 679506
- 75 ORASAD K
S/O. APPU EZHUTHACHAN, MANAGER, AUP SCHOOL,
PALAKKODE, KOTHAKURUSSI,
OTTAPPALAM, PALAKKAD, PIN - 679501

- 76 P. MOIDUKUTTY HAJI
S/O. KUNHITHURRY, MANAGER, ELEDATH MADAMBA ALP
SCHOOL, OTTAPPALAM, PALAKKAD, PIN - 679502
- 77 P.N. HARISANKARAN
S/O. P. NARAYANAN EZHUTHACHAN (LATE), PARASSERI
HOUSE, P.O. THEKKUMMURI, MANAGER, BVA LP SCHOOL,
KARALMANNA, CHERPLASSERY,
MANNARKKAD, PIN - 679506
- 78 M. SULOCHANA
W/O. K.P. SWAMINATHAN, MANAGER, SVA LP SCHOOL,
KULIKKILIYAD, CHERPLASSERY, MANNARKKAD,
KUTHIPPADATH HOUSE, KALAPPADAM, P.O.
KUMARAMPUTHUR, PIN - 678583
- 79 V. DURGAVATHI
D/O. T.V. SOOLAPANI VARIER, MANAGER, AMLP SCHOOL,
JAYASREE, ATTASSERY P.O, ATTASSERY, CHERPLASSERY,
PALAKKAD, PIN - 678513
- 80 GINESH P.B
S/O. BALARAJAN, MANAGER, NNNM UP SCHOOL,
KARALMANNA, PALAKKAD, PIN - 679506
- 81 MADHAVKUTTY
MANAGER, AUP SCHOOL, ARUMANAM KURISSI,
CHERUPPLASSERY, PALAKKAD, PIN - 679504
- 82 JAYASRI P
ALP SCHOOL POTHY, CHERPLASSERY,
PALAKKAD, PIN - 679503
- 83 V.M. MURALEEDHARAN
MANAGER, VELLAMUNDA A.U.P SCHOOL, P.O KATTAYAD,
VELLAMUNDA, WAYANAD, PIN - 670731
- 84 V.V JINARJAN
MANAGER, AUP SCHOOL, VARADOOR, VARADOOR, WAYANAD,
PIN - 673591
- 85 P.T GEETHA
MANAGER, VANHODE AUP SCHOOL, VANHODE P.O,
MANANTHAWADY, WAYANAD, PIN - 670731
- 86 KUNHIRAMAN
MANAGER, CHEERAL AUP SCHOOL, CHEERAL,
SULTHAN BATHERY, WAYANAD, PIN - 673595
- 87 K.P DEVAKI AMMA
MANAGER, KUNHOME, AUP SCHOOL, MATTILAYAM P.O,
WAYANAD, PIN - 670731

- 88 C.K.ANANDARAM
MANAGER, ANMUP SCHOOL EDAVAKA,
ELMANNAM P.O, WAYANAD, PIN - 670645
- 89 KERALA PRIVATE SCHOOLS MANAGER'S ASSOCIATION
STATE COMMITTEE, THIRUVANANTHAPURAM-695001,
REPRESENTED BY ITS GENERAL SECRETARY, MONY.K,
RESIDING AT KAVADIYIL VILLA, CHERIYAVELINALLOOR
P.O, OYUR (VIA), KOLLAM DISTRICT, PIN - 691510
- 90 MANAGER
KPM HIGHER SECONDARY SCHOOL, OYOOR,
KOLLAM, PIN - 691510
- 91 USHA DEVI
MANAGER, ERAVANNUR AUP SCHOOL,
ERAVANNUR P.O, KOZHIKODE, PIN - 673585
- 92 SOORAJ.M
MANAGER, AUP SCHOOL, MANIPURAM,
MANIPURAM P.O, KOZHIKODE, PIN - 673572
- 93 RUGMINI.P.K
MANAGER, PERUMANNA ALP SCHOOL,
PERUMANNA P.O, KOZHIKODE, PIN - 673019
- 94 KARUNAKARAKURUP
MANAGER, VILIAPPALLY UP SCHOOL, VILIAPPALLY,
VATAKARA TALUK, KOZHIKODE, PIN - 673542
- 95 GOPALAKRISHNAN.C
MANAGER, VAIKKILASSERY UP SCHOOL, VAIKKILASSERY
P.O, VADAKARA, KOZHIKODE, PIN - 673104
- 96 DEEPESH.M
MANAGER, VENGARI U P SCHOOL,
VENGARI P.O, KOZHIKODE, PIN - 673572
- 97 AJIN.M.SASI
MANAGER, NALLUR EAST AUP SCHOOL, PERUMUGHAM P.O,
FEROKE, KOZHIKODE, PIN - 673631
- 98 SUSHEELA.M.V
SVAUP SCHOOL, CHELEMBRA, PUTHIYARA P.O,
KOZHIKODE, PIN - 673004
- 99 K.P SIVANANDAN
MANAGER, KUNNAMANGALAM AMLP SCHOOL,
KUNNAMANGALAM, KOZHIKODE, PIN - 673571
- 100 P. NARAYANAN
MANAGER, NARIKUNNU U P SCHOOL, EDACHERI P.O,
EDACHERI, KOZHIKODE, PIN - 673502

- 101 T. HARIDASAN
MANAGER, MALAYAMMA A.U.P SCHOOL, MALAYAMMA P.O,
KOZHIKODE, PIN - 673601
- 102 S.SABIRA
MANAGER, KEEZHAL U P SCHOOL, KEEZHAL P.O,
KOZHIKODE, PIN - 673104
- 103 T.K SURESH
MANAGER, KAYALAM A.L.P SCHOOL, PERUVAYAL P.O,
KOZHIKODE, PIN - 673024
- 104 HELNA V.R
W/O NIDHEESH.K.ELIAS PRESENTLY WORKING AS JUNIOR
LANGUAGE TEACHER(HINDI) AT AUPS MANNANNUR P.O,
OTTAPALAM, PALAKKAD AND RESIDING AT KUNNATHUSSERY
PUTHENPURAYIL HOUSE, PULAKODE.P.O, CHELAKKARA,
PIN - 680506
- 105 SREEJITH C
S/O LATE CHANDRAN, HSST JUNIOR(COMMERCE), MVHSS,
ARUMANOOR, POOVAR P.O, THIRUVANANTHAPURAM-6905525
RESIDING AT ROHINI, BEACH ROAD, KOVALAM,
THIRUVANANTHAPURAM DISTRICT, PIN - 695527
- 106 NOBLE MATHEW
S/O MATHEW, HST (SOCIAL SCIENCE), ST. SEBASTIAN'S
HSS, KADANAD, KOTTAYAM, RESIDING AT
POLACHIRAKUNNUMPURAM, MEMURY P.O, MANVETOM,
KOTTAYAM, PIN - 686611
- 107 JAINS C. KURIAN
HST (SOCIAL SCIENCE) ST. SEBASTIAN'S HSS,
KADANAD, KOTTAYAM, RESIDING AT VALLOCHERIL HOUSE,
PALOORKAVU P.O, IDUKKI, PIN - 685532
- 108 ANJU THOMAS
UPST, ST. SEBASTIAN'S HSS, KADANAD, KOTTAYAM,
RESIDING AT ANJILITHOTTIYIL HOUSE,
MUTTOM P.O, IDUKKI, PIN - 685587
- 109 MANJU JOSEPH
HST (MALAYALAM), ST. MARY'S GHSS, PALA, KOTTAYAM,
RESIDING AT THEKKUMKATTIL HOUSE, KURUMANNU P.O,
PALA, KOTTAYAM, PIN - 686651
- 110 GLANIS BABY
UPST, ST. MARY'S HS, POTHANICAD, KOTHAMANGALAM,
ERNAKULAM, RESIDING AT NADUKKATTIL HOUSE,
MEKKADAMPU P.O, KADATHY,
ERNAKULAM, PIN - 682316

BY ADVS.
P.K.NANDINI
T.GEORGE ABRAHAM
JIJI THOMAS
K.MOHANAKANNAN
SHAMEENA SALAHUDHEEN
T.R.JAGADEESH
SIJI ANTONY
H.PRAVEEN (KOTTARAKARA)
SMITHA MATHEW
P.S.SAJEEV
P.M.JOSEPH
MANOJ GEORGE
SPECIAL GOVERNMENT PLEADER SRI.T.B.HOOD

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF FEBRUARY 2023 / 24TH MAGHA, 1944

WA NO. 356 OF 2023

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANTS/3RD PARTIES:

- 1 SETINA P PONNAPPAN,
AGED 42 YEARS, DAUGHTER OF PONNAPPAN HSST
(SOCIOLOGY), ST. JOSEPHS HSS,
PULINCUNNOO, ALAPPUZHA DISTRICT 688504
- 2 BINU ABRAHAM
AGED 34 YEARS, DAUGHTER K.J. ABRAHAM,
HSST (MALAYALAM), ST. JOSEPHS HSS, PULINCUNNOO,
ALAPPUZHA DISTRICT - 688504
- 3 FR. ARUN CYRIAC,
AGED 41 YEARS
SON OF CYRIAC THOMAS, HSST (MALAYALAM), ST.
JOSEPHS HSS, PULINCUNNOO, ALAPPUZHA DISTRICT, PIN
- 688504
- 4 JEFFEY MARY JOSEPH
AGED 32 YEARS
D/O JOSEPH THOMAS, HSST (JUNIOR) MATHS, ST.
JOSSEPHS HSS, PULINCUNNOO ALAPPUZHA DISTRICT -
688504
- 5 MEGHA THOMAS,
HSST (JUNIOR) MATHS, ST. EPHREMS HSS, MANNANAM,
KOTTAYAM DISTRICT, PIN - 686561
- 6 SRUTHY K MATHEW
AGED 27 YEARS, UPST, ST. JOSEPHS UPS, MANNANAM,
KOTTAYAM DISTRICT, PIN - 686561
- 7 ANU GEORGE
UPST, ST. JOSEPHS UPS, MANNANAM,

- KOTTAYAM DISTRICT - 686561
- 8 RIYA RAJUMON
UPST, ST. JOSEPHS UPS, MANNANAM,
KOTTAYAM DISTRICT - 686561
- 9 AKHILA TREESA JOSEPH,
UPST, ST. JOSEPHS UPS, MANNANAM,
KOTTAYAM DISTRICT - 686561
- 10 ALVIN JAMES
UPST, ST. JOSEPHS UPS, MANNANAM,
ALAPPUZHA DISTRICT - 688561
- 11 MINU JOSEPH,
UPST, ST. JOSEPHS HSS, PULINCUNNOO,
ALAPPUZHA DISTRICT - 688504
- 12 ANNS MARIA JOSE,
UPST, S.H. UPS, CHAMPAKULAM,
ALAPPUZHA DISTRICT - 688505
- 13 VINU P O,
FULL TIME MENIAL, ST. JOSEPHS HSS, PULINCUNNOO,
ALAPPUZHA DISTRICT - 688504
- 14 ALBIN ALEX
FULL TIME MENIAL, ST. JOSEPHS HSS, PULINCUNNOO,
ALAPPUZHA DISTRICT - 688504
BY ADVS.
V.A.MUHAMMED
V.RAJASEKHARAN NAIR

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT. JASEELA P
AGED 40 YEARS, WIFE OF ALI K, KAREKKADAN HOUSE,
THAMPANANGADI VALUVANANGAD SOUTH P O, PANDIKKAD,
MALAPPURAM DISTRICT, PIN - 676521
- 2 THE STATE OF KERALA
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695001
- 3 THE DIRECTOR OF GENERAL EDUCATION
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS) JAGATHY,
THIRUVANANTHAPURAM 695014
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,

MALAPPURAM - 676505

- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM - 676505
- 6 THE ASSISTANT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM - 679328
- 7 THE MANAGER
R.M. HIGH SCHOOL, MELATTOOR MALAPPURAM DSITRICT-
679328
- 8 THE MANAGER
E M E A H S SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM DISTRICT - 673638
- 9 THE MANAGER
M S P HIGH SCHOOL, MALAPPURAM DISTRICT - 676505
- 10 THE MANAGER
I O H S SCHOOL, EDAVANNA, MALAPPURAM DISTRICT -
676541
- 11 THE DISTRICT EDUCATIONAL OFFICER
WANDOOR, MALAPPURAM DISTRICT - 679328
BY ADV JAYASREE K.P.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
T.B.HOOD,SPL.GP TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.B.SURESH KUMAR

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

MONDAY, THE 13TH DAY OF MARCH 2023 / 22ND PHALGUNA, 1944

WA NO. 445 OF 2023

AGAINST THE JUDGMENT DATED 10.08.2022 IN WP(C) 17632/2021

OF HIGH COURT OF KERALA

APPELLANT/3RD PARTY:

THE MANAGER,
SREE NARAYANA VILASAM HIGHER SECONDARY SCHOOL,
N.R.CITY, RAJAKKAD, IDUKKI DISTRICT - 685 566
(D.RADHAKRISHNAN THAMPI)

BY ADVS.
V.A.MUHAMMED
M.SAJJAD

RESPONDENTS/PETITIONER AND RESPONDENTS 1 TO 10:

- 1 SMT.JASEELA P. ,
AGED 40 YEARS, WIFE OF ALI K. , KAREKKADAN HOUSE,
THAMPANANGADI, VALUVANANGAD SOUTH P.O. ,
PANDIKKAD, MALAPPURAM DISTRICT-676 521.
- 2 THE STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, GENERAL EDUCATION
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001.
- 3 THE DIRECTOR OF GENERAL EDUCATION,
(SHOWN IN THE CAUSE TITLE OF THE WRIT PETITION AS
DIRECTOR OF PUBLIC INSTRUCTIONS), JAGATHY,
THIRUVANANTHAPURAM-695 014.
- 4 THE DISTRICT EDUCATIONAL OFFICER,
DISTRICT EDUCATION OFFICE, UPHILL,
MALAPPURAM-676 505.
- 5 THE ASSISTANT EDUCATIONAL OFFICER,
MANJERI, UPHILL, MALAPPURAM-676 505.

- 6 THE ASSISTANT EDUCATIONAL OFFICER,
WANDOOD, MALAPPURAM-679 328.
- 7 THE MANAGER,
R.M.HIGH SCHOOL, MELATTOOR,
MALAPPURAM DISTRICT-679 328.
- 8 THE MANAGER,
E.M.E.A.H.S. SCHOOL, (UNDER SEETHI HAJI MEMORIAL
TRUST, KONDOTTY), MALAPPURAM 673 638.
- 9 THE MANAGER,
M.S.P. HIGH SCHOOL,
MALAPPURAM DISTRICT-676 505.
- 10 THE MANAGER,
I.O.H.S. SCHOOL, EDAVANNA,
MALAPPURAM DISTRICT-676 541.
- 11 THE DISTRICT EDUCATIONAL OFFICER,
WANDOOD, MALAPPURAM DISTRICT-679 328.
BY ADVS.
AUGUSTINE JOSEPH
M.MUHAMMED SHAFI
JAYASREE K.P.
T.B.HOOD SPL.GP. TO AG

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON
13.03.2023, ALONG WITH WA.1602/2022 AND CONNECTED CASES,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

P.B.SURESH KUMAR & SOPHY THOMAS, JJ.

Writ Appeal Nos.1602, 1445, 1459, 1514, 1530, 1546, 1558, 1618, 1619, 1620, 1622, 1623, 1624, 1625, 1626, 1627, 1629, 1630, 1631, 1632, 1636, 1644, 1667, 1668, 1669, 1679, 1680, 1681, 1682, 1703, 1711, 1720, 1721, 1722, 1723, 1725, 1726, 1727, 1728, 1729, 1737, 1738, 1739, 1740, 1746, 1747, 1758, 1759, 1760, 1761, 1762, 1763, 1764, 1770, 1791, 1796, 1797, 1891, 1893, 1894, 1895, 1896, 1898, 1906, 1907, 1908, 1909, 1993, 1995, 1996 & 1997 of 2022

and

Writ Appeal Nos.43, 56, 66, 118, 253, 273, 312, 313, 356 & 445 of 2023

Dated this the 13th day of March, 2023.

JUDGMENT

P.B.Suresh Kumar, J.

“It is an alarming reality that the disabled people are out of job not because their disability comes in the way of their functioning rather it is social and practical barriers that prevent them from joining the workforce”, observed the Apex Court in **Union of India v. National Federation of the Blind**, (2013) 10 SCC 772, in the context of delay on the part of the authorities in giving effect to the provisions contained in the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, hereinafter referred to as “the 1995 Act”.

The said observation is proven to be correct by the facts of these cases arising from the decision of the State Government to extend the provisions of the 1995 Act and the Rights of Persons with Disabilities Act, 2016, hereinafter referred to as the “2016 Act” which replaced the 1995 Act, to schools receiving aid from the State Government (aided schools). The task of this Court, therefore, is to consider the ways and means to remove the social and practical barriers that prevent people with disabilities from joining the workforce in aided schools. It was also observed by the Apex Court in the said case that in the matter of dealing with cases involving relief to persons with disabilities, the approach of the executive must be liberal and relief oriented, for a little concern to this class can do wonders in their lives, help them stand on their own and not remain at the mercy of others. Let us undertake the task keeping in mind the said observation of the Apex Court.

2. These appeals, except W.A.No.1667 of 2022, arise from the common judgment in three writ petitions namely, W.P.(C) Nos.19808 of 2021, 17632 of 2021 and 11673 of 2022, of which one was instituted by the office bearer of an association

seeking general directions for the benefit of persons with disabilities and the other two were instituted by persons with disabilities seeking general as well as personal reliefs. W.A.No.1667 of 2022 is one instituted challenging the judgment in W.P.(C) No.8090 of 2022 instituted by a few persons with disabilities seeking reliefs similar to the reliefs claimed in W.P.(C) No.11673 of 2022 which was disposed of in tune with the common judgment impugned in the remaining appeals. As the questions arising for consideration in all the appeals are one and the same, they are disposed of by this common judgment. Parties and documents are referred to in this judgment, unless otherwise mentioned, as they appear in W.P(C) No.19808 of 2021.

3. On 6.9.2021, having noticed that a large number of proposals received by the Department of General Education for approval of the appointments made in aided schools after 15.07.2021 were not processed, the Director of General Education issued Ext.P4 communication calling upon the educational officers in the State to approve the said appointments on or before 24.09.2021. W.P(C) No.19808 of 2021 was one instituted on 18.09.2021 by one K.J.Varghese styling

himself to be the President of an organisation called the Kerala Federation of the Blind, challenging Ext.P4 communication. A direction was also sought in the said writ petition to the State Government to direct the Managers of all aided schools in the State to give effect to the provisions in the 1995 Act and the 2016 Act, hereinafter referred to collectively as “the Statutes” as regards reservation for employment in favour of persons with disabilities in aided educational institutions and also to take immediate steps to effect the backlog in the appointments in the arising vacancies. The case set out by the petitioner in the said writ petition is that even though the State Government has issued Ext.P1 order as early as on 18.11.2018 extending the application of the Statutes to all aided educational institutions in the State with effect from 07.02.1996 and directed the concerned administrative departments to instruct the appointing authorities to ensure compliance of the provisions of the Statutes and to make up the backlog in the appointments in the vacancies arising from 18.11.2018, the same has not been given effect to.

4. On 23.09.2021, this Court passed an interim order in W.P.(C) No.19808 of 2021 staying Ext.P4 communication,

taking the view that appointments made after 18.11.2018 are not liable to be approved without implementing the directions contained in Ext.P1 order.

5. On 08.11.2021, while the said writ petition was pending, the Government issued Ext.P5 order directing that steps shall be taken to make up the backlog in the appointments in aided schools in terms of the Statues in the arising vacancies. As per the said order, the Director of General Education was also directed to ensure compliance of the said direction. After having issued the said order, the Government moved an interlocutory application in W.P.(C) No.19808 of 2021 seeking orders vacating the interim order passed on 23.09.2021. This Court did not vacate the interim order. Instead, this Court clarified that the interim order dated 23.09.2021 will not preclude the approval of appointments made in posts other than those identified as suitable for appointment of persons with disabilities. Later, W.P.(C) No.19808 of 2021 was amended incorporating a prayer for quashing Ext.P5 order also, to the extent it permits implementation of the provisions of the Statues in the vacancies that arose after 8.11.2021.

6. W.P.(C) No.11673 of 2022 is one instituted by five other persons with disabilities who are eligible and qualified to be considered for appointment to teaching posts in aided schools against vacancies earmarked for persons with disabilities in terms of the Statutes. The challenge in the said writ petition was also against Ext.P4 communication and Ext.P5 order of the Government to the extent it permits implementation of the provisions of the Statutes in the vacancies that arose after 8.11.2021.

7. W.P.(C) No.17632 of 2021 is one instituted by another person with disability. The case set out by her in the said writ petition is that she is eligible and qualified to be considered for appointment to the post of HSA (Hindi) in aided schools against the vacancies earmarked for persons with disabilities in terms of the Statutes; that there is a vacancy of HSA (Hindi) in the sixth respondent school, and that even though she preferred an application for appointment against the said vacancy, the same is not being considered. The prayer in the said writ petition, in the circumstances, was for a direction to the sixth respondent to comply with Ext.P1 order.

8. A counter affidavit was filed by the State in W.P.(C) No.19808 of 2021 contending that Ext.P1 order was under challenge in a few writ petitions, that the judgment in the said cases attained finality only on 05.07.2021 and that it is due to the said reason that Ext.P1 order was not given effect to. It was stated in the counter affidavit that if persons with disabilities are directed to be appointed retrospectively, teachers who secured appointments after 18.11.2018 will have to be terminated. It was also stated in the counter affidavit that as vacancies sufficient to make up the backlog appointments exist now in the aided schools, the appointments already made need not be disturbed. It was also pointed out that guidelines have also been prescribed by the Government on 25.06.2022 for giving effect to Ext.P5 order. Ext.R1(a) is the order issued by the Government in this regard. A counter affidavit was filed by the State in W.P.(C) No.11673 of 2022 also, more or less on the same lines.

9. The sixth respondent in W.P.(C) No.17632 of 2021 filed a counter affidavit in the said writ petition contending that the request made by the petitioner in the writ petition was received only on 20.07.2021 and the vacancy referred to by the

petitioner was filled up in the meanwhile on 15.07.2021 itself.

10. The learned Single Judge, on an elaborate consideration of the facts and circumstances of the case and the law on the point, took the view that in the absence of any interim order in the writ petitions in which Ext.P1 order was challenged and also in the appeals preferred against the judgment in the said writ petitions, it was obligatory for the Government to ensure compliance of Ext.P1 order and consequently, disposed of the writ petitions with the following directions:

- “a) It is declared that the Managers of Aided Schools are bound by G.O.(P) No.18/2018/SJD dated 18.11.2018, and they shall provide 3% reservation of the total number of vacancies in the cadre strength in appointments in Aided Schools to the posts with effect from 07.02.1996 and to fill the backlog from 07.02.1996 to 18.04.2017; and 4% reservation of the total number of vacancies in the cadre strength in appointments in Aided schools with effect from 19.04.2017 in tune with G.O.(P) No. 5/19/SJD dated 7/05/2019 and the orders referred to therein.
- b) Order dated 06.09.2021 vide No. H(2)/19500/2019/D.G.E. issued by the Additional Director General (Ext.P4 in W.P.(C) No.19808/2021) will stand quashed.
- c) G.O.(P) No.19/2021/G.Edn. dated 08.11.2021 (Ext.P5 in W.P.(C) No.19808/2021) and Order dated 07.12.2021 vide No. H(2)/295299/2021/D.G.E. issued by the Additional Director

General (Ext.P6 in W.P.(C) No.19808/2021) to the extent that it fixes a cut off date and directs that only vacancies in Aided schools which arise after 08.11.2021 shall be filled up in terms of the 1995 Act/2016 Act will stand quashed.

- d) In terms of G.O.(M.S) No.111/2022/G.Edn. dated 25.06.2022 but without the cutoff date fixed as 08.11.2021, backlog vacancies from 07.04.1996 shall be calculated and the roster shall be prepared within a period of two months from today tabulating the first in 33 vacancies from 07.02.1996 and the first in 25 vacancies from 19.04.2017 onwards for absorbing differently abled in the process of recruitment in Aided Schools in respect of vacancies that have arisen after the date of issuance of G.O.(P) No.18/2018/SJD dated 18.11.2018 as upheld by this Court in Renjith (supra) and in tune with G.O.(P) No. 5/19/SJD dated 7/05/2019 and the previous orders referred to therein.
- e) Appointments already made by the management after the date of issuance G.O.(P) No.18/2018/SJD dated 18.11.2018 in respect of which approval has not been granted by the educational authorities to date shall be subject to the directions above. Only after filling the backlogs as directed above, shall approval be granted in respect of those appointments. Approval of appointments already granted shall not be unsettled.

The Government accepted the decision of the learned Single Judge and issued an order on 19.09.2022 modifying Ext.R1(a) order to the effect that the backlog in the appointments due to persons with disabilities in terms of the Statutes shall be made up

in the vacancies arising after 18.11.2018 itself.

11. Respondents 4 to 81 in W.P.(C) No.19808 of 2021 who are Managers of some of the aided schools in the State are aggrieved by the decision of the learned Single Judge. W.A.No.1602 of 2022 is one filed by them challenging the judgment in the said writ petition. W.A.Nos.1619 of 2022 and 1669 of 2022 are filed by the fourth respondent in W.P.(C) No.19808 of 2021, who is the Manager of an aided school, challenging the judgments in the remaining writ petitions. The remaining appeals, other than W.A No.1667 of 2022 are instituted by third parties challenging the common judgment in the three writ petitions. W.A.No.1667 of 2022 is also an appeal filed by the Manager of an aided school. Among the appellants in the third party appeals, some are teachers and non-teaching staff appointed in aided schools after 18.11.2018, some are teachers and non-teaching staff appointed in aided schools after 8.11.2021, but in the vacancies that arose before 8.11.2021, some are teachers and non-teaching staff appointed in aided schools in the vacancies that arose after 8.11.2021 and the rest are Managers of aided schools. As far as the first two categories

of appellants in the third party appeals are concerned, the grievance voiced by them is that, but for the directions issued in the impugned judgment, their appointments would have been approved by the educational officers concerned. As far as the third category of appellants in the third party appeals are concerned, even though they contend that their appointments also would have been approved but for the directions in the impugned judgment, they do not dispute the fact that in terms of Ext.P5 order, fresh appointments, without compliance of the provisions contained in the Statutes were interdicted in aided schools by the Government. Similarly, they also do not dispute the fact that none of them have challenged Ext.P5 order. In the circumstances, it is unnecessary for us to deal with the grievance voiced by the third category of appellants in the appeals. As far as the appeals instituted by the Managers of aided schools are concerned, including the Managers who were party to the writ petition from which these appeals arise, it is seen that they are only espousing the grievances of the three categories of teaching and non-teaching staff appointed by them as referred to above. As such, according to us, it is suffice to deal with the grievance

voiced by the first two categories of appellants, viz, teachers and non-teaching staff appointed in aided schools after 18.11.2018 in the vacancies that arose before 8.11.2021 and teachers and non-teaching staff appointed in aided schools after 8.11.2021, but in the vacancies that arose before 8.11.2021.

12. Heard the learned counsel for the appellants, the learned counsel for the petitioners in the writ petitions as also the learned Government Pleader.

13. The learned counsel for the appellants in the appeals contended in unison that inasmuch as the teachers appointed in aided schools in the State after 18.11.2018 were not arrayed as parties to the writ petitions either personally or in a representative capacity, the impugned judgment is liable to be set aside on that sole ground. According to them, such a course was necessary as they were persons who will be affected by the reliefs sought for in the writ petitions. The learned counsel elaborated the said submission by referring to the provisions contained in the Kerala Education Act and the Rules made thereunder (the KER) and pointing out that the scheme of appointment under the Kerala Education Act and the KER is that

once the appointment is approved, it relates back to the date of appointment. While some of the learned counsel raised the said argument on the basis that such a course was necessary to comply with the principles of natural justice, some others raised the said argument on the basis that Rule 148 of the Rules of the High Court of Kerala mandates such a course. It was also pointed out by the learned counsel that the judgment rendered by this court in an identical case has been set at naught by the Apex Court in Civil Appeal Nos.551-553 of 2023 on the very same ground. It was also submitted by the learned counsel, placing reliance on the decision of this Court in **Anil Kumar v. State of Kerala**, 2022 (1) KLT 197, that the jurisdiction of this Court under Article 226 of the Constitution though couched in wide terms, it shall not be exercised, if the exercise of the same would result in injustice to persons who are not parties to the litigation.

14. It was also argued by the learned counsel for the appellants in unison that the impugned judgment, insofar as it was held therein that the appointments of teachers made after 18.11.2018 which have been approved need not be unsettled, treats equals unequally, and inasmuch as the petitioners do not

challenge that part of the impugned judgment in appeal, the teachers, whose appointments are not approved, are to be treated at par with teachers whose appointments are approved.

15. Dr.George Abraham, the learned counsel appearing for the appellants in some of the appeals contended, in addition, that Section 38 of the 1995 Act envisages a scheme for ensuring employment of persons with disabilities and such a scheme as provided for in the said provision is yet to be framed by the State Government. According to him, without a scheme in terms of Section 38 of the 1995 Act, the provisions of the Statutes cannot be implemented. Sri.Kurian George Kannanthanam, the learned Senior Counsel appearing for the appellants in some other appeals contended, in addition, that W.P. (C) No.19808 of 2021 is not maintainable inasmuch as the petitioner therein has no case that any of his rights, constitutional or statutory, is infringed on account of the inaction on the part of the State Government in implementing Ext.P1 order. As regards the remaining writ petitions, it was argued by the learned Senior Counsel that in as much as the same are not writ petitions instituted in a representative capacity, the learned Single Judge

ought not have issued any general directions as done in terms of the impugned judgment.

16. Sri.V.A.Muhammed, learned counsel appearing for the appellants in some of the appeals argued in addition, placing reliance on Section 36 of the 2016 Act, that it is obligatory on the part of the Government to prescribe by notification the jurisdiction of special employment exchanges from where the list of persons with benchmark disabilities could be obtained by the Managers in order to comply with the requirements of the Statutes. According to the learned counsel, no such notification has been issued till date and only on issuance of notifications in terms of Section 36, the Managers are obliged to comply with requirements of the Statutes as regards reservation in favour of persons with disabilities. It was also argued by the learned counsel that at any rate, since posts are identified and notified for appointment in terms of the provisions of the Statutes only on 25.6.2022 as per Ext.R1(a) order, appointments could be made only thereafter. Sri.Elvin Peter P.J., the learned counsel appearing for the appellants in some other appeals contended, in addition, that on appointment, going by

the scheme of the Kerala Education Act and the KER, the appointee gets title to hold the post and the approval is only a subsequent act and therefore, unless the appointment is challenged and set aside, approval alone cannot be interfered with. The learned counsel has also contended that W.P.(C) No.17362 of 2021 instituted seeking a writ of mandamus against the Manager of an aided school is not maintainable. He relied on the decision of this Court in **Kendriya Vidyalaya Sangathan v. Elna Chinchu**, 2022 (5) KLT 527, in support of the said argument. It was also argued by the learned counsel that inasmuch as the 1995 Act came into force as early as on 07.02.1996, the appointments made in aided institutions since then, otherwise than in accordance with the said Act, are illegal and the learned Single Judge could not have therefore drawn a distinction between persons who got approval for their appointments after 2018 and before 2018. According to the learned counsel, the said classification is without any rational basis and does not have any nexus with the object sought to be achieved. The submission made by the learned counsel, therefore was that if the cut-off date fixed for implementing the provisions

of the Statutes is found to be bad, the conclusion that the appointments already made are to be approved, is inescapable, if the same are otherwise in order. The learned counsel relied on the decision of the Apex Court in **Ashwani Kumar v. State of Bihar**, (1997) 2 SCC 1, in support of the said argument.

17. Sri.T.T.Muhamood, the learned counsel for the appellants in some of the appeals argued that the Government has not issued any direction individually till date to the Managers to comply with the provisions of the Statutes insofar as it relates to the reservation in appointments in favour of persons with disabilities, and the direction in Ext.P1 order is only to the concerned administrative departments of the State Government to instruct the appointing authorities to do so and that the Managers of aided schools cannot, therefore, be blamed for having made appointments otherwise than in accordance with the Statutes. Sri.R.K.Muraleedharan, the learned counsel for the appellants in some of the appeals argued, placing reliance on the decision of the Apex Court in **Ajay Kumar Pandey and Others v. State of U.P. and Others** [Civil Appeal No.4811 of 2022] that the reservation provided for in favour of persons with disabilities

in terms of the Statutes is only in 3% / 4% of the total number of vacancies in an establishment and not in all cadres of every establishment. It was argued by the learned counsel that the direction in Ext.R1(a) order to provide the statutory reservation in all cadres in aided schools, is one which is neither provided for nor contemplated under the Statutes.

18. Sri.John Joseph Vettikad, the learned counsel for the appellants in some of the appeals argued that appointments have already been made in compliance with the provisions of the Statutes in some of the schools, but nevertheless, appointments subsequently made are not being approved in the light of the impugned judgment. According to the learned counsel, if appointments are already made in tune with the provisions contained in the Statutes, there is absolutely no justification for not approving the appointments subsequently made which are otherwise in order. Sri.Jestin Mathew, the learned counsel for the appellants in some of the appeals argued that the directions issued by the learned Single Judge are not workable since qualified hands are not available among the persons with disabilities for appointment in aided schools in various categories

identified as suitable for appointment of persons with disabilities. It was also argued by the learned counsel that the reliefs granted by the learned Single Judge are beyond the prayers sought for by the petitioners in the writ petitions.

19. Sri.P.M.Joseph, the learned counsel appearing for the appellants in some of the appeals has reiterated the submissions made by the learned Senior Counsel Sri.Kurian George Kannanthanam. In addition, it was pointed out that as sufficient number of qualified hands are not available among persons with disabilities for appointment in aided schools in compliance with provisions of the Statutes, the directions issued by this Court would adversely affect the interests of the students. In order to buttress the said argument, it was pointed out by the learned counsel that large number of posts are lying vacant in Government departments and other establishments which are reserved for persons with disabilities. Sri.K.Ramkumar, the learned Senior Counsel appearing for the appellants in some of the appeals argued that the Kerala Education Act and the KER provide for appointment of teachers in aided schools in a particular manner and the same cannot be varied or overridden

by executive orders. It was also argued by the learned Senior Counsel that the petitioners have, in fact, sought a writ of mandamus for enforcement of statutory rules. According to the learned Senior Counsel, such a writ petition is not maintainable. The learned Senior Counsel has relied on the decision of this Court **Vasudeva Shenoy v. Government of India**, 1994 (1) KLT 389, in support of the said proposition. Placing reliance on the decision of this Court in **Prathyasa Mental Health Counselling Forum v. State of Kerala**, 2021 (1) KLT SN 21 (C.No.21), the learned Senior Counsel contended that W.P.(C) No.19808 of 2021 is not maintainable.

20. The learned counsel for the petitioners in the writ petitions made elaborate submissions in reply to the arguments made by the learned counsel for the appellants. We are not referring to the submissions made by the learned counsel for the petitioners in this regard as we propose to refer to the same elaborately while dealing with the arguments advanced by the learned counsel for the appellants. However, it is to be mentioned that on a query from the Court, Smt.P.K.Nandini, the learned counsel for the petitioners in W.P.(C) Nos.19808 of 2021 and

11673 of 2022 submitted that the backlog of appointments as on today would come approximately to 5000.

21. Sri.T.B.Hood, the learned Special Government Pleader although submitted that the stand of the Government was that the provisions in the Statutes as regards reservation in favour of persons with disabilities can be given effect to in the vacancies arising after 08.11.2021, since the contentions put forward by the Government in this regard were not accepted by the learned Single Judge, steps have already been taken to give effect to the provisions contained in the Statutes from 18.11.2018 itself.

22. On being requested by the Court to make submissions as regards the stand of the State in respect of the various submissions made by the learned counsel for the appellants, the learned Special Government Pleader submitted that going by the provisions contained in the Kerala Education Act and the KER, the appointment made by the Manager does not confer on the appointee any title to the post and consequently, the appointee cannot claim any vested right based on the same. It was the submission of the learned Special Government Pleader

that if an appointment is concluded by acceptance of the offer, the appointee has a vested right to be considered for approval in accordance with law. Placing reliance on the Larger Bench decision of the Apex Court in **Naresh Shridhar Mirajkar v. State of Maharashtra**, AIR 1967 SC 1, the learned Special Government Pleader also submitted that a judgment of the court cannot be attacked as violative of Article 14 of the Constitution. The learned Special Government Pleader has also submitted that the scheme provided for in Section 38 of the 1995 Act and Section 37 of the 2016 Act have nothing to do with the appointments to be made in terms of the provisions of the Statutes. In the context of the submissions made by the learned counsel for the appellants as regards the alleged illegalities in Ext.R1(a) order, the learned Special Government Pleader submitted that the same is under challenge in various writ petitions and this Court may not, therefore, examine the correctness of the said order in these appeals.

23. At the outset, it is to be mentioned that even though the Government issued Ext.R1(a) order during the pendency of the writ petitions prescribing the procedure to be

followed for complying with Ext.P1 order, the same was not under challenge before the learned Single Judge. As such, it is unnecessary for us to examine the various submissions made by the learned counsel for the appellants as regards the legality of Ext.R1(a) order and it is only appropriate that we leave open that issue for the aggrieved persons to challenge the said order in appropriate proceedings, if so advised. In the nature of the reliefs sought in the writ petitions, the only question that arose for consideration in the writ petitions was whether the appointments made in aided schools after 18.11.2018 otherwise than in accordance with the provisions of the Statutes, and Ext.P1 order are valid, and the learned Single Judge answered the said question in the negative. Let us first examine whether the learned Single Judge was right in answering the said question in the negative, independent of the arguments advanced by the learned counsel for the appellants.

24. The 1995 Act came into force on 07.02.1996. Section 33 of the 1995 Act provides that every appropriate Government shall appoint in every establishment such percentage of vacancies not less than three per cent, for persons

or class of persons with disability in the posts identified for each disability. The 1995 Act was replaced by the 2016 Act on 19.04.2017. Section 34 of the 2016 Act provides that every appropriate Government shall appoint in every Government establishment not less than 4% of the total number of vacancies in the cadre strength in each group of posts meant to be filled with persons with benchmark disabilities specified therein in the posts identified for each disability. Even though the Statutes came into force on 07.02.1996 and 19.04.2017 respectively, the materials on record indicate that there was no initiative at all from the side of the State Government to give effect to the provisions of the Statutes in Government aided schools. It was while so, one Jasitha K.N., a person suffering from disability had approached this Court in W.P.(C) No.30334 of 2013 complaining of non-implementation of the 1995 Act, and sought directions to the State Government to provide reservation to persons with disabilities in aided schools. The said writ petition was resisted by the State Government contending that since the authority to make appointments in aided schools is with the Managers in terms of the provisions of the Kerala Education Act and the KER,

the Government cannot do anything in the matter. This Court repelled the said contention holding that the provisions of the Statutes are certainly to be extended in aided educational institutions also by issuing appropriate directions to such institutions by the State Government which the State Government is competent to do in terms of the provisions contained in the Kerala Education Act and the KER and disposed of the writ petitions, directing the State Government to take necessary steps to implement the provisions of the 1995 Act within two three months. Paragraphs 5 to 7 and 9 of the judgment in the said case read thus:

“5. This court is of the opinion that the view taken by the 3rd respondent cannot be accepted. Aided schools are coming under the direct payment scheme of the Government and the salary of teachers and non teaching staff is paid from the public exchequer. Further, provisions contained in the Kerala Education Act and the Kerala Education Rules provides authority on the Government to put restrictions with respect to functioning of the aided schools. The managements are bound to comply with such directions issued by the Government from time to time, including directions if any with respect to reservation of any posts of teaching or non-teaching staff for any particular category. Hence the contention that appointment in aided school is the absolute prerogative of the management cannot be accepted.

6. Further question to be decided is as to whether the

management will come within the definition of 'establishment' defined under Section 2(k) of the Disabilities Act. The Act provides that 'establishment' means a corporation established by or under a Central, Provincial or State Act, or an authority or a body owned or controlled or aided by the Government. The establishment of an aided school is on the basis of provisions contained in the KE Act and KER. Such establishment is totally controlled in its functioning by the Government. Further it is aided by the Government with respect to payment of salary to the teaching and non teaching staff. Hence this court is of the opinion that aided schools within the State will come perfectly within the definition of 'establishment' contained under Section 2(k) of the Disabilities Act.

7. Going by directions contained in the judgment in National Federation of the Blinds' case (supra) it is for the State Government to take necessary steps in compliance with the directions. The State Government has to formulate its policy with respect to issuing necessary directions to the management of aided schools within the State, in this regard.

x x x x x

x x x x x

9. Under the above mentioned circumstances this court is of the opinion that interest of justice will be achieved by issuing direction to respondents 1 and 2 to take appropriate decision in the matter and to take necessary steps for implementation of the directions contained in the decision of the Honourable apex Court, cited above, with respect to all aided educational institutions within the State. Needful steps in this regard shall be taken at the earliest possible, at any rate within a period of three months from the date of receipt of copy of this judgment."

25. Even though the judgment in W.P.(C) No.30334 of

2013 was rendered as early as on 16.10.2014, the directions therein have not been complied with by the State Government. It is seen that it is only much later on 18.11.2018, the State Government issued Ext.P1 order extending the provisions of the Statutes to all educational institutions getting Government aid in compliance with the directions issued by the Apex Court in **Justice Sunanda Bhandare Foundation v. Union of India**, (2017) 14 SCC 1. As noted by the learned Single Judge, Ext.P1 order of the Government was categorical that the provisions in the Statutes as regards the reservation in favour of persons with disabilities shall be implemented by all educational institutions getting Government aid with effect from 07.02.1996. In terms of the said order, the Government also directed the concerned administrative departments to instruct all appointing authorities of such aided institutions to comply with the directions contained therein. The operative portion of Ext.P1 order reads thus:

“6. The Government examined the matter in detail and are pleased to extend the provisions of section 2(k) of Persons with Disabilities (Equal Opportunities Protection of Rights and Full Participation) Act 1995 and Rights of Persons with Disabilities Act 2016 to all educational institutions getting Government aid such as staff salary and other allowances, maintenance grant etc. with

effect from 7.2.1996. The following instructions should be given to all appointing authorities of such aided institutions by the concerned Administrative Departments immediately.

i) To ensure 3% reservation of the total number of vacancies in the cadre strength in appointments in aided schools and aided colleges including professional colleges to the posts which are identified as suitable for persons with disabilities and issued vide Government Orders read as 5th to 9th papers above, with effect from 7.2.1996 and to fill the backlog from 7.2.1996 to 18.4.2017 as per the provisions of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act 1995 with immediate effect.

ii) To provide 4% reservation of the total number of vacancies in the cadre strength in appointments in aided schools and aided colleges including professional colleges to the posts which are identified / to be identified as suitable for persons with disabilities with effect from 19.04.2017 as per the provisions of Rights of Persons with Disabilities Act 2016.”

As stated by the petitioners themselves, Ext.P1 order was under challenge in a few writ petitions before this Court. The said writ petitions were heard along with a few other writ petitions instituted by persons with disabilities seeking directions to the Managers of a few aided schools to comply with the requirements of Ext.P1 order. This Court, on an elaborate consideration of the provisions of the Statutes, dismissed the writ petitions instituted challenging Ext.P1 order, in terms of Ext.P2 judgment holding

that even without a direction from the State Government, the managements of the aided schools were duty bound to see that differently abled persons are also given appointment under them against the 3% / 4% of the vacancies in such schools. The writ petitions instituted for implementing the provisions of the Statutes were disposed of in terms of the very same judgment, directing the managements to conduct selection and appointment in tune with Ext.P1 order in implementation of the Statutes, after holding that they are bound to fill up vacancies as directed by the Government in Ext.P1 order. Paragraphs 41 and 52 of Ext.P2 judgment read thus:

“41. The minority right or direct payment agreement entered into between the Government also would not stand in the way of implementation of the provisions contained in the Act. The appointment under the Act is also to be done by the educational agencies. State Government is not interfering with the right of managements to choose persons. Only thing is that while undertaking such selection the requisite percentage shall be from among the persons with disability. The State Government has only directed the Colleges to implement the provisions in the Act, that too, when the Hon’ble Supreme Court had been consistently issuing various directions for its implementation for the last several years. As pointed out by the additional respondents and the petitioners, who represent the beneficiaries of the Act, even without directions from the State Government, it is the duty of the managements of aided educational institutions,

to see that the differently abled persons are also given appointment under them against the 3%/4% of the vacancies.”

x x x x x x x x

52. In the result, W.P.(C).Nos.1806/2018 and 2800 of 2019 are dismissed. W.P. (C).Nos.224/2019 and 4753/2020 are disposed of with a direction to the respective managements to conduct the selection and appointment in tune with the aforesaid Government Order in implementation of the 1995 Act and Right to Persons with Disability 2016. They are bound to fill up the vacancies as directed in the Government Order.

As the respondents colleges in the Writ Petitions have not filled up any vacancy under the 3%/4% quota, they shall fill up the vacancies only in accordance with the Government Orders, after issuing notification specifying the same.”

Ext.P2 judgment was challenged in W.A.Nos.1237 of 2020 and connected cases before this Court on the grounds, among others, that Ext.P2 judgment cannot be enforced since no posts suitable for appointment of persons with disabilities have been identified to be filled up in terms of Sections 32 and 33 of the 1995 Act and Section 33 and 34 of the 2016 Act. It was argued that although the Government identified the posts in Government schools and departments by various orders issued from the year 2008 onwards, no posts in the aided schools were identified for compliance of the provisions of the Statutes. The said contention

was repelled by this Court holding that the various teaching posts identified for compliance of the provisions of the Statutes in Government Schools apply equally to aided institutions as well. Even though the judgment in the writ appeals referred to above was challenged before the Apex Court, the special leave petition preferred for the said purpose was withdrawn. In other words, Ext.P2 judgment has become final.

26. As noted by the learned Single Judge, even though there was no interim order in the writ petitions instituted challenging Ext.P1 order or in the appeals preferred against the decision in the writ petitions, or in the special leave petition preferred before the Apex Court challenging the appellate decision, there is nothing on record to show that the directions in Ext.P1 order to implement the provisions of the Statues with effect from 07.02.1996 has been given effect to by any of the Managements of aided schools in the State. It is conceded that despite the fact that there was no interim order in the writ petitions or in the further proceedings that arose from the writ petitions, the Government or the Department of General Education in the State have not taken any action to implement its

decision to extend the provisions of the Statutes to aided institutions in the State with effect from 07.02.1996. Instead, the officials in the Department of General Education who are obliged to give effect to Ext.P1 order, flouted Ext.P1 order by approving the appointments made from 18.11.2018, violating not only the provisions contained in the Statutes but also the directions issued by the Apex Court. It is of course possible that the officers in the Department of General Education may omit to take note of the provisions in the Statutes as also the directions issued by the Apex Court, on the basis of which Ext.P1 order was issued by the Government on 18.11.2018, but it is very difficult to assume that the educational officers throughout the State without exception would flout Ext.P1 order of the Government without the concurrence of the Government. We take this view also for the reason that despite the provisions in the Statutes and Ext.P1 order issued by the Government in implementation of the same, that too, pursuant to the directions issued by the Apex Court, the Government deputed its nominees for constituting selection committees for appointment to the post of Higher Secondary School Teachers on requests being received from the

managements of aided schools. In other words, it could be seen that there was a conscious decision at the appropriate level of the Government that the provisions of the Statutes need not be implemented. We take this view also in the light of Ext.P4 communication issued by the Director of General Education. As noted, Ext.P2 judgment attained finality on 15.07.2021 when the special leave petition preferred against the judgment of this Court affirming Ext.P2 judgment was withdrawn. Ext.P4 communication of the Director of General Education issued on 06.09.2021 is one directing the educational officers in the State to complete the process of approving the appointments made by the Managers of aided schools on proposals received after Ext.P2 judgment has become final, violating the provisions of the Statutes and flouting the directions of the Government in Ext.P1 order issued as early as on 18.11.2018. It is at that point of time, W.P.(C) No.19808 of 2021 was instituted, and this Court passed an interim order in the said case on 23.09.2021 staying Ext.P4 communication. It was only then the Government woke up from slumber and issued Ext.P5 order. As noted, even in Ext.P5 order, the Government did not direct implementation of the provisions of the Statutes as

directed in Ext.P1 order. Instead, the direction issued in Ext.P5 was only to take steps to implement Ext.P1 order and to make up the backlog appointments in the arising vacancies. In other words, at the stage of passing Ext.P5 order also, there was a conscious decision by the Government to postpone the implementation of the provisions of the Statutes and Ext.P1 order till 08.11.2021. In the light of the specific finding in Ext.P2 judgment that the provisions of the Statutes would apply to aided schools in the State and that the provisions of the Statutes should have been complied with by the managements of aided schools even without a direction from the Government and in the light of the specific finding in the judgment of the Division Bench affirming Ext.P2 judgment that there is no impediment whatsoever in giving effect to the provisions of the Statutes, there was absolutely no justification for not implementing the provisions of the Statutes by the Managers of aided institutions in the State with effect from 18.11.2018. Even if it is assumed that there was a legitimate doubt in the State as to whether the provisions of the Statutes would apply to aided educational institutions, the managements of aided institutions cannot be

heard to contend after Ext.P1 order that the Statutes do not apply to them and they were duty bound to give effect to the provisions of the Statutes with effect from the date of Ext.P1 order.

27. It is seen that it was at a stage where the State had no option but to give effect to the provisions of the Statutes, Ext.P5 order was issued on 08.11.2021 directing the Managers of the aided schools to give effect to the provisions of the Statutes and to make up the backlog appointments in the vacancies arising after 08.11.2021. Let us now examine whether the Government is justified in postponing the implementation of the provisions of the Statutes from 18.11.2018 to 08.11.2021. Even though it was asserted by the learned counsel for the appellants who are teachers appointed in vacancies that arose after 18.11.2018 in various aided schools in the State that they have acquired thereby a title to the posts in which they are appointed and their right cannot be taken away on any ground whatsoever, the Government has not put forward any such case. The case set out by the Government, on the other hand, was only that if the decision to give effect to the provisions in the Statutes is not postponed till 08.11.2021, the teachers who are appointed in the

vacancies that arose after 18.11.2018 earmarked for persons with disabilities, will have to be terminated. It was also contended by the State that rights of persons with disabilities could be protected by earmarking the vacancies that arose after 08.11.2021, which were not permitted to be filled up, exclusively for them.

28. In this context, it has to be mentioned that the rights claimed by persons with disabilities for appointment in aided educational institutions is not only statutory, but also constitutional, for it is Article 16(1) of the Constitution that deals with the power of the Central Government to make a provision for reservation in favour of persons with disabilities. Viewing the rights of persons with disabilities in the above perspective, having accepted the fact that the State has the obligation to give effect to the same in aided schools and having issued an order to the effect that the same shall be given effect to from 18.11.2018, we do not think that the Government could postpone the implementation of the provisions of the Statutes, on any ground whatsoever. It is all the more so since we are of the view that the postponement of the implementation of the provisions of the

Statutes would impinge the constitutional and statutory rights of persons with disabilities. We hold so as there cannot be any doubt that the various vacancies over which they could have claimed appointment, had the Statutes been implemented with effect from 18.11.2018, were no longer available as on 08.11.2021. Similarly, the possibility of similar and identical vacancies not arising in the respective schools in the near future cannot also be ruled out. The case of the petitioner in W.P.(C) No.17632 of 2021 is one which would demonstrate the prejudice that would be caused to persons with disabilities on account of the postponement of the implementation of the provisions in the Statutes till 8.11.2021. As noted, admittedly, the petitioner in the said case was a person qualified to be considered for appointment to the post of High School Assistant in Hindi and eligible to be considered against the 4% quota earmarked for persons with disabilities in aided schools in terms of the 2016 Act. It is also admitted that there was a vacancy of High School Assistant in Hindi in the school arrayed as the sixth respondent in the said writ petition and the same was filled up on 15.07.2021. Had the provisions of the Statutes been implemented with effect

from 18.11.2018, the said vacancy could not have been filled up by appointing any other person, had the school invited applications for appointment against the said post and had the petitioner preferred an application in response to the same.

29. The stand of the Government that implementation of the provisions of the Statutes, if not postponed, a portion of the teachers who were appointed violating Ext.P1 order will have to be terminated, is a sympathetic stand. The question is whether a sympathetic and equitable stand can be taken by the Government in a case of this nature. The learned Single Judge dealt with this aspect elaborately. Paragraph 32 of the judgment of the learned Single Judge dealing with the same reads thus:

“32. The contention of the 1st respondent that the rights of persons, who were appointed after issuance of Ext.P1 would be affected, if the rights of the PwD are protected, cannot be sustained. It appears that the State is banking on equity to support the stand. The Apex Court in **B.Premanand and Ors. v. Mohan Koikal and Ors.** (supra) had held that when there is a conflict between law and equity, it is the law which is to prevail. Equity can only supplement the law when there is a gap in it but cannot supplant the law. In **Madamanchi Ramappa v. Muthaluru Bojjappa**, the Apex Court has observed that what is administered in courts is justice according to law and

considerations of fair play and equity, however important they may be, must yield to clear and express provisions of the law. In **Council for Indian School Certificate Examination v. Isha Mittal**, it was held that considerations of equity cannot prevail and do not permit a High Court to pass an order contrary to the law. In **P.M Latha v. State of Kerala**, it was held that Equity and law are twin brothers and law should be applied and interpreted equitably but equity cannot override written or settled law. In **E. Palanisamy v. Palanisamy**, it was held that Equitable considerations have no place where the Statute contained express provisions. The Managers, as well as the Government, were well aware of the implications of Ext.P1 with effect from 18.11.2018. If any appointments have been made in express violations of the Government Order, it can only be reckoned that the appointments were made to flout the order and to deny the PwD, who are the beneficiaries of such an order, the benefits to which they were entitled to. The persons who are suffering from disabilities cannot be made to suffer even further due to the vagaries of men. Clearly the attempt is to delay the implementation of the Law enacted by the Parliament and the law settled by the Apex Court as well as this Court and later contend that due to fait accompli, no benefit can be granted to PwDs.”

As noted, the view taken by the learned Single Judge on the facts of the present case is that sympathetic and equitable considerations have no place where the Statutes contain express provisions. We are in complete agreement with the view expressed by the learned Single Judge. As sympathy has no role to play while construing a statutory provision and the

constitutional courts cannot ignore statutory provisions and binding decisions solely on equitable consideration or on misplaced sympathy, the contention taken by the Government in this regard cannot be accepted [See also **Maruti Udyog Ltd. v. Ram Lal**, (2005) 2 SCC 638]. As already demonstrated with reference to the facts in W.P.(C) No17632 of 2021, the postponement of the decision of the Government to implement the provisions of the Statutes and Ext.P1 order would affect adversely the interests of persons with disabilities. In other words, the learned Single Judge cannot be found fault with for having issued directions to implement the provisions of the Statute with effect from 18.11.2018.

30. Now let us deal with the contentions advanced by the learned counsel for the parties. As noted, the main contention advanced by the learned counsel for the appellants was that teachers appointed in aided schools after 18.11.2018 who would be affected by the reliefs sought for in the writ petitions should have been arrayed as parties to the writ petitions either personally or in a representative capacity. No doubt, the rule *audi alteram partem* is one of the basic pillars of natural

justice, but it is not an absolute rule. In a case where the Court finds that a fair hearing of the affected would not make any difference in the decision proposed, the decision cannot be held to be bad merely for the reason that persons who are likely to be affected were not heard [See **Dharampal Satyapal Ltd. v. Deputy Commissioner of Central Excise**, (2015) 8 SCC 519]. As noted, it is a case where the court found that the appointments have been made not only flouting the provisions contained in the Statutes and frustrating the constitutional as also the statutory rights of persons with disabilities, and violating the directions issued by the Apex Court and this Court. There cannot be any doubt to the proposition that if an appointment is made contrary to a statutory provision, it is non-est in the eye of law, which renders the appointment to be a nullity [See **Ashok Kumar Sonkar v. Union of India and Others**, 2007 KHC 3513]. Of course, all the appointments cannot be said to be illegal and it is on account of the said reason that the learned Single Judge did not set at naught all the appointments. Instead, the learned Single Judge only directed that appointments already made after 18.11.2018 can be approved after complying with the

provisions of the Statutes. In other words, the learned Single Judge has only interfered with the appointments made otherwise than in accordance with the provisions of the Statutes which are non-est in the eye of law. In the above circumstances, according to us, the impugned judgment is not liable to be interfered with on the ground that the appointees were not parties to the writ petitions. We take this view also for the reason that even though it was contended that the teachers who were appointed after 18.11.2018, should have been arrayed as parties to the writ petitions, none have argued that appointments made otherwise than in accordance with the Statutes are valid or that such appointees, had they been made parties, could have protected their appointments on any ground, whatsoever.

31. True, Rule 148 of the Rules of the High Court of Kerala provides that all persons directly affected by the reliefs sought for in the writ petition shall be made parties to the writ petition. Let us now consider the question as to whether the teachers who are appointed in aided schools after 18.11.2018, otherwise than in accordance with Ext.P1 order of the Government can be said to be persons affected by the decision in

the writ petitions. It was vehemently argued by the learned counsel for the appellants that going by the scheme of the Kerala Education Act and the KER, appointments confer on teachers a title to the post and the approval is only a formality. True, Section 11 of the Kerala Education Act confers power on the Managers to make appointments in aided schools. The said provision reads thus:

11.Appointment of teachers in aided schools-Subject to the rules and conditions laid down by the Government, teachers of aided schools shall be appointed by the managers of such schools from among persons who possess the qualifications prescribed under Section 10.

(underline supplied)

As evident from the extracted provision, the power of the Manager to make appointment in aided schools is not absolute, and it can only be in accordance with the rules and conditions laid down by the Government. In **Eravannoor A.U.P. School v. State of Kerala**, 2011 (3) KLT SN 89 (C.No.91), it has been clarified by this Court that conditions as provided for in Section 11 of the Kerala Education Act can be imposed by executive orders also. Paragraph 21 of the said judgment reads thus:

21. The judgments referred to above pertain to the interpretation of the expression “qualifications prescribed under S.10”

occurring in S.11. In spite of the fact that the said expression contained the word “prescribed”, this court did not accept the contention that it could be prescribed only by rules. We are concerned with the expression “conditions laid down by the Government” occurring in S.11. The word “prescribed” is not seen in that expression, though the word “prescribed” is used when it speaks of the qualifications. Therefore, it cannot be said that 'conditions' could be laid down only by Rules. S.11 speaks of “subject to the rules and conditions laid down by the Government”. If the conditions could be laid down only by Rules, it was sufficient to say “subject to the rules laid down by the Government”. This is a clear indication that 'conditions' could be laid down even by executive orders.

That apart, in terms of Rule 9(1) of Chapter III KER, the Manager is responsible for the conduct of the school in accordance with the provisions of the Kerala Education Act and the KER as also the orders issued by the Government and the Department from time to time in conformity with the provisions of the Act and the Rules.

The said provision reads thus:

9. Duties and powers of the managers of Aided Schools - (1) The Manager shall be responsible for the conduct of the school strictly in accordance with the provisions of the Kerala Education Act and the Rules issued thereunder. He shall also abide by the orders that may be issued from time to time by the Government and the Department in conformity with the provisions of the Act and the rule issued thereunder.

The appellants do not have a case that the Government has no authority to issue an order in the nature of Ext.P1 or that the same is not one in conformity with the provisions contained in the Kerala Education Act and the KER. If that be so, the appointments made by the Manager after 18.11.2018 violating Ext.P1 order, are illegal. Be that as it may, as per the provisions contained in the Chapter XIVA KER, the appointments made by the Managers are to be approved by the educational officer concerned. Rule 8(2) of Chapter XIVA KER provides that the educational officer may approve the appointment, if it is in accordance with the provisions of the Act, the Rules and the orders issued by the Government or the Director from time to time. Rule 8(2) reads thus:

8(2) The Educational Officer on receipt of the appointment order and other records mentioned in sub rule (1) may approve the appointment if it is in accordance with the provisions of the Act, the Rules and orders issued by the Government or the Director from time to time. After approval one copy shall be forwarded by the Educational Officer to the teacher through the Manager and another copy forwarded to the Manager to be filed in the school records. The approval may be given as expeditiously as possible [at any rate not later than 30 days from the date of receipt of the appointment order and other documents mentioned in sub-rule (1)].

In the light of the extracted Rule, inasmuch as appointments made in aided schools after 18.11.2018 otherwise than in accordance with Ext.P1 order being not in accordance with the Kerala Education Act and the KER, they are not liable to be approved. If that be so, according to us, the teachers who are appointed in aided schools after 18.11.2018 otherwise than in accordance with Ext.P1 order cannot be heard to contend that they would be affected by the decision in the writ petition and they should have therefore been arrayed as parties to the writ petition. In the light of the aforesaid discussion, there is no merit in the contention that a teacher would get title to hold the post on appointment and the approval cannot be interfered with, unless the appointment is challenged and set aside. There is no substance in the argument advanced based on the decision of the Apex Court in Civil Appeal Nos.551-553 of 2023 also. True, that was a case where this Court set aside a notification issued by the corporate educational agency running a few aided colleges in a proceedings in which all the teachers who were appointed pursuant to the notification were not arrayed as parties and the decision of this Court as affirmed in appeal was set aside by the

Apex Court in the said case without examining the correctness of the decision on agreement between the parties, leaving open all the questions raised in the matter. True, in the judgment rendered in the said case, there was an observation to the effect that the teachers appointed in the selection pursuant to the notification which are set aside by the Court were not parties to the proceedings. The order in Civil Appeal Nos.551-553 of 2023 reads thus:

“Leave granted.

2. Respondent No.1 - Anu Jayapal was the writ petitioner before the High Court. She is a specially abled person, who suffers from locomotor disability to the extent of 50%. She competed for the post of Assistant Professor (English) but having not been selected, she challenged the selection before the High Court of Kerala at Ernakulam.

3. Learned Single Judge of the High Court vide judgment dated 10.05.2022 set aside the entire selection of about 60 candidates on the ground that the Institute - Sree Narayana College failed to provide 4% reservation to the disabled candidates in violation of the statutory mandate. The Division Bench of the High Court vide impugned judgment dated 29.06.2022 has affirmed the view taken by the learned Single Judge of the High Court.

4. The institute as well as the candidates, whose selection and appointment has been set aside, are before us.

5. We have heard learned Senior Counsel for the parties and carefully perused the material placed on record.

6. It appears to us that the claim of respondent No.1 - Anu

Jayapal for appointment as Assistant Professor (English) against a post reserved for 'disabled persons' requires sympathetic consideration. Similarly, the selection and appointment of other candidates need not be interfered with especially when respondent No.1 can be accommodated against a vacant post.

7. Moreover, the aggrieved selected/appointed candidates were not parties in the proceedings before the High Court and their selection/appointment has been set aside without hearing them.

8. We, accordingly, without going into the rival contentions, deem it appropriate to invoke our powers under Article 142 of the Constitution and dispose of these appeals with the following directions:

(i) Respondent No.1 - Anu Jayapal shall be appointed as Assistant Professor (English) with effect from 01.01.2021 but without payment of any arrears though her pay shall be notionally fixed;

(ii) Respondent No.1 - Anu Jayapal shall rank junior-most amongst those Assistant Professors(English), who were appointed on 01.01.2021 or prior thereto; and

(iii) The Institute shall, thus, be at liberty to proceed for further recruitments in accordance with law.

9. The judgment of the learned Single Judge dated 10.05.2022 as well as the Division Bench of the High Court dated 29.06.2022 are set aside. Consequently, the appellants whose selection and appointments have been quashed shall continue in service.

10. The appeals stand disposed of in the above terms.

11. The question of law is kept open to be decided in an appropriate case.

12. As a result, pending interlocutory applications also stand disposed of.”

As evident from the extracted judgement, the judgment was set aside not on the ground that the appointed teachers were not made parties to the writ petition, but on agreement between the parties, after leaving open the various questions raised in the matter. The said judgment, according to us, may not be of any benefit to the teachers appointed in aided schools after 18.11.2018 otherwise than in accordance with Ext.P1 order which are yet to be approved by the educational officers concerned. Even if it is assumed that the decision of the Apex Court referred to above is one rendered on the basis that affected persons were not arrayed as parties to the writ petitions, according to us, the judgment may not be of any use to the teachers involved in this case as unlike teachers involved in this case, the teachers involved in the case dealt with by the Apex Court are persons who have acquired a title to the post in which they were appointed inasmuch as their appointments have been approved by the concerned universities. The contention that the impugned judgment is bad inasmuch as the teachers who were appointed after 18.11.2018 were not arrayed as parties to the writ petitions, in the circumstances, fails and we reject the same.

32. Let us now consider the contention advanced by the learned counsel for the appellants that the impugned judgment, insofar as it was held therein that the appointments of teachers and non-teaching staff made flouting Ext.P1 order after 18.11.2018 which have been approved need not be unsettled, treats equals unequally and as such, the teachers and non-teaching staff whose appointments are not approved, are entitled to be treated at par with teachers whose appointments are approved. The essence of the argument is that the impugned judgment contravenes the fundamental right of teachers who are appointed after 18.11.2018, but whose appointments have not been approved till date. The principle that a judicial verdict cannot be said to affect the fundamental rights of a citizen is one settled by a Nine Judge Bench of the Apex Court in **Naresh Shridhar Mirajkar** (*supra*). Paragraph 37 of the said judgment reads thus:

“37. The next question which calls for our decision is : does the impugned order contravene the fundamental rights of the petitioners under Article 19(1)? In dealing with this question, it is essential to bear in mind the object with which the impugned order has been passed. As we have already indicated, the impugned order has been passed, because the learned Judge was

satisfied that the interests of justice required that Mr Goda should not be exposed to the risk of excessive publicity of the evidence that he would give in court. This order was passed by the learned Judge after hearing arguments from both the parties to the suit. Thus, there is no doubt that the learned Judge was satisfied that in order to be able to do justice between the parties before him, it was essential to grant Mr Goda's request for prohibiting the publication of his testimony in the newspapers from day to day. The question is: can it be said that an order which has been passed directly and solely for the purpose of assisting the discovery of truth and for doing justice between the parties, infringes the fundamental rights of the petitioners under Article 19(1)?"

Be that as it may, by raising the said argument, what is claimed by the appellants is parity of treatment. As noticed, all the appointments made after 18.11.2018 otherwise than in accordance with the provisions of the Statutes are illegal. If the appointments are illegal, the question is whether such teachers are entitled to get their appointments approved merely for the reason that the learned Single Judge directed that some of such appointments which are already approved need not be unsettled. We have no doubt in our mind that the said question needs to be answered in the negative. We are fortified in the said view by several judgments of the Apex Court including the judgment in **Basawaraj v. Land Acquisition Officer**, (2013) 14 SCC 81.

Paragraph 8 of the said judgment reads thus:

8. It is a settled legal proposition that Article 14 of the Constitution is not meant to perpetuate illegality or fraud, even by extending the wrong decisions made in other cases. The said provision does not envisage negative equality but has only a positive aspect. Thus, if some other similarly situated persons have been granted some relief/benefit inadvertently or by mistake, such an order does not confer any legal right on others to get the same relief as well. If a wrong is committed in an earlier case, it cannot be perpetuated. Equality is a trite, which cannot be claimed in illegality and therefore, cannot be enforced by a citizen or court in a negative manner. If an illegality and irregularity has been committed in favour of an individual or a group of individuals or a wrong order has been passed by a judicial forum, others cannot invoke the jurisdiction of the higher or superior court for repeating or multiplying the same irregularity or illegality or for passing a similarly wrong order. A wrong order/decision in favour of any particular party does not entitle any other party to claim benefits on the basis of the wrong decision. Even otherwise, Article 14 cannot be stretched too far for otherwise it would make functioning of administration impossible. (Vide Chandigarh Admn. v. Jagjit Singh, Anand Buttons Ltd. v. State of Haryana, K.K. Bhalla v. State of M.P. and Fuljit Kaur v. State of Punjab)."

The contention that the impugned judgment treats equals unequally also, therefore, fails and we reject the same.

33. Section 38 of the 1995 Act reads thus:

"38. (1) The appropriate Governments and local authorities shall by notification formulate schemes for ensuring employment of persons with disabilities, and such schemes may provide for-

- (a) The training and welfare of persons with disabilities;
- (b) The relaxation of upper age limit;
- (c) Regulating the employment;
- (d) Health and safety measures and creation of a non-handicapping environment in places where persons with disabilities are employed;
- (e) The manner in which and the person by whom the cost of operating the schemes is to be defrayed; and
- (f) Constituting the authority responsible for the administration of the scheme. ”

The argument advanced by Dr.George Abraham based on the said provision is that the scheme of the 1995 Act is that employment of persons with disabilities is to be ensured in accordance with the schemes to be formulated by the appropriate Governments in terms of Section 38 of the 1995 Act, and in the absence of any scheme by the State Government in terms of the said provision, the 1995 Act cannot be implemented. There is no substance in this argument. Section 37 of the 2016 Act is a provision corresponding to Section 38 of the 1995 Act. Section 37 reads thus :

“37. Special schemes and development programmes.—The appropriate Government and the local authorities shall, by notification, make schemes in favour of persons with benchmark disabilities, to provide,—

- (a) five per cent. reservation in allotment of agricultural land and housing in all relevant schemes and development

programmes, with appropriate priority to women with benchmark disabilities;

(b) five per cent. reservation in all poverty alleviation and various developmental schemes with priority to women with benchmark disabilities;

(c) five per cent. reservation in allotment of land on concessional rate, where such land is to be used for the purpose of promoting housing, shelter, setting up of occupation, business, enterprise, recreation centres and production centres.”

A combined reading of Section 38 of the 1995 Act and Section 37 of the 2016 Act would show that the schemes provided for in the said provisions are schemes intended for the welfare and empowerment of persons with disabilities and the same have nothing to do with the reservation in the appointments to be made in the Government and other establishments as provided for in the Statutes.

34. As noted, one of the contentions raised by Sri. Kurian George Kannanthanam was that W.P.(C) No.19808 of 2021 is not maintainable as the same was one instituted by a person who does not have a case that any of his rights, constitutional or statutory, are infringed on account of the inaction on the part of the State Government in implementing the provisions of the Statutes and Ext.P1 order. True, W.P.(C) No.19808 of 2021 is one

instituted by a person styling himself to be the President of an association of persons with disabilities and the reliefs claimed therein do not in any manner benefit him. According to us, it is unnecessary to examine the said contention as the writ petitions disposed of along with W.P.(C) No.19808 of 2021 are instituted by persons with disability who are entitled to seek the reliefs claimed by the petitioner in W.P.(C) No.19808 of 2021. Among the remaining writ petitions, W.P.(C) No.11673 of 2022 is one instituted by a few persons with disability seeking reliefs of general nature which would benefit them as also other similarly placed persons with disability and W.P.(C) No.17632 of 2021 is one instituted by a person with disability seeking a relief of individual nature. In respect of W.P.(C) No.11673 of 2022 also, it was urged by the learned Senior Counsel that the petitioners are not entitled to seek reliefs of general nature. We do not think that there is any impediment in law for a person to claim a relief which would benefit him and other similarly placed persons also, at this era of public interest litigation as courts are empowered to issue orders for the benefit of the parties who are not before it as well, if it is found that they are unable to approach the court for

reliefs on account of social and economic barriers.

35. Section 36 of the 2016 Act reads thus:

“36. Special employment exchange.—The appropriate Government may, by notification, require that from such date, the employer in every establishment shall furnish such information or return as may be prescribed by the Central Government in relation to vacancies appointed for persons with benchmark disability that have occurred or are about to occur in that establishment to such special employment exchange as may be notified by the Central Government and the establishment shall thereupon comply with such requisition.”

The argument advanced by Sri.V.A.Muhammed based on the said provision is that it is obligatory on the part of the Government to prescribe by notification the jurisdiction of special employment exchanges from where the list of persons with benchmark disability could be obtained by the Managers in order to comply with the requirements of the Statutes, and inasmuch as notifications as provided for under Section 36 have not been made, the Managers cannot be blamed for not having appointed persons with disabilities in their respective establishments. The learned Special Government Pleader asserted that the provisions of Section 36 have been complied with by the Government as early as on 18.03.2011 itself in terms of G.O.(MS) No.52 of 2011.

Be that as it may, we do not find any merit in this argument. The provision in the 1995 Act corresponding to Section 36 of the 2016 Act was Section 34, which reads thus:

34. (1) The appropriate Government may, by notification. Require that from such date as May he specified. By notification. The employer in every establishment shall furnish such information or return as may be prescribed in relation to vacancies appointed for person, with disability that have occurred or are about to occur in that establishment to such Special Employment Exchange as may be prescribed and the establishment shall thereupon comply with such requisition.

(2) The form in which and the intervals of time for which information or returns shall be furnished and the particulars, they shall contain shall be such as may be prescribed.

Rules 36 to 41 of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Rules, 1996 were rules brought into force to give effect to Section 34 of the 1995 Act. Rules 36 to 41 of the said Rules read thus:

“36.Computation of vacancies.—For the purpose of computation of vacancies for persons with disabilities in Group A, B, C, and D posts, the manner of computation of vacancies shall be such as may be determined by the Government by instructions or orders in this regard.

37. Notification of vacancies to the Special Employment Exchanges.—(1) The following vacancies shall be notified to the Special Employment Exchanges, namely:—

- (a) Vacancies in posts of a technical and scientific nature carrying a basic pay of Rs. 1400 or more per month occurring in establishments in respect of which the Central Government is the appropriate Government under the Act, and
- (b) Vacancies which an employer may desire to be circulated to the Special Employment Exchanges outside the State or Union territory in which the establishment is situated, shall be notified to such Special Employment Exchanges as may be specified by the Central Government by notification in the Official Gazette, in this behalf. A copy of the notification of vacancies shall be sent to the Vocational Rehabilitation Centre for Handicapped concerned.

(2) Vacancies other than those specified in sub-rule (1) shall be notified to the local Special Employment Exchange concerned. A copy of the notification of vacancies shall also be sent to the Vocational Rehabilitation Centre for Handicapped concerned.

38. Form and manner of notification of vacancies.—The vacancies shall be notified in writing to the Special Employment Exchange concerned, and the following particulars shall to furnished in respect of each type of vacancy, namely:—

- (1) Name and address of the employer.
- (2) Telephone number of the employer, if any.
- (3) Nature of vacancy—
 - (a) Type of workers required (Designation)
 - (b) (i) Description of duties;
 - (ii) Physical requirements (i.e., job involves visual accuracy, frequent movement/walking, continuous long hours sitting, etc.)
 - (c) Qualifications required—

- (i) Essential,
- (ii) Desirable
- (d) Age-limits, if any
- (e) Whether women are eligible
- (4) Number of vacancies—

Reserved for physically handicapped persons

Orthopedically Handicapped	Visually Handicapped	Hearing Impairment
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- (a) Regular
- (b) Temporary.
- (5) Pay and allowances.
- (6) Place of work (Name of town/village and district in which it is situated.)
- (7) Probable date by which the vacancy will be filled.
- (8) Particulars regarding interview/test of applicants—
 - (a) Date of interview/test
 - (b) Time of interview/test
 - (c) Place of interview/test
 - (d) Designation and address of the person to whom applicants should report.
- (9) Any other relevant information— The vacancies shall be re-notified in writing to the concerned Special Employment Exchange if there is any change in the particulars already furnished to the Special Employment Exchange and Vocational Rehabilitation Centre for Handicapped under this rule.

39. Time-limit for the notification of vacancies.—

- (1) Vacancies, required to be notified to the local Special Employment Exchange, shall be notified at least thirty days before the date on which applicants will be interviewed or tested where interviews or tests are held, or the date on which

vacancies are intended to be filled, if no interviews or tests are held.

(2) Vacancies required to be notified to the Special Employment Exchange notified under sub-rule (1) of Rule 37 shall be notified at least three weeks before the date on which applicants will be interviewed or tested where interviews or tests are held, or the date on which vacancies are intended to be filled, if no interviews or tests are held.

(3) An employer shall furnish to the concerned Special Employment Exchange, the results of selection within fifteen days from the date of selection.

40. Submission of returns.—(1) An employer shall furnish to the local Special Employment Exchange quarterly returns in Form DPER I and biennial returns in Form DPER II as may be amended from time to time.

(2) Quarterly returns shall be furnished within thirty days of the due dates, namely, 31st March, 30th June, 30th September and 31st December.

(3) Biennial returns shall be furnished within thirty days of the due date as notified in the Official Gazette.

41. Form in which record to be kept by an employer.—An employer shall maintain the record of employees with disabilities in Form DPER III, as may be amended from time to time.”

A close reading of Section 36 of the 2016 Act in the background of the corresponding provisions contained in Section 34 of the 1995 Act and the Rules made under the 1995 Act as extracted above, would indicate beyond doubt that Section 36 of the 2016 Act has nothing to do with the reservation for appointment in

favour of persons with disabilities provided for in the Statutes. We hold so, as we find that the said provision is one intended to obtain from the employers such information as may be prescribed by the Central Government in relation to appointments of persons with disabilities already made and to be made in terms of the Statutes and to ensure compliance of the provisions of the 2016 Act. The argument in this regard, in the circumstances, is only to be rejected and we do so.

36. Another argument advanced by Sri.V.A.Muhammed was that the posts suitable for persons with disabilities in aided schools have been identified only in terms of Ext.R1(a) order on 25.6.2022 and the Managers cannot, therefore, be compelled to make appointments retrospectively. As already noticed, this was one of the contentions raised in the appeal preferred against Ext.P2 judgment and the same was repelled by the Division Bench. Paragraph 15 of the judgment of the Division Bench dealing with the same reads thus:

“15. The next contention urged is that when the posts were not identified, the posts had already been identified in different establishments including educational institutions run by the Government. But the Government did not chose to direct the aided institutions to comply with the provisions of the Act. In

fact, when posts in schools and colleges were notified, it equally applies to aided institutions as well. But they did not comply with the provisions of the Act. Ext.P8 is only intended to ensure that the identification of posts which has already been done under the provisions of the 1995 Act, would apply to aided educational institutions as well, and they have been directed to fill up the backlog vacancies.”

In the light of the judgment of the Division Bench aforesaid which has become final, according to us, the appellants cannot be heard to contend that the appointments were not effected since the posts were not identified. We take this view also in the light of the decision of the Apex Court in **Government of India v. Ravi Prakash Gupta**, (2010) 7 SCC 626, wherein it was held that the reservation provided for in Section 33 of the 1995 Act is not dependant on identification of the posts at all.

37. Another contention raised was that there is dearth of qualified hands among the persons with disabilities. There is no convincing data before the Court as to the particulars of qualified hands among persons with disabilities aspiring appointments in aided schools. Even though it was contended by the appellants that qualified hands are not available among the persons with disabilities, there is nothing on record to indicate

that Manager of any aided schools in the State has ever attempted to find out whether there are qualified hands among the persons with disabilities by inviting applications from persons with disabilities for appointment. As such, it can only be presumed, until the contrary is established, that there are sufficient number of qualified hands among the persons with disabilities for appointment to various teaching posts in the aided schools in the State.

38. Another argument advanced by the learned counsel for the appellants was that Ext.P1 order issued by the Government is only an order directing the concerned administrative departments to issue instructions to the appointing authorities of aided educational institutions to make appointments in their respective institutions in tune with the provisions of the Statutes. According to the appellants, the directions contained in Ext.P1 order have not been complied with by the concerned administrative departments of the State Government by issuing specific directions to the appointing authorities, and the Managers of the schools cannot, therefore, be found fault with for having not complied with Ext.P1 order with

effect from 18.11.2018 itself. We do not find any merit in this contention also, as it was found by this Court in Ext.P2 judgment that even without a direction from the Government, it was obligatory on the part of the Managers of aided schools to comply with the requirements of the Statutes as regards the reservation in favour of persons with disabilities.

39. It is unnecessary to consider the contention raised by Sri.Elvin Peter that W.P.(C) No.17632 of 2021 is not maintainable insofar as the petitioner therein seeks a writ of mandamus directing the sixth respondent in the said case to comply with the Statutes, as the said relief has not been granted to the petitioner therein. Another contention raised by Sri.Elvin Peter is that all the appointments made in aided schools after the introduction of the Statutes, otherwise than in accordance with the provisions therein, are bad and such appointees cannot be classified differently based on the date of the decision taken by the Government to implement the provisions of the Statutes and deny approval to some among them. We do not find any merit in this argument. No doubt, the appointments made in the aided educational institutions in the State after the introduction of the

Statutes otherwise than in accordance with the provisions therein are illegal, and there cannot be a cut-off date to save a portion of such appointments and to unsettle the remaining. But, the fact remains that the appointments made otherwise than in accordance with the provisions of the Statutes upto 18.11.2018, were not under challenge in the writ petitions. The challenge in the writ petitions was against the appointments made after 18.11.2018. The learned Single Judge found, as contended by Sri.Elvin Peter, that the appointments were illegal. Consequently, the learned Single Judge disposed of the writ petitions directing the educational officers to defer the process of approval of such appointments until the provisions of the Statutes are complied with. It is not a case where a cut-off date has been fixed by the Government for denying the approval of certain appointments made in aided educational institutions in the State. On the other hand, it is a case where there was a doubt as to whether the provisions in the Statutes would apply to aided educational institutions, as appointments in such institutions are governed by the Kerala Education Act and the KER which do not impose a similar restriction on Managers as done in the Statutes.

Ultimately, it was only on 18.11.2018, the Government conceded to the position that the provisions of the Statutes need to be extended to aided educational institutions as well, and took a decision to that effect, so that, the same would bind the appointing authorities of such institutions in terms of the provisions contained in the Kerala education Act and the KER. In a case of this nature, according to us, the contention that the date from which the Government decided to extend the provisions of the Statutes to aided educational institutions in the State is a cut-off date to classify teachers who were appointed prior to and after the said date and therefore, the Court should examine whether the said cut-off date has any rational basis having a nexus to the objects to be achieved, is thoroughly misplaced. Of course, the said argument would certainly apply against the decision of the Government to postpone the date of implementation of the provisions of the Statutes from 18.11.2018 to 8.11.2021, and the learned Single Judge has rightly applied the argument holding that the said decision is bad.

40. As noted, the argument advanced by Sri.R.K.Muraleedharan was that the reservation provided for in

the Statutes in favour of persons with disabilities is only on the total number of vacancies in the establishment and not in all cadres of the establishment. It is seen that such an argument is raised since Ext.R1(a) order issued by the Government in implementation of Ext.P5 order stipulates that the reservation shall be provided in all cadres identified as suitable for appointment of persons with disabilities. As already indicated, the said Government Order was not under challenge before the learned Single Judge. As pointed out by the learned Special Government Pleader, the said order is now under challenge in different writ petitions on various grounds. Inasmuch as the said Government Order was not under challenge before the learned Single Judge and the same is presently under challenge in different writ petitions, it may not be appropriate for us to deal with the said contention in this batch of cases, and it is suffice to clarify that the parties aggrieved by Ext.R1(a) order are free to challenge the same, if so advised.

41. As noticed, the argument advanced by Sri.John Joseph Vettikad was that appointments have already been made in compliance with the provisions of the Statutes in some of the

schools. Nevertheless, the appointments subsequently made are not being approved in the light of the impugned judgment. We do not think it necessary to examine the said contention also, as it is clarified in Ext.R1(a) order that the directions therein apply only to schools where the provisions of the Statutes have so far not been implemented.

42. The learned Senior Counsel, Sri.K.Ramkumar argued that the Kerala Education Act and the KER provide for appointment of teachers in aided schools in a particular manner and the same cannot be varied or overridden by executive orders. There is no merit, according to us, in this argument, as the said issue has been concluded by this Court in Ext.P2 judgment holding that even without any direction from the Government, the Managers of aided schools in the State were obliged to comply with the requirements of the Statutes. The argument raised by the learned Senior Counsel based on the decision of this Court in **Vasudeva Shenoy** is also without any substance as the question considered therein was whether the Court could issue a direction to implement a statutory provision which the concerned executive body has chosen not to

implement. The said question has been answered in the negative. But, the said principle cannot have any application to the facts of the present case, as the provisions of the Statutes have been given effect to by the concerned executive Government. Once the provisions of the Statute are brought into force, the obligations arising thereunder could certainly be enforced through the process of the Court.

43. The upshot of the discussion aforesaid is that none of the contentions urged by the appellants to challenge the impugned judgment are sustainable in law.

44. Ordinarily, in the light of the finding that the contentions raised in the appeals are not sustainable in law, the appeals should have been dismissed. But, having regard to the peculiar facts of these cases, we are of the view that a few additional directions are required to be issued in these appeals in the interests of justice for the various reasons stated hereunder.

45. As noted, the provisions of the Statutes, as regards the reservation in favour of persons with disabilities, should have been implemented in aided schools right from the day on which the 1995 Act was notified. But, it is a fact that the

same have not been implemented until the said Statute was replaced by the 2016 Act. As in the case of the 1995 Act, even the provisions of the 2016 Act as regards the reservation in favour of persons with disabilities have not been implemented in the State. The materials indicate that despite the judgment of this Court in W.P.(C) No.30334 of 2013, the State was maintaining throughout that the Kerala Education Act and the KER are to be amended to extend the provisions of the Statutes to aided schools in the State. It was later, in the light of the direction issued by the Apex Court in **Justice Sunanda Bhandare Foundation**, the Government took Ext.P1 decision on 18.11.2018. As observed by us in the preceding paragraphs, in the absence of any interim order in the writ petitions instituted before this Court challenging the said order, the Government should have ensured compliance of Ext.P1 decision forthwith thereafter. Had this been done, all the subsequent litigations could have been avoided. Now, the learned Single Judge has directed, in terms of the impugned judgment, to give effect to Ext.P1 decision and to make up the backlog appointments in the vacancies arising from 18.11.2018 itself. Even though we have

decided to affirm the decision of the learned Single Judge, we find that although the decision of the learned Single Judge alerted the State, its officials in the Department of General Education as also the Managers of aided schools, the materials on record in these cases and the submissions made by the learned counsel for the parties on either side indicate that ever since this Court stayed Ext.P4 order, the affairs relating to appointment in aided schools in the State are in utter chaos. Even though the interim order passed in this regard by this Court was later clarified to the effect that the same will not preclude approval of the appointments to posts not identified as suitable for appointment of persons with disabilities, since most of the cadres in aided schools are identified as suitable for appointment of persons with disabilities and since it was decided that the first among the 33 vacancies that arose during the currency of the 1995 Act and the first among the 25 vacancies that arose during the currency of the 2016 Act shall be earmarked for persons with disabilities, having regard to the fact that at least one vacancy of teacher in all cadres must have arisen in every aided school in the State, the position cannot be said to have improved in any manner on

account of the modification of the interim order. At the same time, as evident from the data furnished in Ext.P4 communication, thousands of teachers appointed after 18.11.2018 were working since then in their respective schools without salary. That apart, it was brought to our notice that there are large number of instances where the appointments which could have otherwise been approved, were not approved by the educational officers for one or other reasons, and although the appeals and revisions preferred against such decisions of the educational officers were allowed subsequently, in the light of the interim order passed by the learned Single Judge on 23.9.2021 in W.P.(C) No.19808 of 2021, even the said appointments could not be approved. It was submitted by the learned Special Government Pleader that on an average, about 3500 vacancies would arise in aided schools every year. There is nothing on record to indicate whether any appointments have been made at all by the Managers in the said vacancies in the academic year 2022-2023 in the light of Ext.P5 order interdicting appointments before complying with the provisions of the Statutes and before the backlog in the appointments are made up and if not, as to

how the dearth of the said teachers could be made up in aided schools during the said academic year. The academic year 2022-2023 is going to be over soon. If there are sufficient number of eligible and qualified persons with disabilities in the State to cover the backlog appointments as also the future appointments, there would be no issues while complying with the directions contained in the impugned judgement, but if sufficient number of eligible and qualified persons with disabilities are not available, naturally the vacancies are to be carried forward to the next year and if only eligible and qualified hands are not available in the next year also, the vacancies could be filled up by other candidates. In other words, those vacancies cannot be filled up at least for almost two years. That means, the fate of the teachers who are appointed after 18.11.2018 and whose appointments are not approved till date can be decided only after about two years and till then, they will have to work without salary and the schools will have to be run with them. That apart, there would not be any teachers in the vacancies that arose in the academic year 2022-2023 and in the subsequent academic years, as before deciding the fate of teachers already appointed, appointments

cannot be made to the said vacancies. In short, we feel that if we leave these matters without any additional directions, the academic interests of the students would be adversely affected. In the circumstances, we deem it appropriate to modify the impugned judgment and dispose of the appeals with the following additional directions/clarifications :

1) The Educational Officers in the State shall approve the appointments made in the vacancies earmarked for persons with disabilities that arose after 18.11.2018 and before 08.11.2021, which are otherwise in order, provisionally, treating the vacancies as temporary, on condition that such approval would be valid only till the incumbents who are regularly appointed against those vacancies take charge, and shall take necessary action for disbursement of the pay and allowances due to them.

2) If for any reason regular appointments cannot be made in the vacancies referred to in direction (1) above even after following the detailed procedure prescribed by the Government in Ext.R1(a) order, such vacancies can be treated as substantive and the approvals already granted in respect of the

same can be made permanent.

3) Even if regular appointments are made in the vacancies referred to in direction (1), the teacher concerned shall be absorbed against the next immediate vacancy in the same school or in any of the schools under the same management, if they are qualified to be considered for appointment against such vacancies, treating the teachers as claimants under Rule 51A of Chapter XIVA KER.

4) The Managers of all aided schools would be free to fill up the vacancies that arose after 08.11.2021 on daily wage basis until the directions contained in the impugned judgment and this judgment are complied with in full.

Interlocutory applications, if any, pending in the appeals shall stand closed.

Sd/-

P.B.SURESH KUMAR, JUDGE.

Sd/-

SOPHY THOMAS, JUDGE.

APPENDIX OF WA 1459/2022

PETITIONER ANNEXURES

ANNEXURE A1	A TRUE COPY OF G.O(P)NO.19/2020/SJD DATED 25.08.2020
ANNEXURE A2	TRUE COPY OF G.O.(MS)NO.111/2022/G.EDN DATED 25.06.2022

APPENDIX OF WA 1558/2022

PETITIONER ANNEXURES

ANNEXURE A1

A TRUE COPY OF G.O(P)NO.19/2020/SJD
DATED 25.08.2020

ANNEXURE A2

TRUE COPY OF G.O. (MS)NO.111/2022/G.EDN
DATED 25.06.2022

APPENDIX OF WA 1625/2022

PETITIONER ANNEXURES

ANNEXURE A1	TRUE COPY OF THE ORDER IN SLP (CIVIL) NO.21444/2022 DATED 29.07.22
ANNEXURE A2	TRUE COPY OF G.O. (MS)NO.242/2022/H.EDN DATED 18.05.2022
ANNEXURE A3	TRUE COPY OF THE G.O. (MS)NO.111/2022/G.EDN DATED 25.06.2022.
ANNEXURE A4	TRUE COPY OF THE G.O. (RT)NO.162/2022/G.EDN DATED 19.09.2022
ANNEXURE A5	TRUE COPY OF THE REPLY RECEIVED UNDER THE RTI ACT FROM DIRECTORATE DATED 15.09.2022

APPENDIX OF WA 1632/2022

PETITIONER ANNEXURES

ANNEXURE A1	TRUE COPY OF THE ORDER IN SLP (CIVIL) NO.21444/2022 DATED 29.07.22
ANNEXURE A2	TRUE COPY OF G.O. (MS)NO.242/2022/H.EDN DATED 18.05.2022
ANNEXURE A3	TRUE COPY OF THE G.O. (MS)NO.111/2022/G.EDN DATED 25.06.2022.
ANNEXURE A4	TRUE COPY OF THE G.O. (RT)NO.162/2022/G.EDN DATED 19.09.2022

APPENDIX OF WA 1644/2022

PETITIONER ANNEXURES

ANNEXURE A1	TRUE COPY OF THE ORDER IN SLP (CIVIL) NO.21444/2022 DATED 29.07.22
ANNEXURE A2	TRUE COPY OF G.O. (MS)NO.242/2022/H.EDN DATED 18.05.2022
ANNEXURE A3	TRUE COPY OF THE G.O. (MS)NO.111/2022/G.EDN DATED 25.06.2022.
ANNEXURE A4	TRUE COPY OF THE G.O. (RT)NO.162/2022/G.EDN DATED 19.09.2022

APPENDIX OF WA 1679/2022

PETITIONER ANNEXURES

- ANNEXURE A1** A TRUE COPY OF THE COVERING LETTER ALONG WITH THE SUBJECTWISE DETAILS GIVEN BY THE LBS CENTRE FOR SCIENCE AND TECHNOLOGY DATED 04.08.2022
- ANNEXURE A2** TRUE COPY OF THE REPLY RECEIVED FROM THE REGIONAL DEPUTY DIRECTOR/11TH RESPONDENT.
- ANNEXURE A3** A TRUE COPY OF THE REQUEST AND THE REPLY DATED 06.09.2022 FROM THE EMPLOYMENT EXCHANGE, KOZHIKODE

APPENDIX OF WA 1720/2022

PETITIONER ANNEXURES

- ANNEXURE A1** A TRUE COPY OF GO(P) 19/2020/SJD DATED
25.08.2020.
- ANNEXURE A2** A TRUE COPY OF GO(MS) 111/2022/G.EDN.
DATED 25.06.2022.
- ANNEXURE A3** A TRUE COPY OF LETTER OF THE ASSISTANT
EDUCATIONAL OFFICER, ALATHUR DATED
06.09.2022 ISSUED TO MANAGER, AMLP
SCHOOL, PUNAPADAM.

APPENDIX OF WA 1725/2022

PETITIONER ANNEXURES

ANNEXURE A1	THE TRUE COPY OF THE APPOINTMENT ORDER OF THE 1ST APPELLANT
ANNEXURE A2	THE TRUE COPY OF THE APPOINTMENT ORDER OF THE 2ND APPELLANT
ANNEXURE A3	THE TRUE COPY OF THE APPOINTMENT ORDER OF THE 3RD APPELLANT
ANNEXURE A4	THE TRUE COPY OF THE APPOINTMENT ORDER OF THE 4TH APPELLANT
ANNEXURE A5	THE TRUE COPY OF THE APPOINTMENT ORDER OF THE 5TH APPELLANT
ANNEXURE A6	THE GOVERNMENT ORDER G.O. (RT) NO.4570/2021/G.EDN DATED THIRUVANANTHAPURAM, 12.10.2021 ISSUED IN THE CASE OF 5TH APPELLANT
ANNEXURE A7	CERTIFIED COPY OF THE JUDGMENT IN W.P. (C) 17632/2021

APPENDIX OF WA 1746/2022

PETITIONER ANNEXURES

- ANNEXURE A1** A TRUE COPY OF THE COVERING LETTER ALONG WITH THE SUBJECT WISE DETAILS GIVEN BY THE LBS CENTRE FOR SCIENCE AND TECHNOLOGY DATED 04.08.2022.
- ANNEXURE A2** A TRUE COPY OF THE REPLY RECEIVED FROM THE REGIONAL DEPUTY DIRECTOR/ 11TH RESPONDENT
- ANNEXURE A3** A TRUE COPY OF THE REQUEST AND THE REPLY DATED 06.09.2022 FROM THE EMPLOYMENT EXCHANGE, KOZHIKODE.
- ANNEXURE A4** A TRUE COPY OF THE G.O.(P) NO. 7/2022/SJD DATED 28.10.2022 ISSUED BY THE GOVERNMENT.

APPENDIX OF WA 1763/2022

PETITIONER ANNEXURES

ANNEXURE A1 TRUE COPY OF THE ORDER IN SLP (CIVIL)
NO.21444/2022 DATED 29.07.22

ANNEXURE A2 TRUE COPY OF G.O. (MS)NO.242/2022/H.EDN
DATED 18.05.2022

ANNEXURE A3 TRUE COPY OF THE G.O.
(MS)NO.111/2022/G.EDN DATED 25.06.2022.

ANNEXURE A4 TRUE COPY OF THE G.O.
(RT)NO.162/2022/G.EDN DATED 19.09.2022

ANNEXURE A5 TRUE COPY OF THE REPLY RECEIVED UNDER
THE RTI ACT FROM DIRECTORATE DATED
15.09.2022